2499673  21/03/2013
SVG MEDIA PVT. LTD.,
Plot no. 426, Udyog Vihar, Phase-3, Gurgaon - 122016.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/03/2012
DELHI
ENTERTAINMENT ACTIVITIES THROUGH MOBILE IN CLASS 41
MADE EJEE

2911458    27/02/2015
MADE EASY EDUCATION PVT. LTD
44-A/1, KALU SARAI (NEAR HAUZ KHAS METRO STATION) NEW DELHI-16
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
GLOBAL TRADE MARK BUREAU
SECTOR C, POCKET 8, 8414, VASANT KUNJ, NEW DELHI-70
Used Since :07/03/2012
DELHI
EDUCATIONAL SERVICES & PROVIDING OF TRAINING
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1405563.
THE LEARNING EXPERIENCE

2941728  14/04/2015

MWR HOLDINGS, LLC
4855 TECHNOLOGY WAY SUITE 700 BOCA RATON , FL 33431 USA

Service provider
A DELAWARE LIMITED LIABILITY COMPANY

Address for service in India/Agents address:
AMITABHA SEN & CO.
SUITE 601- F, 5 HAILEY ROAD, NEW DELHI - 110 001.

Proposed to be Used

DELHI

Education services, namely, providing academic courses of instruction at the preschool and elementary levels in a child care center

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2941738,IRDI-3207209,IRDI-3163990.
Property Now

2957711   05/05/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI
Entertainment services including on-line such as the web carnival involving contests, live chats with celebrities, radio and TV entertainment; cultural activities, road shows, music programs, cinema & theatre facilities, movie studios, recording studio services, live performances, contests over a global computer network; providing on-line electronic publications, not downloadable; publication of texts, electronic books and journals; other than publicity texts.
2981903  10/06/2015
PANKAJ TYAGI
trading as ;FITNESS TRACK
S-47, 1ST FLOOR, SHALIMAR GARDEN, EXTENSION-I, GANESH COMPLEX, OPPOSITE NEW POWE HOUSE, SAHIBABAD, GHAZIABAD, UP
SERVICE PROVIDER
Used Since :01/03/2014
DELHI
EDUCATION; PROVIDING OF TRAINING ; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF UTTAR-PRADESH ONLY..
PRIME

PRIME

2994524  25/06/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
da corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
2755051, 2994513

DELHI

Education and providing of training; entertainment; rental services, namely rental of cinema films, documentary films, motion pictures, films, sound recordings, video games, multimedia presentations, electronic books and publications, video recordings, pre-recorded videotapes, digital video disks, musical recordings, multimedia recordings and computer games; rental services, namely rental of cinema films, documentary films, motion pictures, films, sound recordings, video games, multimedia presentations, electronic books and publications, video recordings, pre-recorded videotapes, digital video disks, musical recordings, multimedia recordings, and computer games via global communications networks; providing information, reviews and personalized recommendations in the field of entertainment; providing information, reviews and personalized recommendations in the field of entertainment via global communications networks; providing a website featuring entertainment information and product reviews for entertainment purposes in the field of audio, video and audiovisual content, namely, movies, TV shows, videos and music; providing news and information in the field of entertainment relating to product reviews and recommendations, all regarding audio, video and audiovisual content in the nature of movies, TV shows, videos and music; providing a website featuring non-downloadable audio, video and audiovisual entertainment content in the nature of recordings featuring movies, TV shows, videos on a variety of entertainment topics and music; providing a searchable database featuring audio, video and audiovisual content available through the Internet, telecommunications networks and wireless telecommunications networks in the field of entertainment; providing entertainment information regarding audio, video and audiovisual content via social networks; providing a searchable database featuring audio, video and audiovisual entertainment content through the Internet, telecommunications networks and wireless telecommunications networks in the field of movies, TV shows, videos on a variety of entertainment topics and music.
Ullu mat bano, compare karo

3003525 07/07/2015
ETECHACES MARKETING AND CONSULTING PRIVATE LIMITED
Plot No. 119, Sector-44, Gurgaon-122001, Haryana, India
Service Provider
a company incorporated and existing under the Indian Companies Act 1956

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since: 28/06/2013

DELHI
Education and training services, namely providing classes, seminars, conferences, workshops, and one-on-one telephonic instruction in the fields of business, management, entrepreneurship, and leadership including related to insurance and financial affairs, online as well as distance learning courses; entertainment; sporting and cultural activities; production of radio or tv programs, films in the field of insurance and financial affairs, publication of books, pamphlets, brochures, magazines and manuals.

MARK TO BE USED AS A WHOLE.
कुशलता अभियान

3011349  16/07/2015
M/S. USHA INTERNATIONAL LTD.
SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001, INDIA.

Service Providers
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI
Sewing Schools
3035596    18/08/2015
MAYANK AGARWAL S/O. SH. SATYANARAYAN AGARWAL
trading as; KIDZWORLD ACADEMY
PLOT NO. 139-140 BANSAL SUSHANT CITY, KALWAR ROAD, MACHWA VILLAGE, JAIPUR Rajasthan
Service provider as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/07/2006

AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Rajasthan only..
3053834  12/09/2015
ASHISH SHARMA S/O. SH. BRIJ MOHAN SHARMA
RAVI SHANKER SHARMA S/o. SH. BRIJ MOHAN SHARMA
trading as ;AR FITNESS STUDIO
144, MALL ROAD, SHANKER COLONY, VIDHYADHAR NAGAR, JAIPUR Rajasthan
Service provider as
An Indian Partnership firm (Registered Under Indian Partnership Act, 1932 )
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
fitness club services, health and fitness training in class 41.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3053838  11/09/2015
SMT. SUWA DEVI W/O. SH. RAJESH KUMAR
trading as ;Adarsh Classes
CITY BUS STAND, JALORI GATE CIRCLE, JODHPUR (RAJ.)
Service provider as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :23/07/2015
AHMEDABAD
Coaching Center, Education, Providing Of Training for Competition Exams.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Services restricted in the state of Rajasthan only..
SEOCLICK

3059840    20/09/2015
SEOCLICK SOLUTIONS PVT. LTD
trading as ;Seoclick Solutions
RZ-233,c/10,Khasra No.64/17, Palam Colony,Raj Nagar Part !,New Delhi110045
Service Provider
Body Corporate

Address for service in India/Agents address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA
Used Since :12/12/2012

DELHI
Training in Digital marketing and services.
3065992  28/09/2015
SMT. SUWA DEVI W/O. SH. RAJESH KUMAR
trading as; Adarsh Classes
CITY BUS STAND, JALORI GATE CIRCLE, JODHPUR (RAJ.)
Service provider as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since : 23/07/2015
To be associated with:
3053838
AHMEDABAD
Coaching Center, Education, Providing Of Training for Competition Exams.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Services restricted in the state of Rajasthan only.
3079161  14/10/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
an Indian company existing under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/04/2014

To be associated with:
3079158

DELHI
Education; providing of training; entertainment; including on-line such as the web carnival involving contests, quizzes, live chats with celebrities, auctions & trivia; radio and TV entertainment; cultural activities, road shows, music programs, cinema & theatre facilities, movie studios, recording studio services, live performances, contests over a global computer network; providing on-line electronic publications, publication of texts, electronic books and journals; other than publicity texts.
3140820  28/12/2015
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :28/02/2012
DELHI
Education; providing of training; entertainment; presentation of works of visual art or literature to the public for cultural or educational purposes, organization of exhibitions for educational purposes; the web carnival involving contests, quizzes, live chats with celebrities, radio and TV entertainment; road shows, music programs, cinema & theatre facilities, live performances, providing on-line electronic publications, publication of texts, electronic books and journals; other than publicity texts
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “School Expo” and “MARK TO BE USED AS A WHOLE”.

3146242    31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3061976, 3146172

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3167211    23/01/2016
KRISHAN SHARMA
trading as ;SHARMA BAND
Bazar Rama Nandi, Sarafa Bazar, Saharanpur (U.P.) - 247001.
Services Provider
Single Firm
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :03/08/2005
DELHI
Entertainment services; presentation of live performances, orchestra services, music composition services, production of music, disc jockey services.
*No right to the exclusive use of the word “SHARMA”. Mark should be used as whole.*
RECYCLE OLD PAPER FOR EDUCATION ROPE

3170173  27/01/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :18/12/2015

To be associated with:
3170170

DELHI
Education; providing of training; entertainment; presentation of works of visual art or literature to the public for cultural or educational purposes, organization of exhibitions for educational purposes; the web carnival involving contests, quizzes, live chats with celebrities, radio and TV entertainment; road shows, music programs, cinema & theatre facilities, live performances, providing on-line electronic publications, publication of texts, electronic books and journals; other than publicity texts.
ODISHA REPORTER INTERNET PORTAL

3173861  02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :22/03/2012
DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEWS & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS, ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.
FORESIGHT

3173863    02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :01/04/2011

DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEVS & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS, ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.
3173869  02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :04/04/2003
DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEV^S & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS, ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.
3173876  02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since : 10/05/2014
DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEV’S & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS; ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.
Trade Marks Journal No: 1920 , 23/09/2019 Class 41

3173878 02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLNAGAR, DELHI - 110 007.

Proposed to be Used
To be associated with:
3173854, 3173855, 3173875

DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEWS & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS, ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.

Trade Mark : TARANG MUSIC
3177669  04/02/2016
CINEMAGIN VFX
trading as ;Cinemagin VFX
Flat No. C 503, 5th floor, Chandni Roshni Appartment, Great Nag Road, Nagpur - 440009
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/12/2015
MUMBAI
Entertainment
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Fitness Party

3183397   11/02/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELI

Education; providing of training; providing entertainment and recreational services including radio and TV entertainment; web carnival involving contests, quizzes, live chats with entrepreneurs/ investors/ policy change agents/ celebrities, road shows, music programs, cinema & theatre facilities, live performances, sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities, providing online electronic publications, electronic books and journals
3204342  07/03/2016
Matarani Trust
387, Plot No. 7, Vardhaman Grand Plaza, Mangalam Palace, Sector - 03, Rohini, Delhi - 110 085, India.
Service Providers.
Trust
Address for service in India/Agents address:
P. K. Arora
Taj Trade Marks Pvt. Ltd, 110 Anand Vrindavan Sanjay Place Agra(U.P)
Used Since : 01/07/2015
To be associated with:
3204341
Delhi
Education, Providing of training, Entertainment, Sporting and Cultural Activities.
Registration of this trade mark shall give no right to the exclusive use of the word International School.

Transliteration: MAHI INTERNATIONAL SCHOOL
3220490  29/03/2016
BHAVES SAKHARAM MORE
trading as ;SPARK WORLD SHOW
ROOM NO-2, BABURAO MORE CHAWL, AMBIKA NAGAR, MAJAS WADI, MAJAS ROAD, NEAR SIDDHIVINAYAK MANDIR, JOGESHWARI (EAST), MUMBAI- 400060
SERVICE PROVIDER
AN INDIAN NATIONAL
Used Since :20/12/1979
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3256644  11/05/2016

TV18 BROADCAST LTD.
trading as ;TV18 BROADCAST LTD.

First Floor, Empire Complex, 414- Senapati Bapat Marg, Lower Parel, Mumbai - 400 013

SERVICE PROVIDER

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.

Used Since :01/04/2016

To be associated with:
1414638

DELHI

EDUCATION & ENTERTAINMENT VIA PROGRAMS ACCESSIBLE BY TELEVISION, AUDIO, VIDEO AND GLOBAL
COMPUTER NETWORKS; PROVIDING INFO, RELATING TO A WIDE RANGE OF EDUCATION AND ENTERTAINMENT VIA
WEBSITE, GLOBAL COMPUTER NETWORK, ONLINE DATABASES, INTERNET, AUDIO, VIDEO & PRINT MEDIA;
ORGANIZING OF ACADEMIC, RECREATIONAL, CULTURAL & SPORTS ACTIVITIES; PRODUCTION, DISTRIBUTION,
SYNDICATION OF ENTERTAINMENT/EDUCATIONAL PROGRAMS
SANDHU I.T. COMPUTER CENTRE

3275598 03/06/2016

AVTAR SINGH

trading as ;SANDHU I.T. COMPUTER CENTRE

VPO SUR SINGH TEHSIL PATTI (TARN TARAN) 143302 PB

SERVICE PROVIDER

Address for service in India/Attorney address:

KUMAR TRADE MARK CO.

14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR—143004 (PB)

Used Since :01/01/2009

DELHI

EDUCATION & TRAINING SERVICES INCLUDED IN CLASS 41

*THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS I.T. COMPUTER CENTRE.*
3286877  16/06/2016
OYSTER HR SOLUTIONS PRIVATE LIMITED
trading as ;OYSTER HR SOLUTIONS PRIVATE LIMITED
G-21/8/6-A, BHARWDAJ APARTMENT, HASHIMPUR ROAD, ALLAHABAD-211002
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
GIVING TRAINING TO CORPORATE AND PROVIDING MANPOWER SUPPORT. PROVIDING HUMAN RESOURCE SERVICES.
3307814    13/07/2016
UNIVERSITY OF PETROLEUM & ENERGY STUDIES
ENERGY, ACRES, P.O. BIDHOLI VIA - PREM NAGAR, DEHRADUN-248007.
SERVICE PROVIDER
Used Since :05/01/2013
DELHI
EDUCATION, EDUCATIONAL CONFERENCES, EVENTS, TRAINING IN CLASS 41
3318638    25/07/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :05/05/2012
To be associated with:
3318633
DELHI
Organizing events to acknowledge and honor/award various categories of excellence in field of marketing sectors, entertainment services, web carnival involving contests, quizzes, live chats with celebrities, radio and TV entertainment; cultural activities, road shows, music programs, cinema & theatre facilities, live performances, contests over a global computer network; providing on-line electronic publications, publication services, electronic books and journals.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3318633.
Hero Corporation

3326189  02/08/2016

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Services of education & training including via academies, schools, institutes, universities, correspondences; instruction, teaching & tuitions; entertainment, sporting & cultural activities, publication of books & magazines, arranging, organizing & conduction colloquiums, conferences, seminars, symposiums, workshops, competitions, exhibitions, music or dance shows, party planning, golf facilities, services of holiday camp, discotheque pubs, casino and club.
VANDANA MANWANI
trading as ;RESONANT ENABLING
519, SINDH SOCIETY AUNDH PUNE-411007
SERVICE PROVIDER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
EXECUTIVE AND LIFE COACHING AND TRAINING TO ACHIEVE PERSONAL GOALS, EXECUTIVE GOALS, REVOLUTIONIZING RELATIONSHIPS, TRAINING FOR LIFELONG EMPOWERMENT SO AS TO MAXIMIZE ONE"S GREATEST POTENTIAL
3345264  24/08/2016
SH. ROOP LAL.
trading as ;S K PRODUCTION.
186, ARMY ENCLAVE, PHASE-3, VILLAGE DHINA, DISTT.-JALANDHAR, PUNJAB, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2012
DELHI
PRODUCTION OF FILMS & AUDIO VIDEO CASSETTES RELEASE & TRAINING SERVICES INCLUDED IN CLASS 41.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Native Haat

3347161    26/08/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELI
Yoga classes, wellness classes, Sports events.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3352787  02/09/2016

ROSHAN LAL
YS-14, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063
SERVICE PROVIDER
Used Since :01/10/1960

DELHI
ORGANISATION OF SPORTS EVENTS

Registration of this Trade Mark shall give no exclusive right to use the word India, Association and Wrestling.
Mark should be used as whole.
Trade Marks Journal No: 1920 , 23/09/2019           Class 41

3359715  09/09/2016
SUKRITI BAJAJ
trading as ;OOMPH ENTERTAINMENT
FLAT NO 802, BLOCK- DAISY, GH-04, SECTOR 108, NOIDA, GAUTAM BUDH NAGAR UTTAR PRADESH 201304
SERVICE PROVIDER
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Used Since :02/09/2016
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3373415  27/09/2016
MR. NISHANT JAIN
4889/105, SHYAM LAL GARG, GURUDWARA DARYA GANJ, NEW DELHI-110002
SERVICE PROVIDER
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :18/08/2016
DELHI
SERVICES RELATED TO PHOTOGRAPHY AND FILMS WHICH INCLUDES MEDIA AND ENTERTAINMENT EVENTS SUCH AS WEDDINGS, PRE-WEDDING SHOOT FILM, SHOOT AND FASHION SHOOT, WEDDING VENUE PRE WEDDING VENUE FASHION SHOOT VENUE, ENGAGEMENTS, PARTIES, CELEBRITY, CORPORATES, SOCIAL CAUSES, FASHION, MATERNITY, CHILDREN SHOWS, ROAD SHOWS, BIRTHDAY PARTIES AND EVENT MANAGEMENT, ORGANIZATION OF ENTERTAINMENT SERVICES, VIDEOGRAPHY & CINEMATOGRAPHY SERVICES, AS PER CLASS-41.
Gadgets Now

3376847   29/09/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :21/01/2016

DELHI
Education; providing of training; entertainment; sporting and cultural activities including web carnival involving contests, quizzes, live chats with celebrities, radio and TV entertainment; road shows, music programs, cinema & theatre facilities, live performances, contests over a global computer network; providing on-line electronic publications, publication services, electronic books and journals.
3386149    14/10/2016
AJITH GEORGE SAMUEL
trading as ; GOALS 4 TEENS UNLOCK YOUR TALENTS
EC 65-A 101/102, MANGAL DHARA, EVERSINE CITY, VASAI ROAD (EAST), THANE-401205, MAHARASHTRA, INDIA.
SERVICE PROVIDER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
EDUCATION, SCHOOLS, EDUCATION SERVICES INVOLVING TRAINING AND COACHING; TESTING AND ASSESSMENT;
GUIDANCE AND COUNSELING; CONTESTS AND CHAMPIONSHIPS, EDUTAINMENT, SPORTING AND CULTURAL
ACTIVITIES
mark to be used as substantially applied and SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE
REPRESENTATION ON THE FORM OF THE APPLICATION.
INTERNET OF USEFUL THINGS

Priority claimed from 13/04/2016; Application No. : 86/974,724 ;United States of America

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Entertainment and education services; audio and video recording services; publishing reviews.

Registration of this trade mark shall give no right to the exclusive use of the words i.e., "INTERNET" and "MARK TO BE USED AS A WHOLE".
3391655   19/10/2016
FOUNDATION FOR INNOVATION AND TECHNOLOGY TRANSFER
Indian Institute of Technology Delhi, Hauz Khas, New Delhi - 110 016, India
Service providers
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/07/2016
DELHI
To educate and provide technical support inter-alia to small scale industry and engineering entrepreneurs, especially through “technology incubator programmes”; conducting fellowships training programmes; to educate and impart training to industry personnel & IIT Delhi UG/PG/ Research students as also of other technical institutes to become technical experts on specific products and processes; to establish and maintain Research Reference Library (ies) in pursuance of the objects of the Foundation with reading and writing rooms and to furnish the same with books, reviews, magazines, newspapers and other publications; to organize and foster the training of research workers in fields related to its objects and to undertake training programmes; to organise technology- strategy awareness programmes for industry and other user organisation in generic technology areas of strength of IIT Delhi; to organise a wide range of scientific and technological development programmes; organising conferences, seminars including future-vision seminars on forecasting of trends in technology development in identified generic areas of technology of mutual interest to the Foundation and user organisations.
Colour Claim- YES; Orange 021, Blue 540, Grey 11, Red 1788.
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
2800517, 2800519

DELHI
Education, training, entertainment and cultural activities including Grooming school, Institute, Business School, Museum

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2800517 and 2800519..
3392814  21/10/2016
BASANT KUMAR
trading as ;BASANT KUMAR
L-1/A, SAURABH VIHAR, BADARPUR, NEW DELHI-110044.
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/10/2016
DELHI
PLAY SCHOOL, EDUCATION; PROVIDING OF TRAINING ; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Mark shall be used as a device as represented and filed..
Area to be restricted to New Delhi..
PRIME GT

Priority claimed from 11/05/2016; Application No. : 87033547 ;United States of America

3396608  25/10/2016

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.

Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Entertainment services, namely, production and distribution of ongoing television programs; providing non-downloadable films, movies and television shows via a video-on-demand service; film and video rental services; film and video production and distribution; film and video production consulting services; creating and developing concepts for television programs; audio and video recording services; digital audio, video and multimedia publishing services; providing non-downloadable prerecorded music, information in the field of music, and commentary and articles about music, all on-line via a global computer network; entertainment services in the nature of presenting live musical concerts and performances; music production services; music publishing services; providing online video games; providing online non-downloadable game software; publishing of game software; production of video and computer game software; rental of video games; publication of printed matter; book, audio-book, newspaper, magazine and web magazine publishing; publishing of electronic publications; providing non-downloadable electronic publications; lending of books and other publications; book rental; publishing of reviews; providing a web site featuring the ratings, reviews and recommendations of users on events and activities in the field of entertainment and education; providing ratings and reviews of television, movies, videos, music, screenplays, scripts, books and video game content; entertainment services, namely, making television, music, videos, television, video game, music, comedy, and spoken word recording recommendations based on user generated data; entertainment information; fan clubs; arranging of contests and sweepstakes; online journals, namely, blogs; providing online news, information and commentary; news agencies, namely, gathering and dissemination of news; providing recognition and incentives in the nature of awards and contests to demonstrate excellence in the field of entertainment; education and training services; organizing conferences; arranging of seminars; arranging professional workshop and training courses.
STEPUP4CAUSE FOUNDATION
Services Provider
A Trust

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Used Since : 10/09/2016

To be associated with:
3399736

DELHI

Education; providing of training; entertainment; sporting and cultural activities; education information; coaching (training), arranging and conducting of in-person educational forums; organization of exhibitions for cultural or educational purposes; organization of competitions (education, entertainment or sports); physical education; religious education; arranging and conducting of seminars, vocational guidance (education or training advice); conducting fitness classes; arranging and conducting of concerts; publication of texts, other than publicity texts; publication of books.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3399736. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED AS A WHOLE.
3411917   17/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
T AJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/2000

DELHI
Education, providing of training, entertainment, sporting and cultural activities, including organizing and presenting conferences, seminars, concerts, live shows, religious social programs, trade shows, exhibitions, book fairs, trade fairs, and other artistic events, presentation of works of visual art or literate to the public for cultural or educational purpose.
3412822  19/11/2016
O.P. JINDAL GLOBAL UNIVERSITY
SONIPAT NARELA ROAD, NEAR JAGDISHPUR VILLAGE, SONIPAT, (HARYANA) - 131001.
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :21/03/2013

DELHI
Education, providing of training, undergraduate, graduate, post-graduate & all professional courses; education via communication network & correspondence courses, distance learning; schools, university & institutional services, curriculum development; teaching & instructional services, organizing, arranging & conducting conferences, seminars, colloquiums, symposiums, workshops, competitions, publication of printed material, books, catalogues, brochures; entertainment, sporting & cultural activities, live performances; music concert & related services.
CAPEIL- OPPORTUNITIES AROUND US

3419925  26/11/2016

EVOLET HEALTHCARE PRIVATE LIMITED
trading as ; Evolet Healthcare Private Limited

E -186, Ground Floor, Greater Kailash-I, New Delhi – 110048.
Manufacturer and merchant.
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities.
India Now

3421982  29/11/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing entertainment services and recreational services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "INDIA" and "MARK TO BE USED AS A WHOLE".
Mirror Now

3421984   29/11/2016

BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103

Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing entertainment services and recreational services.
3421994  29/11/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
2813364, 2813365

DELHI
Education; providing of training; entertainment; sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing entertainment services and recreational services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:2813364,2813365,1716889,2813353,2813354.
3423269  29/11/2016

ANSHUL GUPTA
trading as ;M/S SIXTH SENSE
32 MADHUBAN ENCLAVE KRISHNA NAGAR MATHURA-281001
SERVICES
Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/06/2016

DELHI
EVENT MANAGEMENT, WEDDING PLANNING, CONFERENCE ARRANGEMENTS, TALENT MANAGEMENT AND SOCIAL CULTURAL ACTIVITIES
3423890  01/12/2016
SUDESH CHAWLA
trading as ;MEDIA NET WORKS
J-34, SAKET, NEW DELHI 110017
SERVICE PROVIDER
Address for service in India/Agents address:
THAPAR TRADE MARK CO.
JG III 200-C VIKAS PURI NEW DELHI 110018.
Used Since :01/04/2016
DELHI
SERVICE PROVIDING OF CHANNELS, ENTERTAINMENT CHANNELS CULTURAL ACTIVITIES, CHANNELS, NEWS,
EDUCATIONAL, PROVIDING OF TRAINING THROUGH CHANNEL, ELECTRONIC MEDIA, PRINT MEDIA AND FILM
INCLUDED IN CLASS-41.
AKASHDEEP SINGH CHANDI
VILLAGE SOHIAN KHURD AMRITSAR BATALA ROAD, DISTRICT AMRITSAR PB
SERVICE PROVIDERS

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :01/05/2016

DELHI
EDUCATION; PROVIDING OF TRAINING; ESTABLISH SCHOOL, TRAINING CENTRES; TEACHING AND INSTRUCTION SERVICES AT THE CERTIFICATE, DIPLOMA, UNDERGRADUATE, GRADUATE, POSTGRADUATE, DOCTORAL AND PROFESSIONAL LEVELS; EDUCATIONAL CONSULTANCY SERVICES, LIBRARY SERVICES, CURRICULUM DEVELOPMENT; CORRESPONDENCE COURSES AND DISTANCE LEARNING; PROVIDING OF ALL KINDS VOCATIONAL AND SKILL DEVELOPMENT TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; INCLUDING ORGANIZING, ARRANGING AND CONDUCTING CONFERENCES, SYMPOSIA, WORKSHOPS, EDUCATIONAL SERVICES INCLUDED IN CLASS 41.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2241525, 2241519,2241520. NO EXCLUSIVE RIGHT OVER THE TERM “GLOBAL UNIVERSITY”..
3424003  01/12/2016
AKASHDEEP SINGH CHANDI
VILLAGE SOHIAN KHURD AMRITSAR BATALA ROAD, DISTRICT AMRITSAR PB
SERVICE PROVIDERS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :01/01/2013
DELHI
EDUCATION; PROVIDING OF TRAINING; ESTABLISH SCHOOL, TRAINING CENTRES; TEACHING AND INSTRUCTION
SERVICES AT THE PRE-UNIVERSITY, CERTIFICATE, DIPLOMA, UNDERGRADUATE, GRADUATE, POSTGRADUATE,
DOCTORAL AND PROFESSIONAL LEVELS; CORRESPONDENCE COURSES AND DISTANCE LEARNING; PROVIDING OF
ALL KINDS VOCATIONAL AND SKILL DEVELOPMENT TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL
ACTIVITIES; INCLUDING ORGANIZING, ARRANGING AND CONDUCTING CONFERENCES, SYMPOSIUMS, WORKSHOPS,
EDUCATIONAL SERVICES INCLUDED IN CLASS 41.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2241525, 2241519,2241520. NO
EXCLUSIVE RIGHT OVER THE TERM "GLOBAL POLYTECHNIC COLLEGE".
3428831  07/12/2016
JAYA SANDIP PATEL
trading as ;GYANDEEP INSTITUTE
31, AROHI HOMES, NEAR SOBO CENTER, BOPAL, AHMEDABAD–380058. GUJARAT. INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
ACADEMY (EDUCATION), TRAINING CENTER, SCHOOL COACHING, SCHOOL; CONSULTANCY, EDUCATIONAL INSTITUTIONS, EDUCATION INFORMATION, EDUCATION EXAMINATION, PUBLICATION OF BOOKS AND/OR TEXT INCLUDED IN CLASS 41.
(SERVICE ONLY FOR GUJARAT).
3431950  13/12/2016
TURV CONSULTING PVT. LTD.
trading as ;TURV CONSULTING PVT. LTD.
419 - B, ORCHID CENTRE, OPP. SAFAL PARISAR, SOUTH BOPAL, AHMEDABAD - 380 058, GUJARAT, INDIA.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/10/2016
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3434352   17/12/2016
HIRENKUMAR VALLABHBHAI BHALALA
trading as ;HIRENKUMAR VALLABHBHAI BHALALA
303, THIRD FLOOR, VASTU FLAT, ATMAJYOTI ROAD, ELLORA PARK, VADODARA, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :16/12/2016
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3434357  17/12/2016
GTPL HATHWAY LIMITED
trading as ; GTPL HATHWAY LIMITED

GTPL HOUSE SHREE ONE, F. P. NO. 50 OPP. ARMEDA, SINDHU BHAVAN ROAD, BODAKDEV, AHMEDABAD - 380 059, GUJARAT, INDIA.

SERVICE PROVIDER
BODY INCORPORATE

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 29/06/2014

AHMEDABAD

ELECTRONIC TRANSMISSION OF RECORDED, RERECORDED OR LIVE PROGRAMS EVENTS CHANNELS THROUGH SATELLITE / VSAT, CABLES OR ANY OTHER MODE OR MEDIA, EDUCATION & ENTERTAINMENT SERVICES
PRODUCTION OF PROGRAMMES FOR TELEVISION, RADIO COMMUNICATION, ONLINE BROADCASTING AND INTERNET SERVICES, ALL TYPE EDUCATION RECREATION, TUTION NETWORKING, PUBLISHING SERVICES, EXHIBITION, CONCERTS EVENTS, INFORMATION AND ADVISORY SERVICES, SPORTING AND CULTURAL ACTIVITIES.
GTPL HOUSE SHREE ONE, F. P. NO. 50 OPP. ARMEDA, SINDHU BHAVAN ROAD, BODAKDEV, AHMEDABAD - 380 059, GUJARAT, INDIA.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :29/06/2014

AHMEDABAD
ELECTRONIC TRANSMISSION OF RECORDED, RERECORDED OR LIVE PROGRAMS EVENTS CHANNELS THROUGH SATELLITE / VSAT, CABLES OR ANY OTHER MODE OR MEDIA, EDUCATION & ENTERTAINMENT SERVICES PRODUCTION OF PROGRAMMES FOR TELEVISION, RADIO COMMUNICATION, ONLINE BROADCASTING AND INTERNET SERVICES, ALL TYPE EDUCATION RECREATION, TUITION NETWORKING, PUBLISHING SERVICES, EXHIBITION, CONCERTS EVENTS, INFORMATION AND ADVISORY SERVICES, SPORTING AND CULTURAL ACTIVITIES.
3434363  17/12/2016
PRADEEP LATHI
trading as JUNIOR COLLEGE
L.N.T ROAD, BHILWARA, RAJASTHAN, 311001
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2016
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Service is restricted in the state of Rajsthan only.
HURRAY KIDS

3447549   31/12/2016
SOMAPIKA SARKAR
trading as ;Hurray Learning Aids
A-2203, Serenity, Raheja Reflections, Thakur Village, Kandivali East, Mumbai 400101.

SERVICE PROVIDERS
A Sole Proprietorship firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELV1 ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
EDUCATIONAL SERVICES; RUNNING EDUCATIONAL INSTITUTIONS; PLAY GROUP, NURSERY SCHOOL, EDUCATIONAL CENTRE, SCHOOL, COLLEGES, VOCATIONAL GUIDANCE(EDUCATION OR TRAINING ADVICE); PUBLICATION OF BOOKS TEXTS, PUBLICATION OF ELECTRONIC BOOK AND JOURNALS ON-LINE, LIBRARY SERVICES; CONDUCTING DISTANT EDUCATIONAL COURSES; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS & LIVE PERFORMANCES; ARRANGING AND CONDUCTING SEMINARS & SYMPOSIAUS; CONDUCTING EDUCATIONAL CLASSES OR VOCATIONAL TRAINING ONLINE; PROVIDING RECOGNITION BY WAY OF CERTIFICATES OR AWARDS.
3477820 08/02/2017
PANKAJ INDER BALWANI
UNIT-46, BANER VASANT VIHAR, S.NO. 90, BANER, PUNE - 411045
Education; Providing of training; Entertainment; Sporting activities
INDIVIDUAL
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, 
KOTHRUD, PUNE - 411 038.
Used Since: 11/01/2017
To be associated with:
3462569
MUMBAI
Service: Education; Providing of training; Entertainment; Sporting and cultural activities
3479171  10/02/2017
SPANDAN TRUST , MANAGING TRUSTEE DR. PARTH GOL
trading as ;SPANDAN TRUST
PARTH 119, HOUSING PLOT, G.I.D.C. WADHAWAN, OPP. MILK DAIRY SURENDRANAGAR, PIN CODE: 363035 DISTRICT -
SURENDRANAGAR, STATE: GUJARAT
SERVICE PROVIDER
Used Since :20/06/2009

To be associated with:
3479163

AHMEDABAD
EDUCATION, ENTERTAINMENT.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3482803  15/02/2017
MANJU DEVI
trading as ;M/S SWASTIK LAW ACADEMY
11, PIPRALI, SIKAR, RAJASTHAN, PIN- 332027 INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
RAMAVTAR MISHRA
Shop No. 20, Ganesham Complex Road No. 2, Near Jivan Jyoti Hospital, Sikar Road, Jaipur- 302039
Used Since :28/08/2012

AHMEDABAD
COACHING [EDUCATION AND TRAINING] FOR RAJASTHAN JUDICIAL SERVICES, ASSOCIATE PUBLIC OFFICER,
JUNIOR LEGAL OFFICER AND OTHER LAW EXAMS. INCLUDED IN CLASS 41.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. subject to restriction of
the services in the state of RAJASTHAN only, no exclusive right to JAIPUR.
3503260 04/03/2017
SEEMA PALIWAL
16 Kh, Ganpati Nagar, Bohra Ganesh Road, Near Bheruji Ka Devra, Udaipur -313001, Rajasthan
Service Provider
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/03/2015
AHMEDABAD
Education services
Services restricted in the state of Gujarat and Rajasthan only..
FASHION ONLINE

3522813  07/04/2017
MEYER ORGANICS PVT. LTD.
PLOT.NO.A-177, ROAD NO.16-Z, WAGLE ESTATE, THANE-400 604
MANUFACTURE AND MERCHATN AND EXPORTER
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

Education; providing of training; Entertainment; TV Channels; sporting and cultural activities Conducting Educational Projects, Meetings, Seminars, Conferences, Symposiums, Workshops And Exhibitions
SURAJ COMPETITION CLASSES

3526320    15/04/2017
ANIL KUMAR
N.H - 52, JAIPUR ROAD, PALSANA, SIKAR, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
EDUCATION
3533142   25/04/2017
K.S VINOD
TANZEEL APPARTMENT FLAT NO.1 A, KUMARANASAN NAGAR KADAVANTHRA COCHIN - 682020 KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
BOXING, BOXING INSTRUCTION, BOXING INSTITUTE, BOXING EDUCATION, TRAINING IN MARTIAL ARTS, OPERATING
OF MARTIAL ARTS SCHOOLS, HEALTH CLUB SERVICES, GYM ACTIVITY CLASSES, GYMNASIUM SERVICES RELATING
TO BODY BUILDING, AND WEIGHT LIFTING ORGANIZING EVENTS RELATING TO BODY BUILDING, PHYSICAL FITNESS
EDUCATION, PROVIDING OF TRAINING ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CORPORATE DIVA

3541510    03/05/2017
DIPIKI TREHAN
No. B 701, Mantri Elegance, Behind Shoppers Stop, Bannerghatta Road, Bangalore, 560076
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekakallli, Bannerghatta Road, Bangalore, Karnataka-560076
Used Since :02/01/2016

CHENNAI

Entertainment, Recreational, Sporting and Cultural activities; Beauty contests, Live Events and Shows, Group discussions.

The mark should be used as a whole.
SINGLE POINT HR SOLUTIONS INDIA PRIVATE.LTD
A-1 DELITE PALACE, M.G.ROAD, GHATKOPAR(WEST) MUMBAI-400086
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
M. A. PANCHAMIA, ADVOCATE.
"ANIL KUNJ", CHAMBER NO. 2, GR. FLOOR, PLOT NO. 297 PANTNAGAR, GHATKOPAR (E), MUMBAI-400 075.

Proposed to be Used
MUMBAI
EDUCATION, EDUCATIONAL INFORMATION, SERVICES, TEACHING, TUTOR, TRAINING AND COACHING CLASSES, CONFERENCES, ARRANGING, CONDUCTING SEMINARS, SEASONAL MARATHON CHALLENGE COMPETITIONS AND EXAMINATIONS, NURSERY SCHOOLS, CULTURAL AND SPORT ACTIVITIES AND EVENTS OF ALL KINDS, AMUSEMENTS AND ENTERTAINMENTS, GAMING, LENDING LIBRARIES, GYMNASIC EQUIPMENTS, RADIO AND TELEVISION PROGRAMS, FILM PRODUCTION, MOTION PICTURES, MUSIC HALLS AND VIDEO TAPES INCLUDED IN CLASS 41
3586856   07/07/2017
ARIFKHAN LOHANI
204,AVVAL CHS,61 MORLAND ROAD,NEAR MUMBAI CENTRAL,MUMBAI-400008
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :13/06/2017

MUMBAI
ARRANGING AND CONDUCTING OF CONFERENCES,ENTERTAINMENT SERVICES,ORGANIZATION OF FASHION SHOWS FOR ENTERTAINMENT PURPOSES,ORCHESTRA SERVICES,ORGANIZATION OF SHOWS [IMPRESARIO SERVICES],PRODUCTION OF SHOWS.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3598652  25/07/2017
SHREERAMWADI SARVAJANIK UTSAV MANDAL
SHREERAMWADI CHS, OPP BANK OF INDIA, J.P.ROAD, ANDHERI (WEST) MUMBAI - 400 053.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3618830  23/08/2017
JIJI VIJAYAN
trading as :GLOBAL SCHOLAR
12A, HEERA HAVEN, AKKULAM ROAD, MEDICAL COLLEGE PO, ULLOOR, THIRUVANANATHAPURAM - 695 011 , KERALA , INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
DR V L MONY
TPSRA 29 3rd Puthen Street Manacaud PO Trivandrum
Used Since :11/04/2011
CHENNAI
SCHOLARSHIP DEVELOPMENT TRAINING.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3626690   04/09/2017
RAJASTHAN STATE BALL BADMINTON ASSOCIATION
699, CHINI KI BURI, CITY PALACE ROAD, CHHOTI CHAUPAR, JAIPUR (RAJ.)
.
ASSOCIATION
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since :19/03/2005
AHMEDABAD
SPORTS ACTIVITIES UNDER CLASS 41.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words RAJASTHAN STATE BALL BADMINTON ASSOCIATION & device of BAT & BALL.
3631605   10/09/2017
MR. AMIT KUMAR SHARMA
29/1, MOTI TABELA, STREET NO. 1 BEHIND COLLECTOR OFFICE, INDORE- 452007(M.P.)INDIA
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Education Services ( Except In The State Of Chhattisgarh )
Subject to mark will be used in the jurisdiction of state of Madhya Pradesh only..
3641364    22/09/2017
PERCEPT LTD
P2 RAGHUVANSHI ESTATE, 11/12 S.B. MARG, LOWER PAREL, MUMBAI-400013
SERVICE PROVIDER
LIMITED COMPANY
Used Since :31/12/2016

MUMBAI
ENTERTAINMENT, EDUCATIONAL, CULTURAL AND SPORTING ACTIVITIES, ORGANIZING AND CONDUCTING MUSIC EVENTS, MUSIC FESTIVAL, MUSIC CONCERT, ARTISTIC PERFORMANCES, LIVE PERFORMANCES, ORGANIZING AND CONDUCTING LIVE EVENTS, ORGANIZATION OF SHOWS, ORGANIZING INTERACTIVE AUDIENCE PARTICIPATIONS EVENTS, DANCE PARTY, PARTY ENTERTAINMENT, PARTY PLANNING'S (ENTERTAINMENT) DANCE EVENTS
SURKAIVALYAM MUSIC CLASSES

364553    27/09/2017
MR. VISHAL MADANLAL BOKDIA
13/B/404 BHAKTIDHARM, PALANPUR CANAL ROAD, ADAJAN, SURAT-395009, GUJARAT
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Used Since: 09/07/2015

AHMEDABAD
EDUCATION, PROVIDING TRAINING OF VOCAL MUSIC AND MUSICAL INSTRUMENTS, ENTERTAINMENT AND CULTURAL ACTIVITIES, ORGANISING AND CONDUCTING MUSICAL EVENTS, SINGING EVENTS AND COMPETITIONS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3561524.
RAJANIKANT MAGHABHAI PARMAR
2nd FLOOR, LILASHA SHOPING CENTRE, CHANDRALOK ROAD, Opp. LIO SCHOOL, DEESA
PROPRIETOR OF NATIONAL COMPUTER INSTITUTE & HUMAN RESOURCE MISSION

Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT

Used Since: 18/11/2016

AHMEDABAD
EDUCATION & TRAINING, INFORMATION TECHNOLOGY, CONDUCTING CLASSES, IMPARTING EDUCATION ONLINE ON INTERNET, EDUCATIONAL BOOKS & JOURNALS, DIAGRAMS, IMAGES, PHOTOGRAPHS, EDUCATION PROVIDED VIA ELECTRONIC AND DIGITAL INTERACTIVE MEDIA, PROVIDING ON-LINE ELECTRONIC PUBLICATION, INFORMATION RELATING TO ENTERTAINMENT OR EDUCATION PROVIDED ONLINE FROM A COMPUTER DATABASE OR INTERNET, ORGANIZING, ARRANGING & CONDUCTING SEMINARS, CONFERENCES, SYMPOSIUMS, WORKSHOP, COMPETITION, EXHIBITIONS, ENTERTAINMENT AND CULTURAL PROGRAMS, DEMONSTRATIONS RELATING TO THE AFORESAID SERVICES INCLUDED IN CLASS 41

mark should be used as a whole no exclusive right to NATIONAL COMPUTER INSTITUTE.
3667304  01/11/2017
SHREE ASHTAVINAYAK & CO,
501, 503 ANAND COMPLEX, NEAR BHRUGUPUR SOCIETY NAKA, NEAR IDBI BANK, KASAK CIRCLE, BHARUCH-392002
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since : 01/04/2016

AHMEDABAD
HEALTH FITNESS SERVICES AND GYM
subject to restriction of the SERVICES in the state of GUJARAT, Maharashtra and RAJASTHAN only.
3667470  01/11/2017
CHIRAG BHATT
D/FF/6, NIRMAN COMPLEX, R C TECHNICAL ROAD, GHAHLODIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061

Proposed to be Used

AHMEDABAD

Entertainment services in the nature of live visual and audio performances, and musical, variety, news and comedy shows, Entertainment in the nature of live visual and audio performances, and musical, variety, news and comedy shows, Road shows being entertainment services, Organising sporting events, Organising dancing events, Arranging of film events, musical events, cultural and sporting events and live entertainment events, Organisation and arranging of musical events and other cultural and artistic events, Organisation of cultural and arts events, Booking of seats for sports events, Organising events for entertainment purposes, Organization of educational and entertainment events for professionals and executives, Arranging and conducting of entertainment events for charitable purposes, Master of ceremony services for parties and special events, Arranging ticket reservations for shows and other entertainment events, Charitable fund raising by means of entertainment events, Disc jockey services for parties and special events, Conducting of live entertainment events and film festivals,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word EVENTS.
UMMED SCHOOL

3681135  17/11/2017

UMMED EDUCATIONAL FOUNDATION
358/2, Near Firing Range, Air-port Char Rasta, Hansol, Opposite Chinubhai Farm, Ahmedabad 382475, Gujarat, India.
A Company Incorporated under Section 25 of the Companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Education academies, Educational services provided by schools, nursery school, boarding school education, organization of education competitions, organization of exhibitions for cultural or educational purposes, organization of sports competitions, Arranging and conducting of training workshops, publication of books, arranging and conducting of educational seminars, Teaching / Educational services / Instruction services.
3714618  29/12/2017  
AAYUDH YASHLAHA  
256 Jawahar Marg, Rajmohalla Indore  
Individual  
Address for service in India/Attorney address:  
NAVKAR ASSOCIATES  
103 gold plaza,M.G. road indore  

Proposed to be Used  
MUMBAI  
Coaching, Coaching services, Coaching [training], Career counselling and coaching,  
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH...
3753325  14/02/2018
NARENDRA SINGH SOMVANSHI
29, SHIV VILASH PALCE, RAJWADA, Indore, 452002, Madhya Pradesh
COACHING CLASSES
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)

Proposed to be Used
MUMBAI
Coaching Classes
3775276  12/03/2018
VIVEK S MORE
trading as ;SANJIVANI COMPUTER INSTITUTE
ROOM NO-D-1, PLOT NO-119, GROUND FLOOR, GORAI OMKAR CHS LTD, RSC-27, GORAI 2, BORIVALI WEST, MUMBAI 400091
SERVICE PROVIDER
PROPRIETOR
Used Since :18/10/2017
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41.
SMAAASH SHIVFIT- THE SPIRIT OF FITNESS

3779150   15/03/2018
SMAAASH ENTERTAINMENT PRIVATE LIMITED
2nd Floor, Trade View Building, Oasis Complex PB Marg, Lower Parel, Mumbai 400013,
Service Providers

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR, 133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :23/03/2017

MUMBAI
education; providing of training; entertainment; sporting and cultural activities, aerobics; yoga, functional training, sports activities, martial arts, health, fitness center; gym; cross fit training.
3802700  11/04/2018
JSM CORPORATION PRIVATE LIMITED
TODI ESTATE, 3RD FLR, A WING, SUN MILL CONPOUND, SITARAM JADHAV MARG, LOWER PAREL (WEST) MUMBAI 400013
Proposed to be Used
MUMBAI
To Carry on the services of Entertainment
3842003  24/05/2018
JASON JOSEPH CURZAI
EVEREST, 56 CHAPEL ROAD, BANDRA WEST, MUMBAI-400050
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3846557  29/05/2018
BROTHERS INCORPORATED LLP
2nd Floor, Hilltop Annexe, Pali Mala Road, Bandra West, Mumbai - 400050 (Maharashtra)
Limited Liability Partnership

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
entertainment and cultural activities, arranging of events, arranging of contest, arranging of concerts, arranging seminars

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3846909    30/05/2018
MALPANI FOUNDATION
MALPANI HOUSE, L.G. MARG, SANGAMNER- 422 605, AHMEDNAGAR, MAHARASHTRA
A Society registered under the Societies Registration Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since 28/02/2018

MUMBAI
EDUCATIONAL SERVICES; EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, COLLEGES, AND ACADEMIES; TEACHING SERVICES; VOCATIONAL TRAINING; TRAINING AND EDUCATIONAL ADVISORY SERVICES; CONSULTANCY SERVICES RELATING TO EDUCATION & TRAINING; ADVANCED TRAINING SERVICES; PHYSICAL EDUCATION; ARRANGING AND CONDUCTING SEMINAR AND WORKSHOPS; ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIUMS; PUBLICATION OF BOOKS; ONLINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS; ORGANIZATION OF EDUCATIONAL SHOWS AND EVENTS; ORGANIZATION OF COMPETITIONS FOR EDUCATION OR ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; LIBRARY SERVICES.
3869099  25/06/2018
ESSELWORLD LEISURE PRIVATE LIMITED
14th Floor, Times Tower Bldg, Kamala City, Kamala Mill
Private Limited Company

Address for service in India/Attorney address:
IMARTEY SHRIRAM PRABHAKAR
E-601, EKTA VIVEK CHSL, NEW LINK ROAD, KANDARPADA, DAHISAR WEST, MUMBAI- 400068

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3873936  29/06/2018
BRAINBOX EDUCATION SYSTEM LLP
179, SUKHDEV NAGAR, EXTENSION – II, INDORE – 452001 (M.P.)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.
Proposed to be Used
MUMBAI
EDUCATIONAL TESTING, EDUCATIONAL ONLINE SERVICES AND CONSULTANCY SERVICES INCLUDING IN CLASS 41.
3906475  03/08/2018
MS. REWATI DESHPANDE TRADING AS CRAFT MY CAREER
VASANTA B/1102, DOSTI VIHAR, VARTAK NAGAR, THANE (WEST) - 400 606
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
CONSULTANCY IN THE FIELD OF EDUCATION, CAREER GUIDANCE, PERSONALITY DEVELOPMENT, EMPLOYMENT COUNSELING, EVENTS AND CULTURAL ACTIVITIES
INDIA PLAST
3906632  03/08/2018
PLASTINDIA FOUNDATION
401 - B, LANDMARK, SUREN ROAD, OFF ANDHERI - KURLA ROAD, ANDHERI (EAST), MUMBAI - 400 093.
A registered trust under the Bombay Trust Act, 1950
Address for service in India/Agents address:
USHAR A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Proposed to be Used
MUMBAI
arranging of training courses in teaching institutes, arranging and conducting educational conferences, seminars, processional workshops and training courses in the field of plastic industry, business training and consultancy services, career counseling, conducting educational exhibitions in nature of improving advancing expanding and widening the usages of plastics and related materials and their products, providing recognition and incentives by way of awards to demonstrate excellence in the field of plastic industry, reference libraries of literature and documentary records, manpower development
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1339370, 1863223 ..
3914517  11/08/2018
R. KARTHIK NAIDU
NO.5, 7TH CROSS, SANTHOSH NAGAR, ATTUR LAYOUT, BENGALURU, 560064
Service Provider
Proprietor
Address for service in India/Attorney address:
ASHOK
NO 2/496, 2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037
Used Since :01/04/2017
CHENNAI
Education; providing of training; Sporting and cultural activities.
Use Case Selling

3923966    23/08/2018

AMIT AGARWAL
SAIVEN CAESARS PALACE, VILLA 31, BURUDHUKUNTE ROAD, VOLAGEREKALLAHALLI, BANGALORE, KARNATAKA 562125
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

CHENNAI
Educational services; Providing online training;
Trade Marks Journal No: 1920 , 23/09/2019 Class 41

3932685  01/09/2018
ANEESH KURIAKOSE
Clouds Studio, Rehmaniya Complex, Opp. YMCA, Kothamangalam, Ernakulam, Pin-686691
Nil

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY, 2nd FLOOR, ROMEL MAHAL, N.CHITTOOR ROAD, ERNAKULAM, KERALA, INDIA-682018
Used Since: 30/12/2017

CHENNAI
Photography services, video recording services, video production services, photo editing, film editing (Photographic -) and Modeling for artists.
3936920  06/09/2018

SAMPATH KUMAR. K
4/34, west Street Jakkarpalayam, Sirukkalandi, Jakkarpalayam, Coimbatore, Tamilnadu – 642202
INDIAN NATIONAL

Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085

Used Since :30/07/2018

CHENNAI

Education and Academies services; Arranging, Conducting and organizing of trainings, workshops, colloquiums, conferences, congresses, classes, concerts, exhibitions, Entertainment and cultural activities, sporting events, lectures, symposiums, seminars and automobile races, rallies and exhibitions;

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation.
3940883  10/09/2018
YEDLAPALLY SINDHUJA
H.NO : 7-59,MACHAVARAM,RAYALAMADUGU, MEDAK(M), MEDAK - 502109
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Training services, Education; Providing of training; Entertainment; Sporting and cultural activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ARTVEN
H.No.9-1-44/6, New Resapuvanipalem, Visakhapatnam-530013, Andhra Pradesh, India
Partnership Firm
Address for service in India/Attorney address:
CHAITANYA KRISHNA MURTHY GOGINENI
Flat No. 303, Anandh Plaza, Behind Spearmint Hotel Sandhya, Opp: Collectorate office, Lakidi-ka-pool, Hyderabad-500004, Telangana, India

Proposed to be Used
CHENNAI
Education and training services.
3957241  27/09/2018
WRITER’S BUG LEARNING PRIVATE LIMITED
#602, Atlantis, Raheja Acropolis 1, Deonar – 400088, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/01/2018
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ON-LINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS
3960958  01/10/2018
BHUUSHAN VISHWANATH GODBOLE
Rajarampuri, 6th Lane, Near Shri Ram Vidyalya, Kolhapur, Maharashtra - 416008
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 24/11/2010

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3968868  09/10/2018
NITASHA PANDEY
VINCA 1404, NAHAR AMRIT SHAKTI, SECTOR-R 12, CHANDIVALI, ANDHERI EAST MUMBAI-400072, MAHARASHTRA.
Individual
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
MUMBAI
MEDICAL EDUCATION SERVICES.
CHIRANJEEVI CREATIONS

3990267  02/11/2018
C.ESWAR PRASAD (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHIRANJEEVI CREATIONS
Plot No-36, Indira Nagar Vijaya Nagar Colony, Hyderabad - 500057, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :15/11/2002
CHENNAI
Film Production
3997194  14/11/2018
ARIHANT INDUSTRIAL CORPORATION LIMITED
ARIHANT COMPLEX, OPP. SAGAR PETROL PUMP, N.H. NO.8, SATIVALI, VASAI (EAST) 401208
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
ENTERTAINMENT SERVICES; ENTERTAINMENT SERVICES PROVIDED BY RECREATION AND AMUSEMENT PARKS; ENTERTAINMENT IN THE NATURE OF A WATER PARK; PROVIDING AMUSEMENT FACILITIES AND FUNFAIR SERVICES; RENTAL OF AMUSEMENT MACHINES AND APPARATUS; AMUSEMENT ARCADE SERVICES; GAMING SERVICES; PROVISION OF CHILDREN'S PLAYGROUNDS AT SERVICE STATIONS; PROVIDING PLAY FACILITIES FOR CHILDREN; PROVIDING RECREATIONAL AREAS IN THE NATURE OF PLAY AREAS FOR CHILDREN; PROVIDING SWIMMING POOLS; PROVIDING CASINO FACILITIES [GAMBLING]; PROVIDING RECREATION FACILITIES & SERVICES; RECREATIONAL CAMP SERVICES; RECREATION INFORMATION; ORGANIZING AND CONDUCTING CULTURAL ACTIVITIES; ORGANIZATION AND PRESENTATION OF SHOWS; PROVIDING CHILDREN'S PARTY CENTERS FOR THE PURPOSE OF ENTERTAINING CHILDREN AND CELEBRATING BIRTHDAYS; HEALTH AND RECREATIONAL CLUB SERVICES.; PROVIDING MUSEUM FACILITIES AND SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1926552.
Proposed to be Used

MUMBAI

ENTERTAINMENT SERVICES; ENTERTAINMENT SERVICES PROVIDED BY RECREATION AND AMUSEMENT PARKS; ENTERTAINMENT IN THE NATURE OF A WATER PARK; PROVIDING AMUSEMENT FACILITIES AND FUNFAIR SERVICES; RENTAL OF AMUSEMENT MACHINES AND APPARATUS; AMUSEMENT ARCADE SERVICES; GAMING SERVICES; PROVISION OF CHILDREN'S PLAYGROUNDS AT SERVICE STATIONS; PROVIDING PLAY FACILITIES FOR CHILDREN; PROVIDING RECREATIONAL AREAS IN THE NATURE OF PLAY AREAS FOR CHILDREN; PROVIDING SWIMMING POOLS; PROVIDING CASINO FACILITIES [GAMBLING]; PROVIDING RECREATION FACILITIES & SERVICES; RECREATIONAL CAMP SERVICES; RECREATION INFORMATION; ORGANIZING AND CONDUCTING CULTURAL ACTIVITIES; ORGANIZATION AND PRESENTATION OF SHOWS; PROVIDING CHILDREN'S PARTY CENTERS FOR THE PURPOSE OF ENTERTAINING CHILDREN AND CELEBRATING BIRTHDAYS; HEALTH AND RECREATIONAL CLUB SERVICES.; PROVIDING MUSEUM FACILITIES AND SERVICES.
SK27 GYMNASIUM

3999877    16/11/2018

SALMAN KHAN.
3 Galaxy Apartments, B J Road, Bandstand, Bandra (West), Mumbai- 400 050.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 /1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Gym services, providing health club and gymnasium services, gymnasium services relating to body building, gymnasium services relating to weight training, entertainment in the nature of gymnastic performances, organising gymnastics events, provision of educational courses in the field of diet and health care, provision of educational health and fitness information, providing information about exercise and fitness from a web site; fitness and exercise training services; consultancy relating to physical fitness training; health and fitness club services provision of health club [physical exercise] facilities, educational and training services relating to healthcare, health and fitness training services provided by figure salons being services included in class 41.
Trade Marks Journal No: 1920, 23/09/2019 Class 41

4000793  17/11/2018
KARE ENTERPRISE PRIVATE LIMITED
KERAWALLA CHAMBERS, 3RD FLOOR 25, P. J. RAMCHANDANI MARG, COLABA, MUMBAI - 400 039
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANAGEMENTS; SPORTS, ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.
4000816  17/11/2018
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANAGEMENTS; SPORTS, ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2266974 & 3490539.
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :05/09/2013

MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANAGEMENTS; SPORTS , ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS , TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.
BULB - TELL YOUR STORY

4007611    26/11/2018
KANTI WANKHEDE
G2206, Oberoi Splendor, JVLR, Jogeshwari East, Mumbai - 400060 (Maharashtra)
Individual

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
Entertainment, arranging of beauty contests, booking of seats for shows, arranging and conducting of concerts, organization of fashion shows for entertainment purposes, film production (other than advertising films), presentation of live performances, organization of shows included in Class 41
DR. AYUSHREE ASHISH DESHMUKH
PLOT NO. 21B, DEEP NAGAR - 2, FARSHI STOP, CHATRI TALAO ROAD, AMRAVATI - 444606. MAHARASHTRA. INDIA. INDIVIDUAL

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Used Since :01/04/2003

MUMBAI
EDUCATIONAL SERVICES, EDUCATION INFORMATION, ACADEMIES EDUCATION, EDUCATIONAL EXAMINATION, ORGANISATION OF EXHIBITIONS FOR EDUCATIONAL PURPOSES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, TRAINING, ALL BEING INCLUDED IN CLASS 41.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Lake Shore India

4009576  28/11/2018
LAKE SHORE INDIA ADVISORY PVT. LTD.
Unit No.1611-12, 16th Floor, C Wing, G Block, One BKC, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051, India

Body Incorporate

Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.

Used Since :01/04/2017
MUMBAI

Providing of training, entertainment, sporting and cultural activities, organising and conducting of entertainment, sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
Lake Shore
4010962  29/11/2018
LAKE SHORE INDIA ADVISORY PVT. LTD.
Unit No.1611-12, 16th Floor, C Wing, G Block, One BKC, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051, India
Body Incorporate

Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.

Used Since :01/04/2017

To be associated with:
4009576

MUMBAI
Providing of training, entertainment, sporting and cultural activities, organising and conducting of entertainment, sporting and cultural activities
Trade Marks Journal No: 1920, 23/09/2019 Class 41

4023860  11/12/2018

SHWETA PARAKH.
Kunwarbai Mansion, 41 Ridge Road, Inside Jain Temple, Malabar Hill, Mumbai- 400 006, Maharashtra.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Training and education services; film production services, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; providing entertainment information via a web site; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes being services included in class 41.
4024658   12/12/2018
SUBHANKAR DAS
#008, A BLOCK, DS MAX SPLENDOR NEST APARTMENT, ABBIGERE MAIN ROAD, CHIKKABANVARA, BANGALORE-560090
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI

Organisation of table tennis tournaments
4031823  19/12/2018
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
2542463, 3393467, 3393473, 3393479
MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; SPORTS MANAGEMENTS; SPORTS, ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.
THE TRADEMARK MAY BE LIMITED TO COLOURS UNDER SECTION 10 OF THE ACT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. APP.NO.2266974.
4031824  19/12/2018
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, Goregaon (W), MUMBAI – 400104.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4000816, 4031823

MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANAGEMENTS; SPORTS, ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.

THE TRADEMARK MAY BE LIMITED TO COLOURS UNDER SECTION 10 OF THE ACT.
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELYI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
2266974, 2266975, 2481406

MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANAGEMENTS; ORGANIZATION OF PHYSICAL EDUCATION AND TRAINING; SPONSORSHIP AND SUPPORT FOR EDUCATIONAL ORGANIZATIONS; EDUCATIONAL AND VOCATIONAL SERVICES; PUBLIC SPEAKING AND CONFERENCES; SERVICES RELATING TO PUBLIC SPEAKING AND SEMINARS; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING ELECTRONIC BOOKS AND JOURNALS ON-LINE; PUBLISHING OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.
Proposed to be Used

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4040098  28/12/2018

SHAHEEN BHATT.
B/205, Silver Beach Apartments, A B Nair Road, Juhu, Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; providing services relating to education and entertainment; organizing shows, events and exhibitions for cultural and educational purpose; organization of competitions (educational, entertainment and cultural); education; providing of training; entertainment; sporting and cultural activities being services included in class 41.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
ARTAXERXES FITNESS & LIFESTYLE PRIVATE LIMITED
S-7, Cusrow Baug, S.B. Road, Colaba, Mumbai – 400 005
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI
Health, wellness and fitness training, consultancy and education; providing facilities and apparatus for conducting health, wellness and fitness training; conducting fitness classes and aerobic classes; providing information and instruction for physical fitness and well-being; organizing and arranging of events, conferences, trade shows, exhibitions, classes, workshops, seminars and lectures relating to health, wellness and fitness; education, training and instruction in the field of fitness, health and wellness; gymnasium services, facilities and tuition relating to body building and weight training; organizing gymnastics events; provision of gymnastic instruction
4049359  08/01/2019
ATRIA CONVERGENCE TECHNOLOGIES LTD
trading as ;ATRIA CONVERGENCE TECHNOLOGIES LTD
NO.1, 2ND AND 3RD FLOOR, INDIAN EXPRESS BUILDING, QUEENS ROAD, BANGALORE-560 001,KARNATAKA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Agents address:
DUA ASSOCIATES
PALANI CENTRE 32, VENKATANARAYANA ROAD, T.NAGAR, CHENNAI- 600 017.
Proposed to be Used
CHENNAI
ENTERTAINMENT SERVICES.
4049362  08/01/2019
ATRIA CONVERGENCE TECHNOLOGIES LTD
trading as ;ATRIA CONVERGENCE TECHNOLOGIES LTD
NO.1, 2ND AND 3RD FLOOR, INDIAN EXPRESS BUILDING, QUEENS ROAD, BANGALORE-560 001,KARNATAKA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Agents address:
DUA ASSOCIATES
PALANI CENTRE 32, VENKATANARAYANA ROAD, T.NAGAR, CHENNAI- 600 017.
Proposed to be Used
CHENNAI
ENTERTAINMENT SERVICES.
4053117   11/01/2019
UJJWALA SACHIN KOKANE
At/Po - Manchar, Tal - Ambegaon, Dist - Pune 410503
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Computer training.
4058618   16/01/2019
VEDIC BRAIN TRUST
Shop No.40 CSC No.5, PKT. No. B-10, Sec-3, Rohini, Delhi-11085
Trust
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities
KETAN SHARMA
H NO. 51-A, EXTN. 4, NANGLOI, NEW DELHI-110041

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Offering services related to Education, Entertainment Services namely – producing, marketing, distributing, organizing and performing theatre events, stage shows, short/tele film & feature film production, production of documentaries, cultural activities and events, live performances, entertainment competitions and literature festivals, event management, presentation of works or visual arts or literature to the public for cultural or educational purposes and all being services included in class 41
INITIATOR PACIFIC PRIVATE LIMITED
RZ-670/B, G/F Gali No-27A, Palam Colony, Sadh Nagar-II, NEW DELHI-110045
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
DELHI
Books and education course material
4093459   20/02/2019
DIGIANTS INDIA PVT LTD
Plot No:17-24, 3rd Floor, Reliance Cyber Ville Building, Vittal Rao Nagar, Near Image Hospital, Madhapur, Hyderabad-500081
DIGIANTS INDIA Pvt Ltd
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalapuram Nagar,Alwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4094785  21/02/2019
M/S ZANKAR AUDIO CASSETTES
Flat No. 1, Shrinivas Aditya, Manisha Society, Surve No. 33/4, Plot No. 25, Karve Nagar, Pune Maharashtra 411052
Proprietorship firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since : 14/02/2019

MUMBAI
EDUCATION AND TRAINING SERVICES, LANGUAGE TRAINING, LANGUAGE COURSES, ONLINE DIGITAL PUBLISHING SERVICES
4095922  21/02/2019
NEERAJ NAGAR
M-3, SHARDA COLONY, SHAKTI NAGAR, JABALPUR-482001, MADHYA PRADESH
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
MUMBAI
Gymnasium services, Health club services [health and fitness training]
SHUBHAM BANSAL
A - 402, ORCHID ENCLAVE, NAHAR AMRIT SHAKTI ROAD, CHANDIVALI, POWAI, MUMBAI - 400076.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since : 13/10/2017

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities included in class 41.
4096163  22/02/2019
JAYESH KAILASCHAND KALA TRADING AS YASHASVI COMPUTER INSTITUTE
Yashasvi Computer Institute, RL:56, Ambedkar Chowk, Bajajnagar, Waluj (MIDC), Aurangabad- 431136
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :16/01/2014
MUMBAI
PROVIDING COMPUTER EDUCATION SERVICES
Trade Marks Journal No: 1920, 23/09/2019

4096185 22/02/2019

CH V HARI GURU PRASAD
16-25-34 Chattivari Street, Old Guntur, Guntur-522001, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. ENTERTAINMENT SERVICES

Trade Mark: TATWA DARSINI
DEEPAK
Vill-Ukraura Post-Hafizpur Dist-Azamgarh, Uttar Pradsh-276001
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class 41
BANSAL ABACUS CLASSES

4096547   22/02/2019
SUNITA BANSAL
HARI VIHAR COLONY, CENTRAL BANK WALI GALI, OLD TRUCK UNION, KARAULI RAJASTHAN,
Individual
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :11/01/2019

AHMEDABAD
EDUCATIONAL SERVICES, PROVIDING TEACHING, TRAINING SERVICES FOR INDUSTRIAL, ROBOTICS, AND SUCH OTHER MACHINES, ENTERTAINMENT ACTIVITIES, EDUCATION, PROVIDING OF TRAINING, SPORTING, CULTURAL ACTIVITIES INCLUDED IN CLASS 41.
FINANCE RENDEZVOUS
4097766   23/02/2019
PRANEEL KOTHARE
MATRU-SMRITI, MAMLEDAR WADI, OPP VIBHAKO MALAD(WEST), MUMBAI 400064, MAHARASHTRA
CLASS 36
proprietor of FINANCE RENDEZVOUS
Proposed to be Used
MUMBAI
TRAINING PROGRAMMES AND CONSULTANCY
4098321  25/02/2019
SHENZHEN TRANSCHAN TECHNOLOGY LIMITED
Room 03, 23/F, Unit B Building, No 9, Shenzhen Bay Eco- Technology Park, Yuehai Street, Nanshan District, Shenzhen City, China
Company

Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA

Proposed to be Used
DELHI
Teaching / Educational services; Arranging and conducting of symposiums; organization of exhibitions for cultural or educational purposes; Bookmobile services; providing online electronic publications, not downloadable; Publication of texts, other than publicity texts; layout services, other than for advertising purposes; publication of books; online publication of electronic books and journals; electronic desktop publishing; entertainment information; providing online music, not downloadable; providing online videos, not downloadable; game services provided online from a computer network; Writing of texts, other than publicity texts

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PVR LUXE
4098408 25/02/2019
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since :18/01/2019
DELHI
ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4098422    25/02/2019
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since : 18/01/2019
DELHI
ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
MR. MAHESH BALWANTRAO AHIRE TRADING AS: SAFUN EDUCATION AND PERFORMING ARTS
ANKUR- A/03, TAMBE NAGAR, S. N. ROAD, MULUND (W), MUMBAI- 400080, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, EDUCATIONAL AND INSTRUCTION SERVICES RELATING TO ARTS AND CRAFTS
Trade Marks Journal No: 1920, 23/09/2019

JASMINE SAXENA
A194 Sector 20 Noida
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI

PROVIDING AN INFORMATIVE AND EDUCATIVE WEBSITE FEATURING INFORMATION ABOUT COOKING RECIPE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4100056  26/02/2019
SIDDHARTH GARG
trading as ;INSTITUTE OF CREATIVE STUDIES
382-B, ANAJ MANDI, SHAHDARA, NEW DELHI-110032.
SERVICE PROVIDERS
Used Since :05/12/2014
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4100091    26/02/2019
GANKAN PRIVATE LIMITED
HOUSE NO 67, 3RD FLOOR, BLOCK G, PKT 1 SECTOR 11, ROHINI, NORTH DELHI, NEW DELHI-110085
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Education services
THE SUFI ROUTE

4101033  27/02/2019
FRIDAY MUSIC PROJECT LLP
701, Morya Landmark-2, Opposite Infinity Mall, Off New Link Road, Andheri (West), Mumbai - 400053

Service Providers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR, 133, MAHATMA GANDHI RD., MUMBAI - 400 023.

Used Since : 18/11/2018

MUMBAI

Entertainment services; music composition, dubbing, editing, production, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of shows; developing audio and visual content including songs, lyrics, musical compositions, music videos, documentaries and rockumentaries; providing a website that gives users the ability to purchase downloadable music and free access to non downloadable streaming music; providing a website for entertainment purposes where users can view information on musical bands including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of music.
Trade Marks Journal No: 1920, 23/09/2019

4101331 27/02/2019
KRISHNA & YASHOVARDHAN HUF
2, SHILAKHANA, TELIARGANJ, ALLAHABAD
N/A
Address for service in India/Attorney address:
DIWAN ADVOCATES
C-69, Lower Ground Floor, Nizamuddin East, New Delhi - 110013
Used Since: 01/01/2017
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4101537  27/02/2019
DIVYESH CHATURBHJU TAHILIANI
501, Pramkukh CHS, Plot No. 64B, Sec 21, Kharghar
proprietorship
Address for service in India/Attorney address:
M.A.KHAN
157, Agrawal Trade Center, Plot No. 62, Sector-11, CBD Belapur, Navi Mumbai

Proposed to be Used
MUMBAI
Entertainment, music production , audio engineering, Providing of training and cultural activities
GAGAN SUPREET SINGH trading as; GAGAN SUPREET SINGH
House No. 285, Major Sham Lal Road, Civil Lines, Ludhiana, Punjab-141001
SERVICE PROVIDERS
Proposed to be Used
DELHI
EDUCATIONAL SERVICES, WRITING SERVICES FOR BLOGS, ONLINE/OFFLINE PUBLICATION OF JOURNALS OR DIARIES, CONDUCTING SEMINARS, ARRANGING SYMPOSIUMS, TRAINING AND WORKSHOPS, SPREADING EDUCATION THROUGH ONLINE AS WELL AS OFFLINE MEDIUM, FEATURING WEBINARS AND PUBLICATIONS, FORUM. LITERATURE TO PUBLIC FOR EDUCATIONAL PURPOSE.
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MALINI AWASTHI
1/112, OPP. LOHIA PARK, GOMTI NAGAR, LUCKNOW, UTTAR PRADESH, 226010
PROPRIETOR

Address for service in India/Attorney address:
NITESH KUMAR YADAV
Flat no. 13, Prem Apartment, Prem Nagar, Sapru Marg, Hazratganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used
DELHI
EVENT MANAGEMENT, INTERVIEWS, ORGANIZING PROGRAMS, EDUCATIONAL SESSIONS AND VARIOUS CULTURAL ACTIVITIES.
ENMAS O AND M SERVICES PRIVATE LIMITED
trading as ;ENMAS O AND M SERVICES PRIVATE LIMITED
EOM SQUARE, SP 107 AMBATTUR INDUSTRIAL ESTATE, AMBATTUR, CHENNAI-600 058
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VIDHUSAN.C
NO.4/9, B-1, BRINDAVAN, APARTMENT, KILPAUK GARDEN ROAD, 1ST STREET KILPAUK, CHENNAI-600 010
Used Since :01/01/2005
CHENNAI
Coaching, practical training, know-how transfer, arranging and conducting of workshops.
4172786   10/05/2019
HUMAN REVOLUTION FOUNDATION
House No.10, 3rd Floor, Uday Park, New Delhi-110049
Charitable and Social Services
Private Company - NGO Not for profit Company registered under section 8 of Companies Act 2013
Used Since :08/02/2019
DELHI
Child education.
4206003 14/06/2019
MADAN MOHAN OJHA
LILAPUR, PRATAPGARH, UTTAR PRADESH-230137
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "CHILD GROW PLAY SCHOOL"
4209964  18/06/2019
CAROUSEL EVENTS LLP
105, Dalamal Chamber, 29, New Marine Lines, Mumbai-400 020.
Service provider
Limited Liability Partnership Firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :05/03/2017
MUMBAI
EVENT MANAGEMENT
MUDBASH INDIA

4244877   24/07/2019

TASHIPTA EVENTS & ENTERTAINMENT PRIVATE LIMITED
PLOT NO. 36, FLAT NO. 705, 1ST FLOOR, SAURABH CHSL. SAMTA NAGAR, WESTERN EXPRESS HIGHWAY, KANDIVALI EAST, MUMBAI - 400101
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956

Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Used Since :01/06/2019

MUMBAI
Organizing of Events, Competitions and Cultural and Sporting Activities, Production of Audiovisual Recordings, Arrangement of Sports Competitions.
4249697  29/07/2019
CONNECTIN SOLUTIONS PRIVATE LIMITED
No.275, 2nd Floor, Purasaiwalkam High Road, Kellys, Chennai - 600010
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :15/07/2018

CHENNAI
Education; providing training; educational services; teaching & instruction services, conducting workshops
4254583  02/08/2019
BEIJING DAJIA INTERNET INFORMATION TECHNOLOGY CO., LTD.
Room B2201, 20th Floor, Building No.8, 1 Zhongguancun East Road, Haidian District, Beijing, China

Company

Address for service in India/Attorney address:
ADAstra IP Pvt Ltd
ADAstra IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
DELHI
Providing on-line electronic publications, not downloadable; Photography; Organization of shows [impresario services]; Disc jockey services; Entertainment services; Game services provided on-line from a computer network; Video production; Presentation of variety shows; Film production, other than advertising films; Providing on-line videos, not downloadable; Games equipment rental; Organization of competitions [education or entertainment]; Education; Providing television programmes, not downloadable, via video-on-demand services; Television entertainment.
4256071  04/08/2019

ALTHAS M A
Mundakudy House, Pattimattom P O
Sole proprietor

Address for service in India/Attorney address:
HEMA R.
5 B, CLOUD 9 VIDYA NAGAR, PANAMPILLY NAGAR, COCHIN-682020

Proposed to be Used

CHENNAI
services relating to cine-films, motion pictures, movie theatre presentations, cinema presentations; services relating to dubbing, editing, script-writing, modelling of artists; film production other than advertising films, production of radio and television programmes; running of movie studios and music composition services.
4256309  05/08/2019
KUNHI MOIDHU K
Kizhisseri House, Perinthalmanna Malappuram Perinthalmanna, Malappuram, Kerala - 679322
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/04/2015

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Alan Walker

4257056  05/08/2019

ALAN WALKER AS
Kringlebotn 274, Nesttun 5225, Norway
A company incorporated under the laws of Norway

Address for service in India/Attorney address:
SHIVENDRA KUNDRA
10/1, SARVAPRIYA VIHAR, FIRST FLOOR, NEW DELHI = 110016
Used Since : 25/08/2012

DELHI

entertainment, amusement or recreation of people
4257971  06/08/2019
FAKKAR BRAND PRODUCTION
STREET No. 4, ADDA JAINTIPUR, TEHSIL MAJITHA, DISTT AMRITSAR, PUNJAB-143502
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
FILM PRODUCTION, VIDEO PRODUCTION, TELEVISION PRODUCTION AND ORGANISATION OF CONCERTS
4258921 07/08/2019
RAJESH KANNAN M
Plot No 28 Amman Nagar 2nd St, Opp To Imayam Nagar, s.Alangulam, Anayur, Madurai -625017
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4259010  07/08/2019
MS. DIVYA MEHTA PROPRIETOR OF ELOQUENCE PLAY SCHOOL
B-1103, Safal Parisar 2, Nr. SoBo Centre, South Boapl, Ahmedabad - 380 058, Gujarat, India.
A Proprietor of Proprietorship Firm

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since :15/05/2007

To be associated with:
1849397

AHMEDABAD
Education, providing of training, sporting, entertainment and cultural activities.
4259972  08/08/2019
AARON OBED
No 4/12, 14th Avenue, Harrington Road, Chetpet, Chennai 600031
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Trade Marks Journal No: 1920, 23/09/2019 Class 41

4260563 08/08/2019
ANIL KUMAR
93 PREM NAGAR
COACHING TRANING

Address for service in India/Attorney address:
SAREENS LAW FIRM
265 Model Town Ambala City

Proposed to be Used
DELHI
Coaching Training, Academic Education
CONCEPT BITES

RAVISH LALANI
5-8-494/b62, Karimabad Colony, Chirag Ali Lane Abids, Hyderabad - 500001
EDUCATIONAL INSTITUTION - CLASS 41
PROPRIETOR
Proposed to be Used
CHENNAI
Coaching and Educational Services.
4261289   09/08/2019
SUDHANSHU BAHUGUNA PROPRIETOR OF MOHALI CARRER POINT
SCF-127, TOP FLOOR, PHASE-7, MOHALI, PUNJAB-160047
single firm

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities.
Proposed to be Used

AHMEDABAD

PROVIDING ESPORTS FACILITIES, ORGANIZING ESPORTS EVENTS, ORGANIZING SPORTS AND SPORTS EVENTS, PROVIDING SPORTS ENTERTAINMENT VIA A WEBSITE
4261439   09/08/2019
RAGHUNATH RAJARAM YEMUL
Near Palkhi Chowk, Bhawani Peth, Pune-411002
INDIVIDUAL

Address for service in India/Agents address:
RAJESHREE BHUVANESH DESAI
603/C-2, Highland Park, Mulund Colony Road, Mulund(West), Mumbai-400082.

Proposed to be Used
MUMBAI
education services, educational services provided by special needs assistants, entertainment services, gymnastic
instruction, health club services [health and fitness training], holiday camp services [entertainment], personal trainer
services [fitness training], physical education, practical training [demonstration], teaching / instruction services,
arranging and conducting of seminars
4261714 09/08/2019
VEDKAN EDUCATION SERVICES PRIVATE LIMITED
N-102, Iscon Platinum Bopal Cross Road, Bopal, Ahmedabad, 380058, GUJARAT
Body incorporate
Address for service in India/Attorney address:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Proposed to be Used
AHMEDABAD
Coaching [education and training]; Educational services in the nature of coaching; Providing group coaching and in-person learning forums in the field of leadership development; Distance learning services; Distance learning services provided on-line;
4261838    10/08/2019
YOGESH KUNHIRAMAN
TRILOCHANAA RECORDS, Villa VC 007, Pruksa Silvana, Survey No 182, Old Madras Road, Budigere Cross, Bommanahalli, Bangalore-560049
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Music recording, Music production, Music production services, Music publishing and music recording services, Production of sound and music recordings,
4261845   10/08/2019
PAVITHRA M
Gurukalam, No 13, Lakshmipuram, 89 Veppampattu, Thiruvallur-602024
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Nursery schools, Pre-school teaching, Pre-school education, Provision of childrens' educational services through play groups, Children's adventure playground services
4261879  09/08/2019

IBBANI STUDIOS
#9, 1st Floor, Royal Enclave, Phase 1, 2nd Main, 5th Cross Rd, Behind Manyata Tech Park, Srirampura, Bengaluru

PARTNERSHIP

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :27/07/2015

CHENNAI
providing films, not downloadable, via video-on-demand services, movie studio services, photographic reporting, photography, video editing services for events, videotape editing, videotaping
4262806  12/08/2019
VIDYA PRAKASHAN MANDIR PRIVATE LIMITED
VIDYA INDUSTRIAL ESTATE, BAGHPAT ROAD, MEERUT-250002 (UP)
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JAIVIR SINGH
OFFICE: 155/35, GALI No-10, HARI NAGAR, SHRADHA PURI, PHASE-I, KANKAR KHERA, MEERUT (UP)-250001
Used Since :01/01/2019
DELHI
Beansprouts preschool

4262967 12/08/2019

INLEAD EDUCATION & CONSULTING PRIVATE LIMITED
House No. E-363, Second Floor, GK Part II, New Delhi -110048
Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :01/03/2019
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
MEDVEDA

4263190  12/08/2019
MEDVEDA OMNISCIENCE PRIVATE LIMITED
C-230, SEC- 44, NOIDA GAUTAM BUDDHA NAGAR 201303 UTTAR PRADESH
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI

Education; Providing Of Training And Coaching, Digital Teaching, Augmented Reality, Skill Development, Skill Labs, 3D Classes, Holographic Classes For Medical Science, Artificial Intelligence, Virtual Reality, E-Learning Services & Higher Education Services In Class 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD
4263193 12/08/2019
SHIVANI RAJKUMAR GOYAL
Sr. No 569, Flat No 18 Building B3 Todkar Garden, Bibwewadi Kondhwa Road, Near Kalyan Bhel, Market yard, Pune 411037
Event management
sole proprietor

Proposed to be Used
MUMBAI
EVENT MANAGEMENT, ENTERTAINMENT, LIVE EVENTS, CULTURAL ACTIVITIES, CINEMA FACILITY PROVIDING, THEATER, PUBLICATIONS, TELEVISION/RADIO ENTERTAINMENT, PRODUCTION OF T.V AND RADIO PROGRAMMES, PRODUCTION OF SHOWS, GAMING, CLUB SERVICES.
Ground Tales Untold & Unheard

4263320  13/08/2019
MANISH CHANDRA MISHRA
108, Block- L15, Gaurishankar Parisar, BDA Barrai, Katara Hills
Podcast
Run by individual

Proposed to be Used
MUMBAI

A podcast website and active on other podcast and social platforms for bringing stories and news from ground
4263395  13/08/2019
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOOG VIHAR , PHASE-V, GURGAON-122016, HARYANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since: 16/10/2018
To be associated with:
4031252
DELI
ENTERTAINMENT; EVENTS, ENTERTAINER SERVICES; PROVIDING RECREATION FACILITIES; CLUB SERVICES [ENTERTAINMENT], PRESENTATION OF LIVE PERFORMANCES, ENTERTAINMENT ACTIVITIES, EVENT PROGRAMMES, GIGS, DISCOTHEQUE SERVICES, CULTURAL ACTIVITIES.
4263441  13/08/2019

PRIYA AGARWAL
B1/355, G/F, JANAKPURI B-1, NEW DELHI-110058, INDIA.
SERVICE PROVIDER

Proposed to be Used

DELHI
TO PROVIDE COACHING FOR GMAT, GRE, SAT, IELTS, TOEFL & OET. COUNSELLING FOR ABORAD STUDY.
4263511  13/08/2019
RAHUL HARISH LAKHANI
trading as ;CONCEPT FOTOGRAFHY
4, WESTERN INDIA COLONY, KANKARIA, OPP. NILKANTH NAGAR, AHMEDABAD
Proposed to be Used
AHMEDABAD
ALL TYPE OF CINEMATOGRAPHY, PHOTOGRAPHY, AERIAL, PORTRAIT, CANDID, CONCEPT BASED PHOTOGRAPHY AND RELATED SERVICES.
4263541  13/08/2019
ANKITA DAVA M/S WEBCARE INFOWAY
104- Vardhaman Commercial complex, opp. Silpan tower Sadhu Vaswani road-360005, Rajkot, Gujarat, India
INDIVIDUAL (SOLE PROPRIETORSHIP FIRM)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Education; providing of training
SPRACHSCHULE PRIVATE LIMITED
M-7, OLD DLF, 1ST FLOOR, SECTOR-14, GURUGRAM, GURGAON, HARYANA-122001, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION, SCHOOL, COUNSELLING
4263884  13/08/2019
ROMANI EDUCATION SERVICES PRIVATE LIMITED
5 & 6, 1ST FLOOR, HMS & HHS COMPLEX CUBBONPET MAIN RD, BANGALORE - 560002
BODY INCORPORATE
Address for service in India/Attorney address:
ASHWINI CHANDRAMOULI
KL5/1/9, SECTOR 3E, CIDCO COLONY KALAMBOLI - 410218
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities all included in class 41
ACHARIYA EDUCATIONAL PUBLIC TRUST
NO 5, VASANTHA NAGAR, VILLIANUR, PONDICHERRY - 605110

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:
1934149, 4264002, 4264004

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
KEPL
4264113  13/08/2019
KAILASA ENTERTAINMENT PVT. LTD.
4th Floor, Jai Ambe CHS, Juhu – Versova Link Road, Andheri West, Mumbai – 400053
Body incorporated including Private Limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Music recording services, Recording studios, Live music shows, Music production, Music entertainment services.
4264115  13/08/2019
KAILASA ENTERTAINMENT PVT. LTD.
4th Floor, Jai Ambe CHS, Juho – Versova Link Road, Andheri West, Mumbai – 400053
Body incorporated including Private Limited company
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Music recording services, Recording studios, Live music shows, Music production, Music entertainment services
KKALA

4264116  13/08/2019
KAILASA ENTERTAINMENT PVT. LTD.
4th Floor, Jai Ambe CHS, Juhu – Versova Link Road, Andheri West, Mumbai – 400053
Body incorporated including private limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI

Music recording services, Recording studios, Live music shows, Music production, Music entertainment services
Bake Slice
4264231  13/08/2019
MRS. KAMBLE KANCHAN MANOJ
A-2/104 Hari Ganga Society, Phule Nagar Opposite New RTO, Verawada, Pune 411006
Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :01/01/2017
MUMBAI
Educational services
ICONIC FLOW

4264409  13/08/2019

KAJAL
F-136, JJ COLONY, RAGHUBIR NAGAR, DELHI-110027
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities, Training in yoga and dance.
4264521   14/08/2019

VAISHALI SRIDHAR
FF01, SAI SIRI PEARL, 517, 27TH CROSS, IDEAL HOMES TOWNSHIP, RR NAGAR, BENGALURU - 560098

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Conducting fitness classes; Conducting physical fitness conditioning classes; Personal trainer services [fitness training]; Educational services; Instruction services; Vocational guidance [education or training advice]; Arranging and conducting of training workshops; Arranging, conducting and organization of training workshops; Education; Providing of training; Entertainment; Sporting and cultural activities
IRSHAD ALI C T
CT HOUSE, ERIYAD PUNNAPALA PO,PUNNAPALA - 679328
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Arranging of entertainment events, Organization of entertainment events
NAIMISH

4264571  14/08/2019
NEHA SRIVASTAVA
55 SHASTRI NAGAR, LUCKNOW, UTTAR PRADESH-226004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4264614  14/08/2019
SANJAY GAJRIA
S/O ARJAN GAJRIA, PLOT NO 107-A LAXMI LEGACY, FLAT NO 101, 1ST FLOOR SINDHI SOCIETY, CHEMBUR MUMBAI, MAHARASHTRA - 400071
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
Mumbai
Education; Providing of training; Entertainment; Sporting and cultural activities
4264619  14/08/2019
VOICE OF GAMERS PRIVATE LIMITED
303, 3RD FLOOR, NEELKANTH CORPORATE IT PARK, KIROL ROAD, VIDYAVIHAR WEST 400086
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4264682   13/08/2019
SAYLI VISHWAS MORE
Sailowines, Pimpalgaon Baswant, Taluka - Niphad, Nashik - 422209, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services with respect to presentation of works of visual art or literature to the public for cultural or educational purposes, arranging and conducting of workshops [training]
JAYSHREE PERIWAL HIGH SCHOOL
4264932   14/08/2019
STEP BY STEP SIKSHA SAMITI
33, Sanjay Marg, Hathroi
Society
Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015
Used Since :07/10/2014
To be associated with:
3700525
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4264948  14/08/2019

JOHAN BROWN PUBLISHING PRIVATE LIMITED
D.NO.3-6-290, BLOCK A, #306, THIRD FLOOR, SAI TIRUMALA TOWERS, HYDERGUDA, HYDERABAD – 500029,
TELANGANA, INDIA
REGISTERED PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI

academies [education], education information, electronic desktop publishing, providing on-line electronic publications, not
downloadable, mobile library services / bookmobile services, publication of texts, other than publicity texts, publication of
books, publication of electronic books and journals on-line, services of schools [education], writing of texts, other than
publicity texts.
4264953  14/08/2019
JOHAN BROWN PUBLISHING PRIVATE LIMITED
D.NO.3-6-290, BLOCK A, #306, THIRD FLOOR, SAI TIRUMALA TOWERS, HYDERGUDA, HYDERABAD – 500029,
TELANGANA, INDIA
Registered Private limited Company
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Proposed to be Used
CHENNAI
academies [education], education information, electronic desktop publishing, providing on-line electronic publications,
not downloadable, mobile library services / bookmobile services, publication of texts, other than publicity texts,
publication of books, publication of electronic books and journals on-line, services of schools [education], writing of
texts, other than publicity texts
4264954  14/08/2019
JOHAN BROWN PUBLISHING PRIVATE LIMITED
D.NO.3-6-290, BLOCK A, #306, THIRD FLOOR, SAI TIRUMALA TOWERS, HYDERGUDA, HYDERABAD – 500029,
TELANGANA, INDIA
REGISTERED PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
academies [education], education information, electronic desktop publishing, providing on-line electronic publications,
not downloadable, mobile library services / bookmobile services, publication of texts, other than publicity texts,
publishation of books, publication of electronic books and journals on-line, services of schools [education], writing of
texts, other than publicity texts.
EYEPLANET

4264982  14/08/2019
SUN PHARMA LABORATORIES LIMITED
SUN HOUSE, PLOT NO. 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063
MANUFACTURERS, TRADERS, MERCHANTS AND EXPORTERS

Body Incorporate

Proposed to be Used

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
Kapal Kundala
4265010  14/08/2019

STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sector-32, Gurgaon-122001, Haryana
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Educational and entertainment services; Production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services;
NUMBER KYA BOLTE HAIN

4265263  14/08/2019

A&A BUSINESS CONSULTING PRIVATE LIMITED
115, Orion Business Park, First Floor, Ghodbunder Road, Near Cine Wonder Mall, Thane (W)-400607, Maharashtra
A Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

EDUCATIONAL, INSTRUCTION & TRAINING SERVICES, PUBLICATION OF EDUCATIONAL MATERIAL, BOOKS, ELECTRONIC BOOKS AND ON-LINE JOURNALS, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; RENTAL OF CINE-FILMS, RENTAL OF MOTION PICTURES; CINEMA PRESENTATIONS, MOVIE THEATRE PRESENTATIONS; FILM PRODUCTION, OTHER THAN ADVERTISING FILMS; RECORDING STUDIO SERVICES; MOVIE STUDIOS; ARRANGING AND CONDUCTING OF SEMINARS; RENTAL OF VIDEOTAPES; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE].
TOP GEAR
4265304  14/08/2019
THE BRITISH BROADCASTING CORPORATION
Broadcasting House, Portland Place, London W1A 1AA, United Kingdom
A corporation organised and existing under the laws of England and Wales
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
To be associated with:
1406031
DELHI
Entertainment services, services, particularly television programming, online entertainment and information services, production, reproduction, projecting and rental of motion pictures and videos, production and reproduction of audio and video recordings on audio and/or video carriers of different kind; education, instruction, tuition and training; entertainment, education and instruction by means of or relating to radio and television, information relating to entertainment or education provided online from a computer database or the internet; production, presentation, distribution, syndication, networking and rental of television and radio programmes, interactive entertainment, films and sound and video recordings, interactive compact discs and CD-ROMs; production and rental of educational and instructional materials; publication; exhibition services; organisation, production and presentation of shows, competitions, contests, games, concerts and events; educational examination, language teaching; provision of language schools and language courses; rental of radio and television broadcasting facilities; provision of entertainment and education for accessing via communication and computer networks; provision of information relating to radio and television programmes for accessing via communication and computer networks; provision of information for or relating to education, entertainment, cultural or recreational purposes, provision of information relating to radio and television programmes for accessing via communication and computer networks; provision of information relating to any of the aforesaid services; all relating to motoring or motor vehicles.
4265327  14/08/2019
CURLY TALES DIGITAL MEDIA PRIVATE LIMITED
LG10/ LG11/LG12, Art Guild House, A -Wing, Phoenix Market City, L.B.S Marg, Kurla (West), Mumbai, Maharashtra - 400070
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :27/04/2018
MUMBAI
Arranging of entertainment events, Organization of entertainment events.
LORRAINE MUSIC ACADEMY

4265636  14/08/2019

AUBREY ALOYSIUS
Lorraine Music Academy Pvt. Ltd., Regus, 12th Floor, Building No. 8, Tower –C, DLF Cyber City, Gurugram-12002, Haryana, India
Individual

Address for service in India/Attorney address:
MANOJ V. GEORGE
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since : 16/10/2009

DELHI

Services of a music school, education and higher education courses, seminars, aforementioned services, particularly with the aim of achieving a degree in the field of music education; training; education; teaching; presentation of live performances; organization and conducting of cultural events; music composition services; orchestra services; rental of musical instruments; production of multimedia entertainment; multimedia publishing of books, magazines, journals, music, and electronic publications; music composition for others; music production services; providing online publications and non-downloadable electronic publications in the nature of books and magazines in the fields of entertainment, movies, television series, web series and music.
TENDULKAR MIDDLESEX GLOBAL ACADEMY

4265646 14/08/2019
Sachin Ramesh Tendulkar
19A Perry Cross Road, Bandra West, Mumbai 400050
An Indian National.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 18/07/2018

MUMBAI

Sport camp services; coaching services for sporting activities; coaching and training of players; cricket coaching and academies; education and training services relating to sports;; sporting and cultural activities; organising and arranging of sporting events and games; booking of sports facilities; club sporting facilities; sports entertainment service; organization of sports competitions; cricket games; publications; accomplishment and exploits by a sportsman; health club services; education; providing of training; entertainment.
4265647    14/08/2019
Sachin Ramesh Tendulkar
19A Perry Cross Road, Bandra West, Mumbai 400050
An Indian National.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :18/07/2018

MUMBAI
Sport camp services; coaching services for sporting activities; coaching and training of players; cricket coaching and academies; education and training services relating to sports; sporting and cultural activities; organising and arranging of sporting events and games; booking of sports facilities; club sporting facilities; sports entertainment service; organization of sports competitions; cricket games; publications; accomplishment and exploits by a sportsman; health club services; education; providing of training; entertainment.
SoCo - South of Comedy

4265744  14/08/2019
EVAM ENTERTAINMENT PVT. LTD
50, Karpagam Avenue, 2nd Street, Chennai - 600 028, Tamil Nadu
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Presentation of live comedy shows; Comedy club services; Production of comedy shows; Entertainment in the nature of comedy shows; Entertainment; Theater entertainment services; Video entertainment services; Booking of seats for entertainment events; Ticket agency services [entertainment]; Children's entertainment services; Arranging of entertainment shows; Seat reservation for entertainment events; Providing online information about entertainment; Artistic management of performing artists; Production of entertainment in the form of a television series; Providing facilities for shows; Providing on-line videos, not downloadable; Education
4265748    14/08/2019
EVAM ENTERTAINMENT PVT. LTD
50, Karpagam Avenue, 2nd Street, Chennai - 600 028, Tamil Nadu
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Presentation of live comedy shows; Comedy club services; Production of comedy shows; Entertainment in the nature of comedy shows; Entertainment; Theater entertainment services; Video entertainment services; Booking of seats for entertainment events; Ticket agency services [entertainment]; Children's entertainment services; Arranging of entertainment shows; Seat reservation for entertainment events; Providing online information about entertainment; Artistic management of performing artists; Production of entertainment in the form of a television series; Providing facilities for shows; Providing on-line videos, not downloadable; Education
4265825  15/08/2019  
KARTHIK KUMAR V  
S/O VENUGOPAL MIG 611 29TH CROSS RK ROAD HOUSING COLONY HOSUR KRISHNAGIRI - 635109  
THE TRADE MARKS ACT- 1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
CHENNAI  
Education; Providing of training; Entertainment; Sporting and cultural activities
4265869   15/08/2019

ALTERNATE SCALE TECHNOLOGIES (OPC) PRIVATE LIMITED
PLOT NO 74 AND 75, LAKEVIEW RESIDENCY, SECUNDERABAD - 500062

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4266326  16/08/2019
MR. MANISH RADHEYSHYAM CHAWLA
401, VIKAS CLASSIC BUILDING NO 4, 4TH FLOOR, NEAR BASANT CINEMA, CHEMBUR, MUMBAI - 400 074
AN INDIVIDUAL

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
ARRANGING AND CONDUCTING OF CONFERENCES /SEMINAR/ EXHIBITION DEALING WITH THE PHARMACEUTICAL INDUSTRY
4266346  16/08/2019
RADHIKA SHRIRAM
A-6/194D, Third Floor, Paschim Vihar, New Delhi-110063
PROPRIETORSHIP
Address for service in India/Agents address :
RAGHAV GOEL
Used Since :03/11/2014
DELHI
Providing training for personal and professional development, conducting awareness seminars, workshops, educational training programs, cultural programs and training programs, Dietary education services covered under class - 41.
4266659  16/08/2019
AUBREY ALOYSIUS
LORRAINE MUSIC ACADEMY PVT. LTD., REGUS, 12TH FLOOR, BUILDING NO. 8, TOWER-C, DLF CYBER CITY, GURUGRAM-120002, HARYANA, INDIA
Individual
Address for service in India/Attorney address:
MANOJ V. GEORGE
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :16/10/2009

DELHI
Services of a music school, education and higher education courses, seminars, aforementioned services, particularly with the aim of achieving a degree in the field of music education; training; education; teaching; presentation of live performances; organization and conducting of cultural events; music composition services; orchestra services; rental of musical instruments; production of multimedia entertainment; multimedia publishing of books, magazines, journals, music, and electronic publications; music composition for others; music production services; providing online publications and non-downloadable electronic publications in the nature of books and magazines in the fields of entertainment, movies, television series, web series and music.
OKLISTEN MEDIA INDIA PRIVATE LIMITED
6, Gurubhakti CHS, G. V. Scheme Road I, Mulund (East), Mumbai - 400 081
Private limited company

Address for service in India/Attorney address:
PARINAM LAW ASSOCIATES
4th Floor, Express Towers, Ramnath Goenka Marg, Nariman Point, Mumbai - 400 021

Used Since: 24/07/2012

MUMBAI

Entertainment and cultural activities, being services included in Class 41
Toggle

4266811  16/08/2019

ABHISHEK SHARMA TRADING AS TOGGLE
C/O ABHISHEK SHARMA, Garage, block C, Sun mill compound, lower Parel, Mumbai - 400013

Single Firm

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used

MUMBAI

EDUCATION; PROVISION OF TRAINING; PROVISION OF ON-LINE ELECTRONIC PUBLICATIONS, And Including Class 41
TOUCHVISION

4267183   17/08/2019

ANAAVARAN TECHNOLOGIES PRIVATE LIMITED
Module 12, TB-1, Indian Institute of Technology, Delhi, Hauz Khas, New Delhi - 110016
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SMITA CHANDRA
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Used Since :23/07/2018

DELHI

EDUCATION, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, EDUCATIONAL SERVICES PROVIDED BY
SCHOOLS, ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS, ORGANIZATION OF EXHIBITIONS
FOR CULTURAL OR EDUCATIONAL PURPOSES, PUBLICATION OF BOOKS, TEACHING / EDUCATIONAL SERVICES /
INSTRUCTION SERVICES, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE] AND ARRANGING AND
CONDUCTING OF WORKSHOPS [TRAINING]
Trade Marks Journal No: 1920, 23/09/2019

B. Z. TRADERS PRIVATE LIMITED
PLOT NO. 187, POCKET-E20, SECTOR-3 ROHINI, DELHI NORTH EAST DL 110085 IN
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

DELHI
Production of vodcasts, Production of podcasts, Production of movies, Production of documentaries, Theater productions, Education; Providing of training; Entertainment; Sporting and cultural activities.
4267518    17/08/2019
AMRINDER SINGH TRADING AS AMYSAAB PRODUCTIONS
OPP. P.N.B, RAIKOT ROAD, MULLANPUR, LUDHIANA-141101 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Entertainment and Amusement Service Provided Through Live, Recorded Performance of Events, Festivals, Fests, Stage Performance, DJ, Radio, TV, You tube Channels, Online Streaming Platforms, Music, Film Production, Recording Studio Services, Cassettes, Sound Recording, Dubbing of Songs and Films Services included in Class 41.
Pristine Paige
4267660    17/08/2019

PURVA PATEL
Trishant, 18 Pratima Society Near Dada Saheb Pagla, Vijay cross roads, Navrangpura Ahmedabad, Gujarat 380009
Sole Proprietor

Address for service in India/Attorney address:
RAVAL AND TRIVEDI ASSOCIATES
1204, Satyam 64, Opp. Gujarat High Court, Gate No.2, S.G Highway, Ahmedabad-380060

Used Since :10/07/2019

AHMEDABAD
Entertainment Services, Party Planning [entertainment] including organization of shows, Presentation of variety of shows; presentation of live performances in Class 41
4267754  18/08/2019
ASHOK KUMAR SAHU TRADING AS MCI NURSING CAREER INSTITUTE
3 N 21, Opposite Ganesh Mandir, Mahaveer Nagar Extension, Kota, Rajasthan- 324005
Sole Proprietor

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
AHMEDABAD

Medical education services, Providing continuing medical education courses
4267757   18/08/2019
THIRUMOOLAR SAPTHAYOGA GRADING (OPC) PRIVATE LIMITED
H.N. 12-F / 4B, Ramanan Street, Annanagar, Kallakurichi, Villupuram, Tamil Nadu-606202
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
CHENNAI
Training in yoga, Education services relating to yoga, Training in martial arts, Courses for the development of consulting skills, Organisation of seminars relating to training, Publishing of books, magazines, Management training consultancy services, Consultancy services relating to the education and training of management and of personnel
Proposed to be Used
KOLKATA
ARRANGING PROFESSIONAL TRAINING AND COURSES.
4268448  19/08/2019
FIRST DELIGHT SERVICES LLP
90/31B, First Floor, Malviya Nagar, New Delhi - 110017
PROPRIETOR
Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.
Proposed to be Used
DELHI
Education; providing of training; sporting and cultural activities
4268488  19/08/2019
PIYUSH SHARMA.
7/437/438, ANAJ MANDI, BARA BAZAAR, SHAHDARA, DELHI-110032.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

EVENT MANAGEMENT ACTIVITIES, TRAINING PROGRAMMES, SPORT ACTIVITIES, CULTURAL PROGRAMMES, EDUCATIONAL TRAINING AND SEMINARS AND WORKSHOPS, EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES, TEAM COMPETITIONS FOR GAMES, ENTERTAINMENT SERVICES, MANAGING SPORTS FACILITIES, ORGANIZING OF SPORT COMPETITIONS, PRACTICAL TRAINING, TEACHING, TRAINING CONSULTANCY VOCATIONAL GUIDANCE AND SPORT CAMP SERVICES INCLUDED IN CLASS 41.
www.musicpandit.com

4268651  19/08/2019
BLUETIMBRE MUSIC LLP
1st floor, 40/3397, Kuttukaran Centre, Mamangalam, Kochi - 682025
Duly incorporated LLP

Address for service in India/Attorney address:
ANANT BHUSHAN, ADVOCATE
S-35(Basement), Panchsheel Park, New Delhi

Proposed to be Used
CHENNAI
Services relating to Online Music Education and Musical Performance
Proposed to be Used

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4269027  20/08/2019
VIKRANT SINGH
9, OM VIHAR, NEAR RAVINDER NAGAR, NAGARIYAWALA, JAIPUR-302017, RAJASTHAN, INDIA
Proprietor
Address for service in India/Attorney address:
ANKIT SINGH KUSHAWAH
E-295-296, Speakwel House, Behind Vidhan Sabha Lal Kothi Scheme, Jaipur-15
Proposed to be Used
AHMEDABAD
EDUCATIONAL SERVICES PROVIDING OF PHYSICAL TRAINING FOR AIR FORCE, NAVY, ARMY, PARAMILITARY FORCE & POLICE. SCHOOL, COLLEGE & INSTITUTE SERVICES AS INCLUDED IN CLASS 41.
MOHANA SUNDARAM.K
trading as ;TACKLES FOOTBALL CLUB CHENNAI
NO.6, MANOHARAN LANE,CHETPET, CHENNAI-600031.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :17/04/2017

CHENNAI
PROVIDING COACHING SERVICES IN FOOTBALL, RUNNING FOOTBALL ACADEMY, ORGANISING FOOTBALL EVENTS, ORGANISATION OF FOOTBALL COMPETATIONS, RELATING TO SERVICES.
SWAANTANA
4269708  20/08/2019
REJEUVINE ENTERPRISES PRIVATE LIMITED
506 D’ Address, Diamond Hills, Survey No. 45/1, Behind NCC Urban Gardenia New, Gachibowli, Hyderabad- 500 032 (Telangana)
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
CHENNAI
Gym services, Yoga Classes & Meditation training
Trade Marks Journal No: 1920, 23/09/2019  Class 41

4269849  20/08/2019
DALJEET SINGH
NEAR AMARNATH PETROL PUMP, WARD NO 7, BOHA ROAD, BUDHLADA, MANSA, PUNJAB 151502
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
CLIFI

4269865  20/08/2019

NANOLAND LIMITED
M/6, N. R. House, Near Popular House, Ashram Road, Ahmedabad 380009. Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Entertainment services, Entertainment information, Radio entertainment, Television entertainment, Cinema presentations / movie theatre presentations, Film production, other than advertising films, Rental of cinematographic apparatus, Dubbing, Videotape editing, Movie studio services, Rental of motion pictures, Theatre productions, Production of radio and television programmes, Rental of videotapes, Videotaping, Production of shows, Rental of video cassette recorders, Recording studio services, Theatre productions, publication of books
4269877  20/08/2019
MURUGABARATHI. K
1742, PUDU NAGAR 4TH STREET, MACHUVADI, PUDUKKOTTAI – 622001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :08/02/2008
CHENNAI
Education, Education services, Providing of education, Management education services, Education and instruction, Education and training, Training, Providing training, Provision of training, Providing of training, Publication services
AIISSHPRA

4269988   20/08/2019
ANOOP SARAF
SARAF SADAN, GANDHI NAGAR, GOLGHR, GORAKHPUR, U.P.
PROPRIETOR

Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used

DELHI

PROVIDING SERVICES RELATING TO EDUCATION AND TRAINING, THROUGH ACADEMIES, SCHOOLS, INSTITUTES, UNIVERSITIES, CORRESPONDENCE, INSTRUCTION SERVICES, TEACHING, TUITIONS, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES, PUBLICATION OF BOOKS AND MAGAZINES, LIVE ENTERTAINMENT PERFORMANCES, ORGANIZING & PRESENTING CONCERTS, FESTIVALS, MUSICAL PROGRAMMES & PARTIES, ARTISTIC PERFORMANCES/ STAGE SHOWS, CULTURAL EVENTS & DJ SERVICES, PROVISION OF LIGHT & SOUND FOR ENTERTAINMENT ACTIVITIES, TALENT MANAGEMENT & TALENT PROMOTION; MOVIE STUDIO &: MUSIC COMPOSITION SERVICES; ANIMATIONS &: FEATURE FILMS; PARTY PLANNING & ORCHESTRA SERVICES; TRAINING & EDUCATION IN THE FIELD OF MAKEUP OF ARTISTS, CINEMATOGRAPHY & GRAPHICS IN EDITING, ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIUMS, WORKSHOPS, ORGANIZING COMPETITIONS INCLUDED IN CLASS 41.
4270136  21/08/2019

DINESH KUMAR AWTANI
76, Shakti Nagar, Gopalpura Bypass, Jaipur-302015
Sole proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :14/05/2017

AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities
KUMCHUN

4270267  21/08/2019
KUMCHUN INDIA PRIVATE LIMITED
Ground Floor, A/A 295, Shalimar Bagh New Delhi-110088
Private Company

Address for service in India/Agents address:
SUDHANSHU GUPTA
Used Since :21/01/2019

DELHI
Organizing workshops & conferences, seminars, providing training in the field of manufacturing Equipments, Machines, Facility Systems, Components for Railways, Tramways, Railway Chair-Cars, Wagons & Engines and Other Railway Transport System Utilities.
4270271  21/08/2019

9X MEDIA PRIVATE LIMITED
AIHP Tower, 1st Floor, Udyog Vihar, Phase 4, Gurgaon-122015, Haryana
An Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since : 15/01/2019

To be associated with:
1731305, 2342520, 2375235

DELHI
Entertainment services in the nature of television and radio program production and distribution services; Providing non downloadable on-line electronic publications; Publication of online multimedia material relating to books, magazines, journals, software, games, music; Provision of information via blogs featuring information in the field of general entertainment and related information; online broadcasting services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form;
THIRD CULTURE ENTERTAINMENT PRIVATE LIMITED

205/96, Nehru Place, South Delhi, New Delhi - 110019, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI

Music entertainment services; Musical entertainment services; Musical entertainment services; Organization of music concerts; Providing live musical entertainment; Presentation of musical performances.
BOOSTERMINDS
4270396  21/08/2019
CHIRAG JAYESH PARMAR (PROPRIETOR) TRADING AS BOOSTERMINDS
FLAT NO.202/201,BLDG 14,CHANDRESH ACCORD,OPP.SILVER PARK,MIRA ROAD(E),THANE-401107,MAHARASHTRA
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :04/02/2016
MUMBAI
Entertainment
PRACTEASE

4270475  21/08/2019

RAPIDITAS CONSULTANTS PRIVATE LIMITED
House No. 1993, Sector-18, Jagadhri Yamuna Nagar YAMUNA NAGAR HR 135001 IN

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Used Since :29/12/2017

DELHI

Education; providing of training; entertainment; sporting and cultural activities.
4270530  21/08/2019
SRR DREAMS INDIA PRIVATE LIMITED
1153/A, 13TH STREET, POOMBUKAR NAGAR, KOLATHUR, CHENNAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICUR, TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.

Proposed to be Used

CHENNAI
SERVICES OF PROVIDING EDUCATIONAL TRAINING, ACADEMIES(EDUCATION) , ELECTRONIC DESKTOP PUBLISHING, EDUCATIONAL SERVICES, PUBLICATION OF BOOKS AND JOURNALS ON-LINE, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, TEACHING, TUTION
ANANDLAL GANESHLAL SONI
ROOM NO. 0545, PLOT NO 456, BELAPUR GAON, NEAR GYMKHANA, SECTOR 20, C.B.D BELAPUR, NAVI MUMBAI 400614
Individual

Address for service in India/Attorney address:

SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used

MUMBAI

Gym and Fitness
ETCCPL'S etaxaccountants

4270603  21/08/2019
ETAX CORPORATE CONSULTANTS PVT. LTD.
309, 3RD FLOOR, DUA COMPLEX, NEAR METRO PILLAR 59, SHAKARPUR, DELHI-110092.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2016
DELHI
EDUCATION, PROVIDING OF TRAINING, TUITION IN TAXATION, EDUCATIONAL SERVICES PROVIDING INSTRUCTION IN PROPERTY TAXATION, EDUCATION ADVISORY SERVICES RELATING TO ACCOUNTANCY, COURSES (TRAINING -) RELATING TO ACCOUNTANCY, ADULT EDUCATION SERVICES RELATING TO AUDITING AND EDUCATIONAL CONSULTANCY INCLUDED IN CLASS 41.
4270692    21/08/2019
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI-400057.
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
Provision of gymnasium facilities; Sports and fitness services; conducting fitness classes; Sporting activities; sports, health and fitness coaching & training; health club services; personal trainer services, arranging and conducting of events, workshops, competitions, conferences, seminars, colloquiums; Physical education services; Providing of education and training; providing online non-downloadable books, periodicals and videos relating to health and fitness; Gymnasium Club services and facilities.
4270718  21/08/2019
DINESH KUMAR CHOUHARY TRADING AS : DKC PUBLICATION
121/55, VIJAY PATH, MANSAROVAR, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
PUBLICATION OF BOOKS.
4270862  21/08/2019

KASHISH S JAIN
25, Red Mold Square, Elcot Avenue Road, Shollinganallur, Chennai - 600119
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Entertainment in the nature of beauty pageants.
RMGSS
4270897  21/08/2019
DINESH KAUSHIK
Pitambra Allied Services Private Limited, Gautam Budha Nagar, Near Sector-16 Metro Station, Sector-3 Office No. E37 First Floor Noida, Uttar Pradesh
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV GOEL
Proposed to be Used
DELHI
Providing training for personal and professional development, health club services, conducting awareness seminars, workshops, educational training programs, cultural programs and training programs covered under class - 41.
4270899  21/08/2019
DINESH KAUSHIK
Pitambra Allied Services Private Limited, Gautam Budha Nagar, Near Sector-16 Metro Station, Sector-3 Office No. E37 First Floor Noida, Uttar Pradesh
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Providing training for personal and professional development, health club services, conducting awareness seminars, workshops, educational training programs, cultural programs and training programs covered under class - 41.
SPEECHSTACKS
4271111 21/08/2019
RAMYA.C.A
No: 22, Mallikarjuna Temple street, Basavangudi, Bangalore - 560 004, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Services for providing training in Speech
GAMINCON
4271275   21/08/2019
NITESH ROHIT
E-358, 2ND FLOOR, GREATER KAILASH-II, PINCODE - 110048, NEW DELHI, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ONLINE GAME SERVICES; ONLINE ENTERTAINMENT SERVICES; ONLINE DIGITAL PUBLISHING SERVICES; PUBLICATION OF ELECTRONIC MAGAZINES ONLINE; ONLINE PUBLICATION OF E-BOOKS; PROVIDING INFORMATION ABOUT ENTERTAINMENT AND ENTERTAINMENT EVENTS VIA ONLINE NETWORKS AND THE INTERNET; INFORMATION RELATING TO COMPUTER GAMING ENTERTAINMENT PROVIDED ONLINE FROM A COMPUTER DATABASE OR A GLOBAL COMMUNICATION NETWORK; PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS; PROVIDING ONLINE COMIC BOOKS AND GRAPHIC NOVELS, NOT DOWNLOADABLE; GAMES SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK; PROVIDING ONLINE VIDEO GAMES [ENTERTAINMENT SERVICES]; ARRANGING AND CONDUCTING OF CONFERENCES; CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES; ORGANIZATION OF EDUCATIONAL EVENTS; ARRANGING AND CONDUCTING OF SPORTING EVENTS; AND TICKET RESERVATION AND BOOKING SERVICES FOR ENTERTAINMENT, SPORTING AND CULTURAL EVENTS.
GAMECON

4271276  21/08/2019

NITESH ROHIT
E-358, 2ND FLOOR, GREATER KAILASH-II, PINCODE - 110048, NEW DELHI, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ONLINE GAME SERVICES; ONLINE ENTERTAINMENT SERVICES; ONLINE DIGITAL PUBLISHING SERVICES; PUBLICATION OF ELECTRONIC MAGAZINES ONLINE; ONLINE PUBLICATION OF E-BOOKS; PROVIDING INFORMATION ABOUT ENTERTAINMENT AND ENTERTAINMENT EVENTS VIA ONLINE NETWORKS AND THE INTERNET; INFORMATION RELATING TO COMPUTER GAMING ENTERTAINMENT PROVIDED ONLINE FROM A COMPUTER DATABASE OR A GLOBAL COMMUNICATION NETWORK; PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS; PROVIDING ONLINE COMIC BOOKS AND GRAPHIC NOVELS, NOT DOWNLOADABLE; GAMES SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK; PROVIDING ONLINE VIDEO GAMES [ENTERTAINMENT SERVICES]; ARRANGING AND CONDUCTING OF CONFERENCES; CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES; ORGANIZATION OF EDUCATIONAL EVENTS; ARRANGING AND CONDUCTING OF SPORTING EVENTS; AND TICKET RESERVATION AND BOOKING SERVICES FOR ENTERTAINMENT, SPORTING AND CULTURAL EVENTS.
4271462  22/08/2019

Mr. PREM ABRAHAM
18/99, ATTUMALIL, THIRUMOOLAPURAM, THIRUVALLA 689 115
Sole Proprietor

Address for service in India/Attorney address:
MARKS &RIGHTS
42/2421,THALIATH BUILDING , ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Proposed to be Used

CHENNAI
Providing of training; entertainment; sporting and cultural activities; producing advertisements, feature films, television shows, music; live performances and organization of shows; model, artist, celebrity and event management; party planning; videos, radio programs, promos and documentaries, developing content and scripts for cinema, radio, television and the internet, providing post production facilities; photography; production of music and cinematographic films, film distribution, film editing; production of sound and video recordings; live band performances; live musical performances; recording studios; film studios; television studio services; sound recording studios; conducting of film festivals
MANOJ KUMAR KESHAV RAJAN Sole Proprietor of NXTNLP RESEARCH INSTITUTE
F-4, H96, 1ST SEAWARD ROAD, VALMIKI NAGAR, THRIUVANMIYUR, CHENNAI - 600041
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
3616116
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
RAJAT LAXMAN KARIYA
Z803, LE MIRAGE, 8TH FLOOR, BOAT CLUB ROAD, PUNE-4, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
FILM PRODUCTION.
4272074  22/08/2019
RAGHUNATH GHADIGAONKAR
1st floor, Vardaan Building, Charai, Near Tembhi Naka, Thane West - 400601
an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
Mumbai
Fitness training services, Sports and fitness services, Training in martial arts, Training in yoga, Dance Dance studio
4272183  22/08/2019
BELIEVE DIGITAL PRIVATE LIMITED
Office No. 10, 4th Floor, Shree Kamdhenu Estate, Off Link Road, Mind Space, Malad West Mumbai-400064.
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
Rental and leasing of electronic musical instruments; Audio and Video music publishing and music recording services, Music composition services, Musical entertainment services, recreational activities, Production of music shows, Providing online music, non downloadable music production, Music performances, Live performances, Music festival services, Music concert, Music Mixing services, Performances of music and singing, Artistic management of music shows, Artistic management of music venues, Production of stage shows, Film digital video, audio and multimedia entertainment publishing services, Education providing tanning, entertainment cultural activities.
4272218  22/08/2019
MR. MOHAN SINGH S/O BALDEV SINGH
SCF 132, 2ND FLOOR, PHASE-7, MOHALI, SAS NAGAR-160062, PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
Nordic Walking

4272228   22/08/2019

VIJAY SHIVAKUMAR

Door No.9/153, Shree Annapoorneshwari Prasanna, Bank Of Boroda Colony, 4th Main, J.P Nagar 7th Phase, Puttenhalli, Bangalore - 560078, Karnataka

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :17/08/2011

To be associated with:

2939667

CHENNAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4272261    22/08/2019
SOMA RAMA KANTH
1-2-332/17.DOMALGUDA.STREET NO 7,HIMAYAT NAGAR. HYDERABAD. 500029
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4272276  22/08/2019
HEALTH AND PERFORMANCE SCIENCE
SHOP NO 09 YASHWANT SHILP, BESIDES PUNJAB NATIONAL BANK, OLD VIVA COLLEGE ROAD, VIRAR WEST 401303
MAHARASHTRA INDIA.
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4272302  22/08/2019
VTH DREAMWORKS ENTERTAINMENT
SURYA HEIGHT BUILDING, 1ST FLOOR, NEAR PUNE URBAN BANK, NEXT TO 15 NO, PUNE SOLAPUR HIGHWAY, HADAPSAR, PUNE- 411028, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ENTERTAINMENT SERVICES, PRODUCTION OF TELEVISION SHOWS, DRAMA, MOVIE, TV SERIAL
INDIAN INSTITUTE OF BIO-SOCIAL RESEARCH AND DEVELOPMENT (IBRAD)
IBRAD CAMPUS, KESTOPUR, VIP ROAD, PRAFULLA KANAN, KOLKATA - 700101
SOCIETY

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used

To be associated with:
1830727, 1830728

KOLKATA
TRAINING AND EDUCATION OF Participatory Natural Resource Management, Participatory Biodiversity Conservation, Ecosystem Services Improvement, Sustainable Agriculture and Organic Cultivation, Sustainable Tribal Development, Participatory Water and Irrigation Management and Women Empowerment.
BOOLEAN IP

4272316  22/08/2019

NITYA ANAND
302, U2/9-10, Silver Lining Building, Gurgaon, India - 122002
Individual person

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used
DELHI

Educational services, Online education services, education services relating to intellectual property
4272333  22/08/2019

K.V.MANOHARAN
"ROSE GARDEN"KOODALI, POST KOODALI, KANNUR DISTRICT, KERALA - 670592

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4272392   22/08/2019

SPELL HOUSE
Anizham, 28/2343, Chilavanoor Road, Kadavanthra PO, Ernakulam- 682020
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Providing of training, Education.
PAATAL LOK

4272430  22/08/2019

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue, North Seattle, Washington 98109, United States of America.

Body Incorporate

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Entertainment in the nature of an ongoing television drama series; entertainment services, namely, an ongoing drama series provided through television, cable, the Internet and wireless communications networks; providing online non-downloadable comic books and graphic novels; providing a website featuring blogs and non-downloadable publications in the nature of books, graphic novels, comics and screenplays in the field of entertainment; providing a website featuring entertainment information, audio, video and prose presentations, and online non-downloadable publications in the nature of fiction and non-fiction books, graphic novels and comics all in the field of entertainment; entertainment services, namely, arranging and conducting contests; providing current event news and information in the field of entertainment relating to contests, video, audio and prose presentations and publications all in the field of entertainment; providing online reviews of television shows and movies; providing a video-on-demand website featuring non-downloadable movies and films; providing a website featuring non-downloadable videos in the field of movies, television shows, and film trailers on a variety of topics; providing a searchable on-line entertainment database featuring on-line non-downloadable music, movies, television shows, multimedia presentations in the field of entertainment, audio files featuring music, comic books, and publications in the nature of entertainment; and providing information on entertainment, movies and television shows via social networks.
4272664 22/08/2019
CAREER INFOWIS INSTITUTE
13/35, CANWARD PARK, B.C. MARKET, AMBALA CANTT-133001, HARYANA
PARTNERSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :11/07/2014
DELHI
PROVIDING EDUCATIONAL AND TRAINING COURSES; COACHING SERVICES
AMANDEEP SINGH TRADING AS 4 CUP RECORDS
Sco.05, Singla Complex, Near Sohan Farm, Chungi No.4, Sirhind-140406, Distt. Fatehgarh Sahib
PROPRIETORSHIP

Address for service in India/Attorney address:

RITU MONGA
590, PHASE 1, URBAN ESTATE, DUGRI, PHASE 1, NEAR DURGA MATA MANDIR, LUDHIANA

Used Since: 01/04/2018

DELHI

ENTERTAINMENT AND SPORTING AND CULTURAL ACTIVITIES, ARRANGING OF SINGING CONTESTS AND EVENTS, ORGANISATION OF SINGING COMPETITION, EDITING ENTERTAINMENT SERVICES, FILM PRODUCTION, PRESENTATION OF LIVE PERFORMANCES, VIDEO PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRAMS, VIDEO TAPE FILM PRODUCTION, PRODUCTION OF SERIALS FOR TELECAST, PRODUCTION OF SHOWS, TELEVISION ENTERTAINMENT AND MUSIC BEING SERVICES INCLUDED IN CLASS - 41.
Proposed to be Used

DELHI

ENTERTAINMENTS, EVENT AND CULTURAL ACTIVITIES, ACADEMIES [EDUCATION], AMUSEMENT PARKS, PROVIDING AMUSEMENT ARCADE SERVICES, RENTAL OF AUDIO EQUIPMENT, ARRANGING OF BEAUTY CONTESTS, BOOKING OF SEATS FOR SHOWS, CALLIGRAPHY SERVICES, PROVIDING CASINO FACILITIES [GAMBLING], RENTAL OF CINE-FILMS / RENTAL OF MOTION PICTURES, CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS, CLUB SERVICES [ENTERTAINMENT OR EDUCATION], COACHING [TRAINING], ARRANGING AND CONDUCTING OF COLLOQUIUMS, ARRANGING AND CONDUCTING OF CONCERTS, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF CONGRESSES, CORRESPONDENCE COURSES, DISC JOCKEY SERVICES, DISCOTHEQUE SERVICES, DUBBING, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, ENTERTAINER SERVICES, ENTERTAINMENT/ AMUSEMENTS, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, CONDUCTING FITNESS CLASSES, GAMBLING, GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK, GAMES EQUIPMENT RENTAL, HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING], HOLIDAY CAMP SERVICES [ENTERTAINMENT], PROVIDING KARAOKE SERVICES, LANGUAGE INTERPRETER SERVICES, LAYOUT SERVICES OTHER THAN FOR ADVERTISING PURPOSES, RENTAL OF LIGHTING APPARATUS FOR THEATRICAL SETS OR TELEVISION STUDIOS, PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, PROVIDING ON-LINE MUSIC, NOT DOWNLOADABLE, PROVIDING ON-LINE VIDEOS, NOT DOWNLOADABLE, MICROFILMING, MODELLING FOR ARTISTS, RENTAL OF MOVIE PROJECTORS AND ACCESSORIES, MOVIE STUDIOS, PROVIDING MUSEUM FACILITIES [PRESENTATION, EXHIBITIONS], MUSIC COMPOSITION SERVICES, PRODUCTION OF MUSIC, MUSIC-HALLS, NEWS REPORTERS SERVICES, NIGHT CLUBS, NURSERY SCHOOLS, OPERATING LOTTERIES, ORCHESTRA SERVICES, ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT], ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES, ORGANIZATION OF SPORTS COMPETITIONS, ORGANIZATION OF BALLS, ORGANIZATION OF SHOWS [IMPRESARIO SERVICES], ORGANIZATION OF FASHION SHOWS FOR ENTERTAINMENT PURPOSES, PARTY PLANNING [ENTERTAINMENT], PERSONAL TRAINER SERVICES [FITNESS TRAINING], PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, PRACTICAL TRAINING [DEMONSTRATION], PRESENTATION OF LIVE PERFORMANCES, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE, RADIO ENTERTAINMENT, RENTAL OF RADIO AND TELEVISION SETS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RECORDING STUDIO SERVICES, PROVIDING RECREATION FACILITIES, RECREATION INFORMATION, RELIGIOUS EDUCATION, SERVICES OF SCHOOLS [EDUCATION], SCRIPTWRITING SERVICES, ARRANGING AND CONDUCTING OF SEMINARS, RENTAL OF SHOW SCENERY, PRODUCTION OF SHOWS, SIGN LANGUAGE
INTERPRETATION, RENTAL OF SKIN DIVING EQUIPMENT, RENTAL OF SOUND RECORDINGS, SPORT CAMP SERVICES, PROVIDING SPORTS FACILITIES, RENTAL OF SPORTS EQUIPMENT, EXCEPT VEHICLES, RENTAL OF SPORTS GROUNDS, RENTAL OF STADIUM FACILITIES, RENTAL OF STAGE SCENERY, SUBTITLING, ARRANGING AND CONDUCTING OF SYMPOSIUMS, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, TELEVISION ENTERTAINMENT, THEATRE PRODUCTIONS, TICKET AGENCY SERVICES [ENTERTAINMENT], TIMING OF SPORTS EVENTS, TRANSLATION, TUTORING, RENTAL OF VIDEO CASSETTE RECORDERS, RENTAL OF VIDEO CAMERAS / RENTAL OF CAMCORDERS, VIDEO TAPE EDITING, RENTAL OF VIDEO TAPES, VIDEOTAPING, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE], VOCATIONAL RETRAINING, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING], WRITING OF TEXTS, OTHER THAN PUBLICITY TEXTS AND ALL OTHER SERVICES INCLUDED IN CLASS 41
4273036  23/08/2019
VIVEK KUMAR CHAUDHARY
S/o Manmohan Chaudhary, Village-Barahgama, Dinmanpur, Near Chowk, Ward-06,Samastipur, Bihar 848117
an individual
Address for service in India/Attorney address:
KANnika Jain
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
KOLKATA
Creation and writing of educational content
RP LEARNING CENTRE PRIVATE LIMITED
Colony 07, Ganeshnagar Bopkhel CME Pune- 31
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4273305  23/08/2019

DEVELOPMENT MANAGEMENT FOUNDATION
2nd Floor (Front Portion), 21-22 Krishna Nagar, Safdarjung Enclave, New Delhi-110029, India
Section 8 Company

Address for service in India/Attorney address:
LEXCOUNSEL , LAW OFFICES
C-10 GULMOHAR PARK NEW DELHI-110049

Used Since : 27/01/2016

DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities; Services rendered in the development of mental faculties of persons and services consisting of all forms of education of persons.
4273438    23/08/2019
CRYSTAL BROADCAST PRIVATE LIMITED
F -21, Niharika Shopping Plaza, Next to Hiranandani Meadows, Off. 2nd Pokhran Road, Thane 400610
Company incorporated under Indian Companies Act, 1956
Address for service in India/Attorney address:
LEKHESH DHOLAKIA
G-19, Everest Building, Tardeo, Mumbai

Proposed to be Used
MUMBAI
Entertainment, Sporting and Cultural Activities
RUNWAL RESIDENCY PRIVATE LIMITED
5th Floor, Runwal And Omkar Esquare, Opp.Sion Chunabhatti Signal, Sion (East), Mumbai - 400022, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
RUNWAL GARDENS

4273605  23/08/2019
RUNWAL RESIDENCY PRIVATE LIMITED
5th Floor, Runwal And Omkar Esquare, Opp.Sion Chunabhatti Signal, Sion (East), Mumbai - 400022, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3906329

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
CLAPBOY PRODUCTIONS PRIVATE LIMITED
E-503, Balaji Angan, Plot No.I-1, Opp. Kharghar Railway, Station, Sector 3, Kharghar, Navi Mumbai 410 210
Private Limited Company

Address for service in India/Agents address:
ANIL DEVILAL HINGAD

Proposed to be Used
MUMBAI
Entertainer Services; Entertainments; Amusements; Entertainment information; Film production, other than advertising films; Production of music; Production of shows, Cinema presentations; Movie theatre presentations; exhibition of cine films; Production motion pictures.
4273632 23/08/2019
K12 TECHNO SERVICES PRIVATE LIMITED
44/1, TRINTERA BUILDING, NEW BEL ROAD, MAYURI SIGNAL, AG'S LAYOUT, MATHIKERE, BANGALORE
Private Limited Company
Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004

Proposed to be Used
CHENNAI
Educational services, education institute, education academies, organization of education, correspondence course, education information, educational examination, educational services, PU colleges, degree colleges, arranging and conducting of conferences, services of schools [education], arranging and conducting of seminars, teaching / educational services / instruction services, tutoring
KULDEEP BAIsla
167, VPO- Sirauli, Loni, District- Ghaziabad, Uttar Pradesh – 201102
individual

Address for service in India/Attorney address:
LUV KUMAR
C-7-72 east of kailash

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES BEING SERVICES FALLING IN CLASS 41
4273741  23/08/2019
JASHVANTLAL AMBALAL PATEL
FP NO 160, SUB PLOT NO: 2, OPP PARSHWANATH METRO CITY, TPS NO 44, CHANDKHEDA, AHMEDABAD - 382424, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/08/2019
AHMEDABAD
PRESCHOOL, EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
PERCHMAN

4273770   23/08/2019
PERCHMAN PRODUCTIONS PRIVATE LIMITED
E-503, Balaji Angan, Plot No.I-1, Opp. Kharghar Railway, Station, Sector 3, Kharghar, Navi Mumbai 410 210, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
ANIL DEVILAL HINGAD

Proposed to be Used
MUMBAI
Entertainer Services; Entertainments; Amusements; Entertainment information; Film production, other than advertising films; Production of music; Production of shows, Cinema presentations; Movie theatre presentations; exhibition of cine films; Production motion pictures.
Trade Marks Journal No: 1920, 23/09/2019  Class 41

4274418  25/08/2019
DILEEP R
LEKSHMYPRIYA, KAIRALI NAGAR-72, THIRUMULLAVARAM P.O, KOLLAM, KERALA-691012.
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since: 24/01/2015

CHENNAI
EDUCATIONAL INSTITUTE
4274482    25/08/2019
RESHMA
C-1/295, GALI NO. 7, MAIN 25 FUTA ROAD, NEHRU VIHAR, NEW MUSTAFABAD, DELHI-110094
CAREER GUIDENCE NOTES
Individual
Proposed to be Used
DELHI
Education Guidance
LIJIHAS USSAIN P.K.
ASHIANA, NEAR RAILWAY STATION, DHARMADAM, KANNUR-670 106, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Organisation of conferences and symposium in the field of medical science, Organisation of exhibitions and competitions, seminars, Health and wellness training, Conducting educational support programmes for healthcare professionals, Projection of cine-films for medical purposes.
GENEX NEWS & MEDIA
1/166, GARIAHAT ROAD (166, JODHPUR PARK), KOLKATA-700068, W.B., INDIA.
Partnership firm

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
NEWS REPORTING SERVICES
4274903  26/08/2019
SAMRESH MOHAN AGRAWAL
148, Near Nandanwan Police Station, Nagpur – 440009
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing Education & Training, Video Editing Training.
4274997   26/08/2019
TRIVIKRAM SINGH RATHORE
NAILA BAGH PALACE, MOTI DOONGRI ROAD, JAIPUR 302004 RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4275198  26/08/2019
MR. RAJAN DOGRA PROPRIETOR OF M/S O9 FITNESS & SPA
H. No. 1536, Mata Wali Gali, Amarpura, Ludhiana-141008 (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/08/2019

DELHI
Providing Health Club and Gymnasium Services, Presentation of Live Performances
GOOGAGA
4275340  26/08/2019
TUSHAR ABRAHAM MATHEW
A-5,RAINTREE REALM,CHILAVANNOOR ROAD,KADAVANTHARA,ERNAKULAM - 682 020,KERALA STATE,INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.
Proposed to be Used
CHENNAI
SPECIAL EVENT PLANNING,ARRANGING OF FILM EVENTS,ARRANGING AND ORGANISING OF MUSICAL AND DANCE EVENTS,ORGANISATION AND CONDUCTING OF LIVE ENTERTAINMENT EVENTS,PRODUCTION AND PRESENTATION OF LIVE ENTERTAINMENT EVENTS,TICKET RESERVATION FOR CULTURAL EVENTS,ORGANISATION OF CONFERENCE,EXHIBITIONS AND COMPETITIONS,VIDEO EDITING SERVICES FOR EVENTS,AUDIO,VIDEO,MULTIMEDIA PRODUCTION AND PHOTOGRAPHY,PRODUCING AND DIRECTING RADIO AND MUSIC EVENTS IN THE FORM OF LIVE RADIO AND SERVICES,EDUCATION SERVICES RELATING TO MUSIC,PROVIDING EDUCATION IN THE FIELD OF MUSIC RENDERED THROUGH CORRESPONDENCE COURSES,EDUCATIONAL AND INSTRUCTION SERVICES RELATING TO MUSIC AND DANCE,DANCE CLUB SERVICES,PRESENTATION OF LIVE DANCEPERFORMANCES,FILM AND VIDEO TAPE FILM PRODUCTION,SPORTS EVENTS & WORKSHOPS,CONFERENCES & EXHIBITIONS,OTHER SPECIAL EVENTS.
FILAMCHI
4275681 26/08/2019
IN10 MEDIA PRIVATE LIMITED.
Grounds Floor, Techweb Center, New Link Road, Oshiwara, Jogeshwari (West), Mumbai-400 102,
Body Incorporate
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.
Proposed to be Used
MUMBAI
education; providing of training; entertainment; sporting and cultural activities.
VENTURE CATALYSTS PRIVATE LIMITED
203-206, 2ND FLOOR, B - WING, MITTAL COMMERCEIA, ASAN PADA RD, NEAR T2 TERMINAL, MAROL, ANDHERI (EAST), MUMBAI – 400059
A Private Limited company incorporated and registered under The Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :18/08/2015

MUMBAI
Providing of Training Including Commercial, Marketing Professional & Other Related Activities. Arranging And conducting of congresses, conferences, seminars.
4276477  27/08/2019

VENTURE CATALYSTS PRIVATE LIMITED
203-206, 2ND FLOOR, B - WING, MITTAL COMMERCIA, ASAN PADA RD, NEAR T2 TERMINAL, MAROL, ANDHERI (EAST),
MUMBAI – 400059
A Private Limited company incorporated and registered under The Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :18/08/2015

MUMBAI
Providing of Training Including Commercial, Marketing Professional & Other Related Activities. Arranging And conducting of congresses, conferences, seminars.
4276568  27/08/2019
CHAND YUSUF SETH (INDIAN NATIONAL, PROPRIETOR), TRADING AS SOS NITELIFE
213, 2nd Floor, Mohid Heights, 4 Bunglows, RTO Signal Junction, Lokhandwala Road, Mumbai - 400053, Maharashtra.
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Arranging of events and exhibitions
Trade Marks Journal No: 1920, 23/09/2019  Class 41

4276630  27/08/2019
RUHH INDUSTRIES LLP
F 601, B-11 Carnation Shreeji splender Bramhand Thane Gb Rd 400607
A Limited Liability Partnership incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Training;
4277080  28/08/2019
SANDEEP VERMA
Lower Ground, Khasra No. 401 and 402, Chaudhary Kalu Ram Market, MG Road, Ghitorni, New Delhi-110030
PROPRIETOR
Proposed to be Used
DELHI
Providing Services of Bars, Training and Courses of Bartender Courses and the conceptual knowledge of Bar Concepts.
4278221  29/08/2019
UPENDRA RAI TRADING AS NOT2TEACH EDUTECH SERVICES
B-402, Laxmi Sadan Chs, 100 Feet Road, Y. K. Nagar Nx, Opposite Expert International School, Virar (West), Dist. - Palghar - 401303,
Maharashtra
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Providing of training, Organization of training courses.
4278640    29/08/2019
VANDANA SHARMA
Flat No. A-101, Manglam, The Grand Residency, Kanak Virndavan, Sirsi Road, Panchyawala, Jaipur, Rajasthan-302034
Education and Training
Proprietor
Proposed to be Used
AHMEDABAD
Education and Training including Yoga Training, Meditation and other activities of healing Modality etc
MeritWays
4278810  29/08/2019
P S PRASAD
Flat No. 505, Surya Tower, Block A, Snehapuri Colony Road No.2, Nacharam, Hyderabad – 500076, Telangana
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/08/2019
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
POKERFISHES
4278821 29/08/2019
MOHIT AGARWAL
10A, RABINDRA SARANI, 2ND FLOOR, KOLKATA- 700001, WEST BENGAL, INDIA.
An Indian Citizen

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Online game services; Providing online computer games.
Neeraj Gupta English Academy

4279372  30/08/2019

NEERAJ GUPTA
C-7/188 SECTOR 7, ROHINI DELHI-110085
INDIVIDUAL

Address for service in India/Agents address:
SURESH PANDEY
207, SUCHET CHAMBERS, 1224/5, NAIWALA, KAROL BAGH, NEW DELHI-110005.

Proposed to be Used
DELHI
Coaching services, Career counselling and coaching, Coaching relating to finance, Coaching in economic and management matters, Educational services in the nature of coaching, English language education services, Teaching academy services, Education academy services for teaching languages, Publishing of books, Publishing of instructional books, Publishing of electronic books on-line, Rental of recorded education, pre-recorded films in the form of video tapes, Provision of online tutorials, Distance learning services provided online.
4280505  31/08/2019
MAYANK SHUKLA
81, Gautam Marg, Nayapura, Ujjain, Madhya Pradesh - 456006
INDIVIDUAL

Address for service in India/Attorney address:
ANKIT PERIWAL & ASSOCIATES
WARD NO. 20 (NEW), LAHOTI CHOWK, SURATGARH, DISTT- SRI GANGANAGAR, RAJASTHAN-335804

Proposed to be Used
MUMBAI
Education, Training, Entertainment, Sporting and Cultural Activities included in class-41
2577637 08/08/2013
NXTRA DATA LTD
BHARTI CRESCENT I NELSON MANDELA MARG VASANT KUNJ PHASE-II NEW DELHI 70
SERVICE PROVIDER
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :02/07/2013
DELHI
PROVIDING OPERATION AND MANAGEMENT SERVICES OF ALL KINDS OF DATA CENTRE BUSINESS (BOTH ACTIVE AND PASSIVE); HOSTING SERVICES, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
2799400  28/08/2014
DAMAYANTI RAMACHANDRAN
ARJUNAN RAMACHANDRAN
SHIVAN RAMACHANDRAN
trading as ;TEXMO INDUSTRIES
POST BOX NO.5303, GANANMBIKA MILLS POST, COIMBATORE 641 029 TAMIL NADU, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :27/06/1996
To be associated with:
2743584, 2743587, 2743590, 2743593, 2743596
CHENNAI
DESIGN OF MOTORS AND PUMPS, WATER ANALYSIS, RESEARCH OF AGRICULTURE.
2800879  01/09/2014
VIVEK TIKOO

trading as ;LSX LiveSkillsXChange

Innoventive Resources Pvt. Ltd., B 406, Pooja Enclave, Old CST Road, Kalina, Mumbai-400029, Maharashtra

Service Provider

Proprietor

Address for service in India/Attorney address:

NIKHIL G TEGGI
F-97, 4th Floor, Anna Nagar (E), Chennai - 600102

Used Since :01/03/2014

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, UPDATING OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, HOSTING SERVICES AND SOFTWARE AS A SERVICE AND RENTAL OF SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE

THE MARK TO BE USED AS A WHOLE.
2848061  21/11/2014

SALORA INTERNATIONAL LTD.
D-13/4, OKHLA INDUSTRIAL AREA- PHASE II, NEW DELHI-110 020, INDIA
Service Provider
a Company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :13/01/2013

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; research and development for new technology; consultancy services in respect of consumer products and methods of operations; quality control, computer technical support services; after-sales services; technical and customer services and support for consumer electrical and electronic products, IT and telecom products; information technology management.
COMPANALYSIS

2857172  04/12/2014
MERCER (US), INC.
1166 AVENUE OF THE AMERICAS NEW YORK NY 10036, USA
Service Providers
a corporation organised and existing under the laws of the State of Delaware, USA,
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI
Software as a service application that generates compensation analysis reporting/metrics from data that is extracted from another database application and imported into this application
SMMS-SHIP MAINTENANCE AND MANAGEMENT SYSTEM

2877655  08/01/2015
VERTEX INFO SOFT SOLUTIONS PVT. LTD.
PLOT NO.526, SECTOR -82, JLPL INDUSTRIAL PARK, SAS NAGAR (MOHALI), PUNJAB-160055
SERVICE PROVIDER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Used Since :01/07/2003
DELHI
DESIGN AND COMPUTER PROGRAMMING, SOFTWARE CONSULTANCY COMPUTER SYSTEM ANALYSIS AND DESIGN, MAINTENANCE OF COMPUTER SOFTWARE
PRIME

2994525  25/06/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2755052, 2994514

DELHI
Provide research and development services computer program design; computer data processing; providing temporary use of on-line non-downloadable software; providing temporary use of non-downloadable mobile communications device software for enhancing mobile access to the internet via computers, mobile computers, and mobile communications devices; maintenance and related consulting services for computer software, mobile computer software, and mobile communications device software; computer hardware and software consultation and design; computer software design for others; mobile computer and mobile communications device hardware and software consultation and design; mobile computer and mobile communications device software design for others; hosting of third party websites; providing Internet search engines; maintenance and updating of software relating to computer, Internet and password security; computer software consulting; consulting for design and development of computer hardware; computer programming; providing temporary use of online non-downloadable computer software; network security and management services; online data storage services; digitized data storage services; electronic data storage services; cloud storage services; providing information on a wide range fields via the global Internet; providing a website featuring technology that enables users to create personalized movie, TV show, video and music channels for independent, simultaneous listening, and share channels with other users; providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the field entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, editing, extracting, encoding, decoding, playing, storing, organizing and reproducing movies, TV shows, videos and music.
3013732  21/07/2015
RAGHAV SHARMA
211 A1 Bahu Plaza, North Block, Rail Head Complex, Jammu, J&K - 180012
Service Provider
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :17/08/2006
DELHI
Information technology [IT] consulting services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "Telecom" AND "MARK TO BE USED AS A WHOLE".
MRS. RENU KRISHNAKUMAR DAGA.
trading as ;Z-EDGE
Bisesar House, WCL Guest House Compound, Opp. Union Bank Board Office Square, Civil Lines, Nagpur-440001.
SERVICES
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
Sandhya Maniyar Thakkar
813/C, Dandigey Layout, Shankar Nagar, Nagpur-440008
Used Since :04/06/2014
Mumbai
INBOUND POTENTIAL ASSESSMENT TEST-THROUGH THUMB IMPRESSION.
3049392  08/09/2015
ACPL SYSTEMS PVT. LTD
L-18, LAJPAT NAGAR-2, NEW DELHI 110024
SERVICES PROVIDER
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :01/01/2010
DELHI
INFORMATION SECURITY , IT SERVICES & SOFTWARE DEVELOPMENT.
WRITE INDIA
3160921  15/01/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :04/07/2015
DELHI
Providing services relating to programming on customized web pages featuring user defined information; programming of data processing programs, software for internet portals & internet forums; updating of internet pages; conversion of data or documents from physical to electronic media; creation of programs for data processing design; design and development of data display systems; development of digital sound and image carriers; design and development of systems for data input, output, processing, display and storage design and graphic arts; hosting web sites and web portals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"INDIA" and "MARK TO BE USED AS A WHOLE".
3179027  05/02/2016
SPAN DIVERGENT LIMITED
9th Floor, 902-904, Rajhans Bonista,, Behind Ram Chowk Temple, Ghod Dod Road, Surat - 395007, Gujarat, INDIA
Manufacturer and Trader
Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
AHMEDABAD
Scientific and technological services and research and design relating thereto; Medical research; research and development of bulk drugs; development of pharmaceutical preparations and API; research and development of diagnostic devices;
3183743    11/02/2016
INTEX TECHNOLOGIES (INDIA) LIMITED
trading as ;Intex Technologies (India) Limited
D-18/2, Okhla Industrial Area, Phase-II, New Delhi-110020.
Manufacturer and merchant.
A Body Incorporate

Address for service in India/Agetns address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :02/02/2016

DELHI
Design and development of computer hardware and software.

no right to the exclusive use of the word "GUJARAT". Mark should be used as whole..
KANDY
3200077  01/03/2016
GENBAND US LLC
3605 E. Plano Parkway, Plano, TX 75074 USA
Service Providers
A Delaware corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELI
Application service provider featuring application programming interface (API) software used to interface various
software applications; Application service provider featuring application programming interface (API) software used to
support multi-directional real-time communications, namely, instant messaging, presence, voice and video telephony,
conferencing, and collaboration with multi-directional non-real time communications, namely, facsimile, voicemail,
electronic mail, calendar, contacts and telephone messaging, and Computer services, namely, acting as an application
server in the field of telecommunications to host computer application software that is used to integrate multi-directional
real-time communications, namely, instant messaging, presence, voice and video telephony, conferencing, and
collaboration, over networks, namely, circuit-switched, packet-switched, wired and/or wireless communication networks,
and network devices; Cloud-based software as a service (SAAS), featuring software used to support multi-directional real-
time communications, namely, instant messaging, presence, voice and video telephony, conferencing, and collaboration
with multi-directional non-real time communications, namely, facsimile, voicemail, electronic mail, calendar, contacts and
telephone messaging; Platform as a service (PAAS) featuring computer software platforms used to support multi-
directional real-time communications, namely, instant messaging, presence, voice and video telephony, conferencing,
and collaboration with multi-directional non-real time communications, namely, facsimile, voicemail, electronic mail,
calendar, contacts and telephone messaging.
SNOWBALL

Priority claimed from 08/10/2015; Application No. : 50498 ;Trinidad and Tobago

3229386  06/04/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer, Merchant and Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research; research, design and development of computer hardware and software; consultancy relating to the research, design and development of computer hardware and software; computer programming; operating and maintenance of computer hardware and software; rental of computer hardware and software; computer time-sharing services; installation and maintenance of online access software; computerised data storage; design of storage systems; electronic data storage and data back-up services; development of systems for the storage of data; provision of security services for computer networks, computer access and computerized transactions; cloud computing and seeding; computerised analysis of data; creating and maintaining Websites featuring technology that enables users to access stored data, images, audio, video and documents; hosting Website of others featuring technology that enables users to access stored data, images, audio, videos, and documents; providing search engines for obtaining data via communications networks; creating indexes of computer network-based information, sites, and other resources available on global computer networks for others; technical data analysis services; computer system analysis; electronic data storage; storing of documents, data, text, images and other visual works, software, files, hypertext markup language source, web pages, information, documents, music and other audio works, and video and other audiovisual works via a global communications network or other computer or communications networks; electronic storage of data, text, images, audio and video.
3238205    18/04/2016
SOCIAL CURRY INFORMATION SERVICES PRIVATE LIMITED
94 Tatvam Villas, Sector-48, Sohna Road, Gurgaon, Haryana-122018
Service Provider

Address for service in India/Attorney address:
PRIYA JAIN
H-2697, Sector-49, Sainik Colony, Faridabad, Haryana

Used Since : 01/01/2016
DELHI

Mobile App based information services
Hero Corporation

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELHI

Scientific, technological, industrial, biological, chemical, cosmetic, geological and mechanical analysis and research and design; design and development of computer hardware and software including software for customer relationship management; software as a service (SAAS), Data recovery, décor (design of interior), design services for packaging, graphic art, weather forecasting, services of chemists, physicists, engineers, computer programmers.
ZYTER

Priority claimed from 26/09/2016; Application No.: 87/182,690; United States of America

3379383  03/10/2016

ZYTER, LLC
15201 Diamondback Drive, Suite 125, Rockville, Maryland 20850, United State of America.

Service Providers

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 29/02/2016

DELHI

Platform as a service (PaaS) and Software as a service (SaaS) services featuring computer software communications platforms that assist third parties in activating their network and targeting and engaging their customers to improve overall customer satisfaction and increase customer base and grow revenues; Platform as a service (PaaS) services, namely, a collaboration platform that enables enterprise messaging, delivery of messages, document sharing, and communication-driven workflows among users to improve efficiency, reduce costs, and streamline processes; Document management and client portal services, namely, providing temporary use of on-line non-downloadable software for managing documents, sharing of documents, exchanging documents, and document workflow management.
Priority claimed from 26/09/2016; Application No. : 87/182,692 ;United States of America
3379384    03/10/2016

ZYTER, LLC
15201 Diamondback Drive, Suite 125, Rockville, Maryland 20850, United State of America.

Service Providers
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 29/02/2016

To be associated with:
3379383

DELHI
Platform as a service (PaaS) and Software as a service (SaaS) services featuring computer software communications platforms that assist third parties in activating their network and targeting and engaging their customers to improve overall customer satisfaction and increase customer base and grow revenues; Platform as a service (PaaS) services, namely, a collaboration platform that enables enterprise messaging, delivery of messages, document sharing, and communication-driven workflows among users to improve efficiency, reduce costs, and streamline processes; Document management and client portal services, namely, providing temporary use of on-line non-downloadable software for managing documents, sharing of documents, exchanging documents, and document workflow management.
3391661  19/10/2016
FOUNDATION FOR INNOVATION AND TECHNOLOGY TRANSFER
Indian Institute of Technology Delhi, Hauz Khas, New Delhi - 110 016, India
Service providers
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/07/2016
To be associated with:
3391656
DELHI
Scientific and technological services and research and design relating thereto in all its aspects, i.e pure, applied and educational ; conducting industrial research and development; to develop and upgrade product and process technology specifically requested for by industry and other user organizations so as to make such product / technology commercially viable; to conduct technology forecasting and assessment in the identified thrust area; to discover and develop methods for the beneficial utilisation of natural resources; to oversee and monitor research and development projects funded by the Foundation in other institutions; to promote and undertake post-graduate research; research and development for others with regard to new products; to explore developments both in and outside IIT Delhi with a view to identifying in-house developments with a potential for industrial applications as well as industrial needs for products, processes and services that the Foundation may provide; to foster exploratory work in identified generic areas of technology that may lead to commercial products on a long term basis; technical project planning; to identify, conceptualise and undertake joint R&D programmes with industry, industry associations, educational and R&D institutions under bilateral or consortium arrangements
Colour Claim- YES; Orange 021, Blue 540, Grey 11, Red 1788.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3391656,3391655.
3418981    24/11/2016
INFEEDO PRIVATE LIMITED
trading as ;INFEEDO PRIVATE LIMITED
4864/24,Daryaganj,Delhi-110002
SERVICE PROVIDER
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :18/11/2016
DELHI
software as a service [SaaS]
ADNAN MAKDA
trading as ;ADNAN MAKDA
53, GANDHI SOCIETY, JAMNAGAR ROAD, RAJKOT - 360 006, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :03/04/2014
AHMEDABAD
ARCHITECTURE, ARCHITECTURE SERVICES, ARCHITECTURE CONSULTANCY SERVICES, ARCHITECTURE DESIGN SERVICES, LANDSCAPE ARCHITECTURE SERVICES, ADVISORY SERVICES RELATING TO ARCHITECTURE, PREPATION OF REPORT RELATING TO ARCHITECTURE, COMPUTER AIDED DESIGN SERVICES RELATING TO ARCHITECTURE, ARCHITECTURE SERVICES FOR PREPARTION OF ARCHITECTURAL PLANS, CONSULTANCY IN THE FEILD OF ARCHITECTURE AND CONSRUCTION DRAFTING, DESIGN OF INTERIOR DECOR, GEOLOGICAL RESEARCH AND SURVEYS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Service is restricted in the state of Gujrat only.
MANDI
3440695  24/12/2016
SANGITA AGGARWALA
trading as ;SANGITA AGGARWALA
A-502, KEDAR TOWER, OPP. RAJASTHAN HOSPITAL, SHAHIBAG, AHMEDABAD - 380 004, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :23/03/2016
AHMEDABAD
COMPUTER SERVICES; HOSTING WEBPAGES FOR OTHERS; HOSTING COMPUTER APPLICATION SOFTWARE FOR SEARCHING AND RETRIEVING INFORMATION FROM DATABASES AND COMPUTER NETWORKS; HOSTING A WEB SITE ON A GLOBAL COMPUTER NETWORK BY WHICH THIRD PARTIES CAN OFFER AND SOURCE GOODS AND SERVICES, PLACE, DETERMINE THE STATUS OF AND FULFILL TRADE LEADS AND ORDERS, ENTER INTO CONTRACTS AND TRANSACT BUSINESS.
3534282  26/04/2017
DIGANT BHATT
901-A, Commerce House-5, Nr. Vodafone House, Prahladnagar Corporate Road, Makarba, Ahmedabad
Proprietor of 'Elite Infoworld'

Address for service in India/Attorney address:
S.A. BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT

Proposed to be Used
AHMEDABAD
No colour Limitation.
3647472  29/09/2017
MR.SMITH THAKKAR
509,510, Luxuria Trade Hub, Near Y-Junction, Surat-Dumas Road, Surat-394518, Gujarat(India)
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word DESIGN.
3771713    07/03/2018

VIKASH JAISWAL

trading as ;GAMETION

NRI COMPLEX, PHASE 2, FLAT 1101, BUILDING 55, SECTOR 54, 56, 58, NERUL (WEST) NAVI MUMBAI 400706,
MAHARASHTRA, INDIA

SERVICE PROVIDER

PROPRIETOR

Used Since :12/04/2017

MUMBAI

SERVICES, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE INCLUDING IN CLASS 42
3830207  11/05/2018

MAKERS DEVELOPMENT SERVICES PRIVATE LIMITED
Maker Tower 'F', First Floor, 85, Cuffe Parade, Mumbai- 400005
Private Limited Company

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, packaging design, research and development of new products for others, technological consultancy.
3849777 01/06/2018

RAJESH NANJI GALA
2502, 25th Floor, Aspen Mahindra Eminente, S.V. Road, Goregaon (W), Mumbai –400104

Individual

Address for service in India/Agents address:

NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used

MUMBAI

The services related to Computer Advisory, Consultancy and Design Services, Leasing, Rental and Hire of Computer Software, Computer Programming being services, Computer programming relating to software

The applicant claims the color combination as per the Representation above.
3849778    01/06/2018
RAJESH NANJI GALA
2502, 25th Floor, Aspen Mahindra Eminente, S.V. Road, Goregaon (W), Mumbai -400104
Individual
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Proposed to be Used
MUMBAI
The services related to Computer Advisory, Consultancy and Design Services, Leasing, Rental and Hire of Computer
Software, Computer Programming being services, Computer programming relating to software.
The applicant claims the color combination as per the Representation above.
RAJESH NANJI GALA  
2502, 25th Floor, Aspen Mahindra Eminente, S.V. Road, Goregaon (W), Mumbai 400104  
Individual

Address for service in India/Agents address: 
NAYAN J. RAWAL  
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used

MUMBAI

The services related to Computer Advisory, Consultancy and Design Services, Leasing, Rental and Hire of Computer Software, Computer Programming being services, Computer programming relating to software

The applicant claims the color combination as per the Representation above.
3849784 01/06/2018
RAJESH NANJI GALA  
2502, 25th Floor, Aspen Mahindra Eminente, S.V. Road, Goregaon (W), Mumbai 400104  
Individual

Address for service in India/Agents address:
NAYAN J. RAWAL  
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
MUMBAI
The services related to Computer Advisory, Consultancy and Design Services, Leasing, Rental and Hire of Computer Software, Computer Programming being services, Computer programming relating to software

The applicant claims the color combination as per the Representation above.
Regrow Biosciences Private Limited
2-ABC, Acme Plaza, Andheri Kurla Road, J B Nagar, Andheri East, Mumbai, Maharashtra - 400 059
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. Dewan & Co.
Podar Chambers, S.A. Brelvi Road, Fort, Mumbai - 400 001.

Proposed to be Used

Mumbai

Scientific and technological services and research and design relating to medical research services; biomedical research, laboratory research; pharmaceutical product evaluation; preparation of reports relating to scientific research; drug development services; stem cell research services; scientific services relating to private, public and/or private-public cord blood banking services; research in the field of gene therapy; testing, inspection, research, and development of pharmaceutical preparations for gene therapy; conducting clinical trials and quality control services in the field haematological malignancies, immunological deficiencies, metabolic and genetic disorders, stem cell therapy, haemoglobinopathy, immunological deficiencies, metabolic and genetic disorders, the reconstruction of blood and immune system; providing a website featuring information about investigational medical devices, medical cord blood banking; diagnostics and drugs.

The trade mark may be limited to colours under section 10 of the Trade Marks Act, 1999.

This is subject to association with registered/pending registration no. 3849985.
3861930 16/06/2018
BREATHTOXICS SERVICES PVT LTD
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
P C N RAGHUPATHY
NO. 38, ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002
Proposed to be Used
CHENNAI
Web based mobile Application services for access to network of Hospital, Ambulances and trained medical professional.
"PRIORITY - ADAPT"

3865239   20/06/2018
INTERNATIONAL RESEARCH INSTITUTE FOR MANUFACTURING PVT LTD
trading as ;INTERNATIONAL RESEARCH INSTITUTE FOR MANUFACTURING PVT LTD
3/8A, 13TH AVENUE, HARRINGTON, CHETPET, CHENNAI-600 031
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBAKKAM, CHENNAI - 600 034.
Used Since :14/05/2013
CHENNAI
PROVIDING OF SERVICES RELATING TO INDUSTRIAL ANALYSIS AND TECHNOLOGICAL RESEARCH TO INDUSTRIES AND BUSINESS
3875342   30/06/2018
SHARMA RAJA RAMKUVAR TRADED AS LAXMI INTERIORS
ROOM NO 511 1/3, GUNDAPPAYADAVCHAWL, HANUMAN NAGAR, KANDIVALI(EAST), MUMBAI- 400101
PROPRIETOR
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
INTERIOR DESIGN SERVICES
3912678   09/08/2018
PSSM MEDIA LIMITED
# 8-2-603/1/2, 1st Floor, Road No.10, Banjara Hills, HYDERABAD - 500034
Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.

Used Since :25/06/2006

CHENNAI
Scientific and technological services
3917189  15/08/2018
PRADEEPIT CONSULTING SERVICES PRIVATE LIMITED
NO 28, 6TH MAIN, 6TH CROSS, KNO. 43, HOSAPALYA BANGALORE KARANTAKA 560068 INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :25/05/2016
CHENNAI
Computer software design, consultancy in the design and development of computer hardware, maintenance of computer software, computer software consultancy, information technology [IT] consultancy.
3940436  10/09/2018
FEMMEVISTA TECHNOLOGIES PRIVATE LIMITED
trading as ;FEMMEVISTA TECHNOLOGIES PRIVATE LIMITED
3-6-147/3, HIMAYATH NAGAR, HYDERABAD-500 029,TELANGANA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
VIDYUT BEDEKAR
# 13/2, 2ND MAIN, JAYAMAHAL EXTN., BENGALURU - 560 046.
Used Since :02/07/2018
CHENNAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3946502  16/09/2018
KUNADI SACHIN KUMAR REDDY
2-8-470 SRINAGAR COLONY WADDEPALLE WARANGAL ANDHRA PRADESH - 506370
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SHRADHA GUPTA
33/1A/4T/7B/1, RADHA NAGAR, BALKESHWAR, AGRA-

Proposed to be Used
CHENNAI
Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
3947242  17/09/2018
BLOCKCHAIN LUXEMBOURG S.A.
1, Rue Philippe II Luxembourg, 2340, Luxembourg
A Luxembourg Société Anonyme

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since :01/01/2017

MUMBAI
PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE THAT ALLOWS USERS TO SEND, RECEIVE, STORE, AND SAFEGUARD DIGITAL CURRENCY; PROVIDING A SECURE, WEB-BASED SERVICE FEATURING TECHNOLOGY THAT ENABLES USERS TO REMOTELY ACCESS, SEND, RECEIVE, STORE, AND MANAGE DIGITAL CURRENCY; PROVIDING A WEBSITE THAT GIVES USERS THE ABILITY TO CREATE CUSTOMIZED WEB PAGES FEATURING USER-DEFINED PROFILES; APPLICATION SERVICE PROVIDER FEATURING APPLICATION PROGRAMMING INTERFACE (API) SOFTWARE FOR INTEGRATION OF FINANCIAL TRANSACTIONS INTO WEBSITES AND MOBILE APPLICATIONS.
3959891  29/09/2018
ASTRA RAFAEL COMSYS PVT LTD
2ND FLOOR, ASTRA TOWERS, SURVEY NO: 12(PART) OPPOSITE CII GREEN BUILDING, HITECH CITY, KONDAPUR,
HYDERABAD - 500038, TELANGANA, INDIA
MANUFACTURING AND SERVICE
PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
Technical Testing Analysis Services
3982024   24/10/2018
WEBRINO BUSINESS SOFTWARE LLP
24, J. N. Road, BEML Layout, 3rd Stage, R. R. Nagar, Bengaluru - 560098
ACTIVE

Address for service in India/Attorney address:
RAHUL DAHAPUTE
Office No 403, 4th floor, Pinnacle Pride, Opp. Cosmos Bank, Tilak Road, Sadashiv Peth, Pune 411030

Proposed to be Used
CHENNAI

Class 42 mainly includes Business software, custom business software development solutions and other related services
4003896  21/11/2018
KIRAN GEMS PRIVATE LIMITED.
FE- 5011, Bharat Diamond Bourse, “G” Block, BKC, Bandra (East), Mumbai- 400 051.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :01/07/2005
MUMBAI
Jewellery design services, clothing design, design services, fashion design, website design, pattern design, construction
design, dress design, interior design, graphic design; scientific and technological services and research and design
relating thereto; Industrial analysis and research services; design and development of computer hardware and software
being services included in class 42.
BENNY

4005651  23/11/2018
MRS. NISHU NANGIA
J-12/8, Rajouri Garden, New Delhi -110027 (INDIA)
INDIVIDUAL
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :22/10/1990
DELHI
Chemical Research, Chemical Analysis, Chemical Laboratory Services & Chemical Engineering in Class 42
4015489  03/12/2018
CAPARIYO
Parakkal Tower, Near BSNL Exchange, Kondotty, Malappuram-683638
NIL

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :25/07/2018

CHENNAI
Interior and exterior design services, interior decorating, consultation services relating to interior design, architectural services and development of construction projects.
No separate claim over descriptive words.
4019883 07/12/2018
MANORANJITH PATHEKKARA
Building No. 36/623-B, Nochattil Thazham Road, Vengerikadu, Vengeri, Calicut - 673010, Kerala
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2014

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
IN USE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BLOCKCHAIN LOCKBOX

Priority claimed from 06/08/2018; Application No. : F/TM/O/2018/133989 ;Nigeria

4025244  13/12/2018

BLOCKCHAIN LUXEMBOURG S.A.
1, Rue Philippe II, Luxembourg, 2340, Luxembourg
A Luxembourg Société Anonyme (Public Limited Company)

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Proposed to be Used

MUMBAI

Data encryption services; Software as a service, namely, non-downloadable software for use for storing and accessing cryptocurrency; Electronic data storage; Providing temporary use of non-downloadable computer software that allows users to send, receive, store, and safeguard digital assets; Providing a secure, web-based service featuring technology that enables users to remotely access, send, receive, store, and manage digital assets; Providing a website that gives users the ability to create customized web pages featuring user-defined profiles; Application service provider featuring application programming interface (API) software for integration of financial transactions into websites, mobile applications and computer hardware devices.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4027201    14/12/2018
RADHAKRISHNA FOODLAND PRIVATE LIMITED
Radhakrishna House, Majiwade Village Road, Thane (W) Maharashtra - 400601
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4027202  14/12/2018
RADHAKRISHNA FOODLAND PRIVATE LIMITED
Radhakrishna House, Majiwade Village Road, Thane (W) Maharashtra - 400601
a Company incorporated under the Companies Act, 1956

Address for service in India/Axent address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Condot Systems Private Limited.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 /1, MODI STREET, POST BOX NO.1865, FORT, MUMBAI - 400 001.

Used Since: 04/07/2016

Mumbai

Design of software, computer software development, computer software maintenance, hosting websites, hosting web portals, creating, maintaining and hosting the websites of others, hosting the websites of others on a computer server for a global computer network, hosting of weblogs [blogs] being services included in class 42.
Proposed to be Used

MUMBAI

Design, development and maintenance of proprietary computer software in the field of natural language, speech, speaker, language, voice recognition, and voice-print recognition; design, development, installation, maintenance and research in relation to computer software, computer systems, and consultancy thereof; design, development, maintenance and research in relation to computer hardware, and consultancy thereto; SaaS services; engineering, research and consultancy services relating to information technology; technological services in relation to chatbots; scientific and technological services and research and design relating thereto.
4090809   18/02/2019
QUINTILLION BUSINESS MEDIA PRIVATE LIMITED
403, Prabhat Kiran, 17 Rajendra Place, New Delhi 110008
Body Incorporate
Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028
Used Since :24/12/2018
DELHI
Hosting of websites and webpages designing and development of computer software and computer programming
4094084  20/02/2019
ARES MANAGEMENT LLC
2000 Avenue of the Stars, 12th Floor, Los Angeles, California 90067, United States Of America
A Delaware Limited Liability Company
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Consultancy services in information technology (IT); information technology support services.
4094510  20/02/2019
MITALI PRADIP AMBEKAR
C 803,CITADEL EMPRESS, BT KAWADE ROAD GHORPAD - 411001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Consultancy in the field of fashion design, Providing information about fashion design services, Fashion design consulting services, Fashion design services.
Proposed to be Used

DELHI

Design, development and technical and online services in the field of software development, related man-power sourcing programming and its implementation, IT consultancy, advisory and information services on IT security and its restoration or any other services incidental thereto.
SAMRAT INTERIORS

4100994    27/02/2019
SAMRAT INTERIORS PRIVATE LIMITED
B-2/202, GROUND FLOOR, PASCHIM VIHAR, NEW DELHI, WEST DELHI, DELHI-110058.
SERVICE PROVIDERS

Proposed to be Used
DELHI

SERVICE RELATING TO ARCHITECTURE AND ARCHITECTURAL CONSULTATION, ENGINEERING AND ENGINEERING DRAWING RELATED TO INTERIOR DECORATION SERVICES, ARTIFACTS, TABLE LAMPS, PAINTINGS, CANDLES, ASSORTED ACCESSORIES, FURNISHING FURNITURE, KITCHEN AND WARDROBE ETC. FOR INTERIOR DECORATION PURPOSES.
4101065 27/02/2019
GAGANA .G
NO.07, 15TH CROSS, 4TH MAIN, SAMPANGIRAMA NAGAR, BANGALORE - 560027, KARNATAKA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
SOFTWARE DESIGN AND DEVELOPMENT, DESIGN SERVICES, GRAPHIC DESIGN SERVICES, WEB PORTAL DESIGN, WEB SITE DESIGN SERVICES, TECHNICAL DESIGN, COMPUTER DESIGN, INTERIOR DESIGN SERVICES, COMPUTER DATABASE DESIGN, INTERIOR DECOR DESIGN, DESIGN OF BUILDING INTERIORS AND EXTERIORS, COMMERCIAL ART DESIGN SERVICES, GRAPHIC DESIGN SERVICES FOR CREATING GRAPHIC ELEMENTS OF CORPORATE LOGOS, PLANNING OF BUILDINGS AND INFRASTRUCTURE SYSTEMS FOR BUILDINGS, ARCHITECTURAL SERVICES FOR THE DESIGN OF BUILDINGS, ANIMATION DESIGN SERVICES.
4101454   27/02/2019
SINGLE BUOY MOORINGS INC.
Route de Fribourg 5, CH-1723 Marly, Switzerland
a Swiss company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
1652236
DELHI
Design service for the offshore industry; engineering services for the offshore industry
4103295   28/02/2019
KNOCKBRAIN TECHNOLOGIES PRIVATE LIMITED
11, KARANI GARDEN II STREET, SAIDAPET, CHENNAI, TAMIL NADU - 600015
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software development, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4105225    02/03/2019
SMARTFARMS AGRITECH PRIVATE LIMITED
H NO. E-1/109, SECTOR-11, FARIDABAD, HARYANA-121006, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 2nd Floor, Laxmi Nagar Delhi 110092
Proposed to be Used
DELHI
Design and development of computer software, Mobile Application, Creating, designing and maintaining websites, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4202662   11/06/2019
UDAYKUMAR CHHABILDAS PATEL TRADING AS LINE O MATIC GRAPHIC INDUSTRIES
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :28/03/2019

To be associated with:
3147847

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Website development, Website maintenance services, Website design services, Website hosting services, Website usability testing services, Software design services, Software development services, Software maintenance services, Software as a service [SaaS], Computer software upgrading services, Computer software support services, Computer software development services
4203671   12/06/2019
GTECH LEARN PVT. LTD.
Pole No.72, Bharthal New Delhi -110061, Delhi , India
A company Registered Under the Companies Act
Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092
Used Since :29/07/2013
DELHI
Information Technology and Software related Services
4244813  24/07/2019
NESECURE NETWORKS PRIVATE LIMITED
FLAT NO.503,PRAKASH UDAY,SER.NO126, PLOT NO.22/26,KATRAJ PUNE Pune MH 411046 IN
Private Limited Company
Address for service in India/Agents address:
SURAJ BALU GAIKWAD
C-16, SAI GANESH COMPLEX, NEAR CORPORATION BANK, KARVE NAGAR, PUNE-411052.
Used Since :25/11/2013
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software; legal services. Also in this class are installation,
maintenance and repair of computer software; computer consultancy services; the following Internet related services are
also proper to this class: design, drawing and commissioned writing for the compilation of web sites; creating,
maintaining and hosting the web sites of others; compilation, creation and maintenance of a register of domain names;
leasing of access time to a computer database (the last item reflects the leasing of access time to a computer database on
a dedicated line and not access provided by Internet Service Providers to databases in general which is in Class 38). Does
not include providing access to the Internet or portal services which are in Class 38.
CIRCLE EDGES PRIVATE LIMITED
Old No.63, New No 65, Jai Nagar Koundampalayam, Coimbatore - 641030.
COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
DYMEMECH
4247656    26/07/2019
DYMEMECH SYSTEMS PRIVATE LIMITED
101, Priya Apartment (Opp. North Ex Mall), Sector-14 Rohini, New Delhi-110085, India
A Company registered under Indian Companies Act, 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :16/05/2000
DELHI
Technical consultation in respect of vibration and sound insulation measures on machines.
4249705  29/07/2019
PANKAJ JAIN PROPRIETOR OF SMILYO CONSULTANT
424/28, FARIDABAD, HARYANA
SOLE PROPRETORSHIP FIRM
Address for service in India/Attorney address:
DIVYA KHOSLA
40, MANDAKINI ENCLAVE, ALAKNANDA, NEW DELHI-110019
Used Since :14/07/2017
DELHI
providing computer technology and programming via a web site, accounting computer software consultancy service
4251519    31/07/2019
N.V.PILLAI
trading as ; VI-TECH ENGINEERING CO.
405 & 406, 4TH FLOOR, GREEN ARISTO PLAZA, NR B.R. PARK, VAISHNODEVI ROAD, VANAKLA, SURAT-395005
Used Since :02/08/2007
AHMEDABAD
MECHANICAL ENGINEERING SERVICES
VIANAI
Priority claimed from 18/06/2019; Application No. : 88478925 ;United States of America
4251883  31/07/2019
VIAN SYSTEMS, INC.
1661 Page Mill Road, Suite B, Palo Alto, California 94304, United States of America
a Delaware corporation organized in United States
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Proposed to be Used
DELHI
INFORMATION TECHNOLOGY CONSULTING SERVICES; PLANNING, DESIGN AND MANAGEMENT OF INFORMATION TECHNOLOGY SYSTEMS; PROGRAMMING OF COMPUTER SOFTWARE FOR OTHERS; COMPUTER SOFTWARE DEVELOPMENT FOR OTHERS; DESIGN AND DEVELOPMENT OF SOFTWARE AND HARDWARE FOR INFORMATION TECHNOLOGY SYSTEMS; COMPUTER SOFTWARE CONSULTANCY; CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; CONSULTING SERVICES IN THE FIELD OF DESIGN, SELECTION, IMPLEMENTATION AND USE OF COMPUTER HARDWARE AND SOFTWARE SYSTEMS FOR OTHERS; CONSULTING SERVICES IN THE FIELD OF CLOUD COMPUTING; DATA CONVERSION OF ELECTRONIC INFORMATION; COMPUTER SYSTEMS INTEGRATION SERVICES; DEVELOPMENT OF COMPUTER PLATFORMS.
4253234  01/08/2019

INSTRON TECHNOLOGIES LLP
Office No 8, Plot No T-165/01/10, T Block, Priyadarshini Industrial Society, Near Post office, MIDC, Bhosari, Pune-411026
Limited Liability Partnership

Address for service in India/Attorney address:

MRS. SHRUTI AVINASH GOKHALE
Office No. 45, Basement, Ashoka Shopping Centre, Lokmany Tilak Road, Next to Police Commissioner’s Office, Mumbia 400001

Proposed to be Used

MUMBAI

Special automation services; Process Plant Design and Supply services; Internet of Things [IoT] services; Internet of Things [IoT] with Control & Instrumentation services; testing services; Services relating to providing solutions for Energy conservation; Services relating to providing solutions for Quality enhancement; Services relating to providing solutions for assembly line productivity enhancement; Services relating to MIS reporting; combustor design services; process analysis using advance computer algorithms services
PYRAMID-e-SERVICES
4253790 01/08/2019
BHAVNOOR SINGH BEDI
BHAVNOOR SINGH BEDI S/O SH. JATINDER SINGH BEDI, R/O 331, NEW JAWAHAR NAGAR JALANDHAR-1
PROPRIETOR
Address for service in India/Agents address:
SANJAY KUMAR JAIN ADV.
4254/P, CROSS ROAD NO-3, AMBALA CANTT-133001, HARYANA
Used Since : 18/10/2005
To be associated with:
1392376
DELHI
Scientific and technological services and research and design relating thereto; Consultancy of jobs training and International Consultancy in study visa National and International, industrial analysis and research services; design and development of computer hardware and software.
H K & ASSOCIATES
13, GOKUL NAGAR, NEAR BOHRA GANESHJI TEMPLE, UDAIPUR, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

ARCHITECTURAL SERVICES, ENGINEERING SERVICES, GEOLOGICAL SURVEYS, GEOLOGICAL RESEARCH, INDUSTRIAL DESIGN, LAND SURVEYING, DESIGN OF LAND SURVEYS, QUALITY CONTROL, RESEARCH IN THE FIELD OF ENVIRONMENTAL CONSERVATION AND PROTECTION, MATERIAL TESTING, SURVEYING, TECHNICAL RESEARCH SERVICES UNDER CLASS 42.
EERO
Priority claimed from 12/02/2019; Application No. : 76900 ;Jamaica
4257273   06/08/2019
Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI
Platform as a service (PAAS) featuring computer software platforms for use with home and environmental monitoring, control, and automation systems; software as a service (SAAS) services featuring computer software for use with home and environmental monitoring, control, and automation systems; application service provider featuring application programming interface (API) software for home and environmental monitoring, control, and automation; platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; software as a service (SaaS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; application service provider (ASP) services featuring software for controlling, integrating, operating, connecting, and managing voice controlled information devices, namely, cloud-connected and voice-controlled smart consumer electronic devices; providing temporary use of online non-downloadable security and anti-theft software applications; providing temporary use of online non-downloadable software applications permitting users to identify and communicate with persons at their door; providing temporary use of online non-downloadable voice command software applications; computer services, namely, providing an internet site featuring technology for use in home and environmental monitoring, control, and automation systems; computer services, namely, providing an internet portal featuring technology enabling users to remotely interact with home and environmental monitoring, control, and automation systems; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; providing temporary use of on-line non-downloadable software for the management and transmission of data; design and development of computer hardware and software; hosting a website for the electronic storage of data; monitoring of computer systems by remote access; monitoring of camera systems by remote access; installation, maintenance and repair of computer software; cloud recording and storage services; electronic storage of electronic media, namely, images, text, audio, and video data; providing an online non-downloadable internet-based application featuring technology enabling users to share videos; providing an on-line network environment that features technology that enables users to share data; providing temporary use of online non-downloadable software for recording, viewing, storing, sharing, and analyzing data; online data storage services; providing temporary use of online, non-downloadable software for remotely restricting access to computers and mobile phones; providing temporary use of online, non-downloadable software for controlling privacy and security settings on a wireless network; software as a service (SaaS) services featuring software for the purpose of providing ad-blocking during internet usage; information, consultancy and advisory services relating to all the aforesaid services including such services provided on-line or via the internet or extranets.
4257843  06/08/2019
PAD INTEGRATED COMMUNICATIONS PRIVATE LIMITED
8-2-293/82/A/548/A, Road No. 33, Jubilee Hills, Hyderabad, Telangana, 500033, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :24/03/2017

CHENNAI
Programming of video games; Design of video game software; Electronic storage of videos; Computer aided design of video graphics; Programming of video game software; Computer- aided design of video graphics; Design and development of software and hardware for audio and video operators; Animation design; Brand design; Web design; Packaging design; Soft- ware design; Design consultancy; Product design; Design services; Graphic design; Website design services; Industrial product design; Graphic art design; Web portal design; Computer software design; Design of new products; Graphic illustration design services; Design of art- work; Website design consultancy; Retail design services; Research, design and development services relating to network interfaces; Development of computer platforms; Hosting plat- forms on the Internet; Hosting e-commerce platforms on the Internet; Programming of software for e- commerce platforms; Hosting of e-commerce platforms on the Internet.
PAYDEER
4258402 07/08/2019
CYBDEER NETWORK PRIVATE LIMITED
218 JAKHAR HOUSE NEAR MATAJI MANDIR W N 2 BIKANER
Private Limited Company
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Proposed to be Used
AHMEDABAD
Information technology services, Software development, programming and implementation, IT Consultancy, advisory and information services.
4259747   08/08/2019
STAIRWELL VENTURES PRIVATE LIMITED
1, HARI KUNJ CO OP HSG SOC LTD, P D HINDUJA MARG, PLOT NO 633, NEAR TELEPHONE EXCHANGE, KHAR(W) MUMBAI 400052
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES
CALFIN
206, SUBHAS NAGAR ROAD, DUM DUM CANTONMENT, KOLKATA -700065
An Indian Proprietorship Firm
Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074
Proposed to be Used
KOLKATA
Software development services
4261265  09/08/2019
SOLITAIRE INFOSYS PVT LTD
trading as ;SOLITAIRE INFOSYS PVT LTD
C-110, INDUSTRIAL AREA, PHASE-7, MOHALI PUNJAB INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
PEARLARC SYSTEMS PRIVATE LIMITED
No.2, LAKSHMI COMPLEX, 6TH CROSS, AGRAHARA DASARAHALLI, BENGALURU-560079
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
K R PRADEEP
NO.31/9, 1ST FLOOR, NCP TOWER, 1ST MAIN, MOUNT JOY EXTENSION, HANUMANTHNAGAR, BANGALORE- 560 019
Used Since :09/04/2015

CHENNAI
COMPUTER PROGRAMMING; COMPUTER SERVICES; DESIGNING/CREATION/MAINTENANCE OF WEBSITE;
PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, HARDWARE AND
CONSULTANCY THEREOF; UPDATING OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF
INSTALLATION/EXPANSION/CONFIGURATION/UPDATE OF COMPUTER PROGRAM.
Trade Marks Journal No: 1920, 23/09/2019

4261702 09/08/2019
MR. SUMAN KARMAKAR
499/83, Bikrampur, Post Office- Kataganj, P.S.- Kalyani, Ward No.- 12, District- Nadia, Pin- 741250
Indian individual as Sole Proprietor

Address for service in India/Attorney address:
SVLA IPR
Tinkari Bhavan, 31, Kedar Bhattacharjee 3rd Bye Lane, Howrah- 711104

Proposed to be Used
KOLKATA
CUSTOMIZED SOFTWARE DEVELOPMENT FOR COMPUTERS AND MOBILE APPLICATIONS AND MAINTENANCE SERVICES ALONG WITH THE COMPLETE SOLUTIONS RELATED TO THAT SERVICES;
4261749  09/08/2019
PRAVEEN KUMAR P
No: 82 4th Street Ganesh nagar Ayapakkam Chennai - 600 077
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software, Brand design services
4261875 10/08/2019
PRIYAKSH GARG
SF-61, OMEXE PLAZA, OPPOSITE HALDIRAM, NH-1, SONEPAT, HARYANA-131001
Active
Address for service in India/Attorney address:
VINIT R PATIL
Office No.403, Pinnacle Pride, Opposite Cosmos Co-Operative Bank Ltd., Behind Maharashtra Electronics, Tilak Road, Sadashiv Peth, Pune-411030

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
RIMMY GILL CORPORATION

4262292  10/08/2019

RIMMYGILL PRIVATE LIMITED
SAHIBSINGHWALA, SRI GANGANAGAR, RAJASTHAN INDIA 335038

Scientific, electric, photographicl, measuring, apparatus for recording, transmission or reproduction of sound or images; data processing equipment and computers

PRIVATE LIMITED COMPANY

Proposed to be Used

AHMEDABAD

UNNATI INFORMATICS LLP
28, Malay Bungalows, Science city Road, Sola, Ahmedabad
Limited Liability Partnership

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since :15/03/2019

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4262941  12/08/2019  
SELVAKUMAR RAJAN
20/51, 1st Floor, New Tank Bund Road, 2nd Street, Otteri, Chennai-600012, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Trade Marks Journal No: 1920, 23/09/2019

4263039  12/08/2019

AAYUSH SHARMA
B-2/70D, Keshav Puram, Delhi-110035
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
DELHI

Research and development of new products
4263504    13/08/2019
HOORI DAYALDAS MEGHANI TRADING AS MIRARI DESIGN VISUALS
OFFICE NO.4,1ST ABOVE CLOTH INN/BROTHER'S BOUTIQUE STORE,OPPOSITE TILAK DAIRY,TILAK
ROAD,PUNE411030
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PRATIK SHRIKANT DHOLE
Manodnya-25 Sahayognagar,Vishrambag, Sangli-416415, Maharashtra

Proposed to be Used
MUMBAI
Architecture and Interior Designer
CAMPUSKIDZ
4263640  13/08/2019
M/S. ENTAB INFOTECH PVT. LTD.
trading as ;M/S. ENTAB INFOTECH PVT. LTD.
B-227, 2ND, 3RD AND 4TH FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI-110020
SERVICE PROVIDER
Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS; DEVELOPMENT AND DESIGN OF MOBILE APPLICATIONS; HOSTING OF MOBILE APPLICATIONS
4263763  13/08/2019
RESQBUTTON INDIA PRIVATE LIMITED
65, Dee Enclave, KodigeHall, Bangalore - 560 092, Karnataka
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :08/05/2018

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
4263848  13/08/2019  
ZOTO GRAPHICS PRIVATE LIMITED  
405, SUNSHINE APARTMENT, N-11/12, ANOOP NAGAR, INDORE MADHYA PRADESH, 452007  
Address for service in India/Attorney address:  
NAVKAR ASSOCIATES  
103 gold plaza,M.G. road indore  
Used Since :27/06/2019  

MUMBAI  
Scientific and technological services and research and design relating thereto; industrial analysis and research services;designed and developing web pages,designing websites design and development of computer hardware and software including services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as chemists, physicists, engineers, computer programmers, etc.
Trade Marks Journal No: 1920 , 23/09/2019           Class 42

4264015    13/08/2019

AIDA HOME CENTER
AIDA HOME CENTER, NEAR TIPTOP FURNITURE, CHAVITTUVARI, MC ROAD, SH MOUNT, KUMARANALLOOR, KOTTAYAM - 686006

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Interior design, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
TIDI
4264206  13/08/2019
TIDI ORIGIN LLP
FLT NO 701, WING A, RUSTOMJEE ELANZA, OFF LINK ROAD, MALWANI, VILLAGE, BEHIND INORBIT MALL MALAD (W), MUMBAI, MAHARASHTRA, 400064
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
MUMBAI
Software installation, Software design, Software engineering, Software development, Software research, Software research, Software creation, Software authoring, Information technology consultancy, Information technology consulting, Information technology services, Licensing of technology, Computer technology consultancy, Telecommunications technology consultancy, Business technology software, Information technology support services, Research relating to technology, Information technology [IT] consultancy, Information technology consulting services, Expert opinion relating to technology, Consultancy relating to membrane technology, Information technology [IT] consulting services, Professional consultancy relating to technology, Expert advice relating to technology, Consultancy relating to filtration technology,
VITEHOM

4264501  14/08/2019
VITEHOME INTERIORS PVT LTD
18/2, MIH KPHB KPHB KUKATPALLY HYDERABAD, TELANGANA 500072

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Interior design, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Preparation of reports in the field of architecture
IRSHAD ALI C T
CT HOUSE, ERIYAD PUNNAPALA PO, PUNNAPALA - 679328
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Interior design, Land surveying, Architectural design
4264811  14/08/2019
MR. BHARATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Design and development of computer hardware and software
4265120    14/08/2019
WEMONDE PRIVATE LIMITED
RZF 777/23, Ground Floor, Gali No 16, Raj Nagar Extension, Palam Colony, New Delhi-110077
Deals in Website Design Consultancy Included in Class 42
Private Limited Company
Used Since :01/12/2018
DELHI
Deals in Website Design Consultancy Included in Class 42
CIVIL MIRROR

4265600  14/08/2019

MD ATIQUE BASHAR
AWASIYA EKTA MARKET, SECTOR-12, OLD PICNIC SPOT ROAD, INDIRA NAGAR, LUCKNOW, U.P-226016

PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used

DELHI

Architecture services; Architecture design services; Consultancy in the field of architecture and construction drafting; Consultancy and information services in the field of information technology architecture and infrastructure; Interior design; Interior decor design; Commercial interior design; Design of interior decor; Interior and exterior design services; Space planning [design] of interiors; Design services for building interiors; Furnishing design services for the interiors of buildings;
SoCo - South of Comedy

4265745  14/08/2019
EVAM ENTERTAINMENT PVT. LTD
50, Karpagam Avenue, 2nd Street, Chennai - 600 028, Tamil Nadu
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Electronic storage of files and documents; On-line data storage; Electronic data storage; Electronic data backup services; Electronic storage of digital videos
4265749  14/08/2019
EVAM ENTERTAINMENT PVT. LTD
50, Karpagam Avenue, 2nd Street, Chennai - 600 028, Tamil Nadu
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADAM ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Electronic storage of files and documents; On-line data storage; Electronic data storage; Electronic data backup services;
Electronic storage of digital videos
4265979  16/08/2019
SAURABH SONI & RAVINDER KUMAR
trading as ;HELLO TECH 7 MEDIA LLP
OFFICE HELLOTECH DISTRIBUTORS LLP, 457, G.F. BEHRA ENCLAVE, NEW DELHI-110087, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
MANOJ KHATRI ADV.
K-90, TIS HAZARI COURTS, DELHI-110054, INDIA.
Used Since :30/06/2016
DELHI
WE ARE DEVELOPING AND PUBLISHING VARIOUS SOFTWARE APPS INCLUDING GAMING APPS FOR COMPUTER AND MOBILE PHONES
4266118  16/08/2019
SPIA TECH(INDIA) PVT. LTD
First Floor, Biznes Avenue, Edayapuram Road, Aluva, Ernakulam-683101, Kerala, India
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Design and development of computer hardware and software
4266385  16/08/2019
RAJENDRA KUMAR SURANA
21/49, 2nd FLOOR, OLD RAJENDER NAGAR, NEW DELHI-110060
individual
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/07/2019

DELHI
CARTOGRAPHY AND MAPPING SERVICES FEATURING GEOGRAPHICAL MAPS; ROUTE PLANNERS, ELECTRONIC MAPS WITH THE AID OF GLOBAL POSITIONING SYSTEM AND/OR NAVIGATION SYSTEMS TO COME TO AN ACCURATE LOCATION; DEVELOPMENT, CONSULTANCY AND DESIGN OF NAVIGATIONAL SOFTWARE AND HARDWARE; AUTOMATION SERVICES ; MAPPING AND NAVIGATION SERVICES, LOGISTICS MANAGEMENT THROUGH APPLICATION ON SMART PHONES, TABLETS, GPS DEVICES, ONLINE AND WEB STORES AND OTHER INSTRUMENTS AND APPARATUS THROUGH INTERNET, GSM, WAP, CDMA, LTE.
4266487  16/08/2019
HOMAGICA SERVICES PRIVATE LIMITED
FLAT NO 13 SAMARTH KRUPA VIDYA NAGAR, PL 11 S 33/1+1/2, DHANORI, PUNE, 411032
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
V-Laze
4266649  16/08/2019
VINI FASHION COMPANY
C-603, MOTI RESIDENCY, RAJ NAGAR EXTENSION, GHAZIABAD, UP-201003
PARTNERSHIP
Address for service in India/Attorney address:
PARWEZ
A-48, FIRST FLOOR, MAIN MARKET, HARI NAGAR, NEW DELHI-110064
Proposed to be Used
DELHI
Dress Designing
4266667   16/08/2019
REETORIA TECHNOLOGIES PRIVATE LIMITED
FLAT NO 107 B WING KALE RESIDENCY, WADEBOLHAI TAL HAVELI, PUNE, MAHARASHTRA, INDIA, 412102
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4266708    16/08/2019
KNOWLEDGESYNONYMS CONSULTING PRIVATE LIMITED
A-209 AND 210, SECOND FLOOR, LOGIX TECHNOVA PLOT NO A-4, EXPRESSWAY NOIDA, SECTOR 132 NOIDA GAUTAM
BUDDHA NAGAR UP 201301 IN
Private Limited Company
Address for service in India/Attorney address:
DHARMENDRA KUMAR YADAV

Proposed to be Used
DELHI
Cloud Platform Services, hosting, managing, developing, analyzing, maintaining application, software, Consulting
services, Cloud software, Platform for soft skills simulations, It facilitates development of simulations, their hosting,
management,and analytics.
4266722  16/08/2019
LBZ SONS PRIVATE LIMITED
B-1, Kanchanjangha Appartments, Near Lal Bunglows, C.G.Road, Ellisbridge, Ahmedabad 380006, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :11/08/2017

AHMEDABAD
Designing of Jewellery, Precious stone and Imitation Jewellery
Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software, Interior design, Graphic design
Wizikey

4266952  16/08/2019
BORING BRANDS PRIVATE LIMITED
1ST FLOOR GOVIND LANE 4831/24 ANSARI ROAD, DARYA GANJ NEW DELHI CENTRAL, DELHI - 110002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
GEOSAFE

4267035  16/08/2019

GEOSAFE INC.
1313, NEWBURY DRIVE, NORMAN, OKLAHOMA, UNITED STATES OF AMERICA, 73071
CORPORATION

Address for service in India/Attorney address:
VINEESH KEDARAM
29-A, Ground Floor, Ramesh Nagar, New Delhi - 110015

Used Since :05/03/2008

DELHI

Software as a service (SAAS) services featuring software for first responders and emergency workers for emergency call and location tracking and management of emergency dispatch services
SMARTY AI SOLUTIONS LLP
No. 2 3 & 4, Mukyaprama, 11th cross, Papareddypalya, Bangalore - 560072
LLP

Address for service in India/Agents address:
RAJINI G.N.
NO.3, 2ND FLOOR, MANJUNATHA COMPLEX, 4TH MAIN, SUMANGALI SEVA ASHRAM ROAD, OPP. HDFC BANK ATM, PROF. COURIER BLDG., HEBBAL, BANGALORE-560024.

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
ANAAVARAN TECHNOLOGIES PRIVATE LIMITED
Module 12, TB-1, Indian Institute of Technology, Delhi, Hauz Khas, New Delhi - 110016
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
Smita Chandra
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :14/01/2019

DELHI
CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, ELECTRONIC DATA STORAGE AND PLATFORM AS A SERVICE [PAAS]
4267201  17/08/2019
B. Z. TRADERS PRIVATE LIMITED
PLOT NO. 187, POCKET-E20, SECTOR-3 ROHINI, DELHI NORTH EAST DL 110085 IN
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
VINAY MURARKA
3B, Samadhan Bldg, Raheja Township, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
ANKUR RAHEJA ADV.,
1-C BLOCK B-2, OPP. HEALTHWAYS GYM, LAWRENCE ROAD DELHI 110035

Used Since :10/07/2006

MUMBAI
Hosting of digital content, namely online journals and blogs, creating and maintaining blogs for others, providing information on technology through website, technology consultancy and advisory services, online designing services, software development services, domain name registration, website hosting, search engine optimization, managing, developing and maintaining web applications, software, websites, email and databases, online research as included in Class 42
SRL GROUP
SRIRAM PATH, SARISTABAD ROAD, GARDANIBAGH, PATNA, BIHAR, 800001
LEGAL SERVICES IN ALL SECTORS
Brand Licensor Firm

Proposed to be Used
KOLKATA

Conversion to computer data; providing of search engines by the Internet or communication by cellular telephones and other communication means; design and maintenance of Internet home pages; design, creation and maintenance of Internet home pages for advertisement; remote monitoring of computer systems; identification of electronic commerce users; designing, creating or maintaining of computer programs relating to medical examination, clinical testing and healthcare management; Analysis of human serum for medical research; Analysis of human tissues for medical research; Analysis in the field of molecular biology, Bacteriological analysis; Blood analysis services; Blood analysis services for scientific research purposes; Biological research, clinical research and medical research; Biological laboratory services; Brand design services; Backup services for computer hard drive data; Clinical research; Clinical trials conducting; Calibration of instruments; Calibration services relating to medical apparatus; Consultation and advisory services relating to designing, creating or maintaining of computer programs; DNA screening for scientific research purposes; DNA testing services to determine paternity (medical laboratory services); Design of diagnostic apparatus and equipment; technological advice relating to computers, automobiles and industrial machines; bacteria testing in hospital facilities; genetic testing for scientific research purposes; microorganism testing in sanitary facilities such as cooking place, etc.; hygiene inspections; testing, inspection or research in order to identify a connection between genome; genetic testing; testing, inspection or research of pharmaceuticals, cosmetics or foodstuffs [including pre-clinical trial, clinical trial, drug-metabolizing research, pharmacokinetic research and research using test tubes]; testing, inspection, assessment or research on toxicants; testing, inspection, assessment or research on materials made from chemical goods, agrochemicals or biotechnology [including pre-clinical testing for measuring safety and efficiency]; clinical trials or research and providing information relating thereto; environmental analyses, investigation and research; providing information relating to hygiene management; testing, inspection or research on agriculture, livestock breeding or fisheries; Conversion to computer data; providing of search engines by the Internet or communication by cellular telephones and other communication means; design and maintenance of Internet home pages; design, creation and maintenance of Internet home pages for advertisement; remote monitoring of computer systems; identification of electronic commerce users; designing, creating or maintaining of computer programs relating to medical examination, clinical testing and healthcare management; designing, creating or maintaining of computer programs; rental of measuring apparatus; rental of servers for on-line shopping by the Internet or other communications using cellular telephones and other communication means; rental of servers; rental of computers [including central processing units]
and electronic circuits, magnetic discs and magnetic tapes storing computer programs and other peripheral equipment];
providing computer programs for processing of data, such as purchasing history and accounts of on-line shopping via
computer networks, and providing information relating thereto; providing computer programs on data networks; rental of
laboratory apparatus and instruments.
CYBERPRIME
4267855  19/08/2019
TANISI IT SERVICES PVT LTD
trading as ;TANISI IT SERVICES PVT LTD
A-25, THIRD FLOOR, OKHLA INDUSTRIAL AREA, NEW DELHI-110020, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
IT CONSULTANCY, ADVISORY, AND INFORMATION SERVICES
DLP24x7
4267856   19/08/2019
TANISI IT SERVICES PVT LTD
trading as ;TANISI IT SERVICES PVT LTD
A-25, THIRD FLOOR, OKHLA INDUSTRIAL AREA, NEW DELHI-110020, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
IT CONSULTANCY, ADVISORY, AND INFORMATION SERVICES
4267960  19/08/2019
SANKET VIJAYBHAI SHANKAR PROPRIETOR OF M/S. LIGER INFOTECH
4013, INTERNATIONAL FASHION MARKET, PUNA KUMBHARIYA ROAD, PUNAGAM, SURAT - 395010, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESH BHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT
Proposed to be Used
AHMEDABAD
"DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND MOBILE APPLICATIONS FOR USE WITH MEDICAL
TECHNOLOGY, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATION, SOFTWARE
DEVELOPMENT AND IMPLEMENTATION, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES, RESEARCH
AND DEVELOPMENT OF COMPUTER SOFTWARE, DEVELOPMENT AND IMPLEMENTATION OF COMPUTERS AND
SYSTEMS, COMPUTER PROJECT MANAGEMENT SERVICES AS PER CLASS-42 "

4267985   19/08/2019
SIMONTIKA DEY PROPRIETOR OF WOODSPEAK SOLUTION
104/N, NARAYAN ROY ROAD, BARISHA, KOLKATA - 700008
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Used Since :17/11/2017

KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
YSECIT SOFTWARES INDIA PRIVATE LIMITED
No. 74/A, ZED Tech Park, Ground Floor, Keonics, Electronic City Phase 1, Bangalore - 560100, Karnataka, INDIA

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4268410   19/08/2019
G N D SOLUTIONS INDIA PVT LTD
NO.11,4TH CROSS,CHOWDAIAH BLOCK,R T NAGR,BANGALORE - 560032
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4268417  19/08/2019
LXIER TECHNOLOGIES PRIVATE LIMITED
#304, S S CASTLE, 6TH E CRS, KAGGADASAPURA, C V RAMAN NAGAR BENGALURU - 560093
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4268429  19/08/2019
MANNE SUNIL BABU, DIRECTOR OF IGNITEIQ SOFTSOLUTIONS PRIVATE LIMITED
S-9, 5TH FLOOR, EMBASSY SIGNET, CESSNA BUSINESS PARK, KADUBEENAHALLI, MARATHALLI OUTER RING ROAD, BANGALORE KARNATAKA – 560103
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4268430  19/08/2019
SUJITH SOMRAAJ
6B/18A BARATHI NAGAR, 4TH EAST STREET, KOVILPATTI, TUTICORIN - 628501
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
cloud computing; computer programming; computer software design; computer system analysis; computer software consultancy; computer technology consultancy; information technology [IT] consultancy; software as a service [SaaS]
4268434  19/08/2019
P IFTHEKAR AHMED
28TH BALAJI COMPLEX, HOSUR MAIN ROAD, BANGALORE-560068
The trademark act 1999.
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4268451  19/08/2019
NIRMIT JHAVERI
113, ELLISBRIDGE SHOPPING CENTRE OPPOSITE TOWN HALL BEHIND ELLISBRIDGE POLICE STATION
architectural services
Individual
Proposed to be Used
AHMEDABAD
Architecture Design And Consultancy Services
SEGREGA

4268836  19/08/2019

RAJESH PREMANI
E/146, Ground Floor, RBE Snehdhara CHSL, Dadabhai Cross Road No. 3, Vile Parle (West), Mumbai- 400056

An Indian National

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used

MUMBAI

Hosting electronic memory space on the Internet for advertising goods and services; Mathematical research services; Electronic storage of business and financial information; Design of mathematical models; Hosting digital content on the Internet; Hosting online web facilities for others for sharing media content, conducting interactive discussions related to media, promoting their products or services related to media; Interactive hosting services which allow the users to publish and share their own content and images online which are media related on our website; Hosting platforms on the Internet related to media and media linked business, Hosting services and software as a service and rental of software; Rental of memory space for websites; Creating electronically stored web pages for online services and the internet; Design of mathematical models; Development and testing of computing methods, algorithms and software; Designing websites for advertising purposes; Software development, programming and implementation; Planning, design, development and maintenance of online websites for third parties.
4269368   20/08/2019
SATYOM SOFTWARES AND SERVICES PRIVATE LIMITED
70\1A\1 RUDHUGANDHA APARTMENT, FLAT NO 203\A,BHIMASHANKAR NAGAR DEHU RD, PUNE, MAHARAstra -412101
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamml Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
RAAVAN
4269570   20/08/2019
RAAVAN TECHNOLOGY SOLUTIONS PRIVATE LIMITED
12A, PERIYAR NAGAR, MADHAVARAM MILK COLONY, CHENNAI 600051
SOFTWARE SERVICES
INCORPORATED
Proposed to be Used
CHENNAI
Software Development, IT Consultancy, Programming and Implementation
4269571    20/08/2019
VOIDPEAK GAMES PRIVATE LIMITED
MCH No. 8-2-684/3/K/20, 3rd Floor, Kaushik Society, Road No. 12, Banjara Hills, Hyderabad-500034
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
BURRA BHARGAVA
Suite #3001, 3rd Floor, Best Office, 'Kubera', 10-1-41, Near MVR Mall, CBM Compound, Visakhapatnam - 530003, Andhra Pradesh

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Design and development of computer hardware and software more particularly in Games
GREENPOD

4269830  20/08/2019

MOTHERPOD INNOVATIONS PRIVATE LIMITED

eHealth TBI, III Floor, PIXEL A, PES University-South Campus, Near Electronics City, Hosur Road (NH-7), Bengaluru, Karnataka 560100

Private Company

Address for service in India/Attorney address:

NAVEEN MALHOTRA

E-148 Basement Greater Kailash-1 New Delhi 110048

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4269914 20/08/2019
NATIONAL INSTITUTE OF SOFTWARE & HARDWARE TECHNOLOGY (NISHT)
VILL - KALMIKHALI, P.O - ANDHARMANIK, P.S - BISHNUPUR, DIST - SOUTH 24PGS, PIN - 743503
PARTNERSHIP

Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES,1,N.S. ROAD,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4270244  21/08/2019
SANDEEP PRADHAN
M I G - 24, Lochan nagar, Ward 27, Raigarh, Chhattisgarh - 496001
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4270250   21/08/2019
PADIA BHoomi KirItkumar
4/B, Swapnil Appartment, Vishvakunj Cross Road, Paldi, Ahmedabad-380007.
Single Firm
Address for service in India/Agents address:
HARDIKKUMAR HUDDA
E-812, TITANIUM CITY CENTER, SATELLITE, AHMEDABAD-380015
Used Since :01/08/2019
AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software and is included in Class 42.
4270252 21/08/2019
MUKESH UMARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
PODSTAND

4270254  21/08/2019
MOTHERPOD INNOVATIONS PRIVATE LIMITED
eHealth TBI, III Floor, PIXEL A, PES University-South Campus, Near Electronics City, Hosur Road (NH-7), Bengaluru, Karnataka 560100
Private Company
Address for service in India/Attorney address:
NAVEEN MALHOTRA
E-148 Basement Greater Kailash-1 New Delhi 110048
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
BAINWELABS
Room No. 17/645-D in Anakkayam Panchayath, Panayi, Anakkayam P.O, PIN- 676 509, Anakkayam Amsom and Vengaloor Desom, Ernad Taluk, Malappuram District, State of Kerala, India.
A partnership firm duly represented by its Managing partner
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :11/05/2019
CHENNAI
Design and development of software in the field of mobile applications, Software engineering, Software development, Software design, Software repair, Software consultancy, Software rental, Software authoring, Software research, Customizing computer software, Leasing of software, Computer software updating, Installation of software, Software maintenance services, Hosting computer software applications for others, Technical consultancy relating to the application and use of computer software, Design and development of computer hardware and software for industrial applications, Providing temporary use of non-downloadable software applications accessible via a website, Computerized business information storage, Business card design services, Providing temporary use of non-downloadable business software, Consultancy in the field of programming and development of e-business portals, Hosting an online website for creating and hosting micro websites for businesses, Design and development of computer software for logistics, supply chain management and e-business portals, Hosting online software enabling the creation and hosting of micro websites for businesses, Computer programming and computer software design,Computer development, Computer design, Computer leasing, Computer engineering, Computer and computer software rental, Design of computer software, computer firmware, computer hardware and computer systems, Hosting e-commerce platforms on the Internet, Programming of software for e-commerce platforms, Maintenance of software used in the field of e-commerce, Consultancy relating t the creation and design of web sites for e-commerce, Maintenance and consultancy services relating to software used in the field of e-commerce, Outsource service providers in the field of information technology, Outsource service providers in the field of information technology consulting.
PRACTEASE

4270477 21/08/2019

RAPIDITAS CONSULTANTS PRIVATE LIMITED
House No. 1993, Sector-18, Jagadhri Yamuna Nagar YAMUNA NAGAR HR 135001 IN
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Used Since: 29/12/2017

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
RAPIDITAS CONSULTANTS PRIVATE LIMITED
House No. 1993, Sector-18, Jagadhri Yamuna Nagar YAMUNA NAGAR HR 135001 IN
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017
Used Since : 29/12/2017

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
MR. KOTA SUMAN, PROPRIETOR OF M/S KOTA CORPORATION
6-30, KAILASAPURAM, KOLLUR (PO & MANDAL), GUNTUR - 522324, ANDHRA PRADESH, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :26/04/2012

CHENNAI
ARCHITECTURAL AND ENGINEERING SERVICES; ENGINEERING DRAWING SERVICES; CIVIL ENGINEERING SERVICES;
CIVIL ENGINEERING DRAWING SERVICES; CONSTRUCTION ENGINEERING SERVICES [CONSTRUCTION PLANNING &
DESIGN]; ENGINEERING CONSULTANCY SERVICES.
dwidala

4270911   21/08/2019

NITIN STEPHEN KOSHY
8/783, Mig-14, Santi Nagar, Koovaladam, Kochi, Kerala - 682 002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/02/2017

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
IRECIPE LABS LLP

194 ENGINEERS ENCLAVE, PHASE 1,GMS ROAD ,DEHRADUN - 248001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
MOTHERPOD

4271519  22/08/2019
MOTHERPOD INNOVATIONS PRIVATE LIMITED
eHealth TBI, III Floor, PIXEL A, PES University-South Campus, Near Electronics City, Hosur Road (NH-7), Bengaluru, Karnataka 560100
Private Company

Address for service in India/Attorney address:
NAVEEN MALHOTRA
E-148 Basement Greater Kailash-1 New Delhi 110048

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
FUDDAY

4271617  22/08/2019

M/S EOUS MARKETPLACE LLP

M/s EOUS MARKETPLACE LLP, VM PLAZA, 40/1871 A22, OPP. KR BAKES PALARIVATTOM, COCHIN- 682 025, KERALA LLP

Address for service in India/Attorney address:

PRG ASSOCIATES

4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Used Since: 01/06/2018

CHENNAI

PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE FOR PROVIDING TRANSPORTATION AND DELIVERY SERVICES, BOOKINGS FOR TRANSPORTATION AND DELIVERY SERVICES AND FOR DISPATCHING MOTORIZED VEHICLES TO CUSTOMERS; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE.
4271641  22/08/2019
HARDIK J. SONI
73-A, UMIYA NAGAR, BERNA ROAD, HIMMATNAGAR – 383001, GUJARAT, INDIA
Single Firm
Address for service in India/Attorney address:
SURAJ NASKAR
Care IP Law Firm 219, 3rd Floor, Suvarnakala Complex, Opp: Punjabi Hall, Nr. Navrangpura Bus Stand, Navrangpura, Ahmedabad – 380009, Gujarat, India

**Proposed to be Used**
**AHMEDABAD**

WEBSITE DESIGN DEVELOPMENT, GRAPHIC DESIGNING SERVICES, INSUSTRIAL ANALYSIS AND RESEARCH SERVICES, MOBILE APPLICATION DEVELOPMENT, IT SUPPORT TECHNICAL SUPPORT, IT ANALYSIS AND RESEARCH SERVICES, COMPUTER PROGRAMMING SERVICES, SOFTWARE DESIGN SERVICES, SOFTWARE & TECHNOLOGY DEVELOPMENT SERVICES, SEARCH ENGINE OPTIMIATION SERVICES, DIGITAL AND SOCIAL MEDIA MARKETING, INFORMATION TECHNOLOGY SERVICES INCLUDED IN CLASS-42
Interaxio

4271657    22/08/2019

SUBHAMAY SARKER
c/o Rabindra Nath Sarkar, New Circular Road, P.O. and Dist. Jalpaiguri, PIN: 735101, West Bengal, India

Design and development of computer hardware and software; consulting services in the field of electronics and computer hardware.

Proposed to be Used

KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; consulting services in the field of electronics and computer hardware and software; online technological services and providing mobile software that enables users of computers and mobile devices to share information and images, to form virtual communities, to engage in social networking and to provide technological solutions.
4271736  22/08/2019
UNICORNREADY TECHNOLOGIES PRIVATE LIMITED
#175 & #176, DOLLARS COLONY, PHASE 4, JP NAGAR, BANNERGHATTA MAIN ROAD, BANGALORE, BANGALORE,
KARNATAKA - 560076
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Computer software design, Information technology [IT] consultancy, Scientific and technological services and research
and design relating thereto; Industrial analysis and industrial research services; Design and development of computer
hardware and software
NOVAC UNO

4271921  22/08/2019

NOVAC TECHNOLOGY SOLUTIONS PRIVATE LIMITED
275, Statesman One, R.K. Mutt Road Mylapore, Chennai - 600 004

Service Providers
An Indian Company

Proposed to be Used

CHENNAI

Scientific and technological services, research and design relating thereto; Design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; Hosting of platforms on the Internet; Software as a service [SaaS]; Application service provider (ASP)
4271975   22/08/2019
CH JAGADISHWAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS YGR GRAPHICS
H.No.10-3-103, Flat No.2, Laxmi Plaza Second Floor, Opp Sriram Chits, East Marredpally, Secunderabad, Hyderabad - 500026, Telangana.
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :24/04/2009

CHENNAI
Computer graphics design services
Technovating Business

4272203  22/08/2019

NWDCO SOFTWARE SOLUTIONS LLP
19, 3rd floor, Hi Life, PM Road, Santacruz West, Mumbai 400054

Micro and Small enterprise

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4272204   22/08/2019
NWDCO SOFTWARE SOLUTIONS LLP
19, 3rd floor, Hi Life, PM Road, Santa Cruz West, Mumbai 400054
Micro and Small enterprise

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
4272203

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
SELVES

4272308   22/08/2019
MISS. POOJA CHAMUDIYA
16/A, Dudhwala Building, 3rd floor, Room. No. 39, Chira bazaar, Mumbai - 400 002.
INDIVIDUAL

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used
MUMBAI
Interior Decorating And Designing, Interior Decorating And Designing Consultancy Services.
BOOLEAN IP

4272315  22/08/2019
NITYA ANAND
302, U2/9-10, Silver Lining Building, Gurgaon, India - 122002
Individual person

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuiin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi-110018

Proposed to be Used
DELHI
Scientific research, Scientific research services, Scientific research and analysis, Scientific research and analysis services, Scientific research relating to patent mapping
Trade Marks Journal No: 1920, 23/09/2019 Class 42

4272348 22/08/2019
KOVVURU SURYA TEJ REDDY
42/189-4, NGO COLONY, CHINNA CHOWK, KADAPA - 516002, Y.S.R.DISTRICT, ANDHRA PRADESH
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Architectural services, Consultation services relating to architectural planning, Construction drafting, Design of interior decor, Interior design, Engineering, Graphic arts design, Graphic design, Research and development of new products for others, Urban planning, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4272681  22/08/2019
EREMEDIUM PRIVATE LIMITED
B 301, CIVITECH SAMPRITI, SECTOR 77, SECTOR 77, NOIDA
Small Enterprise
Address for service in India/Agents address:
ANAND VERMA
H-86, 2ND FLOOR, SECTOR 12, NOIDA-201301 UTTAR PRADESH
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
SALAAM HAJI

4272732  22/08/2019

ISRAA INVENTIONS PRIVATE LIMITED
No.311, 2nd main road ,5th Cross , Gandhipuram , Whitefield , Bangalore, Karnataka ,India 560 066
ACTIVE

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :17/01/2019

CHENNAI

web applications/ providing use of web based applications /hosting of mobile applications /development and design of mobile applications /Information Technology/Software Development/Hardware modelling and design / computer hardware development /automation and Robotics /design thinking /software as a service (SAAS) featuring computer software platforms for artificial intelligence /technology services /design services relating to architecture/design and development of computer software architecture /consultancy and information services relating to information technology ,architecture and infrastructure/technology services /IT Consultancy /research relating to technology
4272960  23/08/2019
SHANGHAI DAOFUYUHAI TECHNOLOGY CO., LTD
Room 502, 515 Huanke road, Pilot Free Trade Zone of Shanghai China
Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India
Proposed to be Used
DELHI
Maintenance and update of computer software; Create, design and maintain web sites; Creating and maintaining Internet sites; Data encryption and decoding services; rental of application software; Database design and development; Software design and development; creation of data processing programmes; Smartphone data recovery; Development of data processing programmes.
NEWFOUND PROPERTIES AND LEASING PRIVATE LIMITED
PLOT NO. C-30, BLOCK 'G', OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI – 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; ARCHITECTURAL SERVICES; ARCHITECTURAL DESIGN, PLANNING, CONSULTANCY AND PROJECT MANAGEMENT; CONSTRUCTION PLANNING AND DRAFTING; RESEARCH RELATING TO BUILDING CONSTRUCTION; ARCHITECTURAL SERVICES FOR THE DESIGN OF INDUSTRIAL, COMMERCIAL AND OFFICE BUILDINGS; INTERIOR DESIGN SERVICES; DESIGN OF BUILDING INTERIORS AND EXTERIORS; ENGINEERING SERVICES; CONDUCTING TECHNICAL PROJECT STUDIES FOR CONSTRUCTION PROJECTS; PROVIDING QUALITY ASSURANCE IN THE CONSTRUCTION INDUSTRY; COMPUTER-AIDED DESIGN SERVICES RELATING TO ARCHITECTURE; CREATION, HOSTING & MAINTENANCE OF WEBSITES, PROVIDING INFORMATION IN THE FIELD OF ARCHITECTURAL DESIGN VIA A WEB SITE.
GONUGUNTA KRISHNA RAYA CHAKRAVARTHI
Flat No:204, South Block, Aryamitra Conifers, Road No:13, Alkapur Township, Puppalguda, Hyderabad – 500075, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4273313  23/08/2019
P R SWAMINATH
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 01/07/2018
MUMBAI
Medical research services, Pharmaceutical research services.
4273315   23/08/2019
PANKAJ UDAYRAM PATEL
Parshwa Jyot Chs Ltd, Plot No. 16 & 17, Sector 5A, New Panvel (E), Near D Mart, Opp. Shiv Mandir, Navi Mumbai, Maharashtra - 410206
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Engineering design services, Engineering services.
SLOWR

4273432  23/08/2019
TORBIT TECHNOLOGIES PRIVATE LIMITED
No 735, Goldwins, Avinashi Road, Coimbatore, Tamil Nadu - 641014, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI
Hosting of e-commerce platforms on the Internet; Hosting websites; Hosting of websites on the Internet; Hosting an online website for creating and hosting micro websites for businesses
4273449  23/08/2019
EYE ADS PRIVATE LIMITED
D.No.6-3-595/30, PADMAVATHINAGAR, KHAIRTABAD (WEST), HYDERABAD-500004, TELANGANA

Body Incorporate

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, Telangana.
Used Since :03/07/2018

CHENNAI
Hosting of digital content on the Internet. Software and hardware services.
Trade Marks Journal No: 1920, 23/09/2019  Class 42

4273630  23/08/2019
M/S COMMANDLINE TECHNOLOGIES
B-8, C/o S.R. Enterprises, Old Mumbai-Pune Highway, Lonavala
Partnership Firm
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since: 14/08/2019

MUMBAI
Design and development of computer hardware and software services being included in class 42
4273868    23/08/2019
KALAVARNI JEWELS
SF, 204, Galaxy Line, Behind Someshwar Mahadev, Near National Handloom, Near Law Garden, Navrangpura, Ahmedabad 380009, Gujarat, India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHIRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Designing of Jewellery, Precious stone, Imitation Jewellery and clothes, design of interior décor, interior design and dress designing, graphic arts design.
LEGALRX

4273901  23/08/2019

LUPIN LIMITED
Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai-400055
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
MANNAT GUPTA

4274238  24/08/2019
MANNAT GUPTA
16 Ballupur Road, Chakrata Road, Dehradun, Uttarakhand, Pin- 248001.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI

Dress designing; dress designing services.
4274480   25/08/2019
QUICKTOUCH TECHNOLOGIES LIMITED
501 P.P Towers, Netaji Subhash Place, Pitampura North West Delhi 110034
Private Limited Company
Address for service in India/Attorney address:
GAURAV JINDAL
405, P.P. Towers, Netaji Subhash Place , Pitampura, Delhi-110034
Used Since :23/08/2016
DELHI
Scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software.
HOSTILA

4274521   25/08/2019
BHASKAR BHATTACHARYA
61, Sovabazar Street. Kolkata. West Bengal. PIN: 700005
web site design consultancy, web hosting service, web development, computer software design, computer programming, cloud computing.
Individual
Proposed to be Used
KOLKATA
COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, HOSTING COMPUTER SITES [WEB SITES], GRAPHIC ARTS DESIGN, SERVER HOSTING, RENTAL OF WEB SERVERS, CLOUD SERVICES, WEB SITE DESIGN CONSULTANCY
ADPL

4275503  26/08/2019
Aadharshila Designs Private Limited
B 4/124 Safdarjung Enclave, New Delhi 110 029
A company incorporated under the laws of India.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :20/08/2005

DELHI
Architecture services; architectural consultancy, planning, research and designing; architectural project management; design of interior décor; interior design, engineering and fitouts.
Aadharshila Designs Private Limited
B 4/124 Safdarjung Enclave, New Delhi - 110 029
A company incorporated under the laws of India.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :24/04/2007

DELI
Architecture services; architectural consultancy, planning, research and designing; architectural project management; design of interior décor; interior design, engineering and fitouts.
4278337  29/08/2019
SIMRANJIT SINGH TRADING AS SURVIVAL TUNES
4131, DURGAPURI, HAIBOWAL KALAN, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2019

DELHI
Providing Access to Non-Downloadable Software over Global Computer Networks; A Website enabling users to create personalized Music Channels; an interactive Website allowing to Consolidate & Manage Voice, Data, Video & Media Content; Digital Transfer Services for Transferring Videos & Film to DVD, Blue Ray Discs, Internet & other Mass Storage Devices; Providing Access to Computer Software for Authoring, Downloading, Streaming, Broadcasting, Transmitting, Editing, Extracting, Encoding, Decoding, Playing, Storing, Organizing & Reproducing Music.
AuGrass

4279726  30/08/2019

SAMSUNG R&D INSTITUTE INDIA - BANGALORE PRIVATE LIMITED
2870, Orion Building, Bagmane Constellation Business Park, Outer Ring Road, Doddanekundi Circle, Marathahalli Post, Bangalore-560037

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

CHENNAI
Quality testing services; Quality assessment; Technical testing and quality control services; Product quality control testing; Design and development of image processing software; Creation and development of data processing programs; Computer programming; Testing, analysis and evaluation of the goods of others for the purpose of certification
4280523  31/08/2019
BHARUWA SOLUTIONS PRIVATE LIMITED
7, Pkt 3, PH 1, Guru Gorakhnath Mandir Nirman Samiti (Regd), Dwarka South West Delhi, Delhi-110045.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Design and development of software in the field of mobile applications, Computer software and hardware design, Computer Technology and Computer Software Services and Consultancy, Scientific and Technological Services and Research and Design Relating Thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software. Computer Software Design for Others; Integrated Circuit Design for Others; Development of Technologies for the Fabrication of Circuits for Wireless Communication, Electronic Data Processing, Consumer Electronics, Automotive Electronics, Consultancy Services Relating to The Design, Development and Use of Computer Hardware and Software, Providing software on a global computer network, Hosting an online website for creating and hosting micro websites for businesses, Hosting the websites of others on a computer server for a global computer network, Providing online information about industrial analysis and research services, Hosting of mobile applications, Online provision of non-downloadable web-based applications, Computer game software development.
BS Trace

4280525  31/08/2019

BHARUWA SOLUTIONS PRIVATE LIMITED
7, Pkt 3, PH 1, Guru Gorakhnath Mandir Nirman Samiti (Regd), Dwarka South West Delhi, Delhi-110045.

PROPOSED TO BE USED

DELHI
Design and development of software in the field of mobile applications, Computer software and hardware design, Computer Technology and Computer Software Services and Consultancy, Scientific and Technological Services and Research and Design Relating Thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software, Computer Software Design for Others; Integrated Circuit Design for Others; Development of Technologies for the Fabrication of Circuits for Wireless Communication, Electronic Data Processing, Consumer Electronics, Automotive Electronics, Consultancy Services Relating to The Design, Development and Use of Computer Hardware and Software, Providing software on a global computer network, Hosting an online website for creating and hosting micro websites for businesses, Hosting the websites of others on a computer server for a global computer network, Providing online information about industrial analysis and research services, Hosting of mobile applications, Online provision of non-downloadable web-based applications, Computer game software development.
BHARUWA SOLUTIONS PRIVATE LIMITED
7, PKT 3, PH 1, GURU GORAKHNATH MANDIR NIRMAN SAMITI (REGD), DWARKA SOUTH WEST DELHI, DELHI-110045.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Computer Technology and Computer Software Services and Consultancy, Scientific and Technological Services and Research and Design Relating Thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software, Computer Software Design for Others; Integrated Circuit Design for Others; Development of Technologies for the Fabrication of Circuits for Wireless Communication, Electronic Data Processing, Consumer Electronics, Automotive Electronics, Consultancy Services Relating to The Design, Development and Use of Computer Hardware and Software, Providing software on a global computer network, Hosting the websites of others on a computer server for a global computer network, Providing online information about industrial analysis and research services, Hosting of mobile applications, Online provision of non-downloadable web-based applications.
WOMEN'S WORLD

2104927    23/02/2011
KALANIKETHAN TEXTILES AND JEWELS PRIVATE LIMITED.
trading as ;KALANIKETHAN TEXTILES AND JEWELS PRIVATE LIMITED.
8-2-248/A/5/12, ROAD NO.3, LANE OPP: TIME OF INDIA, BANAJRA HILLS, HYDERABAD 500034 ANDHRA PRADESH, INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MUDDU KRISHNA VEMANA
1-1-538, GANDHI NAGAR, 311, JAGADAMBA APARTMENTS, NEAR HERBON CHURCH, HYDERABAD 500 080.
Used Since :21/02/2011

CHENNAI
PROVIDING OF FOOD AND DRINK
MR. JAYANTIALAL DEVSHIBHAI CHAVDA
trading as ;M/S. GAYATRI ESTATE
SHRADDHA COMPLEX, ADANI PORT ROAD, NEAR ZERO POINT, NANAKAPAYA, MUNDRA, KUTCH,370421-GUJARAT.
SERVICE PROVIDER
AN INDIAN NATIONAL PARTNERSHIP FIRM
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubbavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :17/04/2008

AHMEDABAD
ALL KIND OF HOTEL SERVICES INCLUDED IN CLASS-43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Gujarat only..
2582993   21/08/2013
A.M. CHELLAMUTHU
trading as ;SHRI SANGEETHAS
NO.2, VOC ROAD, TRICHY 620 001, TAMILNADU
SERVICE PROVIDER
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Used Since :29/06/1978

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS;
CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
2675382    10/02/2014
PALCO'S
POONAM CHADHA
SAHIL CHADHA
5/10 KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI 110015
SERVICE PROVIDER, MANUFACTURER AND TRADERS

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :01/01/1972

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
TEMPTING BRANDS AG
POSTSTRASSE 5, 8808 PFAFFIKON, SWITZERLAND
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND

Address for service in India/Agents address:
KRISHNA & SAURASTRIL
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; INFORMATION AGENCIES CONCERNING PROVIDING OF FOOD AND DRINK AND TEMPORARY ACCOMMODATION IN RESTAURANTS
3084621  23/10/2015
SHARAD MISHRA S/O. SH. UDAI KANT MISHRA
601, GEETA ENCLAVE, G-8, VINOBA MARG, C-SCHEME, JAIPUR-302001 Rajasthan
Service provider as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :15/04/2015
AHMEDABAD
Services for providing food and drink; temporary accommodation.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
TIC TAC

3143848  29/12/2015
TIC TAC KEBABS.
trading as ;Tic Tac Kebabs.
32/1,E Ward,Tarabai Park,Kolhapur-416003.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2003
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
3154323  08/01/2016

PANKAJ RANA
RAKESH CHADHA

trading as ;HUNGER STRIKE
C-9 AMAR COLONY MARKET, LAJPAT NAGAR-IV NEW DELHI 110024

SERVICE PROVIDER

Address for service in India/Attorney address:

SAI & MEHTA

Used Since : 08/09/2012

DELHI

RESTAURANT SERVICES, PROVISION OF FOOD AND DRINK (INCLUDING TAKE AWAY AND SELF SERVICES), CAFE SERVICES, CATERING SERVICES FOR FOOD AND DRINK, TEMPORARY ACCOMODATION
3228043 05/04/2016
MR. JASPAL SINGH TEJA
A-30 KALKAJI, NEW DELHI 110024
SERVICE PROVIDER
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085
Used Since :18/01/2012
To be associated with:
2566259, 2796404
DELHI
RESTAURANT AND ALLIED SERVICES. CATERING BUSINESS. SUPPLY OF FOOD, SUPPLY OF SOFT DRINKS. SUPPLY OF LIQUOR AND DRINKS. IN THE MARKET
3251019  04/05/2016
IDEA CHAKKI PRIVATE LIMITED
trading as ;IDEA CHAKKI PRIVATE LIMITED
511 MANDAKINI ENCLAVE, ALAKNANDA, NEW DELHI 110019
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :23/11/2015
To be associated with:
3251018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT SERVICES; TEMPORARY ACCOMMODATION RESERVATION; RENTAL OF TEMPORARY ACCOMMODATION; SNACK BAR SERVICES; MOTEL SERVICES; HOTEL RESERVATIONS; HOTEL SERVICES; FOOD AND DRINK CATERING; CAFÉ SERVICES; BAR SERVICES
3296206  28/06/2016
GURPREET SINGH
HARVINDER SINGH
trading as ;URBAN FOOD CAFE
GALIB COMPLEX, OPP. APTECH COMPUTER, TEHSIL ROAD, JAGRAON, DISTT. LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Hotels, Snack Bars, Food Catering and Banquet Services, Temporary Accommodation, Cafes, Cafeterias and Ice Cream Parlours.
MR. BUTTON
3302985  08/07/2016
CHAITANYA MATHUR
A-160, GF, DEFENCE COLONY, NEW DELHI-110024
SERVICE PROVIDER
Used Since :01/04/2016
DELHI
RESTAURANT SERVICES, TAKE AWAY AND CATERING FOOD SERVICES SNACK BARS, CAFES, CANTEENS, FAST FOOD OUTLETS; SERVICES FOR PROVIDING FOOD AND DRINK; CATERING SERVICES, PROVISION OF FOOD ORDERING AND CATERING SERVICES PROVIDED ONLINE FROM A COMPUTER DATABASE OR FROM THE INTERNET TEMPORARY ACCOMMODATION.
3312125 19/07/2016
HEALTH GLADES HOSPITALITY PVT. LTD.
508, 5TH FLOOR, TIME SQUARE BUILDING, B-BLOCK, SUSHANT LOK-I, GURGAON-122009, HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
V.S. & CO.
KH. NO. 54/17G, MANGOLPUR KALAN SEC-2 ROHINI DELHI 110085
Used Since :09/03/2016
DELHI
TO RUN, OWN, MANAGE AND CARRY ON THE BUSINESS OF HOSPITALITY; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND OTHER SERVICES & ACTIVITIES RELATING TO THE HOSPITALITY BUSINESS
Hero Corporation

3326193 02/08/2016

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi 110020

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Services for providing food and drink, restaurants, bars, cafes and cafeterias, catering services, resorts and lodging services, rental of temporary accommodation, resorts, canteen, motel, hotel rental of meeting rooms, research and development of new technology in the field of hotel industry and food processing, homes (retirement tourist) reservations (hotels temporary accommodation day, nurseries (crèches).
BHOJ VILAS

3329071  05/08/2016
MASTERCHEF PANKAJ KITCHENS PVT. LTD.
A-7/6, PAPER MILL COLONY, NISHATGANJ, LUCKNOW-226006, U.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
JAISWAL & COMPANY
BANTHRA BAZAR, KANPUR ROAD, LUCKNOW-227101
Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3353078 04/09/2016
ROAD SHOW ENTERTAINMENT PRIVATE LIMITED.
trading as ROAD SHOW ENTERTAINMENT PRIVATE LIMITED.
C-26, SECOND FLOOR, TARANG APARTMENT, PLOT NO.-19, I.P. EXTENSION, PATPARGANJ, NEW DELHI-110092, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since 01/08/2016

DELHI

Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
3354602  06/09/2016
DALCHINI
C/O 35K/7A, RAMPUR GARDEN, NEAR AGRASEN PARK, BAREILLY, UTTAR PRADESH-243001.
SERVICE
A PARTNERSHIP FIRM INCORPORATED UNDER THE INDIAN PARTNERSHIP ACT
Used Since :29/08/2016
DELHI
PROVIDING FOOD AND DRINKS SERVICES, RESTAURANT SERVICES, CAFES HOTELS.
3361725    14/09/2016
ABHINAV BAINS/LAY
trading as ;THE SECRET CAFE
SHOP NO. 38, GODAWARI COMPLEX SECTOR-37, GAUTAM BUDH NAGAR, NOIDA-201303
SERVICES PROVIDER
Used Since :04/07/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION. RESTAURANT, SERVING FOOD ITEMS LIKE BURGER, SANDWICH, PIZZA, PASTA AND BEVERAGES INCLUDED IN CLASS 43.
3364913  18/09/2016
TRIPLE NINE RESTAURANTEURS PVT. LTD.
trading as ; TRIPLE NINE RESTAURANTEURS PVT. LTD.
A-139, 3RD FLOOR, GUJRANWALA TOWN, PART-I, DELHI-110009, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Club, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours, Bar Services and Catering Services included in class 43.

No right to the exclusive use of the word "OFFICE and CANTEEN". Mark should be used as whole..
3395527  25/10/2016
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/01/2008
To be associated with:
2904346
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2904346.
3411657  18/11/2016
RAMANDEEP SINGH
KANWALJIT SINGH
trading as ;R.K. FOODS & BAVERAGES
SCO-116, RANJIT AVENUE, B-BLOCK, DISTRICT SHOPPING CENTRE, AMRITSAR-(PUNJAB)(INDIA)
SERVICE PROVIDER
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :01/01/2015
DELHI
SERVICE FOR PROVIDING FOOD AND DRINK; BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD
RESTAURANTS, HOTELS, SNACK BARS, BAR, TAKE AWAY FOOD OUTLETS, CAFE RESTAURANT, COFFEE SHOPS,
TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3256624..
McBreakfast
3425511  03/12/2016
MCDONALD'S CORPORATION
110 N. CARPENTER STREET, CHICAGO, ILLINOIS 60607, UNITED STATES OF AMERICA

Service Provider
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
RESTAURANT SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "Breakfast" and "MARK TO BE USED AS A WHOLE."
3427336  06/12/2016
RAJEEV KUMAR SHARMA
trading as ;THE CHEF’S CLUB
TAJ NAGRI, PHASE - 2, 100 FT. ROAD, OPP. DOUBLE TREE HILTON, FATEHABAD ROAD, AGRA - 282 001 (U.P.) INDIA.
SERVICE PROVIDER.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/11/2016
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, BANQUET HALLS, RESTAURANTS AND CATERING SERVICES.
3427380  07/12/2016
NITIN KHULLAR  
trading as ; THE PISA PIZZA  
133-GOKAL AVENUE, NEAR GOPAL MANDIR, MAJITHA ROAD, AMRITSAR-(PUNJAB)(INDIA),  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
KUMAR TRADE MARK CO.  
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )  
Used Since :01/04/2016  
DELHI  
FOOD AND DRINK; BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, HOTELS,  
SNACK BARS, BAR, TAKE AWAY FOOD OUTLETS, CAFE RESTAURANT, COFFEE SHOPS, TEMPORARY  
ACCOMMODATION INCLUDED IN CLASS 43,  
NO EXCLUSIVE RIGHT OVER THE TERM “PIZZA”..
Noshi

3431913  13/12/2016
VARUN TULI AND PRATHNA GULATI, (INDIAN CITIZEN)
trading as ;YYT CATERING LLP
D-922, NEW FRIENDS COLONY, NEW DELHI - 110025
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :02/02/2013

DELHI
services relating to providing food and drink; running restaurants with/ without bar facility; cafeterias; lounges; fast food comers; eating joints; providing catering services; cafe; sidewalk/open air cafe; nightclubs (provision of food and drink); pubs.
THE FISHERMAN'S WHARF

3473848    06/02/2017
AVERINA INTERNATIONAL RESORTS PVT.LTD.
GARDEN VIEW, PHASE II, 2ND FLOOR MARGAO GOA-403601
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :17/12/2004
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:APP.NO.1502154.
RAJ MANDIR
17- INDUSTRIAL AREA, RANI BAZAR, BIKANER, RAJASTHAN 334001.
PARTNERSHIP FIRM
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :22/06/2011

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, CAFES, CANTEENS, CATERING, MOTELS, RESTAURANTS, RENTAL OF TENTS.

restriction of services for providing in the state of RAJASTHAN only.
3519182  04/04/2017
ASHOKBHAI DURLABHBHAI DOMADIYA
D-202, YASH PLAZA COMPLEX, OPP. DHANAMAL COMPOUND, VARACHHA ROAD, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK SERVICES INCLUDED IN CLASS - 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3605649  03/08/2017
KAPCO BANQUETS & CATERING PVT. LTD.
1, Floor G, Rashid Mansion, Dr. Annie Besant Road, Lotus Junction, Worli, Mumbai 400 018
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
To be associated with:
3605648
MUMBAI
food and drink catering; café, cafeteria, takeaway services; canteen services; restaurant; temporary accommodation.
3666457  31/10/2017
ANISUR REHMAN ALLAUDIN JAGRALA
trading as ;CAFE PAKEEZAH
D1/31, GULSHAN COLONY, OPP. ARAM NAGAR, YARI ROAD, VERSOVA, ANDHERI (WEST) MUMBAI 400 061
MAHARASHTRA INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :20/12/2011
MUMBAI
HOTEL, RESTAURANT AND CAFE RESTAURANT SERVICES
3668166   02/11/2017

CHETAN VIJAY ZAWAR
NISARG VIHAR, 473/17-C GULTEKADI, PUNE-411037, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS
Subject to mark will be used in the jurisdiction of state of Maharashtra only..
3678841    15/11/2017
URMILA AGARWAL TRADING AS M/S SAMANTHA ENTERPRISES
227/F-2, LANE NO. 4, RANISATI NAGAR, NIRMAN NAGAR, JAIPUR (RAJ.).
PROPRIETOR
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Proposed to be Used
AHMEDABAD
PROVIDING FOOD AND DRINK INCLUDING FAST FOOD CENTER, RESTAURANT SERVICES UNDER CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. SHREE.
3713022  27/12/2017
JAGDISH MAHADEVRAO LIMJE PROPRIETOR OF M/S JAGDISH SAOJI BHOJNALAYA
Subhash Road, Ganeshpeth, Nagpur
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :01/02/1975
MUMBAI
Restaurant, Services of Providing Food And Drink, Catering Included in Class 43
RHYTHM RESITEL

3716093   30/12/2017
RHYTHM REALTY PVT LTD
3, KRISHNA MAHAL, GR FLOOR, 63, MARINE DRIVE, D ROAD, MUMBAI 400020
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
To be associated with:
3716092

MUMBAI
PROVIDING OF FOOD AND DRINK; TEMPORARY ACCOMMODATION; CAFETERIAS, CAFES, CANTEENS, CATERING, COCKTAIL LOUNGE SERVICES, HOTEL RESERVATIONS, HOTELS, HOUSES (BOARDING) MOTELS, SELF-SERVICE RESTAURANTS, SNACK-BARS, BUREAUX [HOTELS, BOARDING HOUSES]
3741643  01/02/2018
SAURABH PRADIPKUMAR DHOOT
DHOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA
SERVICE PROVIDER
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, TEA STALLS, SNACKS BARS, FAST FOOD, TIFFIN SERVICES AND CATERING, OUTLETS, ALL INCLUDED IN CLASS 43
3770139    05/03/2018
JAFAR TOUSHID KHAN.
FLAT NO. 9, NEW GULMOHARPARK, WADALA ROAD, BEHIND TAGORE NAGAR, DGP NAGAR-1, NASHIK – 422 006.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/01/2018
MUMBAI
PROVIDING FOOD AND DRINK.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHAI KETALI except as substantially shown on the label.
QUEEN FOOD EXPRESS
3775890  13/03/2018
MOHAMMED HUSAIN
3RD FATWAT BUILDING, 2ND FLOOR, ROOM NO 26, IMAMWADA ROAD, MUMBAI - 400 009
SERVICE PROVIDERS
INDIVIDUAL
Proposed to be Used
MUMBAI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, FAST FOOD SERVICES, RESTAURANT, TAKEAWAY SERVICES AND CATERING SERVICES
NOIDA BAR EXCHANGE

3779148  15/03/2018

SMAASH ENTERTAINMENT PRIVATE LIMITED
2nd Floor, Trade View Building, Oasis Complex PB Marg, Lower Parel, Mumbai 400013,
Service Providers

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :13/06/2017

MUMBAI

Services for providing food and drink; temporary accommodation; hospitality services; catering services; banquet and conference facilities; food delivery services; bar and restaurant services; bars; cafes; cafeterias; canteens; food kiosks and/or stalls; hotels; motels; night clubs; pubs; restaurants (including sit-down service of food and take-out restaurant services).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NOIDA.
FORT MANOR
3809589   18/04/2018
A.R.ABDUL WAHAB
HOUSE NO.XI /135, SOUTH THAMARAPARAMBU, FORT KOCHI VILLAGE, KOCHI TALUK, ERNAKULAM DISTRICT, KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA
Used Since :01/05/2012
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3822457  03/05/2018
DAYAL.C ADVANI TRADING AS HOSPITALITY SOLUTIONS
B-112, VINIT TOWERS, JUHU-VERSOVA LINK ROAD, OPP IDBI BANK, SEVEN BUNGLOWS, VERSOVA, MUMBAI- 400 053
SOLE PROPRIETOR
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINK, TEMPORARY ACCOMODATION,RESTAURANTS, FOOD COURT, CAFETERIA, SNACK-BAR, HOTELS, MOTELS.
Boby Tour Holidays & Resorts

3850387    02/06/2018

C. D. BOBY
189, 191, 192, Raghuleela Mall, Opposite Vashi Railway Station, Navi Mumbai - 400013

Sole Proprietor

Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI

Providing Food and Drink; Temporary Accommodation
3850447  02/06/2018
AKASH ARUNKUMAR MITTAL PROVIDING SERVICES AS ACE ALIMENT
SHOP NO.8, AMANDA SHOPPING CENTER, HIRANANDANI MEADOWS, GLADYS ALWARE ROAD, THANE (W)-400610
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
SERVICES OF PROVIDING FOOD & DRINKS, RESTAURANT, CAFES, CANTEEN, FAST FOOD CENTRE, SNACKS BARS, MOTELS, COCKTAIL LOUNGE SERVICES
3851609  05/06/2018
MANOJ KUMAR
trading as ;FRIENDS FOREVER
SAHYOG APT. PLOT NO.247, ROOM NO.1, KOPRI GAO, SECTOR 26, VASHI, NAVI MUMBAI
INDIVIDUAL

Proposed to be Used

MUMBAI
SERVICE PROVIDER OF FOODS (FRANKIE)
SLO-FOOD CO.2
3875545  01/07/2018
GRT HOTELS & RESORTS PRIVATE LIMITED
NO. 41, GIRIAPPA ROAD, T. NAGAR, CHENNAI-600 017, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS;
CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING; RESORT HOTEL SERVICES; RESORT LODGING
SERVICES
THIS IS SUBJECT TO CONDITION THAT THE USE OF THE TRADEMARK ONLY AS A TAGLINE ALONG WITH THE
APPLICANT'S HOUSE MARK..
B4U BROADBAND (INDIA) PRIVATE LIMITED
45, Marol Co-Op. Industrial Estate Ltd., Andheri Kurla Road, Andheri (East), Mumbai - 400 059

Amended as per TM-M.

BODY INCORPORATE

Address for service in India/Agents address:

KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

reservation services for traveler's accommodation, particularly through travel agencies or brokers;

*mark to be used as substantially applied.*
3912812  09/08/2018
AWESOME VENTURES PRIVATE LIMITED
801, 8th Floor, Utkarsh Nirman, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Body Corporate
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :01/04/2015
To be associated with:
3912811
MUMBAI
Services for providing food and drink; temporary accommodation, restaurants, cafeterias, hotels, motels, bar services, cafes, canteens, food and drink catering, hotel reservations, self-service restaurants, snacks-bars included in Class 43
3945134  14/09/2018
BUNKER ENTERTAINMENTS
T.C 2/2428, Menathottam Lane, Opposite Josco Jewellery, Pattom, Thiruvananthapuram 695004
Active
Address for service in India/Attorney address:
SUHOOD T S
Thattarath House MCRA 11 Malipuram ernakulam kerala india 682511
Proposed to be Used
CHENNAI
Cafés, Cafeterias and snack-bars
Vow mart

3948880  18/09/2018

ADITYA BIRLA RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3948884..
3953690  24/09/2018
YUAN SHR CHAN YIN CO., LTD.
1F., No. 12, Anlin Rd., Yanchao Dist., Kaohsiung City 824, Taiwan (R.O.C.)
A corporation organized and existing under the laws of Taiwan, R.O.C.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
MUMBAI
Teahouse services; coffee shop services; serving of alcoholic beverages; takeaway food and drink services; preparation and provision of food and drink for immediate consumption.
WAFFLES THRU THE DAY'S MINI MAGIC

3989609   01/11/2018

MINAKSHI ANAND

trading as ; WAFFLES THRU THE DAY

NO.18, 5TH CROSS STREET, INDIRA NAGAR ADYAR, CHENNAI, TAMILNADU-600 020

SERVICE PROVIDER

SOLE PROPRIETOR

Address for service in India/Attorney address:
ROHINI RAVIKUMAR & MAHESH KUMAR.S
NEW NO.11, OLD NO.6, THIRD AVENUE, BESANT NAGAR, CHENNAI-600090, TAMILNADU, INDIA.

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND AND DRINK AND TEMPORARY ACCOMMODATION.
3993979 08/11/2018

M/S. TAJLINKS SPECIALITIES
NO. 41/5, FIRST FLOOR, WELCOME COLONY, ANNA NAGAR WEST EXTN, CHENNAI-600101

Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBKAM, CHENNAI - 600 024

Proposed to be Used
CHENNAI
HOTELS AND RESTURANT, FOOD AND DRINK CATERING
3995571   12/11/2018
RUPA PAGADALA
No. 21/1, Cunningham Road, behind "THE HINDU", Bangalore - 560001
INDIVIDUAL
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
LEAVE THE HERD BEHIND

4008232  26/11/2018

CONILON LTD
81 Southwark Street, London SE1 0HX, United Kingdom
A Private Limited Company incorporated under the laws of United Kingdom, England and Wales

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Services for providing food and drink; mobile coffee shop service; supplying of meals for immediate consumption; bistro services; cafe services; cafés; cafeteria services; cafeterias; canteen services; canteens; catering (food and drink -); catering for the provision of food and beverages; catering of food and drinks; catering services; catering services for the provision of food; catering services for the provision of food and drink; club services for the provision of food and drink; coffee shop services; coffee shops; consultancy services relating to food; consultancy services relating to food preparation; delicatessens [restaurants]; drink dispensing machines (rental of); fast food restaurant services; fast-food restaurants; food cooking services; food preparation; food preparation services; food service apparatus (rental of -); food takeaway service; hospitality services [food and drink]; mobile catering services; provision of food and drink; provision of food and drink in restaurants; provision of information relating to the preparation of food and drink; rental of food service apparatus; rental of food service equipment; restaurant services; restaurants; tea room services; tea rooms.
HappyCook
4009448    27/11/2018
POMIDOR FOODS PRIVATE LIMITED
A6-801, ELITA PROMENADE APTS, JP NAGAR, 7TH PHASE, RBI LAYOUT, NEAR BRIGADE MILLENNIUM JUNCTION, BANGALORE - 560078
BODY INCORPORATE
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India
Used Since: 03/05/2016
CHENNAI
Services for providing food and drink;
ADITYA BIRLA RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
4013104  30/11/2018
R.RAJAMARTHANDAN
trading as ;MADURAI RAJAMMAL CURRY KOLAMBU MESS
NO.4/350, NO.C,5TH CROSS STREET, KAPALEESWARAR NAGAR, NEELANKARAI,CHENNAI-600 115
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. GNANA SEKARAN.
NO. 159, 2ND FLOOR, LINGI CHETTY STREET, CHENNAI - 600 001.
Used Since :23/09/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters in
the device.
SHREE HOSPITALITY
OFFICE NO.903, PLOT NO.87, SHELTON CUBICS, SECTOR-15, BELAPUR, NAVI MUMBAI-400614

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.
Used Since :07/07/2017

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION
Hide-Out Farm

4027226  14/12/2018
SANGEETA CHHABRA
817, WADA JAWAHAR ROAD, POST VIKRAMGAD, ZADPOLI- 401605
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI RESORT
4036195  24/12/2018
SAM GROUP
SAM Group, 178, Surya Chandra, 2nd A cross, 2nd Stage Domlur, Bangalore - 560071, Karnataka
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4038309  27/12/2018
B.M. ENTERPRISES
301, SHIVARPAN, JAITALA ROAD, DUBEY LAYOUT, OPP. GUPTA HOUSE, NAGPUR - 440036. MAHARASHTRA. INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Services for providing food and drink; Restaurant, Cafe, Fast Food Restaurant, Bar, Juice and Snack Bar, Temporary accommodation.
4039572   28/12/2018

CHITRA SAGAR THAKKAR
L-804, Panchsheel Gardens C.H.S. Ltd., Mahavir Nagar, Opp. HDFC Bank, Kandivali (West), Mumbai – 400 067.

Individual

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used

MUMBAI

Providing of food, beverages and drink; and rendering all hotel and restaurant services; hotel reservation services, fast food, self-services restaurant, hotel catering services, hotel services, cafeteria services, catering services for company cafeterias, Lounge; Tea room; concierge and bar services, and hotel resort and providing temporary hotel accommodation services (hotels and boarding houses), facilities for meetings, conferences and exhibition being included in class 43

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4035891.
GUSHI

4045315  03/01/2019

YELLOW BANANA FOOD CO Pvt LTD
DURGA CHAMBERS, GR FL, FUN REPUBLIC LANE, BEHIND BALAJI STUDIO, OFF VEERA DESAI ROAD, ANDHERI (W), MUMBAI 400 053.
SERVICE PROVIDER

Address for service in India/Agents address:

ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used

MUMBAI

HOTEL, RESTAURANT, LODGING AND OTHER HOSPITALITY SERVICES, MOTEL, PUB, BAR & CATERING SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.
Trade Marks Journal No: 1920 , 23/09/2019 Class 43

ASHARAF. P. M.
Perumbilly, Edayappuram, Aluva, Ernakulam, PIN-683101, KERALA, INDIA
An Individual and Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Used Since : 15/12/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION, RENTAL OF MEETING ROOMS; LODGING SERVICES; SERVICED APARTMENT HOTELS; RENTAL OF TENTS, RENTAL OF TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, TOWELS, UMBRELLAS AND GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AVAN VENTURES PRIVATE LIMITED
PLOT NO. 213/214, JAWAHAR CO. OP. INDL. ESTATE, KAMOTHE PANVEL, RAIGAD-410206

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation; restaurants
UK 07 HOTELS

4089925  16/02/2019
GOLDEN RAYS HOSPITALITY PRIVATE LIMITED
42 GMS ROAD MAJRA DEHRADUN Dehradun UR 248001 IN

service provider
COMPANY REGISTERED UNDER COMPANIES ACT 2013

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Proposed to be Used
DELHI
HOTEL, RESTAURANT AND RESORTS
Trade Marks Journal No: 1920 , 23/09/2019       Class 43

4091066    18/02/2019
SUNAYNA ASHISH SHETTY
101/102, LODHA ARIA, RAMTEKDI MARG, SEWREE, MUMBAI - 400015
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

PROVIDING FOOD AND DRINK, CAFE SERVICES, CAFETERIA SERVICES, CAKE DECORATING, CANTEEN SERVICES,
DECORATING OF FOOD, FOOD AND DRINK CATERING, HOTEL SERVICES, HOTEL RESERVATION, MOTEL SERVICES,
RESTAURANT SERVICES, SNACK-BAR SERVICES, TEMPORARY SERVICES, ACCOMODATION BUREAUSERVICES, BAR
SERVICES
PIONEER CATERERS
Sr. No-72, Meadows, Shop no-1, Wanowari, Pune-411 040
Partnership Firm

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since :21/12/2005

MUMBAI

Services for providing food and drink including bar and cocktail lounge services; snack bar services, banqueting services including providing banquet and social function facilities for special occasions; catering for the provision of food and beverages, catering services including outdoor catering

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PANCHVATIKA

4094010 20/02/2019

SURAJ RAMESH JOSHI
Makan No. 4, Ward No. 41, Parshuram Nagar, Burhanpur(M.P.)-450331
HOTEL, RESTAURANT AND CATERING SERVICES
PROPRIETOR

Proposed to be Used
MUMBAI

Services for Providing food and Drink; Temporary Accomodation
CHEESE BUDDY MAST

4094197    20/02/2019
BRYN NORMAN

Sai food junction, next to kokan vaibhav, srishti road, sector-5, mira road(east)
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Food and Drink Services
4095487  21/02/2019

MR. LALIT KUMAR JAIN TRADING AS M/S ACE VENTURES
Vasant – Sheela Tower , First Floor , Beside Sunder Furniture Lokmat Square , Nagpur – 440 010 . Maharashtra
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Temporary accommodation, Provision of event facilities and temporary office and meeting facilities, Rental of furniture, linens, table settings, and equipment for the provision of food and drink, Provision of food and drink, Food and drink catering, Hotels, hostels and boarding houses, holiday and tourist accommodation
DARS ENTERPRISES.
N-11, VIJAY VIHAR, UTTAM NAGAR, NEW DELHI-110059.
PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4098423  25/02/2019

PVR LTD. trading as PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since : 18/01/2019

To be associated with:
4098416

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
4098479  25/02/2019
PRAMOD SITARAM PATIL
FLAT NO B-403,KRISHNA APARTMENT ,PLOT-10,SECTOR 36,PANVEL
PROPRIETOR
Address for service in India/Attorney address:
INDU SHARMA
H-69, STREET NO. 3, NEAR VIJAY CHAWK, VIKASH MARG, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1920, 23/09/2019 Class 43

4098817 25/02/2019
TABASSUM NOOR
HOUSE NO.48, 3rd Floor, 4th cross, 24th main, HSR layout, Sector1, Bangalore-560102, karnataka
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
Restaurants; Cafe-restaurants;proving of food and drinks;hotels;resorts; Provision of temporary lodgings
4098943  25/02/2019
MR. ADITYA M. DADARKAR TRADING AS: RUTBA ROYAL RESIDENCY
B/303, MUGDHA APARTMENTS, SATYA NAGAR, BORIVALI (W), MUMBAI- 400092, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RENTAL OF ROOMS
DUM MUST KALANDAR

4102518  28/02/2019
GROWWELL HOSPITALITY
21, SHRI JI KI MORI, TRIPOLIA BAZAR, JAIPUR (RAJ)-302002
PARTNERSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
MR. ULHAS YESHWANT GADEKAR TRADING AS FIVE FIVE
Anjuna Flea Market, Dando Anjuna, Goa- 403509
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/01/2013

MUMBAI
PROVIDING FOOD, DRINK & TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4103300    28/02/2019
ONE EARTH HOTELS LLP
C- 848, Sector- C, Mahanagar, Lucknow-226006
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :05/11/2014

DELHI
Restaurant services, Services for providing food and drink, Hotel accommodation services, Temporary accommodation
4145939   12/04/2019
GAURAV MANCHANDA
38-A, POCKET-1, MAYUR VIHAR PHASE-1, EAST DELHI, DELHI-110091
MANUFACTURING AND TRADING
PROPRIETOR

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4231025  10/07/2019
TANUJAY RESTAURANTS LLP
S. NO. 25/20, NEAR PAPER MILL, HIRAMAN CHAWL, THERGAON, CHINCHWAD, PUNE 411033
service provider
LLP
Address for service in India/Agents address:
YOGESH JAYRAM KOHINKAR
402, VRUNDAVAN SOCIETY, NEAR RAMAKrishNA MATH, SINHAGAD ROAD, PUNE-411030
Proposed to be Used
MUMBAI
BAR & RESTAURANT AND ACTIVITIES AS PER CLASS 43
PICAZZO

4246342  25/07/2019

ABHIK GUPTA
H.NO.-23, ROAD NO-72, WEST PUNJABI BAGH, NEW DELHI-110026
AN INDIVIDUAL

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI

PROVIDING OF FOOD AND DRINKS INCLUDING RESTAURANTS, BARS, SNACK-BARS, CAFETERIAS, FOOD STALLS, FOOD COURT, TAKE AWAY MEALS AND QUICK SERVICE RESTAURANTS.
4258630 07/08/2019
UMESH BHARECH
trading as ;CHENNAI SQUARE
INDRAPRASTHA COMPLEX, BLOCK A-4, PHASE - II, FLAT - 601, VIP ROAD, KOLKATA 700052, DISTRICT - NORTH 24 PARAGANAS, P.S. - AIRPORT, WEST
SERVICE PROVIDER
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
PROVIDING FOOD AND DRINK SERVICES INCLUDING SOUTH INDIAN CUISINES, BARBEQUE AND GRILL CUISINES AND INCLUDING TEA, COFFEE BEVERAGES (BOTH HOT AND COLD), CAFE, CAFETERIA, RESTUARANTS, FOOD COURT, LOUNGE INCLUDING SERVICES OF HOTEL FOLLOWING IN CLASS-42.
Rollverine
4259469  08/08/2019
MOH TARIQUE AZIZ SIDQI
169, Ward No. 10, Dharamshala Road, New Basti, Fatehabad, Haryana 125050
Proprietor
Proposed to be Used
DELHI
Services for providing food and drink
FEROZ MAHENDI SURANI
trading as; DIL SE PARIVAR
A/1-402, NAV-YUWAN CHS LTD, SHRISHTI SECTOR-4, OPP.SHRISHTI SECTOR-3, NEAR APNA BAZAR, MIRA ROAD
(EAST)-401107, (INDIA)

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; CAFE AND COFFEE BAR SERVICES;
FOOD AND DRINK PREPARATION SERVICES; FOOD AND DRINK TAKEAWAY SERVICES; RESTAURANT SERVICES;
FAST-FOOD RESTAURANT SERVICES; QUICK SERVICE RESTAURANT SERVICES; SELF-SERVICE RESTAURANT
SERVICES; SNACK-BARS; RESTAURANT AND BAR SERVICES INCLUDING KIOSK AND TAKE-AWAY; PROVIDING
PREPARED MEALS; PREPARATION OF FOODSTUFFS OR MEALS FOR CONSUMPTION ON OR OFF THE PREMISES
INCLUDING CLASS 43
4260338  08/08/2019
GWALIA SWEETS PVT LTD
401, 4th Floor, Sunrise Mall, Near Swaminarayan Mandir, Vastrapur, Ahmedabad 380015 Gujarat, India.
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
To be associated with:
2513699, 3542217

AHMEDABAD
Services for providing food and drink, restaurant, catering, canteens and cafes, Snack-bars, hotels, motels and temporary accommodations.
CORNOMOLOGY

4260570  09/08/2019

PREETI D/O JHAJHAN LAL
GROUND FLOOR, C-28 AND 29, TOWER-B, LOGIX CYBER PARK,SECTOR-62, NOIDA, Gautam Buddha Nagar, Uttar Pradesh, 201301
NATURAL PERSON (INDIVIDUAL)

Address for service in India/Agents address:
LOKESH SHARMA.
B-44, MAYAPURI INDUSTIAL AREA, PHASE-I, NEW DELHI-110064.

Proposed to be Used
DELHI
SERVICES RELATED TO PROVIDING OF FOOD AND DRINKING, HOTEL, RESTAURANT, CAFE, CAFETERIA, SNACKS, BAR, PUBS SERVICES, ARRANGING AND BOOKING HOTELS AND ACCOMMODATION SERVICES, LODGING SERVICES, PROVISION OF FACILITIES FOR MEETING, FUNCTIONS, CONFERENCES, CONVENTIONS AND CATERING SERVICES
4261034  09/08/2019
ASMITA NIGUDGE
Survey No. 282, Ellemento C-702, Lohagaon Road, Near Dhanori Toll Naka, Lohagaon, Pune - 411047
Proprietor
Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.
Used Since :01/09/2017
MUMBAI
Services for providing food and drink included in class 43.
4261051 09/08/2019
PRIYA P
40 Kuchipalayam Street, Panruti, Cuddalore - 607106
Proprietor

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
CHENNAI
Food and Drink Services
M/S. GRILLISTHAN
No.904-A, Ward no.16, Near: Sree Suma Auditorium, Rajiv Gandhi Bypass, Manjeri-676 121, Kerala.
Partnership Firm
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmi puram 1st street, Nungambakkam, Chennai-600 034.
Proposed to be Used
CHENNAI
Providing Food and Drinks, Indoor and Outdoor Catering services, Restaurant Services, Fast Food services.
ANANTHAM
4261507   09/08/2019
AGARWAL HOSPITALITY PRIVATE LIMITED
Agarwal Golden Chambers, 5th Floor, Behind Balaji Telifilm, Fun Republic Road, Off New Link Road, Andheri (W), Mumbai - 400053, Maharashtra.
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4261627  09/08/2019

SHETTY BROTHERS
6D, PROSPECT CHAMBERS, ANNEXA, PITHA STREET, FORT, MUMBAI – 400 001
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :11/04/2019

MUMBAI
SERVING OF TEA AND COFFEE; COFFEE AND TEA BARS; SERVICES FOR PROVIDING FOOD.
4261754   09/08/2019
ABHINAV GIRISH SURANA
No: 21 raghupathy layout no.1 Saibaba colony, Coimbatore - 641011
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
SHAAK ROTLO
4262908   12/08/2019
PICK ME FOODS AND BEVERAGES PRIVATE LIMITED
181- GULAB BAG, DEWAS NAKA, INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Restaurants & Hotel Services for providing food and drink; temporary accommodation.
4263345  12/08/2019
SIZE ZERO PAANIPURI LLP
Nanda Nivas, 3 Laxminagar Corner, Nana Mava Main Road, Rajkot, Gujarat 360005.
Restaurant, Cafe, Food chain
Limited Liability Partnership

Proposed to be Used
AHMEDABAD

Services for providing food and drink.
NIRALA FOOD & CAFE

4263502  13/08/2019

BELAL AKHTAR
shop no- 101, Plot number 22, Assotech Business Cresterra, Sector-135, Noida, Gautam Budh Nagar, Uttar Pradesh - 201301
individual

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATIONS
'The Happy Hound

4263513   13/08/2019
NATASHA MARITA VAS
EAGLE RIDGE, HOUSE NO. 13, BEGUR HOBLI, KAMMANHALLI VILLAGE, BENGALURU- 560068, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekka Halli, Bannerghatta Road, Bangalore, Karnataka- 560076

Proposed to be Used
CHENNAI
ANIMAL BOARDING, PET DAY-CARE SERVICES, KENNEL BOARDING SERVICES FOR PETS INCLUDING CLASS 43
4263516  13/08/2019
PINETREE VENTURE CAPITALISTS PRIVATE LIMITED
trading as ;PINETREE VENTURE CAPITALISTS PRIVATE LIMITED
BLOCK B, B-39A, SUSHANT LOK 1, GURGAON, HARYANA-122009
SERVICE PROVIDER
Proposed to be Used
DELHI
ALL KIND OF HOTEL & RESTAURANT SERVICES INCLUDING SERVICES RENDERED IN PROCURING FOOD OR DRINK PREPARED FOR CONSUMPTION ALL BEING SERVICES INCLUDED IN CLASS 43.
4263621  13/08/2019
PRASHANTH M S (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHREE MUTHAHALLI VEG
#-240, 19th Main, 4th Sector, H S R Layout, Bengaluru - 560102, Karnataka.
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Providing food and drink, temporary accommodation
TRAHIMAM FOODS & BEVERAGES PRIVATE LIMITED
180, NETAJI SUBHAS AVENUE SHOP-B/24, SERAMPORE 45/9 HOOGHLY HOOGHLY WB 712201 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation, Cafe services
Shashank Shekhar
W-2, 3rd Floor Green Park Main South Delhi-110016, India
An Indian National.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Hotel services; hotel reservations; restaurant services; temporary accommodation reservations; accommodation bureau services [hotels, boarding houses], boarding house services, boarding house bookings; providing food and drink; catering services.
MR. ASHWIN S. RANE SOLE PROPRIETOR OF HOUSE OF TADKA
221, Near Lal Bahadur Shastri High School, Hanuman Nagar, Nagpur - 440 024

Address for service in India/Attorney address:
ADV. MAHADEV A CHAVAN
QUICK LAW ADVISORY, D-18, Room no 2, Tiranga CHS, Sector-25, Next to Amrutha School, Juinagar Navi Mumbai - 400 706,

Proposed to be Used
MUMBAI
Providing of food & drink, Takeaway food & drink services
4264226 13/08/2019
GAURAV SAINI
179, GIRNAR COLONY SOUTH, SHYAM PATH, BEHIND CANARA BANK, GANDHI PATH, VAISHALI NAGAR, JAIPUR
INDIVIDUAL
Address for service in India/Attorney address:
ANKIT GJORAWAT
104 GOVERDHAN COLONY, JAIPUR

Proposed to be Used
AHMEDABAD
accommodation bureaux [hotels, boarding houses] bar services boarding for animals boarding house bookings boarding houses cafés cafeterias providing campground facilities canteens rental of chairs, tables, table linen, glassware rental of cooking apparatus day-nurseries [crèches] rental of drinking water dispensers food sculpting food and drink catering holiday camp services [lodging] hotel reservations hotels rental of lighting apparatus* rental of meeting rooms motels restaurants retirement homes self-service restaurants snack-bars temporary accommodation reservations rental of temporary accommodation rental of tents tourist homes rental of transportable buildings
4264429  13/08/2019
NINAD PANDURANG BORADE, TRADING AS: BORADE MATRUTULYA
F-405, BUILDING NO.8, OZONE VALLEY CHS, PARSIK NAGAR, KALWA WEST, DIST. THANE - 400605.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
PROVIDING OF FOOD AND DRINKS INCLUDING SERVICES RELATING TO HOTELS, RESTAURANTS, BAR SERVICES,
SALAD BARS, SELF SERVICE RESTAURANT AND SNACKS BARS, PUBS AND LOUNGE SERVICES, CAFES, CAFETERIA,
TEA ROOMS, TEA BAR SERVICES, ICE CREAM PARLOURS, CANTEENS, OUTDOOR CATERING SERVICES, FOOD AND
DRINK FOR CONSUMPTION ON OR OFF PREMISES, TEMPORARY ACCOMMODATION, HOTEL SERVICES, HOTEL
RESERVATION, BANQUETING SERVICES, INCLUDED IN CLASS 43.
Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
RAJAMANI BASKAR RAJ Sole Proprietor of BASKICHEFS  
SHOP NO B6 NO 20, OMR FOOD STREET GST ROAD, THAILAVARAM, KANCHIPURAM TAMILNADU - 603203  
THE TRADE MARKS ACT- 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Services for providing food and drink; Temporary accommodation
TRAHIMAM FOODS AND BEVERAGES PRIVATE LIMITED
180, NETAJI SUBHAS AVENUE, SHOP-B/24, SERAMPORE 45/9, HOOGHLY, PINCODE:- 712201, WEST BENGAL, INDIA

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation, Café services
NZR Limited
1A Dukesway Court, Team Valley, Gateshead, Tyne and Wear, NE11 0PJ, UK
A Company duly organized and existing under the laws of United Kingdom.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Restaurant and catering services; self-service restaurant services; snack bar services; bar services; cafe services; take away services; provision of food and drink; coffee bar services; catering services for the provision of food and drink; information, advisory and consultancy services in relation to the aforesaid.
CHOTTO MATTE

4264930    14/08/2019
NZR Limited
1A Dukesway Court, Team Valley, Gateshead, Tyne and Wear, NE11 0PJ, UK
A Company duly organized and existing under the laws of United Kingdom.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Restaurant and catering services; self-service restaurant services; snack bar services; bar services; cafe services; take away services; provision of food and drink; coffee bar services; catering services for the provision of food and drink; information, advisory and consultancy services in relation to the aforesaid.
MRS. JIJI THOMAS
MRS. JIJI THOMAS, W/O THOMAS JUDE T.P.J, POOPATE HOUSE, KUTHAPADY ROAD, THAMMANAM P.O, ERNAKULAM, KERALA-682032

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
Services of Providing food and accommodation, Running Restaurants, eateries and hotels
Trade Marks Journal No: 1920, 23/09/2019 Class 43

MONSON JOSE trading as; MADHUMANTHRA
343, IRUTTALA, POTHAMEDU, BISON VALLEY ROAD, IDUKKI-685612 KERALA, INDIA.
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since: 16/07/2014

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT, CAFETERIA, MOTEL.
MUDRIKA ORGANICS LLP
# 80, Samruddhi, 1st A Main, Ramaanjaneyanagar 2nd Phase Chickalsandra, Bangalore -560061
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :23/05/2019

CHENNAI
Restaurant services, Providing food and beverages.
4265382  14/08/2019

YOGITA BHARTI
#111, Breeze County, 2nd Cross, Celebrity Paradise Layout, Doddathogur, Electronic City Phase 1, Bangalore - 560100
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Day-care services.
4265844   15/08/2019
JAMSHEER ALI C P
PROPRIETOR, CHEENIKKAPARAMBIL, J N ROAD, PERINTHALMANNA, MALAPPURAM DISTRICT, KERALA STATE, PIN-679322,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Proposed to be Used
CHENNAI
REFRESHMENT PARLOUR, CAFE, CAFETERIA, ICE CREAM PARLOUR, HOTEL, MOTEL, RESTAURANT, RESTAURANT CHAINS, TAKEAWAY OUTLETS, FAST FOOD OUTLETS, LOUNGE, TEA- ROOM, SELF-SERVICES, SNACK-BARS, BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43
4266057    16/08/2019
MAHESH VISHWAS CHAVAT
GAT NO 242, KADAM WAK WASTI, A/P LONI KALBHOR TAL HAVELI
SOLE PROPRIETOR
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
MOTULAL
4266081   16/08/2019
MGJ RESTAURANTS INDIA PRIVATE LIMITED
H NO - 330 HARLIAN BASTI VILL PATPAR GANJ DELHI NEW DELHI 110091 IN
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
risara
4266088   16/08/2019
RISARA HOTELS LLP
Risara House, Vasudev Dempo Marg, Tonca-Caranzalem-Goa
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used
MUMBAI
Services for providing food, drink and temporary accommodation mainly accommodation bureaux, bar services, cafés, cafeterias, food sculpting food and drink catering, rental of chairs, tables, table linen, glassware rental of cooking apparatus, hotel reservations, hotels, rental of lighting apparatus rental of meeting rooms motels restaurants, self-service restaurants, snack-bars, temporary accommodation reservations
MITHUN PANJA PROPRIETOR OF KUKU FOODS
G-4, G.F, MANISH CHAMBER, SAINI ENCLAVE MARKET, KARKARDOOMA, DELHI-110092
PROPRIETOR

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
4266262    16/08/2019
KOKISH FOODS PRIVATE LIMITED
trading as ;KOKISH FOODS PRIVATE LIMITED
NO:6A, THOMAS NAGAR, ULLAGARAM, CHENNAI:600091 TAMILNADU, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Proposed to be Used
CHENNAI
SERVICES OF PROVIDING FOOD AND DRINK-RESTAURANT SERVICE.
TASHREE HOTELS PRIVATE LIMITED
H. No. A-4-B, G/F, Gali No. 3 Mahipalpur, Near Airport NEW DELHI South West Delhi DL 110037
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex. Laxmi Nagar Delhi-90

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
MILAAP
4266534  16/08/2019
Sahil Bansal
D-16, Maharani Bagh, Srinivaspuri, South Delhi- 110065
an individual
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Providing food and beverages, restaurant, self-service restaurant and snack-bars.
MR. PRAKASH VITTHAL LAHAMGE TRADING AS KARTIKI PARSAL POINT
Kokila Sadan, Shop No.1 & 2, Sainath Nagar, Wadala, Pathardi Road, Nashik -422009
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :09/04/2014

MUMBAI
PROVIDING FOOD
PINJORE
4267073   17/08/2019
BUTTER KNIFE ENTERTAINMENT LLP
EA-1/62, 2ND FLOOR,INDERPURI,NEW DELHI
Limited Liability Partnership
Address for service in India/Attorney address:
ROSHAN KUMAR
S-83,SCHOOL BLOCK,SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4267111  17/08/2019
M/S FOOD MISTRI
LGF-2, Lotus Plaza Complex, Vaibhav Khand, Indirapuram
Sole Proprietorship

Address for service in India/Attorney address:
MR. RACHIT KOHLI ADV.,
BLOCK C-2, H.NO. 1000 A, G.F. PALAM VIHAR, GURGAON, HARYANA 122001

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; RESTAURANT; CAFE; FOOD AND DRINK CATERING.
4267611  17/08/2019
THINQER
RK University Campus, Opp Arjun Party Plot, New 150 ft Ring Road, Mota Mova, Rajkot, GUJARAT
PARTNERSHIP
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation, Hotels, Restaurant, Resort Hotels Services
4267623  17/08/2019
GAURAV B. RADADIYA
“SHREEJI DARSHAN”, 5, MAYANI NAGAR, RAMANI MOTORS STREET, NR. MAYANI CHOWK, RAJKOT-360 004, GUJARAT
propietor
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, CATERS PROVIDING OF FOOD, COLD DRINKS INCLUDED IN CLASS - 43
M/S WATER WORLD TOURISM COMPANY PVT. LTD
Lake palace resort, Thirumala Ward, Chungam, Alleppey, Kerala
Director Dr. Toby Chandy

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used

CHENNAI
Services for providing food and drink; temporary accommodation; holiday camp services [lodging], hotel services, hotel reservations, motel services, reception services for temporary accommodation [management of arrivals and departures], tourist home services, rental of tents, accommodation bureau services [hotels, boarding houses], bar services, café services, canteen services, food and drink catering, restaurant services
CAFE ZAIQHA
4267911  19/08/2019
S SYED ASRAAR HUSSAINY
BLOCK B1, DOOR NO 18, ABMINAYAM PHASE 3, SHAKTI NAGAR, NOLAMBUR,MADURAVOYAL, TIRUVALLUR-600095.
TAMILNADU,INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
HOTELS AND RESTAURANTS.
KUMSUM ROLLS
4268161  19/08/2019
MR. VIKAS SHIVHARE TRADING AS KUMSUM ROLLS
637 ADARSH NAGAR, NEW LINK ROAD, JOGESHWARI WEST, MUMBAI - 400053, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation Included in Class 43.
4268425   19/08/2019
AATIDHEYA HOSPITALITIES
8/349, AATIDHEYA HOSPITALITIES, KADASSERY P O, VADUVANCHAL, WAYANAD - 673581

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No.6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4268649  19/08/2019
KIRAN AHUJA
AH-2, SHALIMAR BAGH, DELHI
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
Trade Marks Journal No: 1920, 23/09/2019  Class 43

4268704 19/08/2019
RAJAT MALHOTRA
C 145, SUNCITY, SECTOR - 54, GURGAON, GOLF COURSE ROAD-122011
INDIVIDUAL

Used Since: 01/01/2019

DELHI
HOOKAH BAR SERVICES, HOOKAH LOUNGE SERVICES, PROVIDING SERVICES OF FOOD AND DRINKS: RESTAURANT, CAFE, BAR AND PUBS, PUBLIC HOUSE, CAFETERIA, CANTEEN, COFFEE SHOP: RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD; SELF-SERVICE RESTAURANTS; TAKEAWAY AND SNACK- BAR SERVICES: COCKTAIL LOUNGE SERVICES: CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINKS; INFORMATION AND RESERVATION SERVICES RELATING TO THE AFORESAID.
Trade Marks Journal No: 1920, 23/09/2019           Class 43

4268980    20/08/2019
RAHUL ITHAPE
FLAT 10/B, CHANDRARANG CLASSIC APT., KESHAVNAGAR, CHINCHAWAD, PUNE, MAHARASHTRA - 411033
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4268982  20/08/2019
RAHUL ITHAPE
FLAT 10/B, CHANDRARANG CLASSIC APT., KESHAVNAGAR, CHINCHAWAD, PUNE, MAHARASHTRA - 411033
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4269169  20/08/2019
Hanuman Singh Rajpurohit
Pawam Morning Dew, Flat No. 301, Lane No. 10, Opp. B. T. Patil Hospital, Munjaba Wasti, Dhanori, Pune - 411015
Individual
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4269323  20/08/2019
MANDHI HOUSE FAMILY RESTAURANT
7/336 AG ROAD, RAILWAY 2ND GATE KOZHIKODE - 673001
THE TRADE MARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4269344   20/08/2019
SHIVBA AMRUTTULYA
Sr.no 3/1,Narmadehar Building, Mahatma phule chowk, Mundhawa, 411036
Proprietorship
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR, MUMBAI
Proposed to be Used
MUMBAI
Services for providing food and drink.
4269482   20/08/2019
HARSHIL JITENDRA AMIN
88, Sampat Rao Colony, OPP. Circuit House, Alkapuri, Vadodara, Gujarat- 390007
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
Restaurants, Self-service restaurants, Take-out restaurant services
4269797  20/08/2019
AWANTICA CHAUDHARY
186 Tallital, Nainital, Uttarakhand 263001
an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Resort Hotel Services
Trade Marks Journal No: 1920 , 23/09/2019          Class 43

KARAN SAMPAT PROPRIETOR OF K S HOSPITALITY
601/A Cosmos, X Rd 3, Samarth Nagar, Lokhandwala Complex, Andheri (w), Mumbai - 400053
Proprietor

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Food And Drink Services
BRIGHT ENTERPRISES PRIVATE LIMITED
Gulab Bhawan, 6, Bahadur Shah Zafar Marg, New Delhi – 110002, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since : 01/04/2019

To be associated with:
1879213

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4270493  21/08/2019
MR. JOBIN GEORGE
M/s BERRY HILLS, PERUMALAI, KANTHALLOOR P.O., MARAYOOR, IDUKKI, KERALA- 685 620
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since : 05/08/2019

CHENNAI
RESORT, HILL STATION RESORT, HONEY MOON COTTAGE, SWIMMING POOL VILLAS, LUXURY ROOMS, RESORT TOURISM VILLAS, REST HOMES, PROVIDING FOOD AND DRINK, HOTELS, RESTAURANT AND TEMPORARY ACCOMMODATION WINE AND BEER PARLOUR, SELF SERVICE RESTAURANTS, HOSPITALITY SERVICE,
4270523   21/08/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :06/02/2017
To be associated with:
3939748
DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel Services.
4270528  21/08/2019
BLUE PLANET FOODS PRIVATE LTD
213, Second Floor, Forum Vijaya Mall, Plot No 183/188, Arcot Road, Vadapalani, Chennai -600026, Tamil Nadu
A company incorporated under the laws of India
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :01/03/2019
To be associated with:
3432984

CHENNAI
Restaurants, Self service restaurants, hotel, hotel reservations &accommodation, boarding, Cafés, Cafeteria, Snack bars, Food and drink catering services, Door delivery services
4270713  21/08/2019
MANDEEP SINGH GANDHI
D-5/5, DLF PHASE-1 CHAKARPUR, GURGAON (HARYANA), 122 002.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :19/03/2009
DELHI
Services for providing food and drink, temporary accommodation.
ZUBY'S FAST N FOODIOUS PRIVATE LIMITED

4270978  21/08/2019
ZUBYS FAST N FOODIOUS PRIVATE LIMITED
G-3, PREM PLAZA, SHOP NO 5 & 6, ASHOK NAGAR, BHWARKUA MAIN ROAD, INDORE-452001
PRIVATE LIMITED
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
RESTAURANT SERVICES
EVOMA

4271216  21/08/2019

TARGET ASSOCIATES PRIVATE LIMITED
14, Bhattrahalli, Old Madras Road, K.R Puram, Bengaluru-560049, Karnataka

Private Limited Company

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
Evoma Business Center #88, Borewell Road, Near Whitefield Post Office, Whitefield, Bengaluru, Karnataka 560066

Used Since: 19/07/2007

CHENNAI

HOTEL ACCOMMODATION SERVICES; RESTAURANT AND BAR SERVICES.
PEHLE AAP

4271221  21/08/2019

THYME & REASON HOSPITALITY LLP

Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used

MUMBAI

Services For Providing Food And Drink; Temporary Accommodation; Cafes, Cafeterias; Hotel, Restaurant And Bar Services; Snack-Bars; Catering
SAI HIRA

4271234  21/08/2019

S.H.A.M.K. MERCANTILE PRIVATE LIMITED
Hira Prem Milan Co-Operative Society Limited Plot No 563 & 564, 18th Road, Khar (West) Mumbai - 400052, Maharashtra

Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Used Since : 04/04/2005

MUMBAI

Services for providing food and drink; temporary accommodation as covered under Class 43.
4271329  22/08/2019
VAISHALI SUDHAKAR PALEKAR
ROW HOUSE NO. A1, SHUBHSHRI WOODS, KUNAL ICON ROAD, PIMPLE SAUDAGAR, PUNE 411027
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:
4111784

MUMBAI
Hotels, Cafes, Restaurants, Motels, Snacks Bars, Food and Drink Services, Temporary accommodation services.
BOTANEE

4271340    22/08/2019
FOODART AND BEVERAGES
3RD FLOOR, SUREKA SQUARE, LACHIT NAGAR, GUWAHATI, ASSAM
REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
KOLKATA
BAR CUM RESTAURANT
4271594  22/08/2019
GOLUGURI HEMA
6-24 1, BangaruPapamma Nagar, Ravulapalem, East Godavarai - 533238
SOLE PROPRIETOR
Address for service in India/Attorney address:
BURRA BHARGAVA
Suite #3001, 3rd Floor, Best Office, 'Kubera', 10-1-41, Near MVR Mall, CBM Compound, Visakhapatnam - 530003, Andhra Pradesh

Proposed to be Used
CHENNAI
Services for providing food and drink, food preparations

Transliteration : KONSEEMA VANTILLU
FUDDAY

4271618    22/08/2019
M/S EOUS MARKETPLACE LLP
M/s EOUS MARKETPLACE LLP, VM PLAZA , 40/1871 A22, OPP. KR BAKES PALARIVATTOM , COCHIN- 682 025 , KERALA LLP

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Used Since :01/06/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTELS, CATERING, CANTEENS, CAFETERIA, CAFÉS, BAR SERVICES, PROVIDING ONLINE RESERVATION AND BOOKING FOR RESTAURANTS, BARS, CLUBS, LOUNGES AND EATERIES
4271973  22/08/2019
YARALA PRAVEEN REDDY
P.No.41, R.No.24, Vinayak Nagar, Hayatnagar, Hyderabad - 501505, Telangana
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Restaurant, providing of food and drink
4272319    22/08/2019

JACKSON MARCUS VAZ
Darseng Nawale, Nirmal, Nawale, Thane, Maharashtra - 401304
Individual

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, PROVIDING ROOM SERVICES, BANQUET SERVICES, HOTEL, MOTEL, ALL INCLUDED IN CLASS 43
4272321   22/08/2019
JACKSON MARCUS VAZ
Darseng Nawale, Nirmal, Nawale, Thane, Maharashtra - 401304
Individual
Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, PROVIDING ROOM SERVICES, BANQUET SERVICES, HOTEL, MOTEL, ALL INCLUDED IN CLASS 43
Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
4272536  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:
2356954, 2375215

MUMBAI

Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4272541  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4272546 22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
Trade Marks Journal No: 1920, 23/09/2019  Class 43

4272576  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4272851  23/08/2019
MAKHAN SINGH
#386, Peer Baba Road, Saini Vihar, Phase 1, Baltana, SAS Nagar, Mohali, Punjab-140604
Services for providing food and drink
NATURAL PERSON

Proposed to be Used
DELHI
Restaurants, snack bars, cafes, canteens and fast-food outlets; catering services; the provision of food-ordering services through an on-line computer network.
NEWFOUND PROPERTIES AND LEASING PRIVATE LIMITED
PLOT NO. C-30, BLOCK 'G', OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI – 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOSPITALITY SERVICES; HOTEL, RESTAURANTS, COFFEE AND TEA BARS; SNACK-BARS, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; ICE CREAM PARLOR; TEMPORARY ACCOMMODATION.
4273180  23/08/2019
MAMMOTH FOODS
145, BLOCK - B, SOUTH PARK APARTMENTS, KALKAJI, NEW DELHI - 110019
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary Accommodation
4273255   23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273260  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273265    23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 2375215, 4272536, 4272541

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273270  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
2356954, 2375215
MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273275  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:
2356954, 2375215

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273285  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356954, 4272536

MUMBAI
Services such as cafeteria, restaurants, pubs; providing of foods and drinks; catering and hotel services; temporary accommodation; hospitality services
4273388  23/08/2019
SMART CHEF LLP
D-8, MODEL TOWN NEW DELHI 110009
LLP

Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
To be associated with:
4164823
DELHI
Services for providing food and drink
4273437  23/08/2019
CRYSTAL BROADCAST PRIVATE LIMITED
F -21, Niharika Shopping Plaza, Next to Hiranandani Meadows, Off. 2nd Pokhran Road, Thane 400610
Company incorporated under Indian Companies Act, 1956

Address for service in India/Attorney address:
LEKHESH DHOLAKIA
G-19, Everest Building, Tardeo, Mumbai

Proposed to be Used
MUMBAI
Services for providing food and drink, Temporary Accommodation – Hotels, hostels and boarding houses, holiday and tourist accommodations.
CAFE CRISPY DAY

4273501    23/08/2019

G. MAHESH
#44, KAMBEGOWDA NAGAR, 3RD CROSS, GONGONDANAHALLI MAIN ROAD, BANGALORE- 562123

INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

RESTAURANT SERVICES.
PURAMATE

4273543  23/08/2019

BAKERSVILLE INDIA PRIVATE LIMITED
WA-143, SCHEME NO. 94, SECTOR–A NEAR BOMBAY HOSPITAL, RING ROAD, INDORE- 452010, MADHYA PRADESH

Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

HOTEL, RESTAURANT, CATERING SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4273631  23/08/2019
MOHAMMED SHAHBAZ GULSHAD
Lambda Gaming, First Floor, Tulip Arcade, Near Tagore Centenary Hall, Kozhikode, Kerala - 673032
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 16/08/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4273676  23/08/2019
JADALA SHANKARASWAMY
H.NO. 3540, Fourth Floor, Jai Mata Market, Sita Ram Bazar, Delhi-110006
PROPRIETORSHIP
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since: 02/07/2019

DELHI
accommodation bureau services [hotels, boarding houses], boarding house services, boarding house bookings, café services, cafeteria services, canteen services, food and drink catering, hotel services, hotel reservations, motel services, restaurant services, self-service restaurant services, snack-bar services, rental of temporary accommodation,
PRASANNA V TAPHARE
R. R. BANQUET HALL, R. R. EDUCATION TRUST, MAHADA COLONY, MULUND (EAST), MUMBAI - 400081, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 15/06/2019

Mumbai
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
BLOOMSLEEP

4273833   23/08/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110008.

Proposed to be Used
To be associated with:
3939748

DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel Services.
AMANDEEP RAO
House No. 1479, Block – C, Indira Nagar, Lucknow
Sole Proprietorship
Address for service in India/Attorney address:
ADV MOHIT DHINGRA
F-11, First Floor, LDA Market, Vivek Khand-2, Gomti Nagar, Lucknow - 226010
Used Since :02/05/2018

DELHI
PROVIDING TEA SERVING SERVICE, PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
4274483  25/08/2019
MITHU BASU TRADING AS KASUNDII
163, Raja S.C. Mullick Road, Block - C, Jadavpur, Kolkata - 700 032
Sole Proprietorship Firm

Address for service in India/Attorney address:
PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation
4274487   25/08/2019
SPANDAAN STUFFS AND FUSION FOODS PVT LTD
B/203,BDG NO 06 SAKI-PARADISE CHS ,SAKI VIHAR COMPLEX,SAKI-VIHAR ROAD SAKINAKA
BREADEEZ AND FOODS
PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
419734

MUMBAI

Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1920, 23/09/2019 Class 43

4274788  26/08/2019
UMANG TEWARI
R-584, NEW RAJINDER NAGAR, NEW DELHI-110060
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Services for providing food, drink and temporary accommodation.
4274999  26/08/2019
TRIVIKRAM SINGH RATHORE
NAILA BAGH PALACE, MOTI DOONGRI ROAD, JAIPUR 302004, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4275000   26/08/2019
TRIVIKRAM SINGH RATHORE
NAILA BAGH PALACE, MOTI DOONGRI ROAD, JAIPUR 302004, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4275197  26/08/2019
PANKAJ PANDEY
FLAT NO-101,T-10 RPS SAVANA SECTOR-88 KHERI KALAN(113) FARIDABAD HARYANA -121002
PROPRIETOR

Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059

Proposed to be Used
DELHI

PROVIDING LODGING, BOARDING AND FACILITIES FOR ANIMALS, PROVIDING FOOD AND DRINK FOR ANIMALS.
OUTLOOK
4275300    26/08/2019
OPITANDERS FRESH
LACHIT PATH BISHNUPUR NEAR BENGALI SCHOOL PO GOPI NATH NAGAR PS BHARALUMUKH GHY KAMRUP
ASSAM-781016
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
CLUB ROADIES

4275495     26/08/2019

VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI-400057

A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation; Café services; restaurant services; cafeteria services; food and drink catering; hotel services; snack-bar services; self-service restaurant services.
POSHTEL

4275677   26/08/2019

SUMMIT HOTELS & RESORTS PRIVATE LIMITED
208/ 209/ 210, 2ND FLOOR, VIPUL PLAZA, SUNCITY, SECTOR-54, GURUGRAM, HARYANA - 122001, INDIA

BODY INCORPORATE AS PRIVATE LIMITED COMPANY

Address for service in India/Agents address:

PRAKASH VERMA
Plot no.14, Rajbagh Colony, Sahibabad, Near Rajbagh Metro Station, and Jain Mandir Road, Ghaziabad-201005, Uttar Pradesh.

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL SERVICES; HOTEL RESTAURANT SERVICES; RESORT HOTEL SERVICES; HOTEL CATERING SERVICES; HOTEL ACCOMMODATION SERVICES; HOTEL RESERVATION SERVICES.
4275719  27/08/2019
KTG HOTELS & RESORTS PVT. LTD.
J-2/13, RAJOURI GARDEN, NEW DELHI -110027
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
MANCHANDA ASSOCIATES
15/1061 (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI -110005 (INDIA) PH. 9811087261. E-MAIL
IPRCARE@GMAIL.COM
Used Since: 05/09/2007
DELHI
RESTAURANT, FOOD COURT, CATERING SERVICES, FOOD AND DRINK SERVICES, BAR, CLUB, RESORTS, BANQUET HALL
4276056  27/08/2019
SUBODH PAWAR
HOUSE NO. 1, SAMAR PARADISE, BESIDE SUBWAY SR. NO. 164/1-B/1A, 2, DP RD, AUNDH, PUNE, MAHARASHTRA 411007
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1920, 23/09/2019       Class 43

4276150  27/08/2019
S.KIRAN KUMAR
A/32, JJNAGAR, NEREDMET, SAINIKPURI, SECUNDERABAD, TELANGANA
Kikku

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O J-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
PAYEL CATERERS

4276217    27/08/2019
RAJ KUMAR ROY
W-65/45, NEAR SHIV MANDIR, INDRA CAMP NO. 3, VIKASPURI, NEW DELHI 110018
INDIVIDUAL
Address for service in India/Attorney address:
MANOJ YADAV
9-B, DEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI
CATERING SERVICES INCLUDED IN CLASS-43.
4276550  27/08/2019
INNOVATIVE FOODWORKS
SHOP NO. B-16, CELEBRATION CITY CENTER, GALA GYMKHANA ROAD, SOUTH BOPAL, AHMEDABAD - 380058
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PIYUSH GEVARIYA & CO.
FF-2, SURDHARA COMPLEX, NR. SARDAR MALL, NIKOL GAM ROAD, THAKKARBAPA NAGAR, AHMEDABAD - 382350

Proposed to be Used

AHMEDABAD
SERVICE FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; RUNNING HOTELS; RESTAURANTS, CANTEENS; KITCHENS; FOOD COURTS; MICROBREWRIES; OUTLETS; CAFETERIES; DINE IN FACILITY; DELIVERY BASED SERVICES INCLUDED IN CLASS 43
SAHIL SHANTI

4278220  29/08/2019

SNEHAL SHEKHAR MHAP TRADING AS SAHIL SHANTI PETROLIUM
Sahilshanti, 252/A, At Post Hatkhamba, Tal-Dist Ratnagiri - 415619, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
4279783  30/08/2019

MR. PIYUSH KUMAR MITTAL.
54, CHANDRESHWER NAGAR, MAYAKUND, RISHIKESH, UTTRAKHAND.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI

Providing Of Food and Drink, Temporary Accommodation, Resorts, Restaurants, Hotels, Motels, Banquet Halls, Guest Houses, Resorts, Take Away and Catering Services, Cafeteria, Snack Bar, And Coffee House.
4280775  31/08/2019
RAJENDRA GAJANAN BHALEKAR
HOUSE NO, D-110, SABNISWADA, SAWANTWADI, SINDHUDURG-416510
PROPRIETOR

Address for service in India/Attorney address:
JITENDRA GUPTA
Pune

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
MANKIND’S HEALTH OK

2468875  30/01/2013

MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA

MERCHANT AND MANUFACTURER

A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:

DASWANI & DASWANI
Daswani House, Green Acres, 23B, Ahiripukur 1st Lane, Kolkata - 700 019

Proposed to be Used

To be associated with:

1279760, 2245094, 2457912, 2510574

DELHI

MEDICAL AND PHARMACEUTICAL RESEARCH, DESIGN AND DEVELOPMENT SERVICES; PHARMACEUTICAL DRUG DEVELOPMENT SERVICES FOR THIRD PARTIES; PHARMACEUTICAL SERVICES, NAMELY CONDUCTING AND MONITORING CLINICAL TRIALS AND DRUG DEVELOPMENT; TESTING SERVICES IN THE FIELD OF DRUG COMPATIBILITY; CONSULTANCY SERVICES IN THE FIELD OF MEDICAL AND PHARMACEUTICAL RESEARCH, MEDICAL TREATMENT AND PHARMACY ADVICE; CLINICAL SERVICES; MEDICAL SERVICES FOR DIAGNOSIS AND TREATMENT OF THE HUMAN BODY; MEDICAL RESEARCH
HEAD MASTERS

2646574    20/12/2013
HEADMASTERS SALON PVT. LTD
S.C.O. 16-19 SECTOR 8-C, MADHYA MARG, CHANDIGARH
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Used Since :01/01/2002
To be associated with:
2646573
DELHI
BEAUTY SALON SERVICES, BEAUTY PARLOR, PROVIDING OF SERVICES IN THE FIELD OF SPA, HEALTH CLUB SERVICES, SPA, WELLNESS AND BEAUTY, HYGIENE AND BEAUTY CARE OF HUMAN BEING, HEALTH CARE AND SLIMMING SERVICES
2739784  19/05/2014
HERBOVEDA REMEDIES PVT LTD.
H.NO. 1531, SECTOR 7-C, CHANDIGARH
SERVICE PROVIDER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Used Since : 15/04/2009
DELHI
MEDICAL SERVICES
2973926  29/05/2015
ANTRIKSH INFRATECH PRIVATE LIMITED
ANTRIKSH PLAZA, PLOT NO. 2, 2nd FLOOR, SECTOR-10, DWARKA, DELHI-110075, INDIA
SERVICES
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT,
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since: 22/05/2000
DELHI
MEDICAL SERVICES, BEAUTY SALONS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
JAGDISH PARSHAND SINGH
UMA SHANKER SINGH
RAVI SHANKER SINGH
trading as ;SHREE DHANWANTRI HERBALS
277, EAST MOHAN NAGAR, AMRITSAR -143006 (PB.)
SERVICE PROVIDER
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2015
DELHI
PROVIDING SERVICES OF HEALTH CARE, HYGIENIC & BEAUTY CARE, HOSPITALS, MEDICAL ASSISTANCE, MEDICAL CLINICS, MEDICAL SERVICES, NURSING HOMES, PHARMACY ADVICE, PHYSICAL THERAPY, RESEARCH AND DEVELOPMENT INCLUDED IN CLASS 44.
3149213    04/01/2016
SMT. BABITA RAI
trading as ;ATTRACTION BEAUTY PARLOR
SHOP NO 14 BALAJI PLAZA SEC-8 ROHINI EAST DELHI 110085
SERVICE PROVIDERS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2012
DELHI
PROVIDING SERVICES OF BEAUTY CLINIC, BEAUTY PARLOUR & SPA INCLUDING IN CLASS-44.
3204035  08/03/2016
DT. DEEPIKA DUA ARORA
trading as ;MUTATION DIET CLINIC
F-7, BASEMENT , LAJPAT NAGAR-I, NEW DELHI-110024.
SERVICES
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :08/03/2006
DELHI
DIET CONSULTANCY
NO EXCLUSIVE RIGHT OVER THE TERM “DIET CLINIC”..
Series trade mark u/s 15 of Trade Marks Act, 1999

3247365  29/04/2016
SOCIETY FOR EDUCATIONAL WELFARE & ECONOMIC DEVELOPMENT
Flat No. 512, South City Heights, South City, Gurgaon, Haryana, India
Service Provider
Society under the Societies Registration Act XXI of 1860
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :10/11/2015
To be associated with:
3032014
DELHI
consultancy service related to agriculture, horticulture and forestry
VITALIA

3266748   24/05/2016

INDICARE HEALTH SOLUTIONS PRIVATE LIMITED
trading as ;INDICARE HEALTH SOLUTIONS PRIVATE LIMITED

23, ZAMRUDPUR COMMUNITY CENTRE, KAILASH COLONY, EXTENSION, NEW DELHI-110048
SERVICE PROVIDER
(COMPANY INCORPORATED UNDER COMPANIES ACT 1956)

Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Used Since :01/04/2016

DELHI
SERVICES OF HEALTH CRE , HOMES (CONALESCENT), HOME HEALTHCARE, WELLNESS CENTRE, MEDICAL CLINICS , NURSING HOMES , PHYSIOTHERAPY , REST HOMES, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS , MEDICAL SERVICES FALLING IN CLASS 44.
3290263  21/06/2016
MR. HEMANT LAMBA
trading as ;FITZONE INDIA HEALTHCARE (OPC) PVT. LTD.
PLOT NO.7 & 8-A/2, G/F, KH. NO.33/8, CHANDER VIHAR, NILOTHI EXTENSION, NEW DELHI-110041
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033
Used Since :01/06/2016
DELHI
HEALTHCARE SERVICES.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA
AND ALL DESCRIPTIVE MATTERS.
NEERA HOSPITAL
3290800  21/06/2016
NEERA HOSPITAL
Dr. Nishant Gupta
B-2, Mahanagar Extension, Aliganj Crossing
SERVICES
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :30/04/1986
DELHI
Nursing Home and Medical Services
3301319  04/07/2016

DEEPTI JOSHI
45 C, POCKET A, SIDDHARTH EXT, NEW DELHI-110014
Service Provider

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.

Proposed to be Used
DELHI
Providing Beauty care services, salon, hair cutting as included in class 44.
3362243    15/09/2016
CHIRAG BHATT
trading as ;GYPSY DOG CARE
33 HARMONY APPARTMENT, OPP KONARK KARISHMA, VASTRAPUR, AHMEDABAD
MERCHANT
Used Since :15/04/2001
To be associated with:

AHMEDABAD
HYGIENIC AND BEAUTY CARE FOR DOGS, HOSPITALITY FOR ANIMALS AND AGRICULTURE, HORTICULTURE AND
FORESTRY SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) DOGGY"S , JOINTLY OR
SEPARATELY, APPEARING ON THE LABEL..
Services restricted in the state of Gujarat only...
MOHIT KUMAR
P-25A, PANDAV NAGAR, MAYUR VIHAR, PHASE-I, DELHI-110091.
SERVICE PROVIDER
Used Since :01/04/2014
DELHI
MEDICAL SERVICES, HYGIENIC AND HEALTHCARE SERVICES FOR HUMAN BEING.
3396479  25/10/2016
DR. NITIN THAKKAR
trading as ;GET WELL ORTHOPAEDIC HOSPITAL
4TH FLOOR, ONYX-2, OPP. PATEL TOURS AND TRAVELS, NR. NAVCHETAN SCHOOL, PALDI, AHMEDABAD - 7,
GUJARAT, INDIA.
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :07/09/2014
AHMEDABAD
MEDICAL SERVICES AND HOSPITAL SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.GETWELL..
3400228 01/11/2016
HYATT INTERNATIONAL CORPORATION
150 North Riverside Plaza, 14th Floor, Chicago, Illinois 60606 U.S.A
Service Provider
a corporation organized and existing under the laws of the state of Delaware, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
2990229, 3123199
DELHI
Health spa services, cosmetic body care services, hygienic and beauty care for human beings, massages, massage therapy, aromatherapy, facials, body wraps (detoxification), body scrubs (exfoliation), waxing (hair removal), threading (hair removal), eye brow shaping, salon services, manicures, pedicures, fitness center, personal training sessions, fitness consultation, yoga and meditation sessions.
Khandelwal

3451811   06/01/2017

KHANDELWAL LABORATORIES PRIVATE LIMITED

trading as ;KHANDELWAL LABORATORIES PRIVATE LIMITED

79/87, D.LAD PATH, KALACHOWKI, MUMBAI- 400 033

SERVICE PROVIDERS

A company incorporated under the Companies Act.

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

MEDICAL & HEALTH CARE SERVICES; PROVIDING INFORMATION ON HEALTHCARE & PERSONAL HYGIENE, CONSULTANCY & ADVISORY SERVICES THEREOF; MEDICAL DIAGNOSTIC SERVICES; SKIN AND HAIR CARE SERVICES; ORGANIZING AND RUNNING MEDICAL CLINICS, NURSING HOMES AND HOSPITALS; HYGIENIC & BEAUTY CARE SERVICES; COUNSELLING SERVICES IN THE FIELDS OF HEALTH, HERBALISM & LIFESTYLE WELLNESS; PHYSICAL THERAPY, PHYSIOTHERAPY & PSYCHOLOGICAL THERAPY & CONSULTANCY OF THEREOF; MEDITATION & YOGA SERVICES; HEALTH FITNESS & MEDICAL INFORMATION SERVICES.
3561677  01/06/2017
RAJIV KOTGIRE TRADING AS ACTIVE HOMOEOPATHY
SHOP NO.7, SARVADAYA HEIGHT, NEAR R.T.O OFFICE, SAHAYADRI NAGAR, KALYAN (WEST)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202
Used Since : 26/01/2016
MUMBAI
HOMŒOPATHIC CLINIC, PROVIDING CONSULTATION, EXAMINATION OF PATIENTS AND DISPENSING HOMŒOPATHIC MEDICINE
Mark to be used as substantially applied with colour combination in green and purple only and no rights over the word Homoeopathy..
CRICDENTAL
3686797 24/11/2017

DR. UNMESH KHANVILKAR
Jai Ganesh CHS, Opp. Cubic Mall, Dr. CG Road, Chembur (East), Mumbai – 400074, Maharashtra, India

Individual

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Services provided by dentist, dental clinics, dentistry, dental implant clinics, root canal treatment, endodontist, healthcare services.
3717177  02/01/2018
RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBER-IV, 222, NARIMAN POINT, MUMBAI-400021
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :08/12/2016
MUMBAI
GARDENING
3717181  02/01/2018
RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBER IV, 222, NARIMAN POINT, MUMBAI - 400021
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :08/12/2016
MUMBAI
GARDENING

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2466118.
3807525   16/04/2018
VINAY RY
No: 618, 1st 'A' Main Road, 8th Block, Jayanagar, Bangalore - 560 070, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.

Proposed to be Used
CHENNAI
Medical Services
color combination as in the label
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KARNATAKA..
Proposed to be Used

To be associated with:

MUMBAI
Veterinary and medical services; pet grooming services; chiropractic services for animals; health and beauty care for animals.
CINDRELLA

3860276  14/06/2018

S. RADHA, SOLE PROPRIETRIX, TRADING AS CINDRELLA BEAUTY PARLOUR

NO. 6, MARUNTHU KOTHALAM, KALI AMMAN KOVIL SANNATHI STREET, (OPP. KUNDRIKULAM), NAGAPATTINAM-611 001, TAMIL NADU

AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:

L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :27/08/1995

CHENNAI

BEAUTY TREATMENT; BEAUTY THERAPY; BEAUTY CONSULTANCY; BEAUTY CARE SERVICES; PROVIDING INFORMATION ABOUT BEAUTY; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HEALTH SPA SERVICES; MASSAGE; SAUNA SERVICES; BEAUTY SALON SERVICES; AROMATHERAPY SERVICES; MEDICAL SERVICES; MEDICAL ASSISTANCE; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL EQUIPMENT RENTAL; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; THERAPY SERVICES; CONSULTATION SERVICES RELATING TO SKIN CARE; COSMETIC LASER TREATMENT OF SKIN; LASER SKIN REJUVENATION SERVICES; LASER SKIN TIGHTENING SERVICES; SKIN CARE SALON SERVICES; HAIR CARE SERVICES; ADVICE RELATING TO HAIR CARE; HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, SANATORIUMS, HAIRDRESSING SALONS AND MASSAGE PARLOURS; COUNSELLING IN THE FIELD OF MENTAL HEALTH AND WELLNESS; PROVIDING INFORMATION IN THE FIELDS OF HEALTH AND WELLNESS
3875801 02/07/2018
VODAFONE GROUP PLC
VODAFONE HOUSE, THE CONNECTION, NEWBURY, BERKSHIRE RG142FN UNITED KINGDOM
SERVICE PROVIDER
Public Limited Company
Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since :26/05/2015
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3898650  26/07/2018
MRS. ALLI K PASHA
PROPRIETOR, M/s AMAN SCANS & LAB, OPP. DISTRICT HOSPITAL, ALUVA, ERNAKULAM DISTRICT, KERALA STATE, PIN-683101,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :25/05/2016
CHENNAI
LABORATORY ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS, MEDICAL LABORATORY SERVICES FOR THE ANALYSIS OF SAMPLES TAKEN FROM PATIENTS, MEDICAL LABORATORY SERVICES FOR THE ANALYSIS OF BLOOD SAMPLES TAKEN FROM PATIENTS, MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS PROVIDED BY MEDICAL LABORATORIES, MEDICAL AND SURGICAL DIAGNOSTIC SERVICES, MEDICAL TESTING FOR DIAGNOSTIC OR TREATMENT PURPOSES, MEDICAL DIAGNOSTIC SERVICES [TESTING AND ANALYSIS] BEING INCLUDED IN CLASS 44.
The mark should be used as a whole.
AYUR JACK
3944769    13/09/2018
VARGHEESE THARAKAN
Vargheese Tharakan, Tharakan Villa, Amala Nagar, Pin Code: 680555, Thrissur District, Kerala State, India.
Proprietorship
Address for service in India/Attorney address:
M. UNNIKRISHNA MENON
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.
Proposed to be Used
CHENNAI
AGRICULTURE, HORTICULTURE AND FORESTING SERVICES
3953096   22/09/2018
SACHIN PATRE
Swastik Regaila, Tower 2/1602, Kavesar, Waghbil Naka, Ghodbunder Rd, Thane - West, Maharashtra - 400615
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/02/2014

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HEALTH SPA SERVICES, HAIRDRESSING
3953458  24/09/2018
DIKSHA TAHILRAMANI
4, Prem Sagar, Near CKP Club, Linking Road, Khar West, Mumbai – 400052
INDIVIDUAL
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
medical services; oral and dental care; hygienic and beauty care for human beings and related services included in class 44
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
OCTAVE METHODOLOGY

3974152  15/10/2018

AISEON HEALTHCARE TECHNOLOGIES PRIVATE LIMITED
Tulsiani Chambers, 07-West, Ground Floor, West Wing, Free Journal Press Marg, Nariman Point, Mumbai, Maharashtra - 400021
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES
area restricted to the state of MAHARASHTRA.
3990283 02/11/2018
DR. RAGHUNANDAN GOVIND TORASEKAR
trading as ;DISHA SKIN AND LASER INSTITUTE
SRUSHTI PRIME, 101, 1ST FLOOR, GOKHALE ROAD, ABOVE S.KUMAR JEWELLERS, OPPOSITE MANGO SHOWROOM,
NAUPADA, THANE(WEST)-400602.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
ANJALI RISBUD
SHOP NO.2, RAMKRISHNA NIWAS, G.V. SCHEME, ROAD NO.1, MULUND-EAST.
Used Since :06/10/2011

MUMBAI
COSMETOLOGY, TREATMENT FOR SKIN, NAIL AND HAIR DISEASES OF HUMAN BEINGS
3991017    02/11/2018
RITESH DHARU PAWAR
Plot No 87, Galli No 7, Yashodip Typing Centre, Pundlik Nagar, Garkheda
INDIVIDUAL

Address for service in India/Attorney address:
CHETAN
OFF NO 6 AURANGABAD

Proposed to be Used
MUMBAI
SPA, BEAUTY CLINIC, FITNESS CENTRE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS AND IMAGES.
DR. DEEPA KALA TRADING AS SARASWATI RAMANI CLINIC

SARASWATI RAMANI CLINIC, SHOP NO. 31, 1ST FLOOR, SADGURU PLAZA CHS, SECTOR 40, SEAWOODS, NERUL (W), NAVI MUMBAI- 400 706.

A Sole Proprietress

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since : 15/03/2016

MUMBAI

MEDICAL AND SURGICAL SERVICES; HEALTH CARE SERVICES; OBSTETRICS AND GYNECOLOGY SERVICES; MEDICAL DIAGNOSIS, EVALUATION AND TREATMENT OF INFERTILITY; CONSULTING SERVICES IN THE FIELD OF WOMEN'S HEALTH; MEDICAL SCREENING AND TESTING SERVICES; PSYCHOLOGICAL TESTING; MEDICAL DIAGNOSTIC SERVICES [TESTING AND ANALYSIS]; WELLNESS AND HEALTH-RELATED CONSULTING SERVICES; PROVIDING INFORMATION IN FIELD OF HEALTH AND WELLNESS; PROVIDING A WEBSITE FEATURING INFORMATION AND ADVICE IN THE FIELDS OF DIET, WEIGHT LOSS, DIET PLANNING AND LIFESTYLE WELLNESS; DIETARY AND NUTRITIONAL GUIDANCE; PROVIDING AN INTERNET WEBSITE FOR MEDICAL PROFESSIONALS AND MEDICAL PATIENTS Featuring medical information from remote locations via electronic patient monitoring devices that feed information to the website that can be accessed in real-time by medical professionals for purposes of monitoring and diagnosing medical conditions.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3997190.
ANYA

4004681  22/11/2018

LUPIN LIMITED
Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai 400055
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Medical services provided through chatbots.
4013910 30/11/2018
TRACTORS AND FARM EQUIPMENT LIMITED
No. 861, Annasalai, Chennai – 600 002, Tamil Nadu
Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since :17/01/2017
CHENNAI
hiring farming equipment.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.4013911.
4026771  14/12/2018

N.RAGAVAN
trading as; THE CHENNAI SPECIALITY KLINIC
OLD NO.1, NEW NO.3, MADHURAMS, RUKMANI ROAD, KALAKSHETRA COLONY, BESANT NAGAR, CHENNAI-600 090
SERVICE PROVIDER
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PRASHANTHI RAJENDIRAN
NO. 2, YOGI GARDENS, PALLIPATTU THARAMANI, CHENNAI - 600113
Used Since :15/12/2014

CHENNAI
MEDICAL SERVICES, MEDICAL CARE RELATING TO TREATMENT OF PERSONS AND PHARMACY ADVICE.
Subject to no separate claim over THE CHENNAI SPECIALITY KLINIC except as shown in the form of representation.
4030876  18/12/2018
CIAN AGRO INDUSTRIES AND INFRASTRUCTURE LIMITED
Plot No. 197/198, Bajiprabhu Nagar, Nagpur - 440010 (Maharashtra)
Body Corporate
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :01/01/2017
MUMBAI
agriculture, horticulture and forestry services included in Class 44
4030877   18/12/2018
CIAN AGRO INDUSTRIES AND INFRASTRUCTURE LIMITED
Plot No. 197/198, Bajiprabhu Nagar, Nagpur - 440010 (Maharashtra)
Body Corporate
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since: 01/01/2017
MUMBAI
agriculture, horticulture and forestry services
AURANGABAD GASTRO PRIVATE LIMITED
ZAVAR HOSPITAL, KHADKESHWAR, OPP. ANJALI CINEMA, AURANGABAD, MAHARASHTRA-43100
A COMPANY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
medical treatment services provided by clinics and hospitals, hospital services, health clinic services, health centre services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION OVER THE WORD AURANGABAD.
4052298   10/01/2019
LUCID MEDICAL DIAGNOSTICS PVT. LTD.
Plot No. 18, Rao & Raja Colony, Road No.2, Banjara Hills, Hyderabad - 500 034 (T.S)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :09/03/2007
CHENNAI
Medical diagnostics services.
DR. ATISH LADDAD
CuddlesNCare Hospital, Blue Fortuna, Military Road, Sankara Nagar, Marol, Andheri East, Mumbai 400059, Maharashtra
An Indian national

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Used Since :01/09/2010

MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4102175  28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
4102176   28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
4102177  28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;
Vikas Saroha
H.NO. 34/9 J, MEDICAL ENCLAVE ROHTAK-124001, HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
HOSPITAL SERVICES
SOHO ACTIVE
Priority claimed from 21/03/2019; Application No. : 018039311 ;European Union
4144933    11/04/2019
SOHO HOUSE LIMITED
72-74 Dean Street, London W1D 3SG
a company incorporated in the United Kingdom
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
MUMBAI
Hairdressing salons and beauty salons; sun tanning salon services; aromatherapy services; massage services; reflexology services; spa services; provision of sauna facilities; provision of solarium facilities; beauty treatment services; make-up services; body and skin care services; manicure services; pedicure services; cosmetic treatment services; electrolysis, waxing, tinting, make-up, grooming, colour diagnosis and body treatment services for cosmetic purposes; male grooming services; complementary health care services; health, diet and nutrition information; consultancy services regarding nutrition; hygienic and beauty care for human beings; hairdressing and hair styling services; depilatory services; cosmetic services; flower arranging services; medical lifestyle counselling services; counseling services in the fields of health, nutrition, herbalism, dietary, wellness and lifestyle wellness; information, advisory and consultancy Services relating to the aforesaid services, including those provided online from a computer database or from the Internet.
SONI BHAVANA RAMESH TRADING AS BLING NAIL SPA & SALON
D-5/75, Asmita Jyoti Society, Marve Road, Malad (W), Near Malwani Fire Brigade, Mumbai 400095, Maharashtra, India.
A Sole Proprietor

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :06/11/2015

MUMBAI

Beauty salon services, Hairdressing, health care, health spa services, hygienic and beauty care for human beings
4204938  13/06/2019
MR. GANGARAM TATEBHAU RANE
House No. 44, At & Post Kudal, Sangirdewadi, Tal. - Kudal, Dist. – Sindhudurg, Maharashtra. Pincode - 416520.
Individual

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used
MUMBAI

Medical and Healthcare Services Included in Class 44.
4232463  11/07/2019
M/S CFS NETRALAYA PRIVATE LIMITED
Plot No. 9, Sector 9, Dwarka, New Delhi-110077
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2011

DELHI
Ophthalmology services.
RISING CARE

4256081  04/08/2019

SENIOR HEALTH SOLUTION LLP
TOWER 3, FLAT-6/3, RUCHIRA RESIDENCY, 369, PURBACHAL KALITALA ROAD, HALTU, KOLKATA-700078, WEST BANGAL, INDIA
AN INDIAN LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078, WEST BENGAL, INDIA.
Used Since: 24/10/2013

KOLKATA

Medical Services, Nursing Services, Physiotherapy, Psychological Counselling, Dietician Services, Hospital Services, Emergency Medical Assistance, Hiring of Medical Instruments; being included in class 44.
4256082  04/08/2019
SENIOR HEALTH SOLUTION LLP
TOWER 3, FLAT-6/3, RUCHIRA RESIDENCY, 369, PURBACHAL KALITALA ROAD, HALTU, KOLKATA-700078, WEST BENGAL, INDIA
AN INDIAN LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :24/10/2013
KOLKATA
Medical Services, Nursing Services, Physiotherapy, Psychological Counselling, Dietician Services, Hospital Services, Emergency Medical Assistance, Hiring of Medical Instruments; being included in class 44.
EBISU DIAGNOSTICS
NO.2342, 17TH CROSS, 1ST SECTOR, HSR LAYOUT, BANGALORE
REGISTERED FIRM
Address for service in India/Attorney address:
KRISHNA KUMAR P
Ground Floor,No.14 Parthasarathipuram, Tnagar,Chennai
Used Since :08/04/2016
CHENNAI
MEDICAL SERVICES
JASSAL POLY CLINIC

4260871  09/08/2019

HARMINDER SINGH
B13/338, AMARJIT BUILDING, CHOWK BOHRI WALA, TARN TARAN
INDIVIDUAL

Address for service in India/Attorney address:
VARUNDEEP SINGH
TARN TARAN

Proposed to be Used
DELHI
MEDICAL SERVICES
4261065  09/08/2019
SHAIKH JAHIR ABBAS YUSUF
trading as ;SPECTO OPTICALS
SPECTO OPTICALS, FS 5, PADMAVATI TOWERS, 18TH JUNE ROAD, PANAJI GOA 403 001.
Used Since :01/06/2018
MUMBAI
MEDICAL, BEAUTY, AND AGRICULTURAL
RAVULA SRI RAMA CHANDRA MURTHY
2-1-50, Srinagar, Bhanugudi Junction, Kakinada-533003, Andhra Pradesh, India

Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since: 17/05/1997

CHENNAI

Surgical and medical services including optometry, ophthalmology and eye care services; services for the prevention of blindness, opticians' services; ophthalmology services; consultancy concerning spectacle; instruments and devices for eye examination; instruments and devices for the detection, diagnosis, management and treatment of eye disease, optometry; vision care services; eye care services, eye care services; healthcare services namely aftercare services relating to the provision of optical and medical products; eye glass fitting and sight testing services; refractive surgery including but not limited to laser eye surgery; healthcare services and health clinic services, all relating to the aforesaid services; medical diagnostic services testing and analysis.
4261482  09/08/2019
RAM GOPAL MANDA
S/O SH. BHINWA RAM MANDA, SHIV SHAKTI VIHAR, OPP. 220 KV POWER HOUSE, JAIPUR ROAD, BIKANER, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
AHMEDABAD

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
BHAVINI SHETHIA
Ground Floor, Ratnadeep Building, Next to L.N.Mehta Classes, Opp. Hingwala Upashraya Lane, Ghatkopar (E), Mumbai - 400 077
Sole Proprietor
Address for service in India/Attorney address:
PUNIT KACHALIA
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077
Used Since :01/04/2006
MUMBAI
Naturopathy, panchkarma, shirodhara, shirobji, hair fall and skin treatment, stress relief management, weight management, colon wash/hydrotherapy, mud bath and herbal facials, foot and hand reflexology, acupressure and acupuncture treatments, yoga, pranayama and meditation, yoga for tummy reduction, pregnancy yoga and meditation and swar yog music therapy
4263179  12/08/2019
SWATI AGARWAL
1441, SEC-A, PKT-B/C, VASANT KUNJ, NEW DELHI-110070
Individual
Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Used Since: 20/03/2017
DELHI
Medical Services in the form of Consultation for all skin, hair, nail diseases, skin radiance treatments, skin polishing microderm(mabrasion), Pigmentation reduction, (whitening), Acne treatment, Chemical peels, Botox injections, threads, PRP, Non surgical face lift, Hair loss therapies, Removal of warts, skin tags, moles, corns, Sutureless ear lobe repairs, as included in class 44.
AKMAL DAWA KHANA

4264217  13/08/2019
NISHANT KUMAR CHALANA S/O KASHMIRI LAL CHALANA
CORNER GALI NO.1, DURGA VIHAR, SRI GANGANAGAR- 335001, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
4264408   13/08/2019
PATHAN MOHSINKHAN
30, MOHAMMED DHOBNI CHAWL, NEAR KALANDARI MASJID, RAKHIAL, AHMEDABAD-380023 GUJARAT INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
M&P IP PROTECTORS
102/04 Dwarkesh Residency, Opp. Ahram Bungalows, Thaltej, Ahmedabad – 380059, Gujarat, India.

Proposed to be Used
AHMEDABAD
Cupping therapy services; Ayurveda therapy.
4264513    14/08/2019
S.R.JEYADURAI
8/2, 1B, RAJALAKSHMI APPARTMENT,CRESENT PARK STREET, T NAGAR CHENNAI-600017 TAMILNADU
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4025585
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Dr Sahebjan Skin Care Clinic

4264538    14/08/2019
S RESHMA PROPRIETOR OF DR SAHEBJAN SKIN CARE CLINIC
W/O M NAVEEN BHARATH KUMAR,10-13-492,REDDY AND REDDY COLONY,TIRUPATI(URBAN) - 517501
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4264566    14/08/2019
RUCHIR DUBEY
53-A, Pocket B, Expressview Apartment, H.I.G Flats, Near Indian Oil Petrol Pump, Sector 105, Noida-201304

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture
and forestry services
EYEPLANET
4264983  14/08/2019
SUN PHARMA LABORATORIES LIMITED
SUN HOUSE, PLOT NO. 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063
MANUFACTURERS, TRADERS, MERCHANTS AND EXPORTERS
Body Incorporate
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Proprietorship Firm

Address for service in India/Attorney address:

LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
AHMEDABAD
Hospital services.
SHANKHAA

4265753  14/08/2019

JKR HOSPITALITY SERVICES PRIVATE LIMITED
A-16, KRISHNA TOWERS, NO. 50, SARDAR PATEL ROAD, TARAMANI, CHENNAI - 600113

An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Hygienic and beauty care for human beings; Spas; Spa services; Health spa services; Beauty spa services; Beauty salons; Beauty care services provided by a health spa; Health spa services for health and wellness of the body and spirit offered at a health resort; Beauty treatment services; Beauty care services; Facial treatment services; Massages; Pedicure services; Manicure services; Foot massage services; Reflexology services; Aromatherapy services; hair care services; Providing weight loss programme services; Cosmetic laser treatment of skin and hair growth
4265755  14/08/2019
JKR HOSPITALITY SERVICES PRIVATE LIMITED
A-16, KRISHNA TOWERS, NO. 50, SARDAR PATEL ROAD, TARAMANI, CHENNAI - 600113
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Hygienic and beauty care for human beings; Spas; Spa services; Health spa services; Beauty spa services; Beauty salons; Beauty care services provided by a health spa; Health spa services for health and wellness of the body and spirit offered at a health resort; Beauty treatment services; Beauty care services; Facial treatment services; Massages; Pedicure services; Manicure services; Foot massage services; Reflexology services; Aromatherapy services; hair care services; Providing weight loss programme services; Cosmetic laser treatment of skin and hair growth
HAIR AND SHAPE CLINIC LIMITED LIABILITY PARTNERSHIP
307/2, Sarla Sadan, S. V. Road, Malad West Mumbai 400 064

Services related to Hair Transplant, Laser and Cosmetology, Plastic surgery (and Integrated Obesity Clinic (Physician Dietician Yoga TherapistBariatric SurgeryPlastic Surgeon)

Limited Liability Partnership

Proposed to be Used

MUMBAI

The activities related to Hair Transplant, Laser and Cosmetology, Plastic surgery (and Integrated Obesity Clinic (Physician / Dietician /Yoga Therapist/ Bariatric Surgery/ Plastic Surgeon) and any other activities falling under class 44.
Trade Marks Journal No: 1920, 23/09/2019

4267453  17/08/2019
TARUN BATRA
HOUSE NO-4, ROAD NO-16, PUNJABI BAGH EXTENSION, WEST DELHI, NEW DELHI-110026
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since: 02/08/2019
DELHI
Beauty salons, Salon services (Beauty -), Salon services (Hairdressing -), Skin care salons, Sun tanning salon services,
Slimming salon services, Nail salon services.
AADISAKTTHI
AYURVEDA VILLAGE

4267648  17/08/2019
AADISAKTTHI AYURVEDA VILLAGE LLP
Aadisaktthi Ayurveda Village, Building No. 227/A, Vellar, K.S Road, Kovalam, Trivandrum – 695527, Kerala
A Limited Liability Partnership constituted under the Limited Liability Partnership Act, 2008

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
medical and health care services; hospital services; emergency medical assistance; advisory services relating to health
care; medical diagnostic services; ayurveda therapy; alternative medicine services; health spa services; cosmetic body
care services provided by health spas; beauty care services; meditation services; health care relating to naturopathy;
holistic psychotherapy; physiotherapy; panchkarma (ayurvedic treatment); massage services; ayurvedic massage; sauna,
bath, massage and therapy services; providing information relating to dietary and nutritional supplements; provision of
medical information; providing information in the fields of health and wellness
sharaina

4267753  18/08/2019
ASHISH GARG
B-78, NANHEY PARK, UTTAM NAGAR, WEST DELHI-110059
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Beauty salons, Beauty salon services, Hair dressing salon, Hair salon services, Hair highlighting services, Hair coloring services, Hair perming services, Hygienic and beauty care for human beings, Consultation services relating to beauty care, Advisory services relating to beauty treatment, Beautician services, Makeup consultation and application services, Application of cosmetic products to the face, Application of cosmetic products to the body, Nail salon services, Tattoo parlors, Tattooing services, Body art services, Body piercing, Spas, Spas services, Laser skin tightening services, Cosmetic treatment, Cosmetic laser treatment of tattoos, Cosmetic laser treatment for hair growth, Eyelash extension services, Body waxing services for the human body
4267877   19/08/2019
SANDIPAN DAS
trading as ;SANDIPAN DAS
180, M.B ROAD, BIRATI, KOLKATA - 700051
SERVICE PROVIDER
Proposed to be Used
KOLKATA
CLINICAL AND DIAGNOSTIC SERVICES.
4267956  19/08/2019
MRS DIPALEE SHAILESH CHAVAN (PROPRIETOR) TRADING AS BLUSHER
AT SHEFALI PLAZA, REES, KHAMBA PHATI, TAL KHALAPUR, DIST RAIGAD 410222
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours
4268066     19/08/2019
MANOJ KUMAR SHARMA / AYUSH CLINIC
D-10, Heera Bas, Near Stem Power House, Alwar, Rajasthan-301001
Sole Proprietor

Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg, Near Metro Station Gate No 5, Delhi-92

Proposed to be Used
AHMEDABAD
Medical Clinic Services as per class-44
4268206   19/08/2019
URMILA KRISHNA
Flat No. 104, Tower No. CM 2, Cape Town Super tech, Sector 74, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301
Individual
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092
Proposed to be Used
DELHI
Spa Services, Body Massage as are included in class 44
RESOLVE NUTRITION AND HEALTH PRIVATE LIMITED
FLAT NO 1 HOUSE NO 140 SAMARTHA NAGAR(BHATALI) RAJAPUR RATNAGIRI MH 416702 IN
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
KADXPERT
4268770  19/08/2019
DR. REVAT LAKHIA
111, TAPOVAN SOCIETY, B/H. MANEKBAUG HALL, AMBAWADI, AHMEDABAD – 380015, GUJARAT, INDIA
AN INDIVIDUAL AND INDIAN NATIONAL

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Proposed to be Used
AHMEDABAD
Medical and Hospital Services including Diagnostic, Tele-radiology, Nursing and Health Care, Medical Clinics, Nursing Homes and Imaging services.
4269058  20/08/2019
DR SARIKA PARDHE
302, Shree Vishal, Plot No 29, Sec 11, Koparkhairane, Navi Mumbai-400709
MSME
Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607
Proposed to be Used
MUMBAI
Pharmaceutical Consultancy Services
Lall Eye Care Centre

4269277   20/08/2019
ASHISH KUMAR LALL
H No-365/4, New Railway Road
Individual

Address for service in India/Attorney address:
NITIN GROVER & CO.
240 STREET NO 4 MADAN PURI GURGAON 122001
Used Since :12/03/2011
DELHI
Medical Services
4269706    20/08/2019
KARTHIK P, PROPRIETOR OF M/S. SECRET ROOM CAFE
3B, SELVA STREET, MADURAI MEENAKSHI NAGAR, VALASARAVAKKAM, CHENNAI-600087, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
SPA SERVICES, DAY SPA SERVICES, HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING MASSAGE, FACIAL AND BODY TREATMENT SERVICES AND COSMETIC BODY CARE SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY A HEALTH SPA
4269972  20/08/2019
PK GLAM MAKEUP ARTIST
16-J, SARABHA NAGAR, LUDHIANA (PB.)
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN
HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS
Trade Marks Journal No: 1920, 23/09/2019 Class 44

4270146 21/08/2019
XGRO TECHNOLOGIES PRIVATE LIMITED
No. 210, 2nd Floor, R.B.C Kirtideep Building, Nangal Raya, New Delhi-110046
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Agriculture, Horticulture and Forestry Services
4270811   21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3687604, 3687625, 4270804

MUMBAI
Diagnostic, Detection And Health Assessment Services; Medical Nursing Services; Rejuvenation Medical Services, Health
Spa, Health & Wellness Consulting Services; Counseling Services In The Fields Of Health & Nutrition, Lifestyle And
Wellness; Food Nutrition Consultation; Wellness Medical Services; Services Rendered By Dietician, Hygienic And Beauty
Care For Human Beings Including Beauty Parlour, Saloon And Spa, Beauty Treatment Services; Beauty Salon Services;
Running Of Hospitals And Clinics, Providing Medical Services, Diagnostic Services, Clinical Services, Consultancy And
Advisory Services In The Medical Field
4270825  21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Diagnostic, Detection And Health Assessment Services; Medical Nursing Services; Rejuvenation Medical Services, Health Spa, Health & Wellness Consulting Services; Counseling Services In The Fields Of Health & Nutrition, Lifestyle And Wellness; Food Nutrition Consultation; Wellness Medical Services; Services Rendered By Dietician, Hygienic And Beauty Care For Human Beings Including Beauty Parlour, Saloon And Spa, Beauty Treatment Services; Beauty Salon Services; Running Of Hospitals And Clinics, Providing Medical Services, Diagnostic Services, Clinical Services, Consultancy And Advisory Services In The Medical Field
THE BERNSTEIN METHOD

4271078  21/08/2019

ROBERT J. BERNSTEIN
369 ASHFORD AVE 2FL DOBBS FERRY NY 10522-2600

Proprietor

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Proposed to be Used
AHMEDABAD

Behavioral health services in the nature of behavior analytic treatment for individuals with Autism Spectrum Disorder and other developmental disabilities; Therapy Services; Speech Therapy; Occupational Therapy; Physiotherapy; massage; Behaviour Therapy; rehabilitation for substance abuse patients; services of a psychologist; the said services being included in class 44.
UNIQUELY NORMAL
4271079  21/08/2019
ROBERT J. BERNSTEIN
369 ASHFORD AVE 2FL DOBBS FERRY NY 10522-2600
Proprietor
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Proposed to be Used
AHMEDABAD
Behavioural health services in the nature of behaviour analytic treatment for individuals with Autism Spectrum Disorder and other developmental disabilities; Therapy Services; Speech Therapy; Occupational Therapy; Physiotherapy; massage; Behaviour Therapy; rehabilitation for substance abuse patients; services of a psychologist; the said services being included in class 44.
4271469  22/08/2019
GWG DEVELOPMENT CONSULTANCIES PRIVATE LIMITED
SRNO 241/2/2, NEAR BANER, TEJASWINI HOUSING SOCIETY, PUNE-411045
Private Limited Company
Address for service in India/Agents address:
PADMASINH BALASAHEB PATIL
1678, E, 1ST FLOOR, FLAT NO.FF-4, VITHHAL COMPLEX,
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4271660    22/08/2019
SARITA DUGGAL TRADING AS OM SAI BEAUTY AND WELLNESS POINT
BLOCK B-1, PLOT NO 31, IN CENTRAL MARKET, SECTOR 50, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH,
201301
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Beauty salons, Beauty consultation, Beauty therapy treatments, Beauty care services, Beauty counselling, Facial beauty treatment services.
AVIACODE

4272175  22/08/2019

ANZA MEDICODE INDIA PRIVATE LIMITED.
FLAT NO. 37, BUILDING NO. B, S. NO. 82/2, SAWANT VIHAR, KATRAJ, PUNE - 411046, MAHARASHTRA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

HEALTH CARE SERVICES; HEALTH COUNSELLING; PHARMACY ADVICE; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; HEALTHCARE ADVISORY SERVICES; HEALTHCARE INFORMATION SERVICES; COLLATION OF INFORMATION IN THE HEALTHCARE SECTOR; PROVIDING MEDICAL INFORMATION IN THE HEALTHCARE SECTOR; PROVIDING HEALTH INFORMATION; PROVIDING INFORMATION IN THE FIELD OF HEALTH VIA A WEBSITE.
NEWFOUND PROPERTIES AND LEASING PRIVATE LIMITED
PLOT NO. C-30, BLOCK 'G', OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI – 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Sunburst Healthcare

4273308  23/08/2019

SUNBURST HEALTHCARE PRIVATE LIMITED
A 1/402, Silver Oak, Kalyaninagar Pune 411014

Company

Address for service in India/Attorney address:

APRAJITA PUNDHIR
Legal Stava Consultancy services Pvt Ltd (OPC), 703, A-3, Ganga Panama, Pimple Nilakh, Pune 411027

Used Since :01/11/2017

MUMBAI

Home Healthcare Services- Bedside attendants, Nurse attendants and procedures, device rental, doctors' visits, e-consultations, physiotherapy, laboratory, pharmacy, nutritionist, Pain Management, Palliative Care, Clinical psychologist and healthcare management consulting
KARTHIK N
47, THOMAS STREET, COIMBATORE - 641001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4273585    23/08/2019
DINESH KUMAR SHARMA TRADING AS WORLD DIABETES CENTRE
OPP. OCTROI POST, MAIN HAMBRAN ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2019
DELHI
Hospital Services, Medical Treatment Services provided by Clinics & Hospitals; Medical Consultancy, Medical Counseling, Human Healthcare Services, Surgical Treatment Services, Laboratory Analysis Services relating to the Treatment of Persons & Medical Services in the field of Diabetes.
4274910    26/08/2019
DAYAPRASAD G KULKARNI
No. 35, Sri Rama Temple Street, Jeevanhalli
Proprietorship
Address for service in India/Attorney address:
MAHESH CHOWDHARY
A Mahesh Chowdhary No. 189, 7th Main Srinivasanagar, BSK 1st Stage, Bangalore- 560050

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4275299 26/08/2019

JYOTI PRAKASH DASH
S/O JAGAT BIHARI DASH, NH 203 ADJACENT TO PETROL PUMP, TULASI CHAURA, MALTIPATPUR, CHANDANPUR, PURI, ORISSA, 752012

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
ADPL

4275504  26/08/2019
Aadharshila Designs Private Limited
B 4/124 Safdarjung Enclave, New Delhi - 110 029
A company incorporated under the laws of India.

Address for service in India/Agents address:
ARCHE & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :20/08/2005

DELHI
Landscape design.
OUI

4276163    27/08/2019

CHIRANJIV GILL
199, Sector 6, Panchkula, Haryana - 134109

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
DABUR VATIKA

4278609  29/08/2019

DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

To be associated with:
1294891, 1309342

DELHI

Hair Cleaning; Hair Spa; Retail/Online Services and Commercial Information and Advice for Consumers in the retail online space pertaining to Cosmetics
4279463  30/08/2019
MR. DARSHAN D. YEWALEKAR
SHOP NO. 1, GROUND FLOOR, ATLANTIC CHS. LTD., SHERLY RAJAN ROAD, BANDRA (WEST), MUMBAI – 400 050
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
HAIR STYLING SERVICES, HAIR DRESSING SALON SERVICES, BEAUTY SALON SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HEALTH SPA SERVICES
UZIFY

4279533   30/08/2019
MIRROR HOME SERVICES
Suite F, 1st Floor, Kiwi Heights, Katlia, Jhawtala, Howrah - 711409
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KAMALIA ASSOCIATES
202, Jessore Road, Shyam Lake Garden, Block C, Flat No. 519 (g), Kolkata - 700089

Proposed to be Used
KOLKATA
BEAUTY SALON, SALONS, HAIRDRESSING SALON, NAIL SALON SERVICES, HAIR SALON SERVICES, SKIN CARE SALONS, MAKE UP SERVICES, DIETICIAN SERVICES, SPA SERVICES, MASSAGE SERVICES, HAIR IMPLANTATION, TATTOOING SERVICES,
4279873 30/08/2019
RAJESH CHANDRA PAL
HOUSE NUMBER - 2261, B-2, VASANT KUNJ SOUTH WEST DELHI, VASANT VIHAR, DELHI 110070
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Health advice; Health consultancy; Healthcare services; Providing health information; Advisory services relating to health; Providing health care information via electronic means
2683570   20/02/2014
MUMTAZ PARVEEN
trading as ;WE YOUTH FOUNDATION
DD-14, MADAN PURA, OIL MILL GATE, MODI NAGAR, DIST GHAZIABAD, UP-201204
SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :10/04/2011
DELHI
NGO, SOCIAL SERVICES, INDIVIDUAL SERVICES
WHEY ENERGY

2966434    19/05/2015

BRIGHT LIFECARE PVT. LTD
trading as ; BRIGHT LIFECARE PVT. LTD
E-1, BANDHU VIHAR APARTMENTS, PLOT NO. 11, SEC-10, DWARKA, NEW DELHI-75
SERVICE PROVIDER

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since : 01/05/2015

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
COTIVITI
Priority claimed from 09/06/2015; Application No. : 86656908 ;United States of America
3025214  05/08/2015
COTIVITI CORPORATION
50 Danbury Road, Wilton, Connecticut 06897 U.S.A.
Service Provider
a corporation organized and existing under the laws of State of Delaware, U.S.A.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
fraud detection services in the field of health care insurance
Priority claimed from 25/11/2015; Application No. : 068718 ;Jamaica
3257855    12/05/2016
INSTAGRAM, LLC
1601 Willow Road, Menlo Park, California 94025, United States of America.
Service Providers
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :12/05/2016

DELHI
Online social networking services; Internet based social introduction, networking and dating services; Providing information in the form of databases featuring information in the fields of social networking, social introduction and dating.
3308988  14/07/2016
VISHNU SOLANKI
18-A, WEST SHANTI NAGAR, MAHOLI ROAD, MATHURA, UTTAR PRADESH-281004, INDIA.
SERVICE PROVIDER
Used Since :04/07/2003
DELHI
LEGAL, INDUSTRIAL, BUSINESS MANAGEMENT, FINANCIAL COST ACCOUNTING, RECRUITMENT PERSONNEL
MANAGEMENT, INVENTORY CONTROL, IMPORT AND EXPORT AND OTHER TECHNICAL OR NON TECHNICAL
CONSULTANT, AND PREPARE PROJECT REPORTS FOR ALL TYPE OF INDUSTRIES TO SET UP SYSTEM OF CASTING
OR TO GIVE OTHER CONSULTANCY ON COST ACCOUNTING TO ADVICE COMPANIES ON THE FINANCIAL SYSTEM ETC.
3325587 02/08/2016
SARLA HOLDING PVT. LIMITED
2, SAINIK FARMS, NEW DELHI-110080, INDIA.
SERVICES
A COMPANY DULY REGISTERED UNDER INDIAN COMPANIES ACT 1956
Address for service in India/Attorney address:
INTELLECT IPR CONSULTING
F-8 & 9, 1ST FLOOR, ANSAL TOWER OPP. JWALA HERI MARKET, BLOCK A-2 PASCHIM VIHAR NEW DELHI-110063
Used Since: 01/04/2001
To be associated with:
3264797
DELHI
SOCIAL SERVICES TO MEET THE NEEDS OF INDIVIDUALS, NAMELY ASSESSING THE NEEDS OF, AND DEVELOPING PLANS, PROGRAMS AND STRATEGIES TO ASSIST AND DEVELOP INDIVIDUALS AND COMMUNITIES; SOCIAL SERVICES IN CLASS-45"
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3264797...
Hero Corporation

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi, New Delhi, Delhi, IN - 110020

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELIHD

Legal services, security services for protection of property and individuals, Personal and social services rendered by others to meet the need of individuals, Consultancy (intellectual property security), Mediation, Arbitration and litigation services, Adoption agency service, baby sitting, pet sitting, marriage agencies, detective agencies, investigations (missing person personal background), body guard, funeral crematorium services, rental of fire alarms, fire extinguishers services.
3338827  16/08/2016
HAQ SACH SEVA SOCIAL WELFARE SOCIETY
trading as ;HAQ SACH SEVA SOCIAL WELFARE SOCIETY
330- A, NEW AGGAR NAGAR, RAJU NAGAR, LUDHIANA.
SERVICES
SOCIETY
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :29/05/2016
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
MANASAMRIT

3341577  18/08/2016
MANAS AMRIT SEVA SANSTHAN
H NO- 15KA/1-2, ALAMNAGAR, PARA, LUCKNOW (U.P)
SERVICES

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)
Used Since :30/06/2016

DELHI

TO provide personal and social services rendered by others to meet the needs of individuals
INTERNATIONAL INSTITUTE FOR NON-ALIGNED STUDIES

3353081  04/09/2016
INTERNATIONAL INSTITUTE FOR NON-ALIGNED STUDIES.
trading as ;INTERNATIONAL INSTITUTE FOR NON-ALIGNED STUDIES.
A-2/59, SAFDARJUNG ENCLAVE, NEW DELHI-110029, INDIA.

Service
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :19/09/1980

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

no right to the exclusive use of the word "INTERNATIONAL, NON-ALIGNED". Mark should be used as whole.
3407794  10/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/03/1995
DELHI
Charitable services & activities, social & welfare service including spiritual upliftment, accommodation, old age homes, destitute womens aged home, poor and child begging eradication programme, social services namely companionship services (providing residential homes & housing for childrens & womens, namely, providing food & clothes to needy & elderly persons & to needy children, undertake projects for the benefit of community & needy people.
NO EXCLUSIVE RIGHTS OVER THE ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL..
PAWAR ASSOCIATES

3407890  11/11/2016

JATINDER SINGH

trading as ;PAWAR ASSOCIATES

RAIKOT ROAD, OPP. OCTROI NO. 5, NEAR NEW HAPPY SCHOOL, JAGRAON, DISTT. LUDHIANA (PB.).

SERVICES

Address for service in India/Agents address:

G. S. VERMA & CO.

H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.

Used Since :06/12/2000

DELHI

LEGAL SERVICES ESPECIALLY IN RELATION TO TAX
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 01/04/2000

DELHI
Charitable services & activities, social & welfare service including spiritual upliftment, accommodation, old age homes, destitute womens aged home, poor and child begging eradication programme, social services namely companionship services (providing residential homes & housing for childrens & womens, namely, providing food & clothes to needy & elderly persons & to needy children, undertake projects for the benefit of community & needy people.
3413519   20/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRIINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1996
DELHI
Charitable services & activities, social & welfare service including spiritual upliftment, accommodation, old age homes, destitute womens aged home, poor and child begging eradication programme, social services namely companionship services (providing residential homes & housing for childrens & womens, namely, providing food & clothes to needy & elderly persons & to needy children, undertake projects for the benefit of community & needy people.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3413044.
Priority claimed from 15/09/2016; Application No.: 51899; Trinidad and Tobago
3430429 09/12/2016
AMAZON TECHNOLOGIES INC.
410 Terry Avenue North, Seattle, Wilmington, 98109, United States of America
Service Provider
a company incorporated under the laws of the state of Delaware, U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
3430423
DELHI
Anti-counterfeiting consulting in the fields of product authentication, tracking and tracing, and brand monitoring and protection, to protect against counterfeiting, tampering, and diversion, and to ensure the integrity of genuine products; consulting, detecting, monitoring and reporting on intellectual property violations including counterfeits
Colour claimed is feature of the mark.
Mark shall be used as a device as represented and filed with no right over the word Transparency.
3558943  29/05/2017
BRIJ NAVIN BHANUSHALI
801, ATRI TOWERS, SAPTARISHI PARK, SWAPNA NAGRI, YOGI HILLS, MULUND WEST, MUMBAI 400080,
MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
PROVIDING SOCIAL SERVICES FOR THE BETTERMENT AND WELL-BEING OF THE FELLOW BEINGS AND ANIMALS
RAJASTHAN ALLIED & SECURITY SERVICES (P) LTD.
SHOP NO. 1/3, NEAR KENDRIYA BUS STAND, HIRADAS, BHARATPUR, RAJASTHAN COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :22/12/1997

AHMEDABAD
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUAL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words RAJASTHAN ALLIED & SECURITY SERVICES PVT. LTD..
3870955  26/06/2018
NIRMALA MOHANDAS KAHRINAR
A - Flat - 904, Destinations Memoir, Near Anajani Gatha, Patil Nagar Road, Chikhali, Pune
Individual

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Matrimonial agencies.
3972323   12/10/2018
ABHISHEK SHIVAJI KAD
Survey No. 116/7/1, Shikshak Colony, Sus Road, Pashan, Haveli 411021, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Proposed to be used
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
NCOURAGE
4006409 23/11/2018
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / I, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Self-help and personal empowerment subject matters; escorting in society; providing shoes and clothing to needy persons [charitable services]; personal and social services provided by third parties to meet the needs of individuals being services included in class 45.
@axisb

4094088  20/02/2019
AXIS BANK LIMITED
Axis House, Bombay Dyeing Mills Compound, Pandurang Budhkar Marg, Worli, Mumbai- 400025, Maharashtra
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

To be associated with:
3077707

MUMBAI
Identity verification and validation services; financial identity monitoring services for fraud protection purposes security clearance for preparation of identification cards; personal identification number selection for others; identification verification services, namely, providing authentication of personal identification information via secure storage and transmitting such information via the Internet; registration of domain names for identification of users on a global computer network.
Sagacious IP
4101381 27/02/2019
SAGACIOUS RESEARCH PRIVATE LIMITED
377 Pocket-2 Sector-19, Dwarka New Delhi DL 110075
Private Limited Company
Address for service in India/Attorney address:
VIVEK SINGH
502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Used Since :29/02/2008
DELHI
4107036 05/03/2019
SRL GROUP
SRIRAM PATH, SARISTABAD ROAD, GARDANIBAGH, PATNA, BIHAR, 800001
LEGAL SERVICES IN ALL SECTORS
Tradeamrk Act 1999
Proposed to be Used
KOLKATA
Legal Services; Intellectual Property (Trademarks, Copyrights, Design, Patent) Licensing Services; Grant licensing on intellectual property - Trademarks, Copyrights, Design, Patent ; Software Licensing Services; Brand Sale/Purchase Services; Brand Licensing Services; Others Licensing services; Networking Services; Social Services; Personal Services; Detective Services; Religious Services; Astrological and Spiritual Services; safety, rescue, security and enforcement services; dating services; funerary services; child care services; petscare services; house sitting services; individual analysis and research services; individual shopping services; lost property services; social escorting services; wedding services; Advisory services relating to intellectual property licensing; Granting of licences for industrial property rights ; Granting of licences on intellectual property (Trademarks, Copyrights, Design, Patent) ;Granting of licences to others for the use of industrial property rights and copyright ; Granting of licenses for industrial property rights ; all type of consultancy services; all type of Legal Services; all types of Licensing Services; rental, hire & leasing in connection with the aforesaid, included in the class and advice, consultancy and information for the aforesaid, and others natures of services or business activities comes under in the class: 45
JABVMET
4107858  05/03/2019
BELLS & WHISTLES MATCHMAKER PRIVATE LIMITED
Flat No 301, HEM OPEL, Ekta Park, Pune Mumbai Road, Wakdewadi, Khadki, Shivajinagar, Pune-411003, Maharashtra
Body Incorporate
Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India
Proposed to be Used
MUMBAI
Matrimonial Services; Horoscope Forecasting; Astrology Consultancy.
BELLS & WHISTLES MATCHMAKER PRIVATE LIMITED
Flat No 301, HEM OPEL, Ekta Park, Pune Mumbai Road, Wakdewadi, Khadki, Shivajinagar, Pune-411003, Maharashtra

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
MUMBAI
Matrimonial Services; Horoscope Forecasting; Astrology Consultancy.
4254585   02/08/2019
BEIJING DAIJA INTERNET INFORMATION TECHNOLOGY CO., LTD.
Room B2201, 20th Floor, Building No.8, 1 Zhongguancun East Road, Haidian District, Beijing, China

Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
DELHI
Personal background investigations; Chaperoning; Clothing rental; Marriage agencies; Dating services; On-line social networking services; Copyright management; Licensing of intellectual property; Licensing of computer software [legal services]; Registration of domain names [legal services].
RESHIMBANDH
4257181  05/08/2019
RESHIMBANDH MARRIAGE INFORMATIONS SYSTEM PVT LTD
101, Saraswati Sadan, Dharampeth, Nagpur 440010
A Company Incorporated Under the Companies Act 1956

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Used Since :01/06/2001

MUMBAI
Providing the Services of Marriage Bureau
TRUEMESH
Priority claimed from 12/02/2019; Application No. : 76899 ;Jamaica 4257279 06/08/2019
Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Home security monitoring services; consultancy, advisory and information services relating to home security monitoring; electronic monitoring and security services for residential and commercial properties; consultancy, advisory and information services relating to home security monitoring.
SINGHANIA LAW

4258256    06/08/2019

KRISHAN SINGHANIA
Suite- 102-103 Jolly Maker Chambers II, Nariman Point
Sole Proprietor

Address for service in India/Agents address:
SINGHANIA & CO., Solicitors & Advocates
Suit 102 -103, 10th FLOOR, JOLLY MAKER CHAMBERS II, NARIMAN POINT, MUMBAI - 400 021.

Used Since : 25/07/2006

To be associated with:
1853628

MUMBAI

LEGAL SERVICES IN THIS INCLUDING SERVICES AS LAWYERS, ADVOCATES, ATTORNEYS, SOLICITORS, LEGAL CONSULTATIONS/ADVICE, ONLINE LEGAL CONSULTATIONS/ADVICE, LITIGATION SUPPORT, LEGAL TRANSCRIPTION, REGISTRATION OF TRADEMARKS, PATENT, COPYRIGHT AND OTHER INTELLECTUAL PROPERTY RIGHTS SERVICES, LEGAL PROCESS OUTSOURCING, LEGAL OFF SHORING, CONSULTANTS IN LPO, PARA LEGAL SERVICES AND LEGAL RESEARCH, CORPORATE TAXATION, ARBITRATION, INTELLECTUAL PROPERTY, REGULATORY APPROVALS, LITIGATION BOTH CIVIL AND CRIMINAL, FINANCE, BUSINESS ADVISORY, DUE DILIGENCE, FEASIBILITY STUDIES, PROJECT REPORT, BUSINESS OF ASSISTING BOTH BUSINESS AND NON-BUSINESS ENTITIES AND SUCH OTHER RELATED ISSUES; ALL ACTIVITIES INCIDENTAL TO RENDERING OF LEGAL SERVICES
4258996  07/08/2019
SHoppers STOP limited
Umbag Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India
Body Incorporate
Address for service in India/Attorney address:
Sagar Chandra & Associates
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
3898115

Mumbai
Personal and social services rendered by others to meet the needs of individuals; Personal wardrobe styling consultancy, Information about personal wardrobe styling services
4261386   09/08/2019
SARABJEET KAUR
3/63 Nehru Nagar
Sole Proprietorship

Address for service in India/Attorney address:
CHANDER BHAN ARYA
3/36 NEHRU NAGAR, NEW DELHI

Used Since: 01/07/2015

DELHI
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4261483    09/08/2019

RAM GOPAL MANDA
S/O SH. BHINWA RAM MANDA, SHIV SHAKTI VIHAR, OPP. 220 KV POWER HOUSE, JAIPUR ROAD, BIKANER, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
AHMEDABAD

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4262758  12/08/2019
ADS REVOLUTION PVT. LTD.
Saini Complex, 1st Floor, Above LIC, Ambala - Chandigarh Highway, Derabassi, SAS Nagar - 140507, INDIA
Body Incorporate

Address for service in India/Attorney address:
KAIZEN IP ATTORNEYS
C-149, Industrial Area, Phase-7 (Sector 73), Mohali - 160055, Punjab, INDIA

Proposed to be Used
DELHI

Legal services; legal advisory services including compilation, preparation and presentation of a case to the relevant deciding authorities; legal consultancy relating to immigration, taxation and international law; litigation services relating to immigration, taxation and international law and related services falling in class 45.
4265773   15/08/2019
KPF (KRISHNA PRASAD FOUNDATION)
SHUBHAM, SHUBAM BOTANIKA,270, SRIRAM NAGAR COLONY, KONDAPUR, HYDERABAD-500 084, TELANGANA INDIA
Address for service in India/Attorney address:
T.RAMYA KRISHNA
SHUBHAM, SHUBAM BOTANIKA,270, SRIRAM NAGAR COLONY, KONDAPUR, HYDERABAD-500 084, TELANGANA INDIA

Proposed to be Used
CHENNAI
Social Service, working for the needy, working for the individual needs and all other services included in Class 45;
ANAND MAHURKAR TRADING AS M/S. AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Colony, Shantisheela Society, Law College Road, Erandwane, Pune, Maharashtra, India 411004
Proprietorship Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :04/02/2019

MUMBAI

Intellectual property services, Intellectual property consultation; Intellectual property (Licensing of -); Intellectual property management services; Protection of intellectual property; Enforcement of intellectual property rights; Investigations in relation to intellectual property; Licensing of intellectual property and copyright; Advisory services relating to intellectual property protection; Legal services relating to the acquisition of Intellectual property; Intellectual property consultancy services for universities and research institution; consultancy relating to the management of intellectual property and copyrights; Licensing of intellectual property in the field of copyrights, Trade Marks, Patents [legal services]; Intellectual property consultancy services in the field of patents and patent applications; legal services relating to the negotiation and drafting of contracts relating to intellectual property rights.
4266846  16/08/2019
PAI INTERNATIONAL ELECTRONICS LIMITED.,
No: 28/1A, 100 Feet Road, Indiranagar, Bangalore - 560 038, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Social Services rendered by others to meet the needs of Individuals
4267042   16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :10/03/2016
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
FFISS FIRE FREE INDIA SAFETY SOLUTIONS

4267376   17/08/2019

PRIYANKA ANAND

C-1008, 10th floor, ITrend Homes, Survey No. 275/1,276/1, near Knorr-Bremse, Rajiv Gandhi Infotech Park, Phase-2, Hinjewadi, Pune 411057, Maharashtra, India

Individual

Address for service in India/Attorney address:

KASHYAP POPAT KHANDAGALE

C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used

MUMBAI

Fire-fighting, Fire fighting services, Fire prevention consultancy, Safety evaluation, Advisory services in relation to safety, Rental of equipment for safety, rescue, security and enforcement
DCODE: THE FIRE

4267377   17/08/2019

PRIYANKA ANAND
C-1008, 10th floor, ITrend Homes, Survey No. 275/1,276/1, near Knorr-Bremse, Rajiv Gandhi Infotech Park, Phase-2, Hinjewadi, Pune 411057, Maharashtra, India
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Fire-fighting, Fire fighting services, Fire prevention consultancy, Safety evaluation, Advisory services in relation to safety, Rental of equipment for safety, rescue, security and enforcement
HARVINDER PAL SINGH
14 A, TOWER 1, THE HIBISCUS, NEAR BAANI SQUARE, SECTOR 50, GURGAON, HARYANA - 122001, INDIA
AN INDIAN INDIVIDUAL

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
SOCIAL WORK SERVICES
CHENNOJWALA RATHNAKAR
1-2-48/34, PLOT NO 306, SRI SAI BALAJI APTS, OLD BAZAR, KARIMNAGAR, TELANGANA-505001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
ADVISORY SERVICES RELATING TO INTELLECTUAL PROPERTY RIGHTS, INTELLECTUAL PROPERTY CONSULTANCY, PROTECTION OF INTELLECTUAL PROPERTY, MANAGEMENT OF TRADEMARKS, LEGAL SERVICES RELATING TO THE PROTECTION AND EXPLOITATION OF COPYRIGHT FOR FILM, TELEVISION, THEATRE AND MUSIC PRODUCTIONS, PATENT ATTORNEY SERVICES, CONSULTANCY RELATING TO THE PROTECTION OF GEOGRAPHICAL INDICATIONS, REGISTRATION SERVICES (LEGAL), COMPANY REGISTRATION SERVICES, LITIGATION SERVICES, LEGAL CONSULTANCY SERVICES, LEGAL ADVICE,
Seraphic Gem

VENIKA SUKHIJA
TARA ESTATE COLONY, #138, SRI GANGANAGAR ROAD, ABOHAR - 152116
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
AT8 VENTURES (OPC) PRIVATE LIMITED
221 ILD TRADE CENTRE SECTOR 47 SOHNA ROAD GURGAON Gurgaon HR 122018
REGISTERED UNDER COMPANIES ACT 2013

Proposed to be Used
DELHI

legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
BOOLEAN IP

4272314   22/08/2019
NITYA ANAND
302, U2/9-10, Silver Lining Building, Gurgaon, India - 122002
Individual person

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuiin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used
DELHI

Intellectual property services, Intellectual property consultancy services, Advisory services relating to intellectual property protection, Advisory services relating to intellectual property licensing, Legal services relating to the exploitation of intellectual property rights, Legal and judicial research services in the field of intellectual property, Advisory services relating to patents, Advisory services relating to intellectual property rights, Advisory services relating to intellectual property protection
NEWFOUND PROPERTIES AND LEASING PRIVATE LIMITED
PLOT NO. C-30, BLOCK 'G', OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI – 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
NEWFOUND PROPERTIES AND LEASING PRIVATE LIMITED
PLOT NO. C-30, BLOCK 'G', OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI – 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
HSP SECURITY AND DETECTIVE SERVICES
4276588  27/08/2019
HARDEEP
Raiya, Jhajjar, Hasanpur, Haryana, 124103
PROPRIETOR
Proposed to be Used
DELHI
SECURITY GUARD SERVICES
Priority claimed from 24/02/2010; Application No. : 51896/2010 ;Switzerland

1993255   14/07/2010

DEP IMAGING GMBH
Böschachstrasse 117, CH-9443 Widnau, Suisse
Manufacturers, Merchants and Service Providers
A Swiss Company

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used

DEHLI

Colours claimed: Green: code Pantone 355U- Black.

Cl.9:Optoelectronic components, modules and equipment/material including or combining inter alia low light level images intensifier tubes, infrared sensors, electronic sensors such as electron bombarded CMOS (EBCMOS) imagers, display peripherals such as OLED or LCD micro displays, laser trackers and telemeters/rangefinders, electronic compasses, electronic boards and components and their constitutive parts, embedded interfaces and application softwares, special power supply devices/units, coating and protection devices and optical components or interfaces.

Cl.42:New products creation and design, evaluation and development in the scientific, technological and industrial fields in relation with electronics, optical components, electronic and optical components, and optoelectronic material/equipments and interfaces, as well as development of specifically associated/oriented softwares provided by engineers.
2572872   30/07/2013
47 BRAND, LLC
15 SOUTHWEST PARK WESTWOOD, MA 02090, U.S.A.
MANUFACTURER TRADER AND SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.25; HEADWEAR; HATS; HEADGEAR; APPAREL; FOOTWEAR.
Cl.35; Retail and Wholesale Services
2572873  30/07/2013

47 BRAND, LLC
15 SOUTHWEST PARK WESTWOOD, MA 02090, U.S.A.
MANUFACTURER TRADER AND SERVICE PROVIDER

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2572872

DELHI
Cl.25; HEADWEAR; HATS; HEADGEAR; APPAREL; FOOTWEAR.
Cl.35; Retail and Wholesale Services
2575948 05/08/2013

DLF LTD.
DLF CENTRE SANSAD MARG NEW DELHI-110001.
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LABEL EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL.

Cl.16; PAPER AND PAPER ARTICLES, PRINTED MATTER, ADVERTISEMENTS, PUBLICATIONS, BOOKLETS, CARDS, CATALOGUES, BOOKS, MANUALS, NEWSLETTERS, POSTERS, LEAFLETS, BOARDS AND PLACARDS OF PAPER AND CARDBOARD, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, GRAPHIC PRINTS, DOCUMENT ENGRAVINGS, CARDBOARD ARTICLES, BOXES OF CARDBOARD OR PAPER, PHOTOGRAPHS.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, BUSINESS EFFICIENCY EXPERT SERVICES, BUSINESS INFORMATION, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, ADVERTISING BY MAIL ORDER, PRESENTATION OF GOODS IN MALLS AND COMMERCIAL COMPLEXES FOR RETAIL PURPOSES; PUBLICITY MATERIALS; UPDATING OF ADVERTISING MATERIAL, COMMERCIAL INFORMATION AND ADVICE FOR RETAIL PURPOSES, DEMONSTRATION OF GOODS, DISSEMINATION OF ADVERTISING MATERIAL, DISTRIBUTION OF SAMPLES, MARKETING, SHOP WINDOW DRESSING.
2602995  26/09/2013
RESCUE TEAM FOR DISASTER & COMMUNITY SAFETY
208 Vikas Kendra, E- Block LSC, Vikaspuri, New Delhi - 110018, India
Manufacturers, Merchants and Service Providers
NGO registered with the Indian Red Cross Society
Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.
Used Since : 09/04/2013
To be associated with:
2602994
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2602994.
Cl.9; Life-saving instruments; fire-extinguishing apparatus; clothing for protection against accidents, irradiation and fire; signalling lights; gloves for protection against accidents; knee-pads; life jackets; life belts; life saving rafts; safety nets/life nets; shoes for protection against accidents, irradiation and fire; protective helmets and masks; breathing apparatus.
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.
Cl.25; Clothing, footwear, headgear namely boots, boot uppers, wristbands, fittings of metal for footwear, gloves, half-boots, headbands, inner soles, jackets, jerseys, non-slipping devices for footwear, outer clothing, pants, shirts, socks, sport shoes, tee-shirts and water proof clothing.
Cl.41; Education; providing of training; arranging and conducting of colloquiums, workshops, training, congresses, conferences, seminars and symposiums; layout services (other than for advertising purposes); practical training and demonstration.
Cl.45; Security services for the protection of property and individual; personal and social services rendered by others to meet the needs of individuals.
VERITAS
2824015 09/10/2014
VERITAS US IP HOLDINGS LLC
500 E. Middlefield Road, Mountain View, CA 94043, United States of America,
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..881177,881179.
Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING AND ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, 
WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND 
INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; 
MAGNETIC DATA CARRIER, RECORDING DISCDS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-
OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSION EQUIPMENT AND 
COMPUTERS; FIRE EXTINGUISHING APPARATUS; COMPUTER HARDWARE; COMPUTER SOFTWARE; COMPUTER 
UTILITY SOFTWARE; COMPUTER SOFTWARE FOR USE IN FILE, DISK AND SYSTEMS MANAGEMENT; COMPUTER 
SOFTWARE FOR USE IN DATA STORAGE MANAGEMENT AND STORAGE AREA NETWORKS; COMPUTER SOFTWARE 
FOR BACKING UP AND RESTORING COMPUTER DATA; COMPUTER SOFTWARE FOR USE IN DISASTER RECOVERY; 
COMPUTER SOFTWARE FOR USE IN REMOVABLE STORAGE MEDIA MANAGEMENT; COMPUTER SOFTWARE FOR 
MONITORING, IDENTIFYING, AND RECTIFYING FILE, DISK, SYSTEM, AND COMPUTER NETWORK PROBLEMS AND 
ERRORS; COMPUTER SOFTWARE FOR USE IN THE FIELD OF ENTERPRISE INFORMATION MANAGEMENT; COMPUTER 
SOFTWARE FOR USE IN THE FIELD OF ONLINE ANALYTICAL PROCESSING (OLAP); COMPUTER SOFTWARE FOR 
GENERATING REPORTS FROM DATABASES; COMPUTER SOFTWARE FOR SCHEDULING AUTOMATED PROCESSES; 
COMPUTER SOFTWARE FOR USE IN THE CENTRAL MANAGEMENT OF COMPUTER ATTACHED TO A COMPUTER 
NETWORK; COMPUTER SOFTWARE FOR REPLICATING AND ARCHIVING FILES FROM ONE DATA STORE TO ANOTHER; 
COMPUTER SOFTWARE FOR METERING THE USE OF THE OTHER COMPUTER SOFTWARE; COMPUTER SOFTWARE 
FOR USE IN DEVELOPING DATA APPLICATIONS AND OTHER COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR 
USE IN DEVELOPING DATA APPLICATIONS AND OTHER COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR 
INFORMATION MANAGEMENT, IDENTIFICATION, COLLECTION, PRESERVATION, PROCESSING, ANALYSIS, REVIEW, PRODUCTION AND PRESENTATION OF ALL ELECTRONICALLY STORED DOCUMENTS AND DATA; 
COMPUTER SOFTWARE FOR DOCUMENT AND ELECTRONIC MAIL ARCHIVING, RETENTION AND RETRIEVAL; 
INSTRUCTION MANUALS SUPPLIED AS A UNIT WITH THE FOREGOING; PUBLICATIONS IN ELECTRONIC FORM, ON 
MAGNETIC AND OPTICAL COMPUTER-READABLE MEDIA OR DOWNLOADABLE VIA COMPUTER AND COMMUNICATION 
NETWORKS, INCLUDING THE INTERNET, NAMELY, WORK BOOKS, QUICK REFERENCE GUIDES, TECHNICAL 
REFERENCE MANUALS, COMPUTER USER MANUALS, EVALUATION GUIDES AND CONFERENCE MATERIALS IN THE 
FIELD OF COMPUTERS, COMPUTER SOFTWARE, COMPUTER PERIPHERALS, AND COMPUTER NETWORKS
Cl.39;storage services for archiving databases, images and other electronic data; electronic storage of data files for 
clients to store and retrieve data via a global computer network; electronic document archiving services; email archiving 
services
Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; 
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND 
SOFTWARE; COMPUTER SERVICES; CLOUD COMPUTING SERVICES; COMPUTER SOFTWARE INSTALLATION 
SERVICES; DESIGN, DEVELOPMENT, UPDATING AND MAINTENANCE OF SOFTWARE IN THE FIELD OF DATABASE 
MANAGEMENT; APPLICATION SERVICE PROVIDER SERVICES; PROVISION OF INFORMATION AND ONLINE DATABASE 
REGARDING COMPUTERS, COMPUTER HARDWARE, COMPUTER SOFTWARE, COMPUTER NETWORKS, COMPUTER-
RELATED SERVICES, DATA STORAGE MANAGEMENT, ENTERPRISE INFORMATION MANAGEMENT, AND ONLINE 
ANALYTICAL PROCESSING (OLAP); COMPUTER CONSULTATION; SOFTWARE CONSULTATION; TECHNICAL SUPPORT 
SERVICES; COMPUTER SOFTWARE SERVICES, NAMELY, PROVISION OF TECHNICAL ASSISTANCE AND TECHNICAL 
SOFTWARE DESIGN FOR OTHERS; REMOTE OR ON-SITE MONITORING OF COMPUTER SYSTEMS; MONITORING THE COMPUTER SYSTEMS OF OTHERS AND PROVIDING BACK-UP COMPUTER PROGRAMS 
AND FACILITIES; PROVIDING DATA CONVERSION SERVICES; APPLICATION HOSTING; PROVIDING TEMPORARY USE 
OF ON-LINE NON-DOWNLOADABLE CLOUD COMPUTING SOFTWARE; CLOUD HOSTING PROVIDER SERVICES; CLOUD 
COMPUTING FEATURING SOFTWARE FOR USE IN DATA CAPTURE, DATA RECOVERY AND DATA MANAGEMENT; 
PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR CLOUD-BASED SERVICES; 
SOFTWARE AS A SERVICE (SAAS) FEATURING COMPUTER SOFTWARE FOR CLOUD-BASED SERVICES; COMPUTER 
DISASTER RECOVERY PLANNING AND SERVICES
PA-ALLZ
2824068  09/10/2014
SURINDER PAL
1054, Sector-8, Ambala City, Haryana- 134003
Manufacturer and Trader

Address for service in India/Attorney address:
SAARThI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.

Proposed to be Used
DELHI

Cl.5; Ayurvedic medicines like Churan powder and tablets, ayurvedic syrups, pulps, extracts, chutneys, murabas

Cl.30; Biscuits, Bakery products, Coffees, Candies, Sweets, Snack items, Namkeens
2951614    28/04/2015
NEELA TELE FILMS PVT LTD
401. 4TH FLOOR, STANFORD, CTS NO 554, 554 1 TO 4 JUNCTION OF SV ROAD AND JUHU LANE, ANDHERI WEST, MUMBAI 400058
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.
Used Since: 28/07/2008

MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1945163, 1945164.

Cl.9: SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND Computers; FIRE EXTINGUISHING APPARATUS

Cl.16: PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER: BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY: ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS

Cl.25: CLOTHING, FOOTWEAR, HEADGEAR

Cl.28: GAMES AND PLAYTHINGS, GYMNASIc AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES

Cl.35: ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.38: TELECOMMUNICATIONS

Cl.41: EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
BENEFITME

2994679   25/06/2015

MERCER (US) INC.
1166 AVENUE OF THE AMERICAS NEW YORK NY 10036, USA

SERVICE PROVIDERS
A New York Corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.36; consulting services; online portal featuring information.

Cl.44; Health consulting services; online portal featuring health information.
FORBES LLC
499 Washington Blvd, Jersey City NJ 07310, United States of America
SERVICE PROVIDERS
A Delaware Limited Liability Company
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
2320934, 2506847, 2506851, 2506852, 2929019

DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.43; Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1920, 23/09/2019 Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

3055383 14/09/2015
TAKASAGO THERMAL ENGINEERING CO., LTD.
Shinjuku East Side Square, 6-27-30, Shinjuku, Shinjuku-Ku, Tokyo 160-0022, Japan
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A Japanese company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :06/11/2012

DELHI

Cl.11: Lighting installations for air vehicles; Germicidal lamps for purifying air; Safety lamps; Ultraviolet ray lamps (not for medical purposes); Other electric lamps and lighting apparatus; Rotary kiln, horizontal cylindrical furnaces and other furnaces for industrial purposes; Nuclear reactors; Steam accumulators; Boiler tubes for heating apparatus; Fuel economisers; Feed water apparatus for boilers of heating apparatus; Flues for heating boilers; Other boilers; Gas water heaters; Hot water tanks for hot water supply; Kitchen worktops; Kitchen sinks; Industrial deep fryers; Industrial roasters; Drinking water cooling apparatus; Ice machines; Refrigerating cabinets; Refrigerating chambers; Other freezing machines and apparatus; Ice chests; Ice-cooling refrigerators; Gas sterilizing machines and apparatus (except for medical purposes); Forage drying apparatus; Milk sterilizers; Ionization apparatus for air treatment; Drying apparatus; Recuperators; Evaporators; Distillation apparatus; Heat regenerators; Other heat exchangers; Distillation columns; Clean stockers, clean benches, fan filter units, pass boxes; Accumulators; Air conditioners for vehicles; Central air conditioning installations; Air conditioners; Air cooling apparatus; Air deodorizing apparatus; Industrial dehumidifiers; Dehumidifying rotors; Air purifying apparatus and machines; Air reheat; Industrial air germicidal apparatus; Air valves for steam heating installations; Burners; Radiators for central heating installations; Liquid cooling installations; Dampers for heating apparatus; Expansion tanks for central heating installations; Ventilation fans; Heat pumps; Electric heating apparatus; Heating apparatus using water; Hot air apparatus; Solar heat collectors for heating apparatus; Thermostatic values (parts of heating installations); Ventilation hood; Smoke exhausting outlet apparatus for ventilating; Cooling towers; Heating towers; Industrial humidifiers; Air washers; Electric dust collecting apparatus; Exhaust gas treatment apparatus for air conditioning installations; Air ducts with silencer for air conditioning installations; Temperature setting and keeping apparatus in chambers; Constant temperature and humidifying rooms; Variable air volume units; Chemical feeders for air apparatus and sanitary apparatus; Corrosion preventing apparatus for piping dosing nitrogen gas into circulating water; Absorbing rotors for solvent and other hazardous materials; solvent recovering apparatus; Stack piping units; Air conditioning units, outdoor units of air conditioner, pump units and other building apparatus, and units unified with piping and frame base (s); Set units of toilet bowl and seat; Set units of bathroom; Set units of shower room; Household air deodorizers; Filters for drinking water; Other water purifying apparatus; Household humidifiers; Electric fans for personal use; Other household electric heater apparatus; Ventilation hoods for air conditioning for laboratories; Showers; Sinks; Bathrooms; Washers for water tanks; Water tanks; Valves for level controlling in tanks; Pipe line cocks; Mixed taps for water pipes; Faucets; Waste water treatment tanks; Waste water treatment tanks for household purposes; Septic tanks; Sewage treatment tanks; Garbage incinerators; Disinfectant dispensers for toilets; Toilet bowls; Chimney blowers; Chimney flues; Coils (parts of distilling, heating or cooling installations); Refrigerating containers; Desalination plants; Disinfectant apparatus; Heating elements; Flame stacks for use in oil refineries; Apparatus for fountains; Garbage incinerators for industrial purposes; Water supply pipes (except ceramic pipes) as parts of sanitary installations; Annexed appliances for controlling of gas pipes, gas apparatus, tap-water pipes or tap-water apparatus for bath, toilet, kitchen apparatus and water purifying apparatus; Steam generating installations; Swimming pool chlorinating units; Water distribution installations; Water intake apparatus; Water purifying apparatus and machines; Water softening apparatus and installations; Automatic water feeding or sprinkling apparatus; Solar water heater; Plant-cultivation green houses (phytotron), low dew point rooms and other special environment rooms having temperature and purification degree.
control system; Vibration isolation equipments fitted to rotary machines of air conditioning installations, and freezing machines and apparatus; Heating or cooling packs filled with chemical substances ready to react when required; Desalination plants; Machines and apparatus for clean rooms; Chemical filters; Constant temperature rooms; Clean chambers; Room pressure control equipment for buildings; Chamber pressure control equipment for buildings; Fine differential pressure controller; Reverse osmosis membrane for water treatment; Spiral membrane element for water treatment; Membranous filter medium for water treatment.

Cl.35; Advertising; Publicity; Issuance of trading stamps; Business management analysis, consultancy and guidance; Business research; Business assessment and appraisal; Business analysis, consultancy and guidance; Business management and organization consultancy; Marketing research; Providing information on commodity sales; Business management of hotels; Employment agencies of scientific or technological experts; Other employment agencies services; Import-export agencies; Arranging newspaper subscriptions; Document reproduction; Shorthand services; Transcription; Operation of computers, typewriters, telex machines and other similar office machines; Filling documents or magnetic-tapes; Information construction to computer data base; Systemizing of information into computer data base; Publicity materials rental; Rental of typewriters and copying machines; Providing employment information; Rental of vending machines; Computer recording; Green house gas emission trading; Appraisals of air conditioning installations, and other machines and apparatus; Retail services or wholesale services of ices for keeping freshness of seafood products.

Cl.36; Financing for energy saving business of buildings; Financing necessary for repayment of loans; Other financing; Acquisition of bond about financing; Acquisition of bond issued for raising fund; Liability guarantee; Consultancy on financing plan for energy saving business of buildings; Agencies for collecting gas or electric power utility payments; Insurance brokerage; Agencies for insurance; Claim adjustment for insurance; Insurance premium rate computing; Management of buildings; Real estate brokers; Leasing or renting of buildings; Purchase and sale of buildings; Agencies or brokerage for purchase and sale of buildings; Appraisal of value of air conditioning apparatus and other machines; Real estate appraisal; Appraisal of facilities of buildings; Land management; Agencies or brokerage for leasing or renting of buildings; Leasing of land; Purchase and sale of land; Providing information on buildings or land; Antique appraisal; Art appraisal; Precious stone appraisal; Used automobiles appraisal; Company credit investigation; Charitable fund raising; Realization of machine; Rental of cash dispensers or automated-teller machines; Consultancy on financial planning in the field of energy conservation; Appraisal of air conditioning apparatus and other machinery; Building installations appraisal; Green house gas emission trading.

Cl.37; Repairworks of dehumidifying rooms, breeding rooms, environmental test rooms and other special environmental rooms; General works of cogeneration system; General works of district heating and cooling system; Repairworks of heat distribution plants; Repairworks of cogeneration system; General works of dehumidifying rooms; General works of greenhouses; General works of rooms with constant temperature and humidity; General works of environmental test rooms; General works of painting booths; General building construction works of cooling towers, heating towers and other gas-liquid contact towers; Repairworks of gas-liquid contact towers; General works of swimming pool equipment installations; General works of smokeproof and smoke exhaust system [interior]; General works of mechanical parking system installations; General works of vacuum transportation system of trash; Construction of industrial furnaces; Kitchen equipments installation; Dredging; Road paving; Masonry; Glazing; Steel structure construction works; Plastering; Carpentry; Tile laying, bricklaying or block laying; Joinery; Building reinforcement; Painting; Scaffolding works, civil engineering works or concrete works; Upholstering; Sheet metal work; Building damp-proofing; Roofing services; Plumbing; Apparatus installations construction; Drilling of wells; Electric works; Telecommunication wiring; Thermal insulating for buildings; Air conditioning apparatus installation and repair; Water supplying, draining and sanitary plumbing; Sewage treatment installations construction; Water purifying apparatus installation; Fire fighting equipments installation; Building damp-proofing works; Radiation shield works for nuclear installations and other installations; Other construction; Demolition and dismantlement of buildings; Consultancy on general building construction works; Upholstering consultancy; Building damp-proofing consultancy; Providing information on apparatus installation construction; Electric works consultancy; Consultancy on refrigerating machines; Consultancy on thermal insulating for buildings; Construction consultancy via the Internet; Consultancy on refrigerating machines installation; Boilers installation consultancy; Consultancy on lighting apparatus construction; Building construction consultancy; Consultancy on building installations construction; Consultancy on cooling towers construction; Consultancy on gas-liquid contact tower installation construction; Consultancy on cogeneration system construction; Consultancy on district heating and cooling system construction; Consultancy on heat supply plants construction; Consultancy on special environmental room construction; Consultancy on other construction; Building construction supervision; Heat supply plant operation; Operation, check and maintenance of power sources, air conditioning apparatus, sanitary installations, crime prevention systems and disaster prevention systems of buildings; Operation, check and maintenance of other building installations; Consultancy on operation of building installations; Providing information on operation of building installations; Monitoring of operation condition of machines, apparatus and devices (including their parts) or installations composed of them (including monitoring by computer); Consultancy on operation of cogeneration systems; Repair or maintenance of assemblies of district heating and cooling systems; Check of heat supply plants; Consultancy on operation of refrigerating machines; Consultancy on operation of boilers; Consultancy on operation of gas-liquid contact towers; Consultancy on operation of district heating and cooling system; Consultancy on operation of heat supply plants; Providing information on installation of heating and cooling systems; check and maintenance of installations in buildings or factories; Maintenance and management of compressed air supply plants, nitrogen supply plants and pure water making plants; Repair or maintenance of buildings; Repair or maintenance of gas-liquid contact towers; Repair or maintenance of cogeneration systems; Repair or maintenance of district heating and cooling system; Repair or maintenance of water treatment systems; Repair or maintenance of water purifying apparatus; Repair or maintenance of lighting apparatus; Providing information on repair of lighting apparatus; Repair or maintenance of water supplying, draining and sanitary plumbing; Consultancy on repair or maintenance of water supply, draining and sanitary plumbing; Rust-proof treatment of buildings and building installations; Consultancy on soundproof and sound insulation construction; Consultancy on anti-vibration and seismically isolation construction of buildings and building installations; Consultancy on anti-vibration and seismically isolation construction of buildings and building
installations; Repair or maintenance of measuring devices; Consultancy on repair or maintenance of measuring devices; Providing information on repair or maintenance of measuring devices; Repair or maintenance of lighting apparatus; Repair or maintenance of elevators; Repair or maintenance of belt conveyers and other conveyance apparatus of goods inside factories; Repair or maintenance of chemical processing machines and apparatus; Providing information on repair of chemical processing machines and apparatus; Repair or maintenance of fire alarms and gas alarms; Providing information on repair of fire alarms and gas alarms; Repair or maintenance of mechanical parking systems; Repair or maintenance of optical apparatus and instruments; Providing information on repair of optical apparatus and instruments; Repair or maintenance of cinematographic machines and apparatus; Repair or maintenance of photographic instruments and apparatus; Providing information on repair of photographic instruments and apparatus; Repair or maintenance of office machines and apparatus; Providing information on repair of office machines and apparatus; Repair or maintenance of industrial machines; Repair or maintenance of construction machines; Providing information on repair of construction machines; Repair or maintenance of mining machines and apparatus; Repair or maintenance of telecommunication machines and apparatus; Consultancy on repair or maintenance of telecommunication machines and apparatus; Providing information on repair of telecommunication machines and apparatus; Repair or maintenance of pneumatic and hydraulic machines and instruments; Repair or maintenance of power-driven floor cleaning machines; Providing information on repair of power-driven floor cleaning machines; Repair or maintenance of semiconductor manufacturing machines and systems; Repair or maintenance of plastic processing machines and apparatus; Boilers repair or maintenance; Consultancy on boilers repair or maintenance; Providing information on boilers repair; Pumps repair or maintenance; Consultancy on pumps repair or maintenance; Repair or maintenance of scientific apparatus and instruments; Repair or maintenance of scientific apparatus and instruments; Repair or maintenance of non-electric cooking heaters; Boilers cleaning; Air filter cleaning; Telephone disinfecting; Vermin exterminating [other than for agriculture, forestry or horticulture]; Formalin fumigating [inside of buildings], sterilization and disinfectant of equipments and facilities inside of buildings; Consultancy on formalin fumigating [inside of buildings], sterilization and disinfectant of equipments and facilities inside of buildings; Disinfection, sterilization, mildewproof and deodorization treatment inside of the buildings; Sterilization of medical machines and apparatus; Rental of floor cleaning machines; Rental of mops; Rental of car-washing apparatus; Rental of electric washing machines; Rental of laundry dryers; Rental of construction machines and apparatus; Rental of space cooling apparatus; Rental of air conditioning apparatus; Rental of power generators; Rental of electric power saving equipments, machines and apparatus; Rental of energy saving equipments, machines and apparatus; Electrical works; Telecommunication wiring; Joinery; Steel structure construction works; Fire-fighting installation works; Construction management; Operation of building equipment; Operation of air conditioning installation; Operation of plants; Monitoring of computers; Exchange of refrigerant, coolant or brine at cooling devices or the laying pipes thereof; Repair or maintenance of air conditioning apparatus; Consultancy on repair or maintenance of air conditioning apparatus; Repair or maintenance of freezing machines and apparatus; Consultancy on repair or maintenance of freezing machines and apparatus; Providing information on repair of freezing machines and apparatus; Repair or maintenance of pneumatic and hydraulic machines and instruments; Providing information on repair of pneumatic and hydraulic machines and instruments; Repair or maintenance of air conditioning apparatus; Repair or maintenance of gas station equipments; Repair or maintenance of chemical plants; Repair or maintenance of nuclear power plants; Repair or maintenance of steel manufacturing plants; Repair or maintenance of water tanks; Repair or maintenance of solar water heaters; Repair of toilet stool units with a washing water squirt; Chimney cleaning; Cleaning of buildings [interior and exterior]; Cleaning of building exterior surfaces; Septic tanks cleaning; Storage tanks cleaning; Street cleaning; Window cleaning; Carpets and rugs cleaning; Floor polishing; Bathtubs and bath boilers cleaning; Cleaning of air conditioning apparatus; Cleaning of refrigerating machines; Consultancy, providing information, monitoring and checking thereof; Installation work of room pressure control equipment; Installation work of chamber pressure control equipment; Consultancy on installation work of room pressure control equipment; Repair or maintenance of room pressure control equipment; Consultancy on repair or maintenance of room pressure control equipment; Replacement and cleaning of membranous filter for water treatment; Repair or maintenance of reverse osmosis membrane for water treatment; Repair or maintenance of spiral membrane module for water treatment; Installation of data communication network; Operation management of building facilities and plants in remote locations via computer network; Consultancy on operation management of building facilities and plants in remote locations via computer network; Repair or maintenance of computer machinery and peripherals; Installation work of temperature sensors or flow measuring sensors to the surface of pipes; Consultancy on installation work of temperature sensors or flow measuring sensors to the surface of pipes.

Cl.39: Car transport; Providing of transporting information; Vehicle-driving services; Marine transport; Providing information on pickup, tracing and delivery of the goods transporting by railway, car marine and air through the Internet; Package of goods; Freight brokerage; Freight brokerage to shipping agencies; Providing information on packaging of goods; Cargo unloading; Removal agencies and services; Brokerage and intermediate for removal service contract; Brokerage and intermediate for courier; Courier services [messages or merchandise]; Brokerage for arranging domestic, industrial waste and trash collecting cars; Agencies or brokerage for contracts of freighting; Providing information and consultancy on brokerage for freighting; Brokerage for transporting of warehoused goods; Usage transport which is
related to transport by air transporter; Agencies for home delivery services; Brokerage for rental, selling, purchasing or chartering of vessels; Freight forwarding; Acceptance of picking up order through the Internet; Providing information on usage transport through the Internet; Courier services; Container transport of heat stored in phase change materials; Warehousing services; Temporary safekeeping of personal belongings; Distribution of gas energy, electric energy; Consultancy on distribution of gas energy, electric energy; Temperature controlled air distribution; Water distribution; Consultancy on water distribution; Storage of waste and trash; Rental of warehouse space; Parking services; Management of parking lots; Providing vessel mooring facilities; Airport services; Rental of loading-unloading machines and apparatus; Car rental; Rental of man-powered vehicles; Rental of motorcycles; Rental of vessels; Rental of wheel chairs; Rental of bicycles; Rental of aircraft; Rental of mechanical parking systems; Rental of packing or wrapping machines and apparatus; Rental of safe; Rental of refrigerator-freezers for household purposes; Rental of freezers for household purposes; Rental of freezing machines and apparatus; Rental of gasoline station equipments (not for repair and maintenance of automobiles); Rental of hydrogen station equipments (not for repair and maintenance of automobiles); Bicycle transport or delivery; Man-powered transport or delivery; Providing information on car transport; Transport of heat stored in phase change material; Distribution of temperature-controlled air; Hydrogen station; Green house gas emission trading; Providing of ices or ice packs for keeping freshness of seafood products.

Cl.42; Providing facilities for experiments and examinations of engineering; Consultancy on designing of computers; Designing of machines, apparatus and devices (including their parts) or installations composed of them; Drafting of machines, apparatus and devices (including their parts) or installations composed of them; Designing and drafting of air conditioning installations, water supplying, draining and sanitary plumbing system, electric installations, freezers, pumps, and other building equipments; Measuring of quality of air exhausted from indoor; Measuring of indoor air environment; Measuring of noise and vibration; Inspection and measuring of machines and apparatus; Designing and drafting of heat supply plants, plant-cultivation green houses (phytotron), dehumidifying rooms, environmental test rooms, animal breeding rooms and other buildings; Consultancy on designing and drafting of buildings; Land surveying; Geological surveys; Contract of calculation of industrial technology by computer; Degradation inspection of building installations; Technical advices relating to performance, operation of computers, industrial boilers, building installations, district heating/cooling plants and other machines that require high levels of personal knowledge, skill or experience of the operators to meet the required accuracy in operating them; Updating of computer softwares; Creating and maintaining web sites; Computer programming and computer software designing; Drafting of manuals of machines, apparatus and devices (including their parts) or installations composed of them; Technical project studies; Testing, inspections or research of chemistry; Testing, inspections or researches of pharmaceuticals, cosmetics or foodstuffs; Testing or researches on machines, apparatus and instruments; Agencies for energy-saving planning of buildings; Consultancy on environmental protection; Consultancy on maintenance of improvement of indoor environment; Measuring, verifying and analyzing of energy efficiency for energy-saving effect of buildings; Consultancy on energy-saving design of buildings; Materials testing; Examinations of water; Non-destructive inspections of piping and other metal hardware; Researches on building construction and city planning; Testing or researches on prevention of pollution; Testing, inspections or researches on electricity static and other electricity; Researches on civil engineering; Testing, inspections or researches on agriculture, livestock breeding or fisheries; Consultancy on anti-static preparations of goods; Editing images, characters and sound signals by computers; Providing meteorological information; Rental of measuring apparatus; Rental of drawing instruments; Rental of computers including central processing units and electronic circuits and magnetic desks [including those recorded with computers programs] and other peripherals; Providing computer programs; Rental of scientific apparatus and instruments; Calibration services of air conditioning installations, and other machines and apparatus; Agencies for preparing or submitting documents related to buildings to government office; Degradation inspect of building equipment; Testing or research on static electricity and other electricity; Guards of facilities; Designing of machines, apparatus, instruments [including their parts] or systems, composed of such machines, apparatus and instruments; Drawing of machines, apparatus, instruments [including their parts] or systems; Creating calculation formula of industrial technology; Simulation of technical subject; Energy saving planning of construction installation; Energy saving planning of plants; Energy saving planning with guarantee of being effective in saving energy; Designing and drafting of room or chamber pressure control equipment.
3095145  09/11/2015
GTS EXPORTS PVT.LTD.
63/12B MAIN RAMA ROAD, NEAR KRITI NAGAR METRO STATION NEW DELHI 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
DIVA ARORA MENON
C-15 BASEMENT, NIZAMUDDIN EAST NEW DELHI-13
Used Since :01/05/2015
DELHI
Registration of this trade mark shall give no right to the exclusive use of the word BYKES.
Cl.9;HELMETS (PROTECTIVE), THEIR PARTS & FITTINGS, MOTORCYCLES AND SCOOTER PARTS AND ACCESSORIES AND ALL OTHER GOODS INCLUDED IN CLASS 9 FOR AUTOMOBILES.
Cl.12;SCOOTERS, MOTOR CYCLES, ACCESSORIES & FITMENTS, FILTER, FILTER ELEMENTS AND OTHER PARTS AND FITTINGS AND ACCESSORIES INCLUDED IN CLASS 12 FOR AUTOMOBILES.
Plus Screen

Priority claimed from 20/07/2015; Application No. : 40-2015-0054100 ;Republic of Korea
3159779  14/01/2016

LG ELECTRONICS INC.
128, Yeou-li-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3159261,1441457,1441459.

Cl.7; Dish washing machines for household purposes; Automatic dishwashers; Washing machines; Laundry washing machines for household use; Electric washing machines for household purposes; Clothes washing machines; Dishwashers; Dishwashing machines for household purposes; Spin dryers for household purposes (not heated); Clothes managing machines; Steam cleaners for household purposes; Electric cleaners for household purposes; Vacuum cleaners; Robot cleaners for household purposes; Bed cleaners for household purposes; Solar power generators; Apparatus for manufacturing solar battery membrane; Apparatus for forming solar battery membrane; Compressors as parts of machines, motors and engines; Compressors for refrigerators; Compressors (machines); Compressors for air conditioners; Compressors for dehumidifying machines; Compressors for air handlers; Compressors for clothes management machines; Compressors for laundry washing machines

Cl.9; Computer application software for smart phones/mobile phones/smart televisions/handheld electric communication devices (for use in Internet of Things); Motion recognizing sensors; Gyro sensors using GPS functions; Motion detectors; Invader sensors; Sensors for privacy protection; Alarm sensors for refrigerators; Alarm sensors for laundry washing machines; Range sensors; Digital sensory devices; Sensor controllers; Pressure sensors; Sensors for measuring instruments; Window opening and closing detecting sensors; Object detecting sensors; Door opening and closing detecting sensors; Remote control apparatus; USB Dongle(wireless network adapters); Transmitters and receivers of electronic signals; Adapters for connecting wireless network; Multifunctional touch buttons; Sensor stations; Audio speakers; Monitors (computer hardware); Door locks; TV remote controls; Remote controls for electronic products; Home network devices; Electronic security system for home network; Home automation device; Downloadable smart phone application (software); Interfaces and peripheral devices for computers; Cloud server; Server for home network system; Server for home automation; Digital audio interface apparatus; Wireless (bluetooth) audio/video receivers; Bluetooth communication apparatus; Battery charge devices; Computer software for the remote control of security apparatus; Computer software for the remote control of office machines; Computer software for the remote control of electric lighting apparatus; Application software for the remote control of electronic apparatus/home appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances); Computer software for the remote control of telephones/wireless phones; Computer software for the remote control of vacuum cleaners/printers/computers; Smartphones; Display for smartphones; Cellular phones; Wearable smartphones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones; Digital set top boxes; Leather cases for cellular phones; Leather case for smartphones; Flip covers for cellular phones; Flip covers for smartphones; computer application software; Computer software applications, downloadable; Computer application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Tablet PC; Monitors for industrial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather cases for tablet computers; Flip covers for tablet computers; Portable computers; Rechargeable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network monitoring cameras; Television receivers; Displays for television receivers; Audio component system [comprised of surrounding sound speakers/loudspeakers/tuners/sound mixers/equalizers/audio recorders/radio]; Apparatus for the recording/transmission or reproduction of sound and images; Earphones; DVD players; Portable media players; Oscillation sensor devices; Air pollution measuring devices; Measuring and control devices for air conditioning technology; Air measuring apparatus; Dust measuring apparatus; Weight scales not for medical purposes; Measuring apparatus not for medical purposes; Automatic control apparatus and instruments; Light switches; Remote multi switches; Electric power distribution apparatus; Apparatus for improving power efficiency; Apparatus and instruments for conveying, distributing, transforming, storing, regulating or controlling electric current; Lighting control apparatus; Apparatus for diagnosing electrical power installations; Apparatus for measuring/monitoring/analyzing electricity consumption; Electric wire and cable; digital audio and video recorders and players; Speaker systems; Electric audio and visual apparatus and

5859
instruments; Handheld multimedia players; Modems; Wireless routers; Antennas for wireless communications apparatus; Remote air conditioning control devices; Telemetric apparatus and instruments; Remote control telemetering machines and apparatus; Mobile phones; Telecommunication machines and implements; Remote control apparatus for controlling lighting; Telecommunication converters; Computer software for controlling and managing access server applications; Computer programs for connecting remotely to computers or computer networks; Computer software; Digital electronic controllers; Plugs; Sockets, plugs and other contacts (electric connections); Solar cell wafer; Modules for photovoltaic power generation; Solar wafers; Solar batteries; Crystalline silicon solar power cells; Solar cell plates; Solar cell panels; Solar power panel for generation; Solar panels for electricity generation; solar panels for the production of electricity; Inverter used in solar power generation; Accumulators for photovoltaic power; Electric control devices for heating and energy management; Computer hardware modules for use in internet of things electronic devices; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect internet of things electronic devices; Software for mobile device management

Cla.11; Lightings for bathroom; Lightings for master rooms; Gas ranges; Gas oven range; Cooking ovens for household purposes; Ovens; Kitchen ranges (ovens); Hot-water heating apparatus; Solar heating apparatus; Gas refrigerators; Air conditioners for household purposes; Air conditioners; Air conditioning installations; Air conditioning apparatus; Fans (air-conditioning); Portable air conditioners; Cooling fans; Freezers; Heating and air conditioning apparatus; Heating installations; Refrigerating or freezing showcases; Refrigerating containers; Room air conditioners; Room coolers; Refrigerating display cabinets; Range hoods for household purposes; Ventilators for household use; Ventilating fans for household use; Ventilation installations for kitchens; Solar thermal collectors (heating); Solar heat collection panels; Light emitting diode lights for automobiles; Air purifiers for automobiles; Heating and cooling systems for motor cars; Air conditioners for automobiles; Heat exchangers for automobiles; Lighting apparatus and devices for automobiles; Air purifiers (for household purposes); Household air cleaners; Air sterilizers for household purposes; Air cleaning apparatus for household purposes; Ionization apparatus for the treatment of air or water; Air humidifying apparatus; Air dryers; Air sterilizing and disinfecting device; Air purifiers; Filters for air purifiers; Water filters for household purposes; Water ionizers (for household purposes); Desalination plants; Water sterilizers; Water filtering apparatus; Water purification installations; Water purifying apparatus; Water purifying apparatus and machines; Tap-water purifying apparatus; Water purifying apparatus; Purification installations for sewage; LCD illumination; LED luminaires; Organic light emitting diodes (OLED) lighting device; Pixel local storage (PLS) lighting device; Emitting diodes lamps; Incandescent lighting fixtures; Electric bulbs; Electric lighting apparatus; Solar cell lighting apparatus; Electric humidifiers for household use; Electric drying apparatus for household purposes; Electric dehumidifiers for household purposes; Dehumidifiers for household use; Anion generator humidifier; Laundry dryers, electric for household purposes; Electric dish drying machines for household purposes; Electric clothes drying machines for household purposes; Clothes dryers; Electric dehydrators; Electric ovens for household purposes; Induction ranges; Electric ranges; Electric oven ranges; Microwave ovens; Refrigerators for household purposes; Electric refrigerators (for household purposes); Electric wine cellar for household purposes; Electric water purifiers for household purposes; Electric water purification filters for household purposes; microwave ovens for household purposes; Kimchi refrigerators; Refrigerators; Wine refrigerators; Electric humidifiers; Electric refrigerators; Electric refrigerating showcases; Electric wine coolers; Electric sterilizers for household purposes; Heat exchangers; Compressors for clothes dryers
UpSampling DAC

Priority claimed from 20/07/2015; Application No.: 40-2015-0054117; Republic of Korea

3162518 18/01/2016

LG ELECTRONICS INC.

128, Yeouido-dong, Yeongdeungpo-gu, Seoul, 150-721, Korea

Proposed to be Used

DELHI

Cl.7; Dish washing machines for household purposes; Automatic dishwashers; Washing machines; Laundry washing machines for household use; Electric washing machines for household purposes; Clothes washing machines; Dishwashers; Dishwashing machines for household purposes; Spin dryers for household purposes (not heated); Clothes managing machines; Steam cleaners for household purposes; Electric cleaners for household purposes; Vacuum cleaners; Robot cleaners for household purposes; Bed cleaners for household purposes; Solar power generators; Apparatus for manufacturing solar battery membrane; Apparatus for forming solar battery membrane; Compressors as parts of machines, motors and engines; Compressors for refrigerators; Compressors (machines); Compressors for air conditioners; Compressors for dehumidifying machines; Compressors for air handlers; Compressors for clothes management machines; Compressors for laundry washing machines

Cl.9; Computer application software for smart phones/mobile phones/smart televisions/handheld electric communication devices (for use in Internet of Things); Motion recognizing sensors; Gyro sensors using GPS functions; Motion detectors; Invader sensors; Sensors for privacy protection; Alarm sensors for refrigerators; Alarm sensors for laundry washing machines; Range sensors; Digital sensory devices; Sensor controllers; Pressure sensors; Sensors for measuring instruments; Window opening and closing detecting sensors; Object detecting sensors; Door opening and closing detecting sensors; Remote control apparatus; USB Dongle (wireless network adapters); Transmitters and receivers of electronic signals; Adapters for connecting wireless network; Multifunctional touch buttons; Sensor stations; Audio speakers; Monitors (computer hardware); Door locks; TV remote controls; Remote controls for electronic products; Home network devices; Electronic security system for home network; Home automation device; Downloadable smart phone application software (application); Interfaces and peripheral devices for computers; Cloud server; Server for home network system; Server for home automation; Digital audio interface apparatus; Wireless (bluetooth) audio/video receivers; Bluetooth communication apparatus; Batteries; Computer software for the remote control of security apparatus; Computer software for the remote control of office machines; Computer software for the remote control of electric lighting apparatus; Application software for the remote control of electronic apparatus/home appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances); Computer software for the remote control of telephones/wireless phones; Computer software for the remote control of vacuum cleaners/printers/computers; Smartphones; Display for smartphones; Cellular phones; Wearable smartphones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones; Digital set top boxes; Leather cases for cellphones; Leather case for smartphones; Flip covers for cellular phones; Flip covers for smartphones; Computer application software; Computer software applications, downloadable; Computer application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Tablet PC; Monitors for industrial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather cases for tablet computers; Flip covers for tablet computers; Portable computers; Rechargeable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network monitoring cameras; Television receivers; Displays for television receivers; Audio component system (comprising of surrounding sound speakers/loudspeakers/tuners/sound mixers/equalizers/audio recorders/radio); Apparatus for the recording/transmission or reproduction of sound and images; Earphones; DVD players; Portable media players; Oscillation sensor devices; Air pollution measuring devices; Measuring and control devices for air conditioning technology; Air measuring apparatus; Dust measuring apparatus; Weight scales not for medical purposes; Measuring apparatus not for medical purposes; Automatic control apparatus and instruments; Light switches; Remote multi switches; Electric power distribution apparatus; Apparatus for improving power efficiency; Apparatus and instruments for conveying, distributing, transporting, storing, regulating or controlling electric current; Lighting control apparatus; Apparatus for diagnosing electrical products; Electronic installations; Apparatus for measuring/monitoring/analyzing electricity consumption; Electric wire and cable; digital audio and video recorders and players; Speaker systems; Electric audio and visual apparatus and instruments; Handheld multimedia players; Modems; Wireless routers; Antennas for wireless communications apparatus;
Remote air conditioning control devices; Telemetric apparatus and instruments; Remote control telemetering machines and apparatus; Mobile phones; Telecommunication machines and implements; Remote control apparatus for controlling lighting; Telecommunication converters; Computer software for controlling and managing access server applications; Computer programs for connecting remotely to computers or computer networks; Computer software; Digital electronic controllers; Plugs; Sockets, plugs and other contacts (electric connections); Solar cell wafer; Modules for photovoltaic power generation; Solar wafers; Solar batteries; Crystalline silicon solar power cells; Solar cell plates; Solar cell panels; Solar power panel for generation; Solar panels for electricity generation; solar panels for the production of electricity; Inverter used in solar power generation; Accumulators for photovoltaic power; Electric control devices for heating and energy management; Computer hardware modules for use in internet of things electronic devices; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect internet of things electronic devices; Software for mobile device management

Cl.11;Lightings for bathroom; Lightings for master rooms; Gas ranges; Gas oven range; Cooking ovens for household purposes; Ovens; Kitchen ranges (ovens); Hot-water heating apparatus; Solar heating apparatus; Gas refrigerators; Air conditioners for household purposes; Air conditioners; Air conditioning installations; Air conditioning apparatus; Fans (air-conditioning); Portable air conditioners; Cooling fans; Freezers; Heating and air conditioning apparatus; Heating installations; Refrigerating or freezing showcases; Refrigerating containers; Room air conditioners; Room coolers; Refrigerating display cabinets; Range hoods for household purposes; Ventilators for household use; Ventilating fans for household use; Ventilation installations for kitchens; Solar thermal collectors (heating); Solar heat collection panels; Light emitting diode lights for automobiles; Air purifiers for automobiles; Heating and cooling systems for motor cars; Air conditioners for automobiles; Heat exchangers for automobiles; Lighting apparatus and devices for automobiles; Air purifiers (for household purposes); Household air cleaners; Air sterilizers for household purposes; Air cleaning apparatus for household purposes; Ionization apparatus for the treatment of air or water; Air humidifying apparatus; Air driers; Air sterilizing and disinfecting device; Air purifiers; Filters for air purifiers; Water filters for household purposes; Water ionizers (for household purposes); Desalination plants; Water sterilizers; Water filtering apparatus; Water purification installations; Water purifying apparatus; Water purifying apparatus and machines; Tap-water purifying apparatus; Water purifying apparatus; Purification installations for sewage; LCD illumination; LED luminaires; Organic light emitting diodes (OLED) lighting device; Pixel local storage (PLS) lighting device; Emitting diodes lamps; Incandescent lighting fixtures; Electric bulbs; Electric lighting apparatus; Solar cell lighting apparatus; Electric humidifiers for household use; Electric drying apparatus for household purposes; Electric dehumidifiers for household purposes; Dehumidifiers for household use; Anion generator humidifier; Laundry dryers, electric for household purposes; Electric dish drying machines for household purposes; Electric clothes drying machines for household purposes; Clothes dryers; Electric dehydrators; Electric ovens for household purposes; Induction ranges; Electric ranges; Electric oven ranges; Microwave ovens; Refrigerators for household purposes; Electric refrigerators (for household purposes); Electric wine cellar for household purposes; Electric water purifiers for household purposes; Electric water purification filters for household purposes; microwave ovens for household purposes; Kimchi refrigerators; Refrigerators; Wine refrigerators; Electric humidifiers; Electric refrigerators; Electric refrigerating showcases; Electric wine coolers; Electric sterilizers for household purposes; Heat exchangers; Compressors for clothes dryers

Cl.14;Bands with sensors; Clocks; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets; Watch bands; Control clocks (master clocks); Watches with wireless communication function; Watches that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smartphones and PDA
Trade Marks Journal No: 1920, 23/09/2019 Class 99

Snap Video

Priority claimed from 20/07/2015; Application No.: 40-2015-0054138; Republic of Korea
3162815 19/01/2016

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F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELI

Cl.7; DISH WASHING MACHINES FOR HOUSEHOLD PURPOSES; AUTOMATIC DISHWASHERS; WASHING MACHINES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; ELECTRIC WASHING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES WASHING MACHINES; DISHWASHERS; DISHWASHING MACHINES FOR HOUSEHOLD PURPOSES; SPIN DRYERS FOR HOUSEHOLD PURPOSES (NOT HEATED); CLOTHES MANAGING MACHINES; STEAM CLEANERS FOR HOUSEHOLD PURPOSES; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; BED CLEANERS FOR HOUSEHOLD PURPOSES; SOLAR POWER GENERATORS; APPARATUS FOR MANUFACTURING SOLAR BATTERY MEMBRANE; APPARATUS FOR FORMING SOLAR BATTERY MEMBRANE; COMPRESSORS AS PARTS OF MACHINES, MOTORS AND ENGINES; COMPRESSORS FOR REFRIGERATORS; COMPRESSORS (MACHINES); COMPRESSORS FOR AIR CONDITIONERS; COMPRESSORS FOR DEHUMIDIFYING MACHINES; COMPRESSORS FOR AIR HANDLERS; COMPRESSORS FOR CLOTHES MANAGEMENT MACHINES; COMPRESSORS FOR LAUNDRY WASHING MACHINES.

Cl.9; Computer application software for smart phones/mobile phones/smart televisions/handheld electric communication devices (for use in Internet of Things); Downloadable smart phone application (software); Computer software for the remote control of security apparatus; Computer software for the remote control of office machines; Computer software for the remote control of electric lighting apparatus; Application software for the remote control of electronic apparatus/home appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances); Computer software for the remote control of telephones/wireless phones; Computer software for the remote control of vacuum cleaners/printers/computers; computer application software; Computer software applications, downloadable; Computer application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Computer software for controlling and managing access server applications; Computer programs for connecting remotely to computers or computer networks; Computer software; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect internet of things electronic devices); Software for mobile device management.

Cl.14; BANDS WITH SENSORS; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS; WATCH BANDS; CONTROL CLOCKS (MASTER CLOCKS); WATCHES WITH WIRELESS COMMUNICATION FUNCTION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE TO SMARTPHONES AND PDA.
Auto Home IoT

Priority claimed from 20/07/2015; Application No. : 40-2015-0054162 ;Republic of Korea

3162833 19/01/2016

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Proposed to be Used

DELIHI

Cl.7; DISH WASHING MACHINES FOR HOUSEHOLD PURPOSES; AUTOMATIC DISHWASHERS; WASHING MACHINES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; ELECTRIC WASHING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES WASHING MACHINES; DISHWASHERS; DISHWASHING MACHINES FOR HOUSEHOLD PURPOSES; SPIN DRYERS FOR HOUSEHOLD PURPOSES (NOT HEATED); CLOTHES MANAGING MACHINES; STEAM CLEANERS FOR HOUSEHOLD PURPOSES; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; BED CLEANERS FOR HOUSEHOLD PURPOSES; SOLAR POWER GENERATORS; APPARATUS FOR MANUFACTURING SOLAR BATTERY MEMBRANE; APPARATUS FOR FORMING SOLAR BATTERY MEMBRANE; COMPRESSORS FOR REFRIGERATORS; COMPRESSORS (MACHINES); COMPRESSORS FOR AIR CONDITIONERS; COMPRESSORS FOR DEHUMIDIFYING MACHINES; COMPRESSORS FOR AIR HANDLERS; COMPRESSORS FOR CLOTHES MANAGEMENT MACHINES; COMPRESSORS FOR LAUNDRY WASHING MACHINES

Cl.9; COMPUTER APPLICATION SOFTWARE FOR SMART PHONES/MOBILE PHONES/SMART TELEVISIONS/HANDHELD ELECTRIC COMMUNICATION DEVICES (FOR USE IN INTERNET OF THINGS); MOTION RECOGNIZING SENSORS; GYRO SENSORS USING GPS FUNCTIONS; MOTION DETECTORS; INVADER SENSORS; SENSORS FOR PRIVACY PROTECTION; ALARM SENSORS FOR REFRIGERATORS; ALARM SENSORS FOR LAUNDRY WASHING MACHINES; RANGE SENSORS; DIGITAL SENSORY DEVICES; SENSOR CONTROLLERS; PRESSURE SENSORS; SENSORS FOR MEASURING INSTRUMENTS; WINDOW OPENING AND CLOSING DETECTING SENSORS; OBJECT DETECTING SENSORS; DOOR OPENING AND CLOSING DETECTING SENSORS; REMOTE CONTROL APPARATUS; USB DONGLE (WIRELESS NETWORK ADAPTERS); TRANSMITTERS AND RECEIVERS OF ELECTRONIC SIGNALS; ADAPTERS FOR CONNECTING WIRELESS NETWORK; MULTIFUNCTIONAL TOUCH BUTTONS; SENSOR STATIONS; AUDIO SPEAKERS; MONITORS (COMPUTER HARDWARE); DOOR LOCKS; TV REMOTE CONTROLS; REMOTE CONTROLS FOR ELECTRONIC PRODUCTS; HOME NETWORK DEVICES; ELECTRONIC SECURITY SYSTEM FOR HOME NETWORK; HOME AUTOMATION DEVICE; DOWNLOADABLE SMART PHONE APPLICATION (SOFTWARE); INTERFACES AND PERIPHERAL DEVICES FOR COMPUTERS; CLOUD SERVER; SERVER FOR HOME NETWORK SYSTEM; SERVER FOR HOME AUTOMATION; DIGITAL AUDIO INTERFACE APPARATUS; WIRELESS (BLUETOOTH) AUDIO/VIDEO RECEIVERS; BLUETOOTH COMMUNICATION APPARATUS; BATTERY CHARGE DEVICES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF SECURITY APPARATUS; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF OFFICE MACHINES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRIC LIGHTING APPARATUS; APPLICATION SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER PROGRAMS FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES (FOR INSTALLATION OF ELECTRONIC APPARATUS/HOME APPLIANCES); COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF TELEPHONES/WIRELESS PHONES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF VACUUM CLEANERS/PRINTERS/COMPUTERS; SMARTPHONES: DISPLAY FOR SMARTPHONES; CELLULAR PHONES; WEARABLE SMARTPHONES; BLUETOOTH HEADSETS; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSET FOR CELLPHONES; WIRELESS HEADSETS FOR SMARTPHONES; DIGITAL SET TOP BOXES; LEATHER CASES FOR CELLULAR PHONES; LEATHER CASE FOR SMARTPHONES; FLIP COVERS FOR CELLULAR PHONES; FLIP COVERS FOR SMARTPHONES; COMPUTER APPLICATION SOFTWARE; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES; COMPUTER SOFTWARE FOR CELLULAR PHONES; COMPUTER SOFTWARE FOR SMART TV; TABLET PC; MONITORS FOR INDUSTRIAL PURPOSES; WEARABLE COMPUTERS; COMPUTERS; PRINTERS FOR USE WITH COMPUTERS; LIGHT EMITTING DIODE (LED) DISPLAYS; LEATHER CASES FOR TABLET COMPUTERS; FLIP COVERS FOR TABLET COMPUTERS; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES; BATTERY
COMPENSATION CHARGERS; 3D SPECTACLES; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVERS; AUDIO COMPONENT SYSTEM (COMPRISED OF SURROUNDING SOUND SPEAKERS/LOUDSPEAKERS/TUNERS/SOUND MIXERS/EQUALIZERS/AUDIO RECORDERS/RADIO); APPARATUS FOR THE RECORDING/TRANSMISSION OR REPRODUCTION OF SOUND AND IMAGES; EARPHONES; DVD PLAYERS; PORTABLE MEDIA PLAYERS; OSCILLATION SENSOR DEVICES; AIR POLLUTION MEASURING DEVICES; MEASURING AND CONTROL DEVICES FOR AIR CONDITIONING TECHNOLOGY; AIR MEASURING APPARATUS; DUST MEASURING APPARATUS; WEIGHT SCALES NOT FOR MEDICAL PURPOSES; MEASURING APPARATUS NOT FOR MEDICAL PURPOSES; THERMOMETERS; APPARATUS FOR MEASURING TEMPERATURES; ELECTRIC POWER MEASURING APPARATUS; APPARATUS FOR IMPROVING POWER EFFICIENCY; APPARATUS AND INSTRUMENTS FOR CONVEYING, DISTRIBUTING, TRANSFORMING, STORING, REGULATING OR CONTROLLING ELECTRIC CURRENT; LIGHTING CONTROL APPARATUS; APPARATUS FOR DIAGNOSING ELECTRICAL POWER INSTALLATIONS; APPARATUS FOR MEASURING/MONITORING/ANALYZING ELECTRICITY CONSUMPTION; ELECTRIC WIRE AND CABLE; DIGITAL AUDIO AND VIDEO RECORDERS AND PLAYERS; SPEAKER SYSTEMS; ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS; HANDHELD MULTIMEDIA PLAYERS; MODEMS; WIRELESS ROUTERS; ANTENNAS FOR WIRELESS COMMUNICATIONS APPARATUS; REMOTE AIR CONDITIONING CONTROL DEVICES; TELEMETRIC APPARATUS AND INSTRUMENTS; REMOTE CONTROL TELEMETRY MACHINES AND APPARATUS; MOBILE PHONES; TELECOMMUNICATION MACHINES AND IMPLEMENTS; REMOTE CONTROL APPARATUS FOR CONTROLLING LIGHTING; TELECOMMUNICATION CONVERTERS; COMPUTER SOFTWARE FOR CONTROLLING AND MANAGING ACCESS SERVER APPLICATIONS; COMPUTER PROGRAMS FOR CONNECTING REMOTELY TO COMPUTERS OR COMPUTER NETWORKS; COMPUTER SOFTWARE; DIGITAL ELECTRONIC CONTROLLERS; PLUGS; SOCKETS, PLUGS AND OTHER CONTACTS (ELECTRIC CONNECTIONS); SOLAR CELL WAFER; MODULES FOR PHOTOVOLTAIC POWER GENERATION; SOLAR WAFERS; SOLAR BATTERIES; CRYSTALLINE SILICON SOLAR POWER CELLS; SOLAR CELL PLATES; SOLAR CELL PANELS; PANELS FOR THE PRODUCTION OF ELECTRICITY; INVERTER USED IN SOLAR POWER GENERATION; ACCUMULATORS FOR PHOTOVOLTAIC POWER; ELECTRIC CONTROL DEVICES FOR HEATING AND ENERGY MANAGEMENT; COMPUTER HARDWARE MODULES FOR USE IN INTERNET OF THINGS ELECTRONIC DEVICES; COMPUTER SOFTWARE AND HARDWARE USED TO ALLOW ELECTRONIC DEVICES TO SHARE DATA AND COMMUNICATE WITH EACH OTHER; COMPUTER OPERATING SYSTEM SOFTWARE; ELECTRONIC DEVICE SOFTWARE DRIVERS THAT ALLOW COMPUTER HARDWARE AND ELECTRONIC DEVICES TO COMMUNICATE WITH EACH OTHER; MIDDLEWARE FOR MANAGEMENT OF SOFTWARE FUNCTIONS ON ELECTRONIC DEVICES; SOFTWARE FOR NETWORK AND DEVICE SECURITY; COMPUTER SOFTWARE FOR OTHERS TO USE FOR THE DEVELOPMENT OF SOFTWARE TO MANAGE, OPERATE AND CONNECT INTERNET OF THINGS ELECTRONIC DEVICES); SOFTWARE FOR MOBILE DEVICE MANAGEMENT

Cl.11; LITIINGS FOR BATHROOM; LIGHTINGS FOR MASTER ROOMS; GAS RANGES; GAS OVEN RANGE; COOKING OVENS FOR HOUSEHOLD PURPOSES; OVENS; KITCHEN RANGES (OVENS); HOT-WATER HEATING APPARATUS; SOLAR HEATING APPARATUS; GAS REFIRIGERATORS; AIR CONDITIONERS FOR HOUSEHOLD PURPOSES; AIR CONDITIONING APPARATUS; AIR CONDITIONING INSTALLATIONS; AIR CONDITIONING APPLIANCE; PORTABLE AIR CONDITIONERS; COOLING FANS; FREEZERS; HEATING AND AIR CONDITIONING APPARATUS; HEATING INSTALLATIONS; REFRIGERATING OR FREEZING SHOWCASES; REFRIGERATING CONTAINERS; ROOM AIR CONDITIONERS; ROOM COOLERS; REFRIGERATING DISPLAY CABINETS; RANGE HOODS FOR HOUSEHOLD PURPOSES; VENTILATORS FOR HOUSEHOLD USE; VENTILATING FANS FOR HOUSEHOLD USE; VENTILATION INSTALLATIONS FOR KITCHENS; SOLAR THERMAL COLLECTORS (HEATING); SOLAR HEAT COLLECTION PANELS; LIGHT EMITTING DIODE LIGHTS FOR AUTOMOBILES; AIR PURIFIERS FOR AUTOMOBILES; HEATING AND COOLING SYSTEMS FOR MOTOR CARS; AIR CONDITIONERS FOR AUTOMOBILES; HEAT EXCHANGERS FOR AUTOMOBILES; LIGHTING APPARATUS AND DEVICES FOR AUTOMOBILES; AIR PURIFIERS (FOR HOUSEHOLD PURPOSES); HOUSEHOLD AIR CLEANERS; AIR STERILIZERS FOR HOUSEHOLD PURPOSES; AIR CLEANING APPARATUS FOR HOUSEHOLD PURPOSES; IONIZATION APPARATUS FOR THE TREATMENT OF AIR OR WATER; AIR HUMIDIFYING APPARATUS; AIR DRIERS; AIR STERILIZING AND DISINFECTING DEVICE; AIR PURIFIERS; FILTERS FOR AIR PURIFIERS; WATER FILTERS FOR HOUSEHOLD PURPOSES; WATER IONIZERS (FOR HOUSEHOLD PURPOSES); DESALINATION PLANTS; WATER STERILIZERS; WATER FILTERING APPARATUS; WATER PURIFICATION INSTALLATIONS; WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS AND MACHINES; TAP-WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS; PURIFICATION INSTALLATIONS FOR SEWAGE; LCD ILLUMINATION; LED LUMINAIRES; ORGANIC LIGHT EMITTING DIODES (OLED) LIGHTING DEVICE; PIXEL LOCAL STORAGE (PLS) LIGHTING DEVICE; EMITTING DIODES LAMPS; INCANDESCENT LIGHTING FIXTURES; ELECTRIC BULBS; ELECTRIC LIGHTING APPARATUS; SOLAR CELL LIGHTING APPARATUS; ELECTRIC HUMIDIFIERS FOR HOUSEHOLD USE; ELECTRIC DRYING APPARATUS FOR HOUSEHOLD PURPOSES; ELECTRIC DEHUMIDIFIERS FOR HOUSEHOLD PURPOSES; DEHUMIDIFIERS FOR HOUSEHOLD USE; ANION GENERATOR HUMIDIFIER; LAUNDRY DRYERS; ELECTRIC FOR HOUSEHOLD PURPOSES; ELECTRIC DISH DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC DRYING APPLIANCES FOR HOUSEHOLD PURPOSES; CLOTHES DRYERS; ELECTRIC DEHYDRATORS; ELECTRIC OVENS FOR HOUSEHOLD PURPOSES; INDUCTION RANGES; ELECTRIC RANGES; ELECTRIC OVEN RANGES; MICROWAVE OVENS; REFRIGERATORS FOR HOUSEHOLD PURPOSES; ELECTRIC REFRIGERATORS (FOR HOUSEHOLD PURPOSES); ELECTRIC WINE CELLAR FOR HOUSEHOLD PURPOSES; ELECTRIC WATER PURIFIERS FOR HOUSEHOLD PURPOSES; ELECTRIC WATER PURIFICATION FILTERS FOR HOUSEHOLD PURPOSES; MICROWAVE OVENS FOR HOUSEHOLD PURPOSES; KIMCHI REFRIGERATORS; REFRIGERATORS; WINE REFRIGERATORS; ELECTRIC HUMIDIFIERS; ELECTRIC REFRIGERATORS; ELECTRIC REFRIGERATING SHOWCASES; ELECTRIC WINE COOLERS; ELECTRIC STERILIZERS FOR HOUSEHOLD PURPOSES; HEAT EXCHANGERS; COMPRESSORS FOR CLOTHES DRYERS

Cl.14; BANDS WITH SENSORS; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONICCLOCKS AND WATCHES; BRACELETS; WATCH BANDS; CONTROL CLOCKS (MASTER CLOCKS); WATCHES WITH WIRELESS COMMUNICATION FUNCTION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL
ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER
COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL
DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER
COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3
PLAYERS, AND THAT COMMUNICATE DATA TO SMARTPHONES AND PDA
Trade Marks Journal No: 1920  ,  23/09/2019  Class 99

Priority claimed from 20/07/2015; Application No. : 40-2015-0054169 ;Republic of Korea

3162840  19/01/2016

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Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DEHLI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..

Cl.9; Computer application software for smart phones/mobile phones/smart televisions/ handheld electric
communication devices (for use in Internet of Things); Motion recognizing sensors; Gyro sensors using GPS functions;
Motion detectors; Invader sensors; Sensors for privacy protection; Alarm sensors for refrigerators; Alarm sensors for
laundry washing machines; Range sensors; Digital sensory devices; Sensor controllers; Pressure sensors; Sensors for
measuring instruments; Window opening and closing detecting sensors; Object detecting sensors; Door opening and
closing detecting sensors; Remote control apparatus; USB Dongle(wireless network adapters); Transmitters and
receivers of electronic signals; Adapters for connecting wireless network; Multi functional touch buttons; Sensor
stations; Audio speakers; Monitors (computer hardware); Door locks; TV remote controls; Remote controls for electronic
products; Home network devices; Electronic security system for home network; Home automation device; Downloadable
smart phone application (software); Interfaces and peripheral devices for computers; Cloud server; Server for home
network system; Server for home automation; Digital audio interface apparatus; Wireless (bluetooth) audio/video
receivers; Bluetooth communication apparatus; Battery charge devices; Computer software for the remote control of electronic apparatus/home
appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for
the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances);
Computer software for the remote control of telephones/wireless phones; Computer software for the remote control
of vacuum cleaners/printers/ computers; Smartphones; Display for smartphones; Cellular phones; Wearable smartphones;
Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones;
Digital set top boxes; Leather cases for cellular phones; Leather case for smartphones; Flip covers for cellular phones;
Flip covers for smartphones; computer application software; Computer software applications, downloadable; Computer
application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Tablet
PC; Monitors for industrial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting
diode (LED) displays; Leather cases for tablet computers; Flip covers for tablet computers; Portable computers;
Rechargable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network monitoring cameras;
Television receivers; Displays for television receivers; Audio component system (comprised of surrounding sound
speakers/loudspeakers/tuners/sound mixers/equalizers/audio recorders/radio); Apparatus for the recording transmission
or reproduction of sound and images; Earphones; DVD players; Portable media players; Oscillation sensor devices; Air
pollution measuring devices; Measuring and control devices for air conditioning technology; Air measuring apparatus;
Dust measuring apparatus; Weight scales not for medical purposes; Measuring apparatus not for medical purposes;
Automatic control apparatus and instruments; Light switches; Remote multi switches; Electric power distribution
apparatus; Apparatus for improving power efficiency; Apparatus and instruments for conveying, distributing,
transforming, storing, regulating or controlling electric current; Lighting control apparatus; Apparatus for diagnosing
electrical power installations; Apparatus for measuring/monitoring/analyzing electricity consumption; Electric wire and
cable; digital audio and video recorders and players; Speaker systems; Electric audio and visual apparatus and
instruments; Handheld multimedia players; Modems; Wireless routers; Antennas for wireless communications apparatus;
Remote air conditioning control devices; Telemetric apparatus and instruments; Remote control telemetering machines
and apparatus; Mobile phones; Telecommunication machines and implements; Remote control apparatus for controlling
lighting; Telecommunication converters; Computer software for controlling and managing access server applications;
Computer programs for connecting remotely to computers or computer networks; Computer software; Digital electronic
controllers; Plugs; Sockets, plugs and other contacts (electric connections); Solar cell wafer; Modules for photovoltaic power generation; Solar wafers; Solar batteries; Crystalline silicon solar power cells; Solar cell plates; Solar cell panels; Solar power panel for generation; Solar panels for electricity generation; solar panels for the production of electricity; Inverter used in solar power generation; Accumulators for photovoltaic power; Electric control devices for heating and energy management; Computer hardware modules for use in internet of things electronic devices; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect internet of things electronic devices; Software for mobile device management

Cl.14; Bands with sensors; Clocks; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets; Watch bands; Control clocks (master clocks); Watches with wireless communication function; Watches that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smartphones, and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smartphones and PDA
Trade Marks Journal No: 1920 , 23/09/2019 Class 99

Smart Notice

Priority claimed from 20/07/2015; Application No. : 40-2015-0054188 ;Republic of Korea
3162858 19/01/2016
LG ELECTRONICS INC.
trading as ;LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1811795.

CI.7;DISH WASHING MACHINES FOR HOUSEHOLD PURPOSES; AUTOMATIC DISHWASHERS; WASHING MACHINES;
LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; ELECTRIC WASHING MACHINES FOR HOUSEHOLD
PURPOSES; CLOTHES WASHING MACHINES; DISHWASHERS; DISHWASHING MACHINES FOR HOUSEHOLD
PURPOSES; SPIN DRYERS FOR HOUSEHOLD PURPOSES (NOT HEATED); CLOTHES MANAGING MACHINES; STEAM
CLEANERS FOR HOUSEHOLD PURPOSES; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS;
ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; BED CLEANERS FOR HOUSEHOLD PURPOSES; SOLAR POWER
GENERATORS; APPARATUS FOR MANUFACTURING SOLAR BATTERY MEMBRANE; APPARATUS FOR FORMING
SOLAR BATTERY MEMBRANE; COMPRESSORS AS PARTS OF MACHINES, MOTORS AND ENGINES; COMPRESSORS
FOR REFRIGERATORS; COMPRESSORS (MACHINES); COMPRESSORS FOR AIR CONDITIONERS; COMPRESSORS FOR
DEHUMIDIFYING MACHINES; COMPRESSORS FOR AIR HANDLERS; COMPRESSORS FOR CLOTHES MANAGEMENT
MACHINES; COMPRESSORS FOR LAUNDRY WASHING MACHINES.

CI.9; COMPUTER APPLICATION SOFTWARE FOR SMART PHONES/MOBILE PHONES/SMART TELEVISIONS/HANDBEHD
ELECTRIC COMMUNICATION DEVICES (FOR USE IN INTERNET OF THINGS); MOTION RECOGNIZING SENSORS; GYRO
SENSORS USING GPS FUNCTIONS; MOTION DETECTORS; INVADER SENSORS; SENSORS FOR PRIVACY PROTECTION;
ALARM SENSORS FOR REFRIGERATORS; ALARM SENSORS FOR LAUNDRY WASHING MACHINES; RANGE SENSORS;
DIGITAL SENSORY DEVICES; SENSOR CONTROLLERS; PRESSURE SENSORS; SENSORS FOR MEASURING
INSTRUMENTS; WINDOW OPENING AND CLOSING DETECTING SENSORS; OBJECT DETECTING SENSORS; DOOR
OPENING AND CLOSING DETECTING SENSORS; REMOTE CONTROL APPARATUS; USB DONGLE(WIRELESS NETWORK
ADAPTERS); TRANSMITTERS AND RECEIVERS OF ELECTRONIC SIGNALS; ADAPTERS FOR CONNECTING WIRELESS
NETWORK; MULTIFUNCTIONAL TOUCH BUTTONS; SENSOR STATIONS; AUDIO SPEAKERS; MONITORS (COMPUTER
HARDWARE); DOOR LOCKS; TV REMOTE CONTROLS; REMOTE CONTROLS FOR ELECTRONIC PRODUCTS; HOME
NETWORK DEVICES; ELECTRONIC SECURITY SYSTEM FOR HOME NETWORK; HOME AUTOMATION DEVICE;
DOWNLOADABLE SMART PHONE APPLICATION (SOFTWARE); INTERFACES AND PERIPHERAL DEVICES FOR
COMPUTERS; CLOUD SERVER; SERVER FOR HOME NETWORK SYSTEM; SERVER FOR HOME AUTOMATION; DIGITAL
AUDIO INTERFACE APPARATUS; WIRELESS (BLUETOOTH) AUDIO/VIDEO RECEIVERS; BLUETOOTH COMMUNICATION
APPARATUS; BATTERY CHARGE DEVICES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF SECURITY
APPARATUS; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF OFFICE MACHINES; COMPUTER SOFTWARE
FOR THE REMOTE CONTROL OF ELECTRIC LIGHTING APPARATUS; APPLICATION SOFTWARE FOR THE REMOTE
CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL
OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER PROGRAMS FOR THE REMOTE CONTROL OF
ELECTRONIC APPARATUS/HOME APPLIANCES (FOR INSTALLATION OF ELECTRONIC APPARATUS/HOME
APPLIANCES); COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF TELEPHONES/WIRELESS PHONES;
COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF VACUUM CLEANERS/PRINTERS/COMPUTERS;
SMARTPHONES; DISPLAY FOR SMARTPHONES; CELLULAR PHONES; WEARABLE SMARTPHONES; BLUETOOTH
HEADSETS; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSET FOR CELLPHONES; WIRELESS HEADSETS FOR
SMARTPHONES; DIGITAL SET TOP BOXES; LEATHER CASES FOR CELLULAR PHONES; LEATHER CASE FOR
SMARTPHONES; FLIP COVERS FOR CELLULAR PHONES; FLIP COVERS FOR SMARTPHONES; COMPUTER
Cl.14; BANDS WITH SENSORS; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS; WATCH BANDS; CONTROL CLOCKS (MASTER CLOCKS); WATCHES WITH WIRELESS COMMUNICATION FUNCTION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMARTPHONES AND PDA.
Finger ID
Priority claimed from 20/07/2015; Application No. : 40-2015-0054121 ;Republic of Korea
3163739 19/01/2016
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
To be associated with:
3162822
DELHI
Cl.7; Dish washing machines for household purposes; Automatic dishwashers; Washing machines; Laundry washing machines for household use; Electric washing machines for household purposes; Clothes washing machines; Dishwashers; Dishwashing machines for household purposes; Spin dryers for household purposes (not heated); Clothes managing machines; Steam cleaners for household purposes; Electric cleaners for household purposes; Vacuum cleaners; Robot cleaners for household purposes; Bed cleaners for household purposes; Solar power generators; Apparatus for manufacturing solar battery membrane; Apparatus for forming solar battery membrane; Compressors as parts of machines, motors and engines; Compressors for refrigerators; Compressors (machines); Compressors for air conditioners; Compressors for dehumidifying machines; Compressors for air handlers; Compressors for clothes management machines; Compressors for laundry washing machines
Cl.9; Computer application software for smart phones/mobile phones/smart televisions/ handheld electric communication devices (for use in Internet of Things); Motion recognizing sensors; Gyro sensors using GPS functions; Motion detectors; Invader sensors; Sensors for privacy protection; Alarm sensors for refrigerators; Alarm sensors for laundry washing machines; Range sensors; Digital sensory devices; Sensor controllers; Pressure sensors; Sensors for measuring instruments; Window opening and closing detecting sensors; Object detecting sensors; Door opening and closing detecting sensors; Remote control apparatus; USB Dongle(wireless network adapters); Transmitters and receivers of electronic signals; Adapters for connecting wireless network; Multifunctional touch buttons; Sensor stations; Audio speakers; Monitors (computer hardware); Door locks; TV remote controls; Remote controls for electronic products; Home network devices; Electronic security system for home network; Home automation device; Downloadable smartphone application (software); Interfaces and peripheral devices for computers; Cloud server; Server for home network system; Server for home automation; Digital audio interface apparatus; Wireless (bluetooth) audio/video receivers; Bluetooth communication apparatus; Battery charge devices; Computer software for the remote control of security apparatus; Computer software for the remote control of office machines; Computer software for the remote control of electric lighting apparatus; Application software for the remote control of electronic apparatus/home appliances; Computer software for the remote control of electronic apparatus/home appliances; Computer programs for the remote control of electronic apparatus/home appliances (for installation of electronic apparatus/home appliances); Computer software for the remote control of telephone/wireless phones; Computer software for the remote control of vacuum cleaners/ printers/ computers; Smartphones; Display for smartphones; Cellular phones; Wearable smartphones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones; Digital set top boxes; Leather cases for cellular phones; Leather case for smartphones; Flip covers for cellular phones; Flip covers for smartphones; computer application software; Computer software applications, downloadable; Computer application software for mobile phones; Computer software for cellular phones; Computer software for Smart TV; Tablet PC; Monitors for industrial purposes; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather cases for tablet computers; Flip covers for tablet computers; Portable computers; Rechargeable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network monitoring cameras; Television receivers; Displays for television receivers; Audio component system (comprised of surrounding sound speakers/loudspeakers/tuners/sound mixers/equalizers/audio recorders/radio); Apparatus for the recording/transmission or reproduction of sound and images; Earphones; DVD players; Portable media players; Oscillation sensor devices; Air pollution measuring devices; Measuring and control devices for air conditioning technology; Air measuring apparatus; Dust measuring apparatus; Weight scales not for medical purposes; Measuring apparatus not for medical purposes; Automatic control apparatus and instruments; Light switches; Remote multi switches; Electric power distribution apparatus; Apparatus for improving power efficiency; Apparatus and instruments for conveying, distributing, transforming, storing, regulating or controlling electric current; Lighting control apparatus; Apparatus for diagnosing
electrical power installations; Apparatus for measuring/monitoring/analyzing electricity consumption; Electric wire and cable; digital audio and video recorders and players; Speaker systems; Electric audio and visual apparatus and instruments; Handheld multimedia players; Modems; Wireless routers; Antennas for wireless communications apparatus; Remote air conditioning control devices; Telemetric apparatus and instruments; Remote control telemetering machines and apparatus; Mobile phones; Telecommunication machines and implements; Remote control apparatus for controlling lighting; Telecommunication converters; Computer software for controlling and managing access server applications; Computer programs for connecting remotely to computers or computer networks; Computer software; Digital electronic controllers; Plugs; Sockets, plugs and other contacts (electric connections); Solar cell wafer; Modules for photovoltaic power generation; Solar wafers; Solar batteries; Crystalline silicon solar power cells; Solar cell plates; Solar cell panels; Solar power panel for generation; Solar panels for electricity generation; solar panels for the production of electricity; Inverter used in solar power generation; Accumulators for photovoltaic power; Electric control devices for heating and energy management; Computer hardware modules for use in Internet of things electronic devices; Computer software and firmware used to allow electronic devices to share data and communicate with each other; Computer operating system software; Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other; Middleware for management of software functions on electronic devices; Software for network and device security; Computer software for others to use for the development of software to manage, operate and connect Internet of things electronic devices); Software for mobile device management Cl.11;Lightings for bathroom; Lightings for master rooms; Gas ranges; Gas oven range; Cooking ovens for household purposes; Ovens; Kitchen ranges (ovens); Hot-water heating apparatus; Solar heating apparatus; Gas refrigerators; Air conditioners for household purposes; Air conditioners; Air conditioning installations; Air conditioning apparatus; Fans (air-conditioning); Portable air conditioners; Cooling fans; Freezers; Heating and air conditioning apparatus; Heating installations; Refrigerating or freezing showcases; Refrigerating containers; Room air conditioners; Room coolers; Refrigerating display cabinets; Range hoods for household purposes; Ventilators for household use; Ventilating fans for household use; Ventilation installations for kitchens; Solar thermal collectors (heating); Solar heat collection panels; Light emitting diode lights for automobiles; Air purifiers for automobiles; Heating and cooling systems for motor cars; Air conditioners for automobiles; Heat exchangers for automobiles; Lighting apparatus and devices for automobiles; Air purifiers (for household purposes); Household air cleaners; Air sterilizers for household purposes; Air cleaning apparatus for household purposes; Ionization apparatus for the treatment of air or water; Air humidifying apparatus; Air dryers; Air sterilizing and disinfecting device; Air purifiers; Filters for air purifiers; Water filters for household purposes; Water ionizers (for household purposes); Desalination plants; Water sterilizers; Water filtering apparatus; Water purification installations; Water purifying apparatus; Water purifying apparatus and machines; Tap-water purifying apparatus; Water purifying apparatus; Purification installations for sewage; LCD illumination; LED luminaires; Organic light emitting diodes (OLED) lighting device; Pixel local storage (PLS) lighting device; Emitting diodes lamps; Incandescent lighting fixtures; Electric bulbs; Electric lighting apparatus; Solar cell lighting apparatus; Electric humidifiers for household use; Electric drying apparatus for household purposes; Electric dehumidifiers for household purposes; Dehumidifiers for household use; Anion generator humidifier; Laundry dryers, electric for household purposes; Electric dish drying machines for household purposes; Electric clothes drying machines for household purposes; Clothes dryers; Electric dehydrators; Electric ovens for household purposes; Induction ranges; Electric ranges; Electric oven ranges; Microwave ovens; Refrigerators for household purposes; Electric refrigerators for household purposes; Electric wine cellar for household purposes; Electric water purifiers for household purposes; Electric water purification filters for household purposes; microwave ovens for household purposes; Kimchi refrigerators; Refrigerators; Wine refrigerators; Electric humidifiers; Electric refrigerators; Electric refrigerating showcases; Electric wine coolers; Electric sterilizers for household purposes; Heat exchangers; Compressors for clothes dryers Cl.14;Clocks; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets; Watch bands; Control clocks (master clocks); Watches with wireless communication function.
CALOR
3171890 29/01/2016

CALOR
112, Chemin du Moulin Carron, 69130 Ecully, France
Manufacturer and Merchant

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
To be associated with:
3171890

DELHI

Cl.7;Ironing machines; vacuum cleaners for domestic purposes; accessories and components for vacuum cleaners for
domestic use, namely brushes, pipes, bags.

Cl.8;Depilation appliances, electric and non-electric; Electric epilators; razors, electric and non-electric; curling tongs;
electric hair curling tongs, electric styling tongs; electric apparatus for straightening and smoothing hair; beard clippers;
Nasal hair trimmers; Hair clippers for personal use, electric and non-electric; Electric ear hair trimmers; apparatus for use
in manicure and pedicure. Electric flat irons and parts therefor; electrical apparatus for ironing.

Cl.9;Weighing apparatus and instruments.

Cl.11;Fabric steamers and parts therefor; Steam generating installations for household purposes and parts therefor,
electric hair dryers; electric apparatus for heating, in particular electric radiators for domestic use; ventilation apparatus,
electric fans for domestic use; air treatment apparatus, in particular ionising apparatus for treating the air; air purifying
apparatus; air deodorising apparatus; air dryers; air conditioning apparatus; apparatus for cooling, humidifying or
dehumidifying the air.

Cl.21;Ironing boards; combs and brushes; electrically heated combs and brushes for styling hair.
Cl.9; Electrical and electronic communications and telecommunications apparatus and instruments; apparatus, instruments and equipments for various purposes; communications servers; computer servers; network operating hardware; computer hardware; computer and data processing and control; internet hardware; camera; video projectors; multimedia projectors; bar code scanners and readers; telecommunication, radio and television broadcasting transmitters and receivers; holograms; computers; peripheral equipment for computers; programmed-data-carrying electronic circuits; magnetic data carriers; printed circuit boards; blank and pre-recorded magnetic cards; data cards; memory cards; smart cards; cards containing microprocessors; integrated circuit cards; electronic identification cards; telephone cards; credit cards; debit cards; cards for electronic games designed for use with telephones; CD ROMS; magnetic, digital and optical data carriers; magnetic, digital and optical data recording and storage media (blank and pre-recorded); pre-recorded CDs; USB flash drives; devices for playing downloadable music files; portable media players; satellite transmitters and receivers; telecommunications and broadcasting satellites; radio telephone beacons and telephone masts; wires and cables; telephones; telecommunications signal input, storage, conversion and processing apparatus; telephone equipments; terminals namely multimedia, interactive and secure; telephones, mobile telephones and telephone handsets; facsimile machines; personal digital assistants (PDAs); electronic notepads; electronic notebooks; electronic tablets; electronic handheld units for the wireless receipt, storage and/or transmission of data messages and electronic payments; mobile electronic devices that enable the user to keep track of or manage personal information; accessories for telephones and telephone handsets; headphones; bags and cases specially adapted for holding or carrying portable telephones and telephone equipment and accessories; computerised personal organisers; aerials; batteries; micro processors; key boards; modems; calculators; display screens; electronic global positioning systems; video films; electrical and electronic accessories and peripheral equipment designed and adapted for use with computers and audio-visual apparatus; computer games cartridges; parts and fittings for all the aforesaid goods; computer programs; computer software; network operating softwares; USB operating software; computer softwares cloud computing software; network operating systems programs; computer operating systems programs; software for ensuring the security of electronic mail; downloadable ringtones for mobile phones; electronic publications (downloadable); computer software and telecommunications apparatus (including modems); computer games software downloadable music files; photographs, pictures, graphics, image files, sound bites, films, videos and audio-visual programmes (downloadable) provided on-line or from computer databases or the Internet or Internet websites; software for GPS navigation.

Cl.35; Advertising; marketing; business promotion; business management; business administration; business information services; consultancy and advisory services; procurement services; outsourcing services (business assistance); business mentoring; business services; administrative processing and organising of mail order services; arranging of business introductions; provision of electricity, gas and water meter reading, data collection services and compilation of data obtained from provision of such services; market research and studies; provision of business, clerical and secretarial services; news and current affairs clippings and business information services; market research and analysis; market research data collection and analysis; market research and marketing studies; arranging and conducting of exhibitions for business purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase these goods; sale of electricity and fuel gas; auctioneering provided on the Internet; provision of commercial information and advice compilation and transcription of data; compilation of advertisements; production of advertising films; compilation of directories; provision of space on websites for advertising goods and services; data processing services; telemarketing services; telephone answering and message handling services; operation of telephone call centres; managing remote monitoring centres; data management and electronic stocktaking services; data processing verification services in the field of transportation, airline check-in, travel reservation, travel ticketing and sports and cultural events ticketing; verification services; advisory, information and consultancy services relating to all the aforesaid.
Cl.37; Installation, maintenance and repair of telecommunications apparatus and systems, telephones, mobile telephones and telephone handsets, paging apparatus, radio paging apparatus, radio telephone apparatus, computers and personal organisers, computer hardware, satellite transmitters and receivers, electronic apparatus and equipment, electronic business equipment, office machines and equipment, electronic notebooks and tablets, television and radio apparatus and equipment, photographic and imaging apparatus and equipment, communications networks; updating and upgrading of computer hardware; installation, maintenance and updating of computer firmware, maintenance and repair of security and authentication apparatus; maintenance and repair of electronic navigational and positioning apparatus, instruments and systems; installation, repair and maintenance of gas, oil or electrical appliances or instruments using gas, oil or electricity; installation, repair and maintenance of gas, oil, electricity or water meters; laying, burial, repair and maintenance of cables; information, advisory and consultancy services relating to all the aforementioned provided on-line from a computer database or the Internet or provided by other means; information and advisory services relating to household construction, maintenance and repair all provided by means of a telecommunications link; information and advisory services relating to vehicle maintenance and repair all provided by means of a telecommunications link; information services relating to repair or installation, provided on-line from a computer database or the Internet.

Cl.38; Telecommunications; communications; telephone, mobile telephone, facsimile, telex, message collection and transmission, radio-paging, call diversion, answerphone, directory enquiries and electronic mail services; transmission, delivery and reception of sound, data, images, music and information; electronic message delivery services; on-line information services relating to telecommunications; data interchange services; transfer of data by telecommunication; transmission of digital files; satellite communication services; broadcasting services; broadcasting or transmission of radio or television programmes, films and interactive games; videotext, teletext and viewdata services; broadcasting, transmission and delivery of multimedia content and electronic games over electronic communications networks; video messaging services; video conferencing services; video telephone services; telecommunication of information (including web pages), computer programs and any other data; rental of access time to a database server; provision of telecommunication connections and call centres; telephone communication services provided for hotlines and call centres; providing user access to the Internet; providing telecommunications connections or links to the Internet or databases; providing user access to the Internet (service providers); provision of access to an electronic on-line network for information retrieval; leasing of access time to a computer database; leasing of access time to computer bulletin and message boards and to computer networks; Internet service provider (ISP) services; provision and operation of electronic conferencing, discussion groups and chat rooms; provision of on-line access to exhibitions and exhibition services; providing access to digital music websites on the Internet; providing access to MP3 websites on the Internet; delivery of digital music by telecommunications; providing access to telecommunications infrastructures and networks for other operators and third parties; rental of telecommunications infrastructure and networks to other operators and third parties; telecommunication access services; computer aided transmission of messages and images; communication by computer; transmission and distribution of data or audio visual images via a global computer network or the Internet; providing access to the Internet on a temporary basis for third parties; providing electronic transmission of electronic payment data via a global computer network; news agency services; transmission of news and current affairs information; hire, leasing or rental of apparatus, instruments, installations or components for use in the provision of the aforementioned services; advisory, information and consultancy services relating to all the aforementioned.

Cl.42; Scientific and technological services and research and design relating thereto; research laboratory services; management of technical research, design and development projects; research, design and development services; technical design and planning of telecommunications networks; technical testing; industrial testing; preparation of technical reports and studies; computer services; cloud computing services; electronic data storage services; computer programming services; preparation and provision of information in relation to computers and computer network facilities; technical advice and consultation services; consultancy and information services; computer management services; operational support services for computer networks, telecommunications networks and data transmission networks; on-line computer services; programming services given on-line; programming of Internet security programs; computer rental; design, drawing and commissioned writing, all for the compilation of web pages on the Internet; virtual and interactive image creation services; creating, operating and maintaining databases and Intranets; creating and maintaining web sites; creating, maintaining and hosting the web sites of others; hosting of databases, weblogs, web portals; hosting of platforms on the Internet; hosting computer software applications for others; hosting memory space on the Internet; hosting and rental of memory space for websites; hosting of e-commerce platforms on the Internet; hosting of multimedia and interactive applications; hosting of software for use in library management; hosting on-line facilities for conducting interactive discussions; hosting on-line web facilities for others; hosting of computerized data, files, applications and information; hosting of servers; operating and providing search engines; installation and maintenance of computer software; providing temporary use of online applications, software tools and on-line non-downloadable operating software for computer networks and servers; rental of operating software for accessing and using a cloud computing network; rental of operating software for computer networks and servers; rental of web servers; providing temporary use of on-line non-downloadable operating software for accessing and using a cloud computing network; providing temporary use of Internet security programs; rental of memory space on servers for hosting electronic bulletin boards; monitoring of computer systems by remote access; computer security services for protection against illegal network access; IT project management; configuration of computer networks using software; computer systems integration services; computer project management in the field of electronic data processing (EDP); server administration; technical services for collecting information from remote energy consumption calculators; interior design services; information and advisory services relating to all the aforesaid services.
Priority claimed from 30/07/2015; Application No. : 14425003 ;European Union
3172252   29/01/2016

ORANGE BRAND SERVICES LIMITED
3 More London Riverside, London, SE1 2AQ, United Kingdom.
Manufacturers, Merchants and Service Providers
A Company organised an existing under the laws of England and Wales

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..642868,642869.

Cl.9; electrical and electronic communications and telecommunications apparatus and instruments; apparatus, instruments and equipment for various purposes; communications servers; computer servers; network operating hardware; computer hardware; computer network hardware; ethernet hardware; cameras; video projectors; multimedia projectors; bar code scanners and readers; telecommunication, radio and television broadcasting transmitters and receivers; holograms; computers; peripheral equipment for computers; programmed-data-carrying electronic circuits; magnetic data carriers; printed circuit boards; blank and pre-recorded magnetic cards; data cards; memory cards; smart cards; cards containing microprocessors; integrated circuit cards; electronic identification cards; telephone cards; credit cards; debit cards; cards for electronic games designed for use with telephones; CD ROMS; magnetic, digital and optical data carriers; magnetic, digital and optical data recording and storage media (blank and pre-recorded); pre-recorded CDs; USB flash drives; devices for playing downloadable music files; portable media players; satellite transmitters and receivers; telecommunications and broadcasting satellites; radio telephone beacons and telephone masts; wires and cables; electrodes; telecommunications systems and installations; terminals for telephone networks; telephone switchboards; telecommunications signal input, storage, conversion and processing apparatus; telephone equipments; terminals namely multimedia, interactive and secure; telephones, mobile telephones and telephone handsets; facsimile machines; personal digital assistants (PDAs); electronic notepads; electronic notebooks; electronic tablets; electronic handheld units for the wireless receipt, storage and/or transmission of data messages and electronic payments; mobile electronic devices that enable the user to keep track of or manage personal information; accessories for telephones and telephone handsets; headphones; bags and cases specially adapted for holding or carrying portable telephones and telephone equipment and accessories; computerised personal organisers; aerials; batteries; micro processors; key boards; modems; calculators; display screens; electronic global positioning systems; video films; electrical and electronic accessories and peripheral equipment designed and adapted for use with computers and audio-visual apparatus; computer games cartridges; parts and fittings for all the aforesaid goods; computer programs; computer software; network operating softwares; USB operating software; computer softwares cloud computing software; network operating systems programs; computer operating systems programs; software for ensuring the security of electronic mail; downloadable ringtones for mobile phones; electronic publications (downloadable); computer software and telecommunications apparatus (including modems); computer games software downloadable music files; photographs, pictures, graphics, image files, sound bites, films, videos and audio-visual programmes (downloadable) provided on-line or from computer databases or the Internet or Internet websites; software for GPS navigation.

Cl.35; Advertising; marketing; business promotion; business management; business administration; business information services; consultancy and advisory services; procurement services; outsourcing services (business assistance); business mentoring; business services; administrative processing and organising of mail order services; arranging of business introductions; provision of electricity, gas and water meter reading, data collection services and
compilation of data obtained from provision of such services; market research and studies; provision of business, clerical and secretarial services; news and current affairs clippings and business information services; market research and analysis; market research data collection and analysis; market research and marketing studies; arranging and conducting of exhibitions for business purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase these goods; sale of electricity and fuel gas; auctioneering provided on the Internet; provision of commercial information and advice compilation and transcription of data; compilation of advertisements; production of advertising films; compilation of directories; provision of space on websites for advertising goods and services; data processing services; telemarketing services; telephone answering and message handling services; operation of telephone call centres; managing remote monitoring centres; data management and electronic stocktaking services; data processing verification services in the field of transportation, airline check-in, travel reservation, travel ticketing and sports and cultural events ticketing; verification services; advisory, information and consultancy services relating to all the aforementioned.

Cl.37; Installation, maintenance and repair of telecommunications apparatus and systems, telephones, mobile telephones and telephone handsets, paging apparatus, radio paging apparatus, radio telephone apparatus, computers and personal organisers, computer hardware, satellite transmitters and receivers, electronic apparatus and equipment, electronic business equipment, office machines and equipment, electronic notebooks and tablets, television and radio apparatus and equipment, photographic and imaging apparatus and equipment, communications networks; updating and upgrading of computer hardware; installation, maintenance and updating of computer firmware, maintenance and repair of security and authentication apparatus; maintenance and repair of electronic navigational and positioning apparatus, instruments and systems; installation, repair and maintenance of gas, oil or electrical appliances or instruments using gas, oil, electricity or water meters; laying, burying or maintenance and repair of cables; information, advisory and consultancy services relating to all the aforementioned provided on-line from a computer database or the Internet or provided by other means; information and advisory services relating to household construction, maintenance and repair all provided by means of a telecommunications link; information and advisory services relating to vehicle maintenance and repair all provided by means of a telecommunications link; information services relating to repair or installation, provided on-line from a computer database or the Internet.

Cl.38; Telecommunications; communications; telephone, mobile telephone, facsimile, telex, message collection and transmission, radio-paging, call diversion, answphone, directory enquiries and electronic mail services; transmission, delivery and reception of sound, data, images, music and information; electronic message delivery services; on-line information services relating to telecommunications; data interchange services; transfer of data by telecommunication; transmission of digital files; satellite communication services; broadcasting services; broadcasting or transmission of radio or television programmes, films and interactive games; videotext, teletext and viewdata services; broadcasting, transmission and delivery of multimedia content and electronic games over electronic communications networks; video messaging; video conferencing, discussion groups and chat rooms; provision of on-line access to exhibitions and exhibition services; providing access to digital music websites on the Internet; rental of access time to a database server; provision of telecommunications connections for telephone hotlines and call centres; telephone communication services provided for hotlines and call centres; providing user access to the Internet; providing telecommunications connections or links to the Internet or databases; providing user access to the Internet (service providers); provision of access to an electronic on-line network for information retrieval; leasing of access time to a computer database; leasing of access time to computer bulletin and message boards and to computer networks; Internet service provider (ISP) services; provision and operation of electronic conferencing, discussion groups and chat rooms; provision of on-line access to exhibitions and exhibition services; providing access to digital music websites on the Internet; providing access to MP3 websites on the Internet; delivery of digital music by telecommunications; providing access to telecommunications infrastructures and networks for other operators and third parties; rental of telecommunications infrastructure and networks to other operators and third parties; telecommunications access services; computer aided transmission of messages and images; communication by computer; transmission and distribution of data or audio visual images via a global computer network or the Internet; providing access to the Internet on a temporary basis for third parties; providing electronic transmission of electronic payment data via a global computer network; news agency services; transmission of news and current affairs information; hire, leasing or rental of apparatus, instruments, installations or components for use in the provision of the aforementioned services; advisory, information and consultancy services relating to all the aforementioned.

Cl.42; Scientific and technological services and research and design relating thereto; research laboratory services; management of technical research, design and development projects; research, design and development services; technical design and planning of telecommunications networks; technical testing; industrial testing; preparation of technical reports and studies; computer services; cloud computing services; electronic data storage services; computer programming services; preparation and provision of information in relation to computers and computer network facilities; technical advice and consultation services; consultancy and information services; computer management services; operational support services for computer networks, telecommunications networks and data transmission networks; on-line computer services; programming services given on-line; programming of Internet security programs; computer rental; design, drawing and commissioned writing, all for the compilation of web pages on the Internet; virtual and interactive image creation services; creating, operating and maintaining databases and Intranets; creating and maintaining web sites; creating, maintaining and hosting the web sites of others; hosting of databases, weblogs, web portals; hosting of platforms on the Internet; hosting computer software applications for others; hosting memory space on the Internet; hosting and rental of memory space for websites; hosting of e-commerce platforms on the Internet; hosting of multimedia and interactive applications; hosting of software for use in library management; hosting on-line facilities for conducting interactive discussions; hosting on-line web facilities for others; hosting of computerized data, files, applications and information; hosting of servers; operating and providing search engines; installation and maintenance of computer software; providing temporary use of online applications, software tools and on-line non-downloadable operating software for computer networks and servers; rental of operating software for accessing and using a cloud computing platform; creating and providing platforms for computer networks and servers; rental of web servers; providing temporary use of on-line non-downloadable operating software for accessing and using a cloud computing platform.
network; providing temporary use of Internet security programs; rental of memory space on servers for hosting electronic bulletin boards; monitoring of computer systems by remote access; computer security services for protection against illegal network access; IT project management; configuration of computer networks using software; computer systems integration services; computer project management in the field of electronic data processing (EDP); server administration; technical services for collecting information from remote energy consumption calculators; interior design services; information and advisory services relating to all the aforesaid services.
3194943    24/02/2016
1MG TECHNOLOGIES PVT. LTD
E-1, Bandhu Vihar Apartments, E-1, Bandhu Vihar Apartments, Plot – 11, Sector – 10, Dwarka, New Delhi – 110075
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since :01/06/2015

To be associated with:
2987921, 2987922, 2987923, 2987924

DELHI

Cl. 5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl. 10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials

Cl. 35; Advertising, business management, business administration, office functions

Cl. 44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
MANAGEMENTPLUS
PRIORITY CLAIMED FROM 02/11/2015; APPLICATION NO. : 86806714 ; UNITED STATES OF AMERICA
3249226 02/05/2016
THE HOEHNE GROUP - SOFTWARE DIVISION, INC., DBA MANAGEMENTPLUS
7240 S. Highland Dr., Ste 250 Salt Lake City, Utah 84121, United States
Manufacturer, Merchant and Service Provider
a corporation organized and existing under the laws of the State of Utah, USA

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

PROPOSED TO BE USED
DELHI
Cl.9; Software for use by ophthalmology and optometry professionals in practice management, creating and maintaining electronic health records, and communicating with patients, providers and vendors.

Cl.42; Software for use by ophthalmology and optometry professionals in practice management, creating and maintaining electronic health records, and communicating with patients, providers and vendors.
3259767  13/05/2016
LBP CONSUMER PRODUCTS INC.
388 Downie Street, Stratford, Ontario, Canada
Manufacturer, Merchant and Service Provider
a corporation organized and existing under the laws of Canada

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.5; Diapers; disposable Baby Diapers, Baby, Baby Diapers Made Of Paper And / Or Cellulose, Pant Type Diapers, Pull Ups Diapers, Nappy Pads.

Cl.25; Clothing, footwear, headgear including clothing for baby, tee shirts; baby sleepers; baby rompers; baby pajamas; baby dresses; bibs; art smocks; aprons; baby pants; diaper covers.
JUPITERMESH

Priority claimed from 28/04/2016; Application No. : 87/018,140 ;United States of America

3265303  20/05/2016
ZIGBEE ALLIANCE CORPORATION
508 Second Street, Suite 206, Davis, California 95616, United States
Manufacturers, Merchants & Service Provicers
A Corporation of California

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.9: ELECTRONIC AND COMPUTER DEVICES ENABLED FOR WIRELESS COMMUNICATION, NAMELY, COMPUTERS; COMPUTER MICE; VIDEO CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS; REMOTE CONTROLS FOR RADIOS, TELEVISIONS, STEREOS, LIGHTS, VIDEO CASSETTE RECORDERS, DVD MACHINES, AND ELECTRONIC DOOR OPENERS; METERS; COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA, NAMELY, TELEVISIONS, RADIOS, STEREOS, PERSONAL DIGITAL ASSISTANTS, VIDEO CASSETTE RECORDERS, DVD MACHINES AND REMOTE CONTROLS FOR THE FOREGOING ITEMS; VIDEO GAMING EQUIPMENT, NAMELY, JOYSTICKS, INTERACTIVE REMOTE CONTROL UNITS, VIDEO GAME MACHINES TOGETHER WITH VIDEO GAME CONSOLES AND COMPUTERS, AND VIDEO MONITORS FOR USE WITH VIDEO GAME MACHINES; ANTI-INTRUSION SECURITY SYSTEMS COMPRISED OF SECURITY ALARMS, ANTI-INTRUSION ALARMS, INTRUSION DETECTORS, PERSONAL SECURITY ALARMS, AND ELECTRONIC MOTION SENSITIVE SWITCHES; ELECTRICAL AND HEATING SYSTEMS COMPRISED OF CONTROLLERS, THERMOSTATS, AND ELECTRICAL RESISTANCE HEATING WIRES; GLASS BREAKAGE MONITORING SENSORS; WIRELESS KEYPADS; CHILD MONITORING SYSTEMS COMPRISED OF VIDEO CAMERAS, AND AUDIO SPEAKERS; SMOKE AND FIRE DETECTORS; FIRE ALARMS; ALARM STATIONS COMPRISED OF FIRE ALARMS AND REMOTE CONTROLS FOR FIRE ALARMS; PERSONAL TRANSPONDERS; GARAGE DOOR OPENERS; VOICE CONTROL SYSTEMS COMPRISED OF VOICE SENSORS AND VOICE RECOGNITION SOFTWARE; INTEROPERABLE ELECTRONIC AND COMPUTER DEVICES, NAMELY, COMPUTERS, COMPUTER MICE, PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMMUNICATION DEVICES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, METERS; FACSIMILE MACHINES, COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA, TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS, COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATION MACHINES AND APPARATUS ENABLED FOR WIRELESS COMMUNICATION IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS, ELECTRONIC AND COMPUTER DEVICES, NAMELY, COMPUTERS, COMPUTER MICE, PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMPUTERS, WALKIE-TALKIES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, FACSIMILE MACHINES, TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS, COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATION MACHINES AND APPARATUS ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS, ELECTRONIC AND COMPUTER DEVICES, NAMELY, SINGLE-CHANNEL RADIO COMMUNICATION MACHINES AND APPARATUS, TELECOMMUNICATIONS TRANSMITTERS, AUDIO-VISUAL RECEIVERS, WIRELESS ACCESS POINT DEVICES, ANTENNAS, GATEWAY ROUTERS IN THE NATURE OF COMPUTER CONTROL HARDWARE, AND MODEMS FOR ENABLING ELECTRONIC AND COMPUTER DEVICES IN THE NATURE OF COMPUTERS, COMPUTER MICE, METERS; PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMMUNICATION DEVICES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA, TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS, COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATIONS MACHINES AND APPARATUS FOR COMMUNICATING WIRELESSLY IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS, ELECTRONIC AND COMPUTER DEVICES CONFORMING TO INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION; ELECTRONIC AND COMPUTER DEVICES ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION; DEVICES FOR ENABLING ELECTRONIC AND COMPUTER DEVICES FOR WIRELESS COMMUNICATION, NAMELY, SINGLE-CHANNEL RADIO COMMUNICATION MACHINES AND APPARATUS FOR FIXED STATIONS, RADIO TRANSMITTERS, RADIO RECEIVERS, WIRELESS ACCESS POINT (WAP) DEVICES, ANTENNAS, GATEWAY ROUTERS IN THE NATURE OF COMPUTER CONTROL HARDWARE, AND MODEMS.
Cl.11; ENVIRONMENTAL CONTROL DEVICES ENABLED FOR WIRELESS COMMUNICATION; ENVIRONMENTAL CONTROL, LIGHTING, HEATING, AIR CONDITIONING, WATER SUPPLY, COOKING AND SANITARY SEWAGE SYSTEMS AND DEVICES ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION; DEVICES FOR ENABLING ENVIRONMENTAL CONTROL DEVICES FOR WIRELESS COMMUNICATION; LAMPS; LED LIGHTING APPARATUS; AUTOMOBILE LIGHTS; ELECTRIC COOKING UTENSILS; REFRIGERATORS; REFRIGERATING APPLIANCES AND INSTALLATIONS; AIR CONDITIONING INSTALLATIONS; STEAM GENERATING INSTALLATIONS; REGULATING ACCESSORIES FOR WATER OR GAS APPARATUS ANDPIPES; WATER SUPPLY APPARATUS; HEATING APPARATUS; SANITARY APPARATUS AND INSTALLATIONS; DISINFECTANT APPARATUS; ELECTRIC RADIATORS; AUTOMATIC WATERING INSTALLATIONS

Cl.38; WIRELESS COMMUNICATION SERVICES, NAMELY, DELIVERY OF MESSAGES BY ELECTRONIC TRANSMISSION; ELECTRONIC, ELECTRIC, AND DIGITAL TRANSMISSION OF VOICE, DATA, IMAGES, SIGNALS AND MESSAGES; WIRELESS PERSONAL COMMUNICATION SERVICES; AND WIRELESS DIGITAL MESSAGING

Cl.42; WIRELESS COMMUNICATION SERVICES, NAMELY, DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS; DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS IN THE NATURE OF INTEROPERABILITY STANDARDS; DEVELOPMENT OF INTEROPERABILITY STANDARDS FOR REMOTE MONITORING SERVICES OF HEATING, VENTILATING AND AIR CONDITIONING APPARATUS; RESEARCH AND DEVELOPMENT FOR NEW PRODUCTS FOR OTHERS; REMOTE MONITORING SERVICES OF HEATING, VENTILATING AND AIR CONDITIONING APPARATUS; TECHNICAL CONSULTATION AND RESEARCH IN THE NATURE OF INTEROPERABILITY STANDARDS; DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS IN THE FIELDS OF CONSUMER ELECTRONICS AND WIRELESS COMMUNICATIONS; RESEARCH AND DEVELOPMENT OF STANDARDS FOR PRODUCTS AND SERVICES IN THE FIELDS OF CONSUMER ELECTRONICS AND WIRELESS COMMUNICATIONS; TESTING, ANALYSIS, AND EVALUATION OF WIRELESS COMMUNICATION NETWORKS, HOME AREA NETWORKS, COMMERCIAL NETWORKS, INDUSTRIAL NETWORKS, AND UTILITY COMPANY NETWORKS OF OTHERS FOR THE PURPOSES OF CERTIFICATION; TECHNICAL SUPPORT SERVICES, NAMELY, REMOTE MONITORING SERVICES OF HEATING, VENTILATING, AND AIR CONDITIONING APPARATUS; AND TECHNICAL CONSULTATION AND RESEARCH IN THE FIELD OF CONSUMER ELECTRONICS
3265342   23/05/2016
SATMA INDUSTRIES PVT. LTD.
29/49-E, Phase-II, Near 8 No. Parking, Transport Nagar, Lucknow -226014
SERVICE PROVIDER
A COMPANY REGISTERED IN INDIA UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
SAIBAL CHANDRA PAL, ADVOCATE
D1502, Angel Jupiter, Ahinsakhand2, Indirapuram, Ghaziabad-201014
Used Since :23/04/2013
DELHI
Cl.35; BUSINESS MANAGEMENT AND ADMINISTRATION
Cl.44; HEALTHCARE SERVICES.
MATTER

3275684   02/06/2016
BANYAN TREE HOLDINGS LIMITED
211 UPPER BUKIT TIMAH ROAD, SINGAPORE 588182
Manufacturers, Merchants and Service Providers
SINGAPORE

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.25; Clothing; footwear; headgear; scarves; muffles [neck scarves]; head scarves; pants; hats; slippers; shoes; dresses; shirts; t-shirts; sandals; woven articles of clothing; blouses; swimsuits; swimming caps; swimming robes; swimming shorts; shorts; clothing for sports; beach clothes; beach hats; beach shoes; beach wraps; casual clothing; casual trousers.

Cl.35; Retail services in relation to the sale of clothing, clothing accessories, footwear, headgear and bags; the bringing together, for the benefit of others, of a variety of goods, namely, clothing, clothing accessories, footwear, headgear and bags, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order, or from a general merchandise internet website; wholesale services; information, advisory and consultancy services relating to the aforesaid services.
3301499  04/07/2016
INFORMATION TV PVT. LTD
B-116 GROUND FLOOR OKHLA INDUSTRIAL AREA OKHLA PHASE-I NEW DELHI 110020
Service Providers
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Used Since :01/02/2013
DELHI
\textit{No claim is made to the exclusive right to use “India, News and Rajasthan”. Mark should be used as whole.}
\textbf{Cl.38}; Transmission of news and current affairs; telecommunications
\textbf{Cl.41}; News programme and reporting services; education; providing of training, entertainment, sporting and cultural activities
ZEVO

3302123  04/07/2016
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
Manufacturers and Merchants
A corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.5; Insect Sprays and Repellants
Cl.21; Insect traps
3307131    12/07/2016

ARVIND LIMITED
Naroda Road, Railwaypura Post, Ahmedabad - 380 025 also at 8th Floor, Du Parc Trinity, No. 17, M.G. Road, Bangalore - 560001
Manufacturers and Service Providers
A company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/1995

AHMEDABAD

Cl.25; Clothing, footwear, headgear.

Cl.35; Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material online; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
3312968  19/07/2016
LEMINSCATE HOSPITALITY INITIATIVE PRIVATE LIMITED
trading as :LEMINSCATE HOSPITALITY INITIATIVE PRIVATE LIMITED
C-24 SHIWALIK NAGAR, BHEL, HARDWAR- 249403
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/01/2016
DELHI
Cl.35;BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY,BUSINESS MANAGEMENT CONSULTANCY
Cl.43;HOTEL SERVICES ,HOTEL RESERVATIONS,RESTAURANT SERVICES,FOOD AND DRINK CATERING
CLARK MATERIAL HANDLING COMPANY
700 Enterprise Drive Lexington, Kentucky 40510 USA
Manufacturer, Merchant and Service Provider

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :08/04/2006

DELHI

Cl.7; Power-operated lifting and moving equipment, namely, fork lifts; material handling machines, namely, fork lifts; and structural parts therefor.

Cl.12; Lift trucks; fork lift trucks; pallet trucks; and structural parts therefor.

Cl.37; Maintenance and repair of power-operated lifting and moving equipment, material handling equipment, lift trucks, fork lifts, general utility cars.
MATTEL

3376405    29/09/2016

Mattel, Inc.
333 Continental Boulevard, El Segundo, California 90245, United States of America

Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Soaps; perfumery; cosmetics; hair lotions; dentifrices; toothpaste; cologne; body lotion; suntan lotion; body sprays; hair gels; detergents, wet wipes; bubble baths, bath beads; body powder; deodorant; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; essential oils.

Cl.4; Candles; industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; wicks.

Cl.5; Adhesive bandages; vitamins; air freshener; insect spray; car deodorant; cotton swabs; room freshener; baby food, cough syrups, first aid kits, infant formula, dental polish, acne medications, multipurpose medicated salves; fungicides, herbicides; medical adhesive tapes; cotton swab; cotton balls; repellent for dogs; gummies; children's chewables vitamins; first aid tape; plasters; disposable diapers; disposable training pants; sanitary napkins; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin.

Cl.6; Metal name plates; metal boxes; buckles of metal; common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores.

Cl.8; Nail clippers; hair clippers; cutlery; razors; pocket knives; hand tools and implements (hand operated); diving knives, diving knife holders, picks; shaving cases, pedicure sets, eyelash curlers, manicure sets; shovels, tableware namely, knives, forks and spoons, scissors; tweezers; side arms.

Cl.9; Helmets; video games/software; radios; computers; videotapes; DVD’s; CDs; sunglasses; computers; magnets; goggles; telephones; phone case; magnetic cards; electronic games; nursery monitors; computer software; download software applications (apps); Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus.

Cl.10; Baby bottles; nipples for baby bottles; bedwetting monitors; pacifiers for infants; ear plugs; breast pumps; medicine syringes; nasal aspirators; potty chair; thermometer; surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials.

Cl.11; Lamps; nightlight; flashlight; humidifiers; heater/fans; vaporizers; lamp shades; air purifying units for domestic use; electric heaters for baby bottles; bicycle lights; sterilizers for baby bottles; apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes.

Cl.12; Bicycles; car accessories; wagons; strollers; car seats; scooter; tricycles; Vehicles; apparatus for locomotion by land, air or water.

Cl.14; Jewelry; watches; clocks; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; precious stones; horological and other chronometric instruments.

Cl.16; Stationery; calendars; journals; stickers; photo albums; clay; stamps; cards; wrapping paper; gift bags; pencil case; pencil; pens; markers; crayons; folders; paper party decorations; napkins; tissues; paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks.
Cl.18; Umbrellas; handbags; luggage; purses; wallets; backpack; leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.20; Furniture; mirrors; picture frames; plastic key chains; baby gear; pillows; sleeping bags; cushions; rockers; baby bouncer; Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.21; Brushes; toothbrushes; glassware; lunch boxes; porcelain figures; plates; cups; bowls; mugs; wastebasket; straws; Household or kitchen utensils and containers(not of precious metal or coated therewith); combs and sponges; brushes(except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.

Cl.24; Bedding; tablecloth not of paper; curtains; towels; washcloth; flags of textile; textiles and textile goods, not included in other classes; bed and table covers.

Cl.26; Buttons; hair accessories; novelty pins; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.29; Jams, jellies, dried fruits, milk and milk products, meats, meat extracts; poultry and game, fish; cheese; fruit snacks; frozen fruits; preserved fruits; canned fruits; canned vegetables; eggs; edible fats; fruit salad; prepared nuts; tofu; flavored milk; milk beverages, yogurt; applesauce; fruit sauce; fruit based snack; sausages; peanut butter; butter; edible oils; vegetables, dried and cooked fruits and vegetables.

Cl.30; Candy; gum; popcorn; chocolate; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.32; Fruit juices; soft drinks; powdered beverage; non-alcoholic beverages; water; syrups for making beverages; beer; vegetable juices; sport drinks; soda water; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks; syrups and other preparations for making beverages.

Cl.41; On-line entertainment; live stage shows; on-line games; personal appearances by a costumed character; education; providing of training; entertainment; sporting and cultural activities.
HOT WHEELS

3376410  29/09/2016
Mattel, Inc.
333 Continental Boulevard, El Segundo, California 90245, United States of America
Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Soaps; perfumery; cosmetics; hair lotions; dentifrices; toothpaste; cologne; body lotion; suntan lotion; body sprays; hair gels; detergents, wet wipes; bubble baths, bath beads; body powder; deodorant; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; essential oils.

Cl.8; Nail clippers; hair clippers; cutlery; razors; pocket knives; hand tools and implements (hand operated); diving knives, diving knife holders, picks; shaving cases, pedicure sets, eyelash curlers, manicure sets; shovels, tableware namely, knives, forks and spoons, scissors; tweezers; side arms.

Cl.11; Lamps; nightlight; flashlight; humidifiers; heater/fans; vaporizers; lamp shades; air purifying units for domestic use; electric heaters for baby bottles; bicycle lights; sterilizers for baby bottles; apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes.

Cl.12; Bicycles; car accessories; wagons; strollers; car seats; scooter; tricycles; Vehicles; apparatus for locomotion by land, air or water.

Cl.14; Jewelry; watches; clocks; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; precious stones; horological and other chronometric instruments.

Cl.20; Furniture; mirrors; picture frames; plastic key chains; baby gear; pillows; sleeping bags; cushions; rockers; baby bouncer; Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.26; Buttons; hair accessories; novelty pins; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.29; Jams, jellies, dried fruits, milk and milk products, meats, meat extracts; poultry and game, fish; cheese; fruit snacks; frozen fruits; preserved fruits; canned fruits; canned fruits; preserved vegetables; eggs; edible fats; fruit salad; prepared nuts; tofu; flavored milk; milk beverages, yogurt; applesauce; fruit sauce; fruit based snack; sausages; peanut butter; butter; edible oils; vegetables, dried and cooked fruits and vegetables.

Cl.30; Candy; gum; popcorn; chocolate; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.32; Fruit juices; soft drinks; powdered beverage; non-alcoholic beverages; water; syrups for making beverages; beer; vegetable juices; sport drinks; soda water; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks; syrups and other preparations for making beverages.

Cl.41; On-line entertainment; live stage shows; on-line games; personal appearances by a costumed character; education; providing of training; entertainment; sporting and cultural activities.
3378102  01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1878015, 2918413, 2978026, 2980802, 3361266, 3361269, 3361271, 3361273, 3361275, 3361277

DELHI
Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
3378114  01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1419008
DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1419008. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED AS A WHOLE..

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
3378115    01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1419008, 3378114

DELI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1419008. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED AS A WHOLE..

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
3378117 01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1419008, 3378114

DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1419008. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED AS A WHOLE...

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
3378118  01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1432254, 1552120, 3361267, 3378117

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1432254. THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
TRADE MARKS JOURNAL NO: 1920, 23/09/2019  CLASS 99

3378119  01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

PROPOSED TO BE USED
DELHI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE...

Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
INFINITE TECHNOLOGIES
Priority claimed from 26/09/2016; Application No. : 87/182,693 ;United States of America
3379385 03/10/2016
INFINITE COMPUTER SOLUTIONS INC.
15201 Diamondback Drive, Suite 125, Rockville, Maryland 20850, United State of America.
Service Providers
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
2832872, 3379385
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (TECHNOLOGIES).
Cl.38;Wireless digital mobile messaging services, namely, instant messaging, enterprise messaging, text messaging, short messaging services (SMS), and multimedia messaging services (MMS) via global telecommunications networks; telecommunications gateway services; telecommunications services, namely, wireless electronic transmission of text, picture, video, and audio messages or data to and from mobile devices.
Cl.42;Information technology consulting services; computer services, namely, remote and on-site management of the information technology systems of others; consulting in the field of IT project management; technical support services, namely, remote and on-site infrastructure management services for monitoring, administration and management of public and private cloud computing IT and application systems; product development and engineering services for others; product engineering services; providing enterprise mobility solutions, namely, developing customized hardware and software for others; computer services, namely, remote management of electronic messaging systems of others; Solution as a service, namely, information technology consulting services in the fields of regulatory compliance, finance, healthcare, and technology; providing resources in the nature of computer application consultation services in the field of software for use in providing an end-to-end solution to improve efficiency, reduce costs, streamline processes in the areas of compliance, regulatory, finance, healthcare, and technology.
3380459   04/10/2016
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Manufacturers and Service Providers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
1090169, 1182661, 1236724, 1278190, 1531551, 1998240, 2797752
DELHI
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments.
Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees.
Cl.35; Advertising; business management; business administration; office functions.
Cl.37; Building construction; repair; installation services.
Cl.38; Telecommunications.
Cl.39; Transport; packaging and storage of goods; travel arrangement.
Cl.40; Treatment of materials.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
BEATS ELECTRONICS LLC
8600 Hayden Place, Culver City CA 90232 (United States of America)
Manufacturers and Service Providers
A CALIFORNIA CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments.

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees.

Cl.35; Advertising; business management; business administration; office functions.

Cl.37; Building construction; repair; installation services.
APACHE

3385077 10/10/2016

THE BOEING COMPANY
2201 Seal Beach Boulevard, Seal Beach, California 90740, United States of America

Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3385077

DELHI

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire-extinguishing apparatus; computer software, computer programs and instructional materials sold therewith as a unit, all featuring information about aircraft, aircraft parts, aviation, avionics, aerospace products, or maintenance, operation, repair or training associated with aircraft and/or aerospace products, parts, or support equipment, electronic aircraft manuals.

Cl.12: Vehicles; apparatus for locomotion by land, air or water; aircraft; parts of aircraft.

Cl.37: Building construction; repair; installation services; repair and maintenance of aircraft and parts of aircraft; providing of information and advice in the field of aircraft inspection, repair, maintenance or modification.

Cl.41: Education; providing of training; entertainment; sporting and cultural activities.

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3388096  17/10/2016
ITMAGIA SOLUTIONS PVT. LTD.
K-713, 736 PLAZA FARM, GADAIPUR MANDI ROAD, MEHRAULI, NEW DELHI 110030, INDIA
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOK-BINDING MATERIAL; PHOTOGRAPHS STATIONARY INCLUDING BUT NOT LIMITED TO LETTER-HEADS, VISITING CARDS, TAGS, LABELS, BROCHURES, BOOKLETS, PAMPHLETS, LEAFLETS OR LIKE MATERIALS; PRINTING BLOCKS.

Cl.35; SPONSORSHIP SEARCH, PROMOTING THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR BUSINESSES TO AFFILIATE THEIR GOODS AND SERVICES WITH THE GOODS AND SERVICES OF THIRD PARTIES BY MEANS OF SPONSORSHIP RELATIONSHIPS, EVENT PLANNING AND MANAGEMENT FOR MARKETING. MARKETING, PROMOTIONAL SPONSORSHIP OF EVENT OR ACTIVITY, ADVERTISING OF GOODS VIA VARIOUS COMMUNICATIONS MEDIA INCLUDING RADIO AND TELEVISION OR PRINTED COMMUNICATIONS MEDIA AND VIA GLOBAL COMPUTER COMMUNICATION NETWORKS; DIRECT MARKETING SERVICES.

Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, SPORTS AND FITNESS, COACHING [TRAINING], ORGANIZATION OF SPORTS COMPETITIONS, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING].
Trade Marks Journal No: 1920, 23/09/2019  Class 99

Priority claimed from 07/10/2016; Application No.: 071062; Jamaica

3404832 07/11/2016

Facebook, Inc.
1601 Willow Road, Menlo Park, California 94025, United States of America.

Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software development tools; Computer software for use as an application programming interface (API); Application programming interface (API) for computer software which facilitates online services for social networking, building social networking applications and for allowing data retrieval, upload, download, access and management; Computer software to enable uploading, downloading, accessing, posting, displaying, tagging, blogging, streaming, linking, sharing or otherwise providing electronic media or information via computer and communication networks; Downloadable e-commerce computer software to allow users to perform electronic business transactions via global computer and communication networks; Software for sending electronic message alerts and reminders via the Internet; Software for transmitting orders and for sending and receiving electronic messages via the Internet; Downloadable computer software for modifying the appearance and enabling transmission of images, audio visual and video content; Computer software for the collection, editing, organizing, modifying, transmission, storage and sharing of data and information; Computer search engine software.

Cl.38; Photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among internet users; Providing access to computer, electronic and online databases; Telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; Providing online forums for communication on topics of general interest; Providing online communications links which transfer mobile device and Internet users to other local and global online locations; Facilitating access to third party websites or to other electronic third party content via a universal login; Providing online chat rooms, email and instant messaging services, and electronic bulletin boards; Audio, text and video broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, modifying, tagging, and electronically transmitting data, information, audio and video; Voice over IP services; Telephony communication services; Providing access to computer databases in the fields of social networking, social introduction and dating.

Cl.42; Computer services, namely, creating virtual communities for registered users to organize groups and events, participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, modifying, sharing or otherwise providing electronic media or information over communication networks; Providing online facilities for others featuring technology...
that enables online users to create personal profiles featuring social and business networking information and to transfer and share such information among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Computer services in the nature of customized online pages featuring user-defined or specified information, personal profiles, audio, video, photographic images, text, graphics and data; Computer services, namely, providing search engines for obtaining data on global computer and communication networks. Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer and communication networks; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network; Platform as a service (PAAS) services featuring technology that allows businesses, organizations and individuals to create and manage their online presences and to communicate with online users information and messages regarding their activities, products and services and to engage in business and social networking; Providing search engines for obtaining data via communications networks; Providing online facilities for others that give users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Operating search engines; Computer services, namely, providing interactive online facilities for others featuring technology that allows users to manage their online audio and visual and social and business networking accounts; Online software for modifying the appearance and enabling transmission of audio, video, photographic images, text, graphics and data; File sharing services, namely, providing online facilities for others featuring technology enabling users to upload and download electronic files.

Cl.45; Internet based social introduction and networking services; Providing social services and information in the field of personal development, namely, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing user authentication services in e-commerce transactions; Providing user authentication of electronic funds transfer, credit and debit card and electronic check transactions via a global computer network.
PLANIBEL

3407967    10/11/2016

AGC GLASS EUROPE
Avenue Jean Monnet, 4 – 1348 Louvain-La-Neuve, Belgium
Manufacturers & Merchants
a company incorporated under the laws of Belgium

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.19; Glass products of all kinds, of all shapes and colours, for building; Building materials (non-metallic); Building glass; Glazing of windows; Sheets of glass used in building; Glazing; Double glazing units, multiple glazing units; Windows; Window frames, not of metal; Doors and door frames, not of metal; Glazing; Multiple-glazing elements, in particular for buildings, windows and displays.

Cl.20; Glass products of all kinds, of all shapes and colours, for furniture.

Cl.21; Glass products of all kinds, of all shapes and colours, for decoration; Unworked or semi-worked glass (expect glass used in building); Sheets of glass (expect glass used in building).
Series trade mark u/s 15 of Trade Marks Act, 1999

3411991 18/11/2016
DAI-ICHI SEIMEI HOLDINGS KABUSHIKI KAISHA
13-1, YURAKUCHO 1-CHOME, CHIYODA - KU, TOKYO, JAPAN.
SERVICE PROVIDER
A JAPANESE JOINT-STOCK COMPANY
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1540528.

Cl.35;ADVERTISING DESIGN; ADVERTISING AND PUBLICITY SERVICES; BUSINESS MANAGEMENT ANALYSIS OR
BUSINESS CONSULTANCY; MARKETING RESEARCH OR ANALYSIS; PROVIDING INFORMATION CONCERNING
COMMERCIAL SALES; BUSINESS MANAGEMENT OF HOTELS; PREPARATION OF FINANCIAL STATEMENTS; OFFICE
FUNCTIONS, NAMELY FILING, IN PARTICULAR DOCUMENTS OR MAGNETIC TAPE; PROVIDING BUSINESS ASSISTANCE
TO OTHERS IN THE OPERATION OF DATA PROCESSING APPARATUS NAMELY, COMPUTERS, TYPEWRITERS, TELEX
MACHINES AND OTHER SIMILAR OFFICE MACHINES; PUBLICITY MATERIAL RENTAL.

Cl.36;LIFE INSURANCE BROKERAGE; LIFE INSURANCE UNDERWRITING; AGENCIES FOR NON-LIFE INSURANCE;
CLAIM ADJUSTMENT FOR NON-LIFE INSURANCE; NON-LIFE INSURANCE UNDERWRITING; INSURANCE PREMIUM RATE
COMPUTING; INDIVIDUAL ANNUITY INSURANCE UNDERWRITING; INDIVIDUAL ANNUITY INSURANCE BROKERAGE;
PROVIDING INFORMATION RELATING TO INDIVIDUAL ANNUITY INSURANCE; PROVIDING INFORMATION RELATING TO
LIFE INSURANCE; PROVIDING INFORMATION RELATING TO NON-LIFE INSURANCE; ACCEPTANCE OF DEPOSITS
INCLUDING SUBSTITUTE BOND ISSUANCE] AND ACCEPTANCE OF FIXED INTERVAL INSTALLMENT DEPOSITS; LOANS
[FINANCING] AND DISCOUNT OF BILLS; DOMESTIC EXCHANGE SETTLEMENT; LIABILITY GUARANTEE AND
ACCEPTANCE OF BILLS; SECURITIES LENDING; ACQUISITION AND TRANSFER OF MONETARY CLAIMS; SAFEKEEPING
OF VALUABLES INCLUDING SECURITIES AND PRECIOUS METALS [SAFE DEPOSIT SERVICES]; MONEY EXCHANGE
[EXCHANGING MONEY]; TRUSTEESHIP OF FINANCIAL FUTURES CONTRACTS; TRUSTEESHIP OF MONEY, SECURITIES,
MONETARY CLAIMS, PERSONAL PROPERTY, LAND, RIGHTS ON LAND FIXTURES, SURFACE RIGHTS OR LEASE ON
LAND; AGENCIES FOR BOND SUBSCRIPTIONS; FOREIGN EXCHANGE TRANSACTIONS; LETTER-OF-CREDIT RELATED
SERVICES; BROKERAGE OF CREDIT PURCHASE; ISSUE OF TOKENS OF VALUE; BUYING AND SELLING OF
SECURITIES; TRADING OF SECURITIES INDEX FUTURES; TRADING OF SECURITIES OPTIONS; TRADING OF OVERSEAS
MARKET SECURITIES FUTURES; AGENCIES FOR BROKERAGE OF SECURITIES, SECURITIES INDEX FUTURES,
SECURITIES OPTIONS, AND OVERSEAS MARKET SECURITIES FUTURES; AGENCIES FOR BROKERAGE OF
ENTRUSTING AGENTS WITH ON-COMMISSION TRADING IN DOMESTIC MARKETS OF SECURITIES, SECURITIES INDEX
FUTURES AND SECURITIES OPTIONS; AGENCIES FOR BROKERAGE OF ENTRUSTING AGENTS WITH ON-COMMISSION
TRADING IN OVERSEAS MARKETS OF SECURITIES AND SECURITIES INDEX FUTURES; AGENCIES FOR BROKERAGE
OF FORWARD AGREEMENT OF SECURITIES, FOR FORWARD AGREEMENT OF SECURITIES INDEX FUTURES, FOR
.forward agreement of securities options, spot and forward transaction of securities index
futures; BROKERAGE FOR SECURITIES LIQUIDATION; SECURITIES UNDERWRITING; SECURITIES OFFERING;
BROKERAGE SERVICES RELATING TO SECURITIES SUBSCRIPTION OR OFFERING; PROVIDING STOCK MARKET
INFORMATION; MANAGEMENT OF BUILDINGS; AGENCY SERVICES FOR THE LEASING OR RENTAL OF BUILDINGS;
LEASING OR RENTING OF BUILDINGS; PURCHASE AND SALE OF BUILDINGS; AGENCY SERVICES FOR THE
PURCHASE OR SALE OF BUILDINGS; REAL ESTATE APPRAISAL; LAND MANAGEMENT; AGENCY SERVICES FOR THE
LEASING OR RENTAL OF LAND; LEASING OF LAND; PURCHASE AND SALE OF LAND; AGENCY SERVICES FOR THE
PURCHASE OR SALES OF LAND; PROVIDING INFORMATION ON BUILDINGS OR LAND [REAL ESTATE AFFAIRS];
FINANCIAL ASSESSMENT OF COMPANY CREDIT.

Cl.42; DESIGNING, OTHER THAN FOR ADVERTISING PURPOSES; COMPUTER SOFTWARE DESIGN, COMPUTER
PROGRAMMING, OR MAINTENANCE OF COMPUTER SOFTWARE; TECHNOLOGICAL ADVICE RELATING TO
COMPUTERS, AUTOMOBILES AND INDUSTRIAL MACHINES; RENTAL OF COMPUTERS; PROVIDING COMPUTER
PROGRAMS ON DATA NETWORKS.
VAREX
Priority claimed from 20/06/2016; Application No. : 015560907 ;European Union
3417000  23/11/2016
VAREX IMAGING CORPORATION
1678 South Pioneer Road, Salt Lake City, Utah 84104, United States of America.
Manufacturers, Traders and Service Providers
A Delaware Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Cl.9; Imaging apparatus; Computer software for use in medical decision support systems; Industrial X-ray apparatus; X-ray apparatus for industrial purposes; X-rays tubes not for medical use; X-ray apparatus not for medical purposes; X-rays producing apparatus and installations, not for medical purposes; Microwave tubes; Microwave components; Microwave sensing apparatus; Particle accelerators; Electron beam accelerators; Masers [microwave amplifiers]; Detectors; Cable connectors; Electric cables; Connectors [electricity]; Waveguides for high power beam delivery; Vacuum tubes; X-ray scanners [other than for medical use]; X-ray tubes not for medical purposes; X-rays (Apparatus and installations for the production of –), not for medical purposes.
Cl.37; Maintenance and repair of instruments; Maintenance and repair of medical instruments, apparatus and equipment; Maintenance and repair of electronic apparatus; Repair or maintenance of electronic machines and apparatus; Maintenance and repair of computer hardware; Repair or maintenance of medical machines and apparatus; Advisory services relating to the maintenance and repair of mechanical and electrical equipment.
Trade Marks Journal No: 1920, 23/09/2019 Class 99

AXCELLA
Priority claimed from 06/06/2016; Application No. : 87062052 ;United States of America
3421222 28/11/2016
AXCELLA HEALTH INC.
840 Memorial Drive, Third Floor, Cambridge, Massachusetts 02139
Manufacturers, Marchants and Service Providers
A Delaware Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.1: proteins, polypeptides, peptides, amino acids, and small molecules for use in scientific and medical research; nutrients and nutritive products, namely, proteins, polypeptides, peptides, amino acids, and small molecules for use in the manufacture of beverages, food products and food supplements for human and non-human use; proteins, polypeptides, peptides, amino acids, and small molecules for use in the manufacture of pharmaceutical preparations, medicines, medical foods, nutraceuticals, and dietary and nutritional foods and supplements; biochemical for in vitro and in vivo scientific research

Cl.5: pharmaceutical preparations and substances for the treatment or prevention of diseases, disorders and conditions associated with amino acid dysregulation, disruption of cellular homeostasis, protein energy dysfunction, the muscular system, the skeletal system, the cardiovascular system, the haematological system, the respiratory system, the hepatobiliary system, the gastrointestinal system, the endocrine system, the urinary system, the reproductive system, the immune system, the integumentary system, muscle, bones, joints, and whole body movement; proteins, polypeptides, peptides, amino acids, and small molecules being a featured component of pharmaceutical preparations; medicines; medical foods; nutraceuticals; dietary and nutritional supplements

Cl.42: research and development of pharmaceutical preparations, medicines, medical foods, nutraceuticals, and dietary and nutritional foods and supplements; characterization of metrics and biomarkers, namely, development and evaluation of assays to quantify biomarkers and surrogate markers, and epidemiological and natural history studies, for the identification of patients and the treatment or prevention of diseases, disorders and conditions associated with amino acid dysregulation, disruption of cellular homeostasis, protein energy dysfunction, the muscular system, the skeletal system, the cardiovascular system, the haematological system, the respiratory system, the hepatobiliary system, the gastrointestinal system, the endocrine system, the urinary system, the reproductive system, the immune system, the integumentary system, muscle, bones, joints, and whole body movement
Priority claimed from 13/06/2016; Application No. : 87069864 ;United States of America

3429413    08/12/2016

SILVER SPRING NETWORKS, INC.
230 W Tasman Drive, San Jose, California 95134, United States of America

Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:

3276436

DELHI

Cl.38; Telecommunications services; electronic mail and messaging services; transmission of sound, picture, video and data signals; provision of multiple user telecommunications access to information, data, communications, content, services via a global network and wireless communication apparatus; provision of technical support concerning the use of communication equipment; providing private and secure real time electronic communication over a computer network; providing a high speed access to area networks and a global computer information network.

Cl.42; Computer services; Design, deployment and management of wireless networks for others; planning and development of electronic communications networks; providing an on-line network environment that features technology that enables users to share data; Platform as a service (PAAS), Software as a service (SAAS) and cloud computing featuring software for use in data collection, information management, workflow management, data analytics and reporting of data on a sensor-based network; Platform as a service (PAAS), Software as a service (SAAS) and cloud computing featuring software for use in securing, monitoring and managing machine to machine networks, for use in asset optimization, industrial automation, machine diagnostics, and optimization of industrial, enterprise, healthcare, manufacturing, and municipal infrastructure management processes; cloud computing featuring software that allows users to access, organize, store, analyze, receive reports related to, and program applications based on, various types of real-time data on a sensor-based network and that allows users to remotely manage and monitor their network and infrastructure availability in real time, receive alerts and performance data and metrics, increase operational efficiency, and receive reports relating to endpoint data; providing planning and engineering services in the field of information and communications networks; design and development of integrated data collection and wireless transmission hardware systems for equipment and for software applications associated with that equipment; IT consulting services, namely, information system consulting, advice on information system and information technology analysis, and advice on the design of computer systems and networks; technological consultation in the technology field of computer networks; technical support, namely, monitoring technological functions of computer network systems; computer services for others, namely, implementing and operating computer networks comprised of computer hardware and software for securing, monitoring and managing machine to machine networks; technical support, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; design and development of computer systems for the
collection, storage and transmission of data; computer services, namely, consultation services in the field of cloud computing and the creation and management of applications used in connection with cloud computing; computer system integration services; computer consultation services; updating and maintaining cloud-based computer software through on-line updates, enhancements and patches.
Priority claimed from 10/11/2016; Application No. : 1054809 ;New Zealand
3537004   28/04/2017
BOWLING MASTER PTY LTD
10 Perry Road, Arcadia NSW 2159, Australia
A company incorporated under the laws of Australia
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used

AHMEDABAD

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

Cl.9; Computer software, including software applications (downloadable), software for sports training, software for cricket training, and video software.

Cl.25; Clothing, footwear, headgear.

Cl.28; Apparatus for use in training for the game of cricket, including apparatus for use in training of cricket bowling; games and playthings.
3559545    30/05/2017
DR S.K. RADHAKRISHNAN
2C EMERALD GREEN PARADISE, RAJIV GANDHI NAGAR, SOWRIPALAYAM POST, COIMBATORE-641028
Natural person

Proposed to be Used
CHENNAI

Cl.9; Solar panels for production of electricity.
Cl.42; Consultancy service in the field of Energy savings.
3609585  09/08/2017
SHIVAM TRADERS
78, NEW MARKET STREET, TIRUPUR-641 604, TAMIL NADU
An Indian company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU ONLY.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.35; Advertising; business management; business administration; office functions.
MAHYCO GROW FINANCE PRIVATE LIMITED
19th Raj M, 84, Veer Nariman Road, Mumbai, 400020, Maharashtra

A company incorporated under the laws of India

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
MUMBAI

Cl.35; business administration; business management; business advice; business consulting; business assistance, management and administrative services; business analysis, research and information services, all of the above in the field of agriculture and healthcare; retail and wholesale services in relation to medical preparations, veterinary preparations, pharmaceutical preparations, pharmaceuticals and natural remedies, dietary supplements and dietetic preparations, dietary supplements for humans and animals, dietetic food and substances adapted for medical or veterinary use, food for babies, disinfectants and antiseptics, preparations for destroying vermin, fungicides and herbicides, pest control preparations and articles.

Cl.42; scientific and technological services and research and design relating thereto; industrial analysis and research services, all in the field of agriculture and healthcare.

Cl.44; medical services; veterinary services; hygienic and beauty care for human beings; hygienic and beauty care for animals; agriculture, aquaculture, horticulture and forestry services; human healthcare services; animal healthcare services.
3815358    24/04/2018
MAHYCO GROW FINANCE PRIVATE LIMITED
19th Raj M, 84, Veer Nariman Road, Mumbai, 400020, Maharashtra
Trader
A company incorporated under the laws of India

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

MUMBAI

Cl.35; business administration; business management; business advice; business consulting; business assistance, management and administrative services; business analysis, research and information services, all of the above in the field of agriculture and healthcare; retail and wholesale services in relation to medical preparations, veterinary preparations, pharmaceutical preparations, pharmaceuticals and natural remedies, dietary supplements and dietetic preparations, dietary supplements for humans and animals, dietetic food and substances adapted for medical or veterinary use, food for babies, disinfectants and antiseptics, preparations for destroying vermin, fungicides and herbicides, pest control preparations and articles.

Cl.42; scientific and technological services and research and design relating thereto; industrial analysis and research services, all in the field of agriculture and healthcare.

Cl.44; medical services; veterinary services; hygienic and beauty care for human beings; hygienic and beauty care for animals; agriculture, aquaculture, horticulture and forestry services; human healthcare services; animal healthcare services.
AWS FARGATE

Priority claimed from 29/11/2017; Application No. : 87701006 ;United States of America

3840095    22/05/2018

AMAZON TECHNOLOGIES, INC.

410 Terry Ave N, Seattle, Washington 98109, United States of America

Body Incorporate

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Cl.9; Downloadable cloud-computing software for software development and deployment; Computer software for analyzing and managing server space usage and capacity; Computer software for use in management of data on cloud-based servers; Computer software for management of data containers; Computer software for optimization of cluster space usage; Computer software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage

Cl.35; Business data analysis; Data processing services; Database management services; Updating and maintenance of data in computer databases; Management of on-line databases for others

Cl.42; Software-as-a-service (SaaS) featuring software for cloud computing; Software-as-a-service (SaaS) featuring software for developing cloud-based software applications and programs; Software-as-a-service (SaaS) featuring software for management of server capacity and usage; Software-as-a-service (SaaS) featuring software for management of clusters and server space; Software-as-a-service (SaaS) featuring software for data management; Software-as-a-service (SaaS) featuring software for management of data containers; Software-as-a-service (SaaS) featuring software for management of data containers and data clusters based on usage; Software-as-a-service (SaaS) featuring software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage; Platform-as-a-service (PaaS) for cloud computing; Platform-as-a-service (PaaS) for cloud-based data servers, software development tools, software for data management, software for cluster management, software for management of server capacity and usage, and software for managing software application deployments, managing load balancing, performing health checks, service discovery, and scaling based on usage; Consulting in the field of information technology and cloud computing; Technical support services, namely, infrastructure management services for image containers or data containers; Platform-as-a-service (PaaS), Infrastructure-as-a-service (IaaS) and Software-as-a-service (SaaS) services featuring computer software for analyzing and managing data or containers containing data on servers; Electronic data storage services in the nature of technical management of data clusters
COLDSTREAM

3899113  26/07/2018
SENSITECH INC.
800 Cummings Center, Suite 258X, Beverly, Massachusetts 01915, United States of America
A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :07/11/2005

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

Cl.9;Software used to review shipments of goods and monitor temperature and humidity data of goods in transit; Computer software used for the remote monitoring and reporting of temperature and cold chain data; mobile application software used for the remote monitoring and reporting of temperature and cold chain data.

Cl.42;Providing a secure electronic online system featuring technology which allows users to review shipments of goods and monitor temperature and humidity; web-based software used for the remote monitoring and reporting of temperature and cold chain data.
TWIST THE ORDINARY

3916059    14/08/2018

INDIAN PRODUCTS PRIVATE LIMITED
No. 604 Queens Corner, No. 3, Queens Road, Bangalore – 560001, Karnataka, India
Manufacturers, Exporters, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :22/12/2015

CHENNAI

subject to the mark should be use as a TAGLINE.

Cl.29; PRESESERVED, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED UNDER CLASS 29.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED UNDER CLASS 30.

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDED UNDER CLASS 31.
3959311  28/09/2018
ABBOTT INDIA LIMITED
3, Corporate Park, Sion-Trombay Road, Chembur, Mumbai Maharashtra 400071
A company incorporated under the Companies Act, 1913

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014

Proposed to be Used
MUMBAI

Cl.9; Software for the collection, management, organization of data and information in the field of medicine, clinic ecosystem management, treatment and patient compliance.

Cl.16; Instructional or teaching material (except apparatus); printing products; printed publications, books, teaching documents, pamphlets, manuals, calendars, posters, placards of paper or cardboard, paintings, stickers, stamp.

Cl.41; Education, Providing of training; educational material in electronic form, patient and doctor awareness, skill development by educational means in relation to health and medicine.
3960335    29/09/2018
SREE SWAMI VAIDHYA GURUKULAM
PARAPURAM, PERUMBAVOOR, ERNAKULAM-683542
Partnership firm
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :24/11/2015
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.41; EDUCATION SERVICES RELATING TO MEDICINE, ADULT EDUCATION SERVICES RELATING TO MEDICINE, EDUCATION SERVICES RELATING TO THE ABUSE OF DRUGS, COURSES RELATING TO ORTHOPAEDIC MEDICINE, TEACHING IN THE FIELD OF MEDICINE, PUBLISHING OF JOURNALS, BOOKS AND HAND BOOKS IN THE FIELD OF MEDICINE, ORGANIZING OF SEMINARS AND CONVENTIONS IN THE FIELD OF MEDICINE.
Cl.44; PHYSIOTHERAPY, PHYSIOTHERAPY SERVICES, PHYSIOTHERAPY APPARATUS, ELECTRO THERAPY SERVICES FOR PHYSIOTHERAPY, PHYSICAL REHABILITATION, HEALTH CARE INFORMATION SERVICES, HEALTH CARE SERVICES, MASSAGE SERVICES, FOOT MASSAGE SERVICES, DEEP TISSUE MASSAGE, HOT STONE MAGSSAGE, INFORMATION RELATING TO MASSAGE, HEALTH CARE RELATING TO THERAPEUTIC MASSAGE, HEALTH SPA SERVICES, MEDICAL SPA SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY A HEALTH SPA.
4000414  17/11/2018
GENEX SCIENCE & TECHNOLOGIES PVT LTD
1,2,3, 'C' Wing, 2nd floor, Tex Centre, Chandivali road, Andheri (East), Mumbai 400072
SERVICE PROVIDERS
Body incorporate

Proposed to be Used
MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.17; Plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; anti-dazzle films for windows; filtering materials [films of plastic]; fiberglass for insulation; plastic film, other than for wrapping; all included in class 17.

Cl.19; Building materials (non-metallic); building glass; insulating glass for building; stained-glass windows; window glass, other than vehicle window glass; window glass for building; plate glass [windows] for building; included in class 19

Cl.20; Furniture, mirrors, picture frames; indoor window blinds and shades; looking glasses, furniture and toilet mirrors; window fittings, not of metal; all included in class 20
purposeful AI

Priority claimed from 08/06/2018; Application No. : 87953915 ;United States of America

4010512  28/11/2018

INFOSYS LIMITED
Electronics City, Hosur Road, Bangalore 560 100, Karnataka, India
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.9; Computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and combine machine learning and organizational knowledge to drive automation and innovation; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and optimize information technology processes, improve productivity of information technology service personnel, and streamline information technology operations for enterprise lines of business; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and monitor the entire information technology infrastructure of an enterprise to detect real-time anomalies and develop a fault diagnosis; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that analyze information technology operations data and processes to build statistical models to optimize, eliminate, or automate information technology service management; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that yield actionable business process insights for enterprises; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that model complex systems and capture, formalize and process knowledge across multiple generations of people and connected systems; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that automate the execution of system and business processes while continuously learning predictions, resolution processes and diagnosis logic to build a knowledge base that grows and adapts to changes in the underlying systems; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems.

Cl.35; Business consultation services, namely, business process improvement; business consulting services in the field of knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms; business consulting services in the field of knowledge management and business process optimization.

Cl.42; Platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that combine machine learning and organizational knowledge to drive automation and innovation; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that optimize information technology processes, improve productivity of information technology service personnel, and streamline information technology operations for enterprise lines of business; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that monitor the entire information technology infrastructure of an enterprise to detect real-time anomalies and develop a fault diagnosis; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that analyze information technology operations data and processes to build statistical models to optimize, eliminate, or automate information technology service management; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that yield actionable business process insights for enterprises; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that model complex systems and capture, formalize and process knowledge across multiple generations of people and connected systems; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that automate the execution of system and business processes while continuously learning predictions, resolution processes and diagnosis logic to build a knowledge base that grows and adapts to changes in the underlying systems; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems.
knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems.
TIFFIN TO-GO

4028855  17/12/2018
SHUCHI BEVERAGES LIMITED
New No. AH.11, Old No. AH. 216, 2nd Street, 8th Main Road, Shanthi Colony, Anna Nagar, Chennai - 600040
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :17/08/2015

CHENNAI
mark is associated with the registered trade mark no. 4028854.

Cl.35;Retail services including online retailing; administration of consumer loyalty programs; administrative processing of purchase orders; advertising / publicity; providing business information via a web site; commercial information and advice for consumers in the choice of products and services; presentation of goods on communication media, for retail purposes; publicity and sales promotion; organization of exhibitions, trade fairs and other events for commercial or advertising purposes; administrative handling of orders placed via electronic channels; bartering services (facilitating the trade exchange of goods) including the wholesaling of goods; the bringing together for the benefit of others of a variety of products, enabling customers to conveniently view and purchase those goods in stores, by mail order and via the Internet.

Cl.40;food smoking; food and drink preservation; freezing of foods; fruit crushing; Cooked foods (Treatment of materials).
EVERY BITE TAKES YOU HOME

4028856  17/12/2018
SHUCHI BEVERAGES LIMITED
New No. AH.11, Old No. AH. 216, 2nd Street, 8th Main Road, Shanthi Colony, Anna Nagar, Chennai - 600040
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :17/08/2015

CHENNAI
mark is associated with the registered trade mark no. 4028854.

Cl.35;Retail services including online retailing; administration of consumer loyalty programs; administrative processing of purchase orders; advertising / publicity; providing business information via a web site; commercial information and advice for consumers in the choice of products and services; presentation of goods on communication media, for retail purposes; publicity and sales promotion; organization of exhibitions, trade fairs and other events for commercial or advertising purposes; administrative handling of orders placed via electronic channels; bartering services (facilitating the trade exchange of goods) including the wholesaling of goods; the bringing together for the benefit of others of a variety of products, enabling customers to conveniently view and purchase those goods in stores, by mail order and via the Internet.

Cl.40;food smoking; food and drink preservation; freezing of foods; fruit crushing; Cooked foods (Treatment of materials).
4034193   21/12/2018

TANISH MY ZONE SUPERMARKETS INDIA LTD
trading as ;TANISH MY ZONE SUPERMARKETS INDIA LTD
BUILDING NO.41/2227-A, CHEMMANAT SREEKALA ROAD, VENNALA P.O, KOCHI-682028 ERNAKULAM DIST, KERALA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/09/2018

CHENNAI

Cl.35;SUPER MARKET, ONLINE PROMOTION, EXHIBITION AND SALE OF FOOD PRODUCTS, PROVISIONS, GROCERY ITEMS, HOUSEHOLD ARTICLES, GIFTS, CUTLERY, TABLEWARE, HOME APPLIANCES, E-COMMERCE, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING OF RICE AND RICE PRODUCTS, FOOD GRAINS, SPICES, CONFECTIONERY, SWEET DRY FRUITS, FLOWERS, SEEDS, HONEY, SAUCES, DATES, BEVERAGES, CHOCOLATES, PICKLES, EDIBLE OIL.

Cl.42;WEB DEVELOPMENT, WEBSITES, IT ENABLED SERVICES.
CERINA

4040490  28/12/2018
KEYPOINT TECHNOLOGIES INDIA PVT. LTD.
D.No. 1-55/4/RP/L2/W1, Level 2, Botanical Gardens Road, Kondapur, Hyderabad-500084, Telangana
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; apparatus for social networking, online streaming, downloading content, downloading audio/video, analyzing data, transmitting data, data storage, operating system; fire-extinguishing apparatus.

Cl.35; Order fulfilment services; providing product information for the purpose of assisting with the selection of general consumer merchandise to meet the consumer's needs. Providing consumer information, advertising, business management, business administration, office functions and related news in the field of sports, entertainment, business and finance, politics and government, health and physical fitness, weather, science and technology, travel, arts and literature, lifestyle and personal growth, vehicles and transportation, education and child development, real estate, fashion and design, food and cooking, home decorating, music and cinema, history, medicine, law and current events.

Cl.38; Telecommunications and telecommunication services

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software including services related to social networking, online streaming, downloading content, downloading audio/video, analyzing data, transmitting data, data storage, operating system.
4046111  04/01/2019
GIRISH L. CHANNABASAPPA
48,7TH CROSS, SARASWATHIPURAM,NANDINI LAYOUT,BANGALORE 560 096.
Single Firm
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :16/04/1996

CHENNAI
Cl.9; SATELLITE RECEIVERS, AMPLIFIERS & ACCESSORIES, CHANNEL MODULATORS, POWER INJECTORS, INVERTERS & U.P.S, ELECTRONIC CHOKES, CHANNEL MIXER, TAP-OFF’S & SPLITTERS, CO-AXIAL CABLES, STABLIZERS, OFC ACCESSORIES, INTERNET ACCESSORIES, OPTICAL NODE
Cl.16; LETTER HEADS, VISITING CARDS AND OTHER OFFICE STATIONERY, ADVERTIASEMENT & PUBLICITY MATERIALS, HOARDINGS, BROCHURES, TEACHING MATERIALS & OTHER GOODS INCLUDED IN CLASS 16
SECURID
Priority claimed from 10/10/2018; Application No. : 88149704 ;United States of America
4047375 05/01/2019
DELL INC.
One Dell Way, Round Rock, Texas 78682, United States of America
a Delaware corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :09/03/2013
DELI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.9; Identity and access management software for computer and mobile device user identity authentication and management, password authentication, sign-on control, intrusion prevention and for governing, authenticating, enforcing, restricting, controlling and managing access privileges of users to data, managed workspaces and privileged access management, software applications and cloud, mobile and network resources; Software for automating authentication and governance of identity over the internet and other computer networks; Software for risk analytics in connection with management of user identity authentication and access privileges of users to data, software applications and cloud, mobile and network resources; Software for management of user identity authentication and access privileges to aid in compliance with regulatory and industry data protection requirements, user provisioning, role management, policy automation, access certification short message service (SMS), and voice one time password (OTP), biometric software and hardware for providing computer and mobile device user identity authentication; Electronic security token in the nature of a fob-like device used by an authorized user of a computer system to authenticate user identity; non-predictable code calculator for accessing computer networks and computer resources.

Cl.42; Software as a service (SaaS) services and cloud computing featuring identity and access management software for computer and mobile device user identity authentication and management, password authentication, sign-on control, intrusion prevention and for governing, authenticating, enforcing, restricting, controlling and managing access privileges of users to data, managed workspaces and privileged access management, software applications and cloud, mobile and network resources; Software as a service (SaaS) services and cloud computing featuring software for risk analytics in connection with management of user identity authentication and access privileges to aid in compliance with regulatory and industry data protection requirements, user provisioning, role management, policy automation, access certification; Software as a service (SaaS) services and cloud computing featuring software for authentication using short message service (SMS), and voice one time password (OTP), biometric software and hardware for providing computer and mobile device user identity authentication, fast identity online (FIDO) U2F (universal two factor) authenticators, hardware and software tokens, and OTP via mobile device application.
KAYAM

4087668  14/02/2019

SHETH BROTHERS
An Indian partnership firm

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002”.

Used Since :11/04/1979

AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2146458 and 2170253 .

Cl.3;Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils;
Cleaning, polishing, scouring and abrasive preparations;

Cl.5;Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food
and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals;
Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying
vermin; Fungicides, herbicides.

Cl.16;Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except
furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes;
Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing
blocks.

Cl.35;Advertising, Distribution, Marketing, Wholesale & Retail, Importing & Exporting Services relating to medicines,
cosmetics, toilet preparations .

Cl.44;Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture,
horticulture and forestry services.
Trade Marks Journal No: 1920 , 23/09/2019          Class 99

4097655      23/02/2019
MANOHAR SADAHALLI NAGARAJ IYER
168/A, 1st cross, 1st Block, 3rd stage, Banashankari 3rd Phase, Bangalore 560085
Proprietor

Address for service in India/Agents address:
BORATTI HARSHAVARDHAN
#26 (OLD NO, 106), 5TH CROSS, ANUBHAVA NAGAR, NAGARBHAVI MAIN ROAD, BANGALORE - 560 072
Used Since :14/02/2019

CHENNAI

Cl.3; Goods related to hair preparations and treatments like hair oil, oil for hair conditioning, oil baths for hair care and
hair oils.
Cl.29; Goods related to oils, edible oils for use in cooking foodstuffs, dairy products and other dairy substitutes (Ghee),
oils and fats
OLYMPIA CYBERSPACE

4099390  25/02/2019

OLYMPIA CYBERSPACE PRIVATE LIMITED
NEW NO : 418, OLD NO : 617, BHARAT KUMAR BHAVAN,ANNA SALAI, CHENNAI - 600006

A Company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI

Cl.36; Real estate affairs; apartment house management; real estate appraisal; real estate agencies; real estate management; financial evaluation of real estate; lease for purchase financing; leasing of real estate.

Cl.37; Building construction; construction information; repair; construction of integrated townships, greenfield projects, special economic zones and information technology park and installation services. Cleaning of buildings, carpentry services, disinfecting, electric appliance installation and repair, elevator installation and repair, freezing equipment installation and repair, heating equipment installation and repair, furniture maintenance and restoration, installation of doors and windows, machinery installation and repair, painting, interior and exterior, plastering, plumbing, roofing services and rust proofing services, scaffolding, swimming pool maintenance, upholstering, varnishing, wallpapering.
OLYMPIA INSPIRE

4099391  25/02/2019

ALWARPET PROPERTIES PRIVATE LIMITED
NEW NO : 418, OLD NO : 617, BHARAT KUMAR BHAVAN, ANNA SALAI, CHENNAI - 600006

A Company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Cl.36; Real estate affairs; apartment house management; real estate appraisal; real estate agencies; real estate management; financial evaluation of real estate; lease for purchase financing; leasing of real estate.

Cl.37; Building construction; construction information; repair; construction of integrated townships, greenfield projects, special economic zones and information technology park and installation services. Cleaning of buildings, carpentry services, disinfecting, electric appliance installation and repair, elevator installation and repair, freezing equipment installation and repair, heating equipment installation and repair, furniture maintenance and restoration, installation of doors and windows, machinery installation and repair, painting, interior and exterior, plastering, plumbing, roofing services and rust proofing services, scaffolding, swimming pool maintenance, upholstering, varnishing, wallpapering.
Trade Marks Journal No: 1920 , 23/09/2019  Class 99

4100678  26/02/2019
MAKWANA MEHUL BHUPATBHAI
Flat No, 301, Aastha Residency, A, Jalaram-2,University Road, Raya Road, Rajkot, -360007
SOLE PROPRIETOR

Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages

Cl.35; Advertising; Business management; Business administration; Office functions

Cl.43; Services for providing food and drink; Temporary accommodation
4100681  26/02/2019
SUZHOU YILI TECHNOLOGY CO., LTD.
NO.99, WEIXIN ROAD, WEITINGTOWN, SUZHOU INDUSTRIAL PARK, JIANGSU PROVINCE, CHINA
BODY INCORPORATE
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
Cl.7; Steam condensers [parts of machines]; filters for cleaning cooling air, for engines; Cooling radiators for engines; Expansion tanks [parts of machines]; Water pumps for engines; Fans for engines; Fan belts for motors; Clutches for machines; Oil coolers for engines; Cooling radiators for motors; Oil coolers for engines and motors; Cooling radiators for motors and engines; pumps [machines]; Water pumps for land vehicle engines; Electric pumps; aerocondensers; condensing installations; blowing machines for the compression, exhaustion and transport of gases; blowing machines; dynamos.
Cl.11; Ventilation hoods; air cooling apparatus; air-conditioning apparatus; drying apparatus and installations; fans [parts of air-conditioning installations]; gas condensers, other than parts of machines; Evaporators for air conditioners; Fans [air-conditioning]; Air dryers; Air-conditioning installations; Air-conditioning apparatus for industrial use; heating apparatus; heat exchangers, other than parts of machines; evaporators; heating plates; water heaters [apparatus]; heat pumps; Thermostatic valves [parts of heating installations]; Heaters for vehicles.
4102303  28/02/2019
S. D. JAWAHAR MICHAEL
S/O S.R. DOMINIC, 1/305, ANNAI ILLAM , SAGAYAMADHA STREET, MOLACHUR, KANCHEEPURAM TAMIL NADU -602106
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Cl.35;Career placement,Career planning,Career placement services,Employment hiring, recruiting, placement, staffing and career networking services,
Cl.41;Educational services, Educational services provided by schools, Educational services provided by colleges, Educational services provided by universities,Career and vocational training,Career counseling [education or training advice]
PT. ASTEC ASIA ADIPERKASA
Sahid Sudirman Center 26th Floor, Jl. Jend. Sudirman Kav. 86, Jakarta Pusat 10220, Indonesia
An Indonesia-based company

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.25; Class 25: shoes; sport shoes; basketball shoes; athletic shoes; baseball shoes; casual shoes; golf shoes; gymnastic shoes; shirts; polo shirts; t-shirts; jerseys; sweatpants; sweatshirts; vests; pullovers; track tops; track suits; shorts; pants; jackets; socks; athletic uniforms; swimwear; wristbands; sports skirt; golf skirt; tennis skirt; pleat skirt; children skirt; knitted skirt; student skirt; skirts; raincoat; sport shorts; sportswear; tennis pants; football pants; gymnastic pants; knee-length pants; trousers; cotton trouser; stockings; gloves; kids’ gloves; headbands; girdle band for sportswear; tights; caps; visors; hats; golf cap; sports cap; baseball cap; knitted hat; tennis hat; running hat; socks; ready made clothing.

Cl.35; retail of clothing, accessories for dressing, sports shoes and sporting goods; shoe retail; retail stores via online systems; advertising management and services; advertising services via the internet; business management; retail services of sports bags, clothing, footwear, headgear and sporting equipments; wholesale services of sports bags, clothing, footwear, headgear, sporting equipments; gathering of goods for the convenience of customers by mail order, television and internet (except transportation); compilation of buyer mailing lists; display services for merchandise; providing of marketing information services; promotional services; import and export services; consultancy on the management of sales promotion; consultation of product distribution; promotion of goods and services through sponsorship or sports event; office function administration; business administration; shop window dressing; promotion of goods and services through sponsorship or sports event.
ALPHA SQUAD

4103715  01/03/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India

a Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used

DELHI

Cl.25; Clothing, footwear and headgear

Cl.41; Organization of award programmes and ceremonies
ART HOUSING FINANCE (INDIA) LIMITED
49, Udyog Vihar Phase IV, Gurugram
Company incorporated and registered on 16th July, 2013 under the Companies Act, 1956 and having corporate office at 49, Udyog Vihar Phase IV, Gurugram

Address for service in India/Attorney address:
SANJIV DAGAR
C -113, South City - I, Gurgaon 122002
Used Since :05/01/2015

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.35; Advertising and Business Management Services
Cl.36; Financial, Monetary and Real Estate Services
Cl.37; Building Construction, Demolition, Repair and Installation Services
ART HOUSING FINANCE (INDIA) LIMITED
49, Udyog Vihar Phase IV, Gurugram
Company incorporated and registered on 16th July, 2013 under the Companies Act, 1956 and having corporate office at 49, Udyog
Vihar Phase IV, Gurugram
Address for service in India/Attorney address:
SANJIV DAGAR
C-113, South City - I, Gurgaon 122002
Used Since :20/09/2018
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.35; Advertising and Business Management Services
Cl.36; Financial services, Monetary affairs and Real Estate Services
Cl.37; Building construction, demolition, repair and installation services
ART HOUSING FINANCE (INDIA) LIMITED
49, Udyog Vihar Phase IV, Gurugram
Company incorporated and registered on 16th July, 2013 under the Companies Act, 1956 and having corporate office at 49, Udyog Vihar Phase IV, Gurugram

Address for service in India/Attorney address:
SANJIV DAGAR
C -113, South City - I, Gurgaon 122002
Used Since :20/09/2018

DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.35; Advertising and Business management services
Cl.36; Financial services, Monetary affairs and real Estate Services
Cl.37; Building construction, demolition, repair and installation services
4104499  01/03/2019
DROOM TECHNOLOGY PRIVATE LIMITED
Plot No.77-A, Ground Floor, Iffco Road, Sector-18, Gurugram, Haryana
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON, HARYANA
Used Since :01/10/2016
DELHI
Cl.35;Advertising, Business Management, Business Administration, Marketing and Promotional Services
Cl.42;Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4104767 02/03/2019
INDUKURI SRIDHAR
#301, 3rd Floor, Blossom’s Residency, Dwarakapuri Colony, Panjagutta, Hyderabad- 5000082, Telangana State
Individual
Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.
Proposed to be Used
CHENNAI
Cl.37; BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES, DEVELOPMENT OF LAND (CONSTRUCTION)
Cl.43; HOTELS, TEMPORARY ACCOMMODATIONS, BARS, RESTAURANTS, PUBS, CAFETERIAS, CATERING SERVICES, PROVIDING OF FOOD & DRINKS, BANQUETING SERVICES.
TOTAL BARRE

4179992  20/05/2019
MERRITHEW CORPORATION
2200 Yonge Street, Suite 500, Toronto, Ontario M4S 2C6 Canada

Incorporated under the laws of Canada.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9; Pre-recorded videotapes featuring exercise, physical fitness, training in exercise and physical fitness, training in the use of exercise equipment, and instructor training materials; Pre-recorded DVD’s, CDs, and hi-definition discs featuring exercise, physical fitness, training in exercise and physical fitness, training in the use of exercise equipment, and instructor training materials; Pre-recorded electronic media, namely downloadable and streamed video and audio footage featuring exercise, physical fitness, training in exercise and physical fitness, training in the use of exercise equipment, and instructor training materials; Pre-recorded digital media featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; downloadable content, namely online materials, teaching and resource materials, manuals, examination materials featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; downloadable audio and video content featuring exercise, physical fitness, training in the field of exercise and physical fitness, and/or instructor training materials; electronic publications in the field of exercise and physical fitness; downloadable publications featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; downloadable webcasts, podcasts featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; Sound recordings; musical sound recordings; downloadable sound recordings; downloadable music sound recordings; sound recordings including fitness instruction; sound recordings for use in training in the field of exercise and physical fitness.

Cl.28; Exercise equipment; Exercise foam rollers and loop handles; Exercise equipment, namely jumpboards, rotation diskboards, foam blocks; Exercise equipment, namely exercise balls, toning balls, medicine balls, stability balls; Exercise chairs; Exercise ladders; Exercise equipment, namely, exercise machines for use in stretching, strengthening and/or resistance type body exercises; Exercise equipment, namely, an apparatus with a movable carriage for use in stretching and strengthening exercises; Manually operated exercise equipment namely resistance exercisers; Exercise equipment, namely medicine balls, exercise weights, exercise mats, yoga mats, exercise blocks, exercise cushions and pads; towels; Exercise handles, hoops, exercise bands, rotational discs, bean bags; Exercise equipment, namely straps used for yoga and other fitness activities; Exercise bar and barres; Exercise metal poles of various weights; Straps for carrying yoga mats; Foot support products to be used in association with exercise machines; exercise tables; exercise mat converters; exercise wall units; exercise platforms and platform extenders; foot bars and foot barres; shaped back correction exercise units; shaped back support exercise units; disk boards; trampolines; resilient foot support products, namely, vertical exercise platforms; boxes for use in stretching and strengthening exercises; exercise barrels; yoga towels.

Cl.41; Providing lessons and training for exercise and physical conditioning; physical education services, physical fitness instruction, training in the use and operation of exercise equipment and teaching in the field of physical fitness; physical fitness training instruction; arranging and conducting training, workshops, classes and courses in the field of physical fitness, and providing examinations and certificates in regard to physical fitness training and education; Arranging and conducting training, workshops, classes and courses in the field of physical fitness, such services being provided through pre-recorded video or audio footage, or through live streaming over the Internet; Streaming of audio and video content featuring exercise, physical fitness, training in the field of exercise and fitness, and instructor training materials; streaming of digital media content featuring exercise, physical fitness, training in the field of exercise and fitness, and instructor training materials; providing on-line videos featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; Operation of a blog in the field of exercise and physical fitness; providing online information and content in the field of exercise and physical fitness; Streaming of electronic publications and instructor training materials; providing an interactive website featuring exercise, physical fitness, training in the field of exercise and physical fitness, and instructor training materials; providing on-line courses, training, and examinations in the field of exercise and physical fitness; providing on-line courses, training, and examinations in the field of exercise and physical fitness for instructor training; operation of a website that provides streaming audio and video; streaming of webcasts in the field of exercise and physical fitness; Providing online forums, chat rooms and electronic bulletin boards in the field of exercise and physical fitness; production of sound and music recordings; production of music recordings; production of sound and video recordings; production of sound recordings including fitness instruction; production of sound recordings for use in training in the field of exercise and physical fitness;
providing of musical sound recordings, not downloadable, on the internet; streaming of sound and music recordings in the field of exercise and physical fitness; Physical fitness consultation, Providing gym and studio facilities for exercise and physical conditioning.

Cl.44; Physical rehabilitation and physical therapy.
4202182  10/06/2019
DR. ABHINAV BINDRA
trading as ;ABHINAV BINDRA TARGETING PERFORMANCE
Fortis Escorts, OPD Building, 2nd Floor, Gate no. 5, Okhla Road, Dew Delhi - 110025
Service Provider
Single Firm
Address for service in India/Agents address:
AP&J CHAMBERS
D-77, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024
Used Since :11/01/2016
DELHI
Cl.41;Providing of training and sporting activities.
Cl.44;Medical Services
4205622  13/06/2019
ARCOTEST GMBH
Rotweg 25, 71297 Mönsheim, Germany
A company duly incorporated under the laws of Germany

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India
Used Since: 01/01/2004

DELI

Cl.9; Testing and measuring apparatus, in particular test and labelling pens, writing implements, markers and inks.
Cl.16; Felt pens and fibre-tipped pens, Ink pens.
TANVEER ALAM
Movle Niwas,Ghodbunder Road,Near Sachin Chicken Shop,Patlipapa,Thane 400 607
Proprietor

Proposed to be Used
MUMBAI
Cl.3; Manufacturing of Cosmetic products, Perfumes, Deodorants, Oils, Attar, Shaving Cream and shaving gels.
Cl.44; Beauty Services at salon
TARGET CIRCLE

Priority claimed from 09/01/2019; Application No. : 88/255,458 ;United States of America

4228572 08/07/2019

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403-2467, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

To be associated with:

3890805

DELHI

Cl.9;Mobile phone software and computer software for mobile digital devices that allows users to access coupons, incentive award program loyalty points, special offers, vouchers, savings and discount information; mobile phone software and computer software for mobile digital devices that enables tracking of accumulated rewards points; mobile phone software and computer software for mobile digital devices that allows users to access and electronically download price information, price-comparison information, product information and product reviews; mobile phone software and computer software for mobile digital devices that enables purchases of goods and services, that enables order fulfillment and shipment of goods on a regular, semi-regular or one-time basis, and that enables electronic payments for purchase of goods and services; magnetically encoded loyalty reward identity cards

Cl.16;Non-magnetically encoded loyalty reward identity cards

Cl.35;Promoting the sale of the goods and services of others through customer loyalty and incentive programs for retail customers; promoting the use of debit cards through customer loyalty and incentive programs for retail customers and through the administration of charitable fundraising services; administration of a customer loyalty program which provides customers with loyalty coupons for discounts on a wide variety of consumer products, free product samples, free shipping services, additional days for returning merchandise and loyalty points to earn discounted shopping day certificates redeemable towards store merchandise; promoting the use of credit cards and debit cards through customer loyalty and incentive programs for retail customers; on-line posting of rewards for information; order fulfillment services; online ordering services featuring a wide variety of consumer goods; online ordering services featuring a wide variety of consumer goods, whereby ordered items are automatically shipped to the customer or selected store location at pre-determined intervals of time; retail department store and on-line retail department store services for a wide variety of consumer goods featuring home delivery service or in-store pickup; corporate responsibility initiatives in the field of community development, namely, organizing and conducting community services projects

Cl.36;Financial services, namely, credit card and debit card transaction processing services, electronic cash transactions, and credit card and debit card payment processing services; stored value prepaid card services, namely, processing electronic payments through prepaid cards; providing electronic payment services involving electronic processing and subsequent transmission of bill payment data for purchase of goods and services in-store, electronically or via the internet, mobile phone or smart phone; charitable fund raising services; corporate responsibility initiatives in the field of philanthropy, namely, charitable services in the nature of providing grants that help to support communities and businesses

Cl.41;Entertainment services, namely, contest and incentive award programs designed to reward program participants who make purchases at retail and online stores; corporate responsibility initiatives in the field of financial education, namely in the nature of classes, seminars, workshops and educational conferences in the field of improving business skills and job skills training

Cl.42;Providing a website featuring online non-downloadable software for the creation, tracking, distribution, management and use of coupons, incentive award program loyalty points, special offers, vouchers, and discount information; providing a website featuring online non-downloadable software for online shopping and ordering, for finding product reviews and price comparison information, that enables order fulfillment and shipment of goods on a regular, semi-regular or one-time basis, and that enables electronic payments for purchase of goods and services

Cl.45;Online social networking services
MORE REWARDING, ALL AROUND.
Priority claimed from 09/01/2019; Application No. : 88/255,469 ;United States of America
4228574  08/07/2019
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403-2467, United States of America
A Minnesota Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; Mobile phone software and computer software for mobile digital devices that allows users to access coupons, incentive award program loyalty points, special offers, vouchers, savings and discount information; mobile phone software and computer software for mobile digital devices that enables tracking of accumulated rewards points; mobile phone software and computer software for mobile digital devices that allows users to access and electronically download price information, price-comparison information, product information and product reviews; mobile phone software and computer software for mobile digital devices that enables purchases of goods and services, that enables order fulfillment and shipment of goods on a regular, semi-regular or one-time basis, and that enables electronic payments for purchase of goods and services; magnetically encoded loyalty reward identity cards
Cl.16; Non-magnetically encoded loyalty reward identity cards
Cl.35; Promoting the sale of the goods and services of others through customer loyalty and incentive programs for retail customers; promoting the use of debit cards through customer loyalty and incentive programs for retail customers and through the administration of charitable fundraising services; administration of a customer loyalty program which provides customers with loyalty coupons for discounts on a wide variety of consumer products, free product samples, free shipping services, additional days for returning merchandise and loyalty points to earn discounted shopping day certificates redeemable towards store merchandise; promoting the use of credit cards and debit cards through customer loyalty and incentive programs for retail customers; on-line posting of rewards for information; order fulfillment services; online ordering services featuring a wide variety of consumer goods; online ordering services featuring a wide variety of consumer goods, whereby ordered items are automatically shipped to the customer or selected store location at pre-determined intervals of time; retail department store and on-line retail department store services for a wide variety of consumer goods featuring home delivery service or in-store pickup; corporate responsibility initiatives in the field of community development, namely, organizing and conducting community services projects
Cl.36; Financial services, namely, credit card and debit card transaction processing services, electronic cash transactions, and credit card and debit card payment processing services; stored value prepaid card services, namely, processing electronic payments through prepaid cards; providing electronic payment services involving electronic processing and subsequent transmission of bill payment data for purchase of goods and services in-store, electronically or via the Internet, mobile phone or smart phone; charitable fund raising services; corporate responsibility initiatives in the field of philanthropy, namely, charitable services in the nature of providing grants that help to support communities and businesses
Cl.41; Entertainment services, namely, contest and incentive award programs designed to reward program participants who make purchases at retail and online stores; corporate responsibility initiatives in the field of financial education, namely in the nature of classes, seminars, workshops and educational conferences in the field of improving business skills and job skills training
Cl.42; Providing a website featuring online non-downloadable software for the creation, tracking, distribution, management and use of coupons, incentive award program loyalty points, special offers, vouchers, and discount information; providing a website featuring online non-downloadable software for online shopping and ordering, for finding product reviews and price comparison information, that enables order fulfillment and shipment of goods on a regular, semi-regular or one-time basis, and that enables electronic payments for purchase of goods and services
Cl.45; Online social networking services
GALACRYL
4229612  09/07/2019
SCHMID RHYNER AG
Soodring 29, CH-8134 Adliswil, Switzerland
an corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :14/10/2008
DELHI

Cl.1; Adhesives used in industry, especially adhesives for sheets/foils
Cl.2; Covering media, namely lacquers and varnishes
4229932  09/07/2019
MARIE GOLD REALTORS PVT. LTD.
Nirmal, 21st Floor, Nariman Point, Mumbai - 400 021
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/1906

MUMBAI

Cl.35; Retail and wholesale service, outlets and outlets services, Online stores; marketing, advertising and promotional services; sponsorship; Promotion of goods and services through sponsorship; Promotion of goods and services through sponsorship of television programs and through sponsors, on line promotional services through press, magazines, advertorials, television, press, magazines, hoardings, shelters pole kiosks and unipoles; Promotion of special events, direct mail advertising, Preparation of mailing lists for direct mail advertising services [other than selling]; Preparation of mailing lists for direct mail advertising services [other than selling]; Direct mail advertising to attract new customers and to maintain the existing customer base; Preparing promotional and merchandising elements material, providing business information via a website; advertising and marketing services provided by means of social media; advertising; business management; business administration; office functions.

Cl.36; Real estate services, real estate agencies, real estate affairs, including leasing, renting, appraisal brokerage, management, rental of apartments and building, Leasing or renting of buildings; Agencies or brokerage for renting of buildings' capital investment, construction colonization, building society, fund investment, financial affairs, insurance and monetary affairs, all being services falling in class 36.

Cl.41; Organizing workshops, seminars; events; training, Exhibitions, shows, educational business and business management, programming services relating to training; arranging of conferences, provision of training courses and training facilities; providing online training; arranging of conventions, demonstration; education; entertainment; sporting and cultural activities all being services falling in class 41.
Flashflow

4244567  24/07/2019
PRAAHAS AMIN
D No 15-6-260 Manikya, Aryasamaj Road, Balmatta Mangalore Dakshina Kannada, Karnataka, India, 575003
Individual

Address for service in India/Agents address:
S R PARATH KUMAR
NEW NO.21, OLD NO.9, K.R. KOIL STREET(IND FLOOR), WEST MAMBALAM, CHENNAI-600033.

Proposed to be Used
CHENNAI

Cl.9: Information technology and audiovisual equipment, Information technology and audio-visual, multimedia and photographic devices, Artificial intelligence apparatus, Artificial intelligence software, Humanoid robots with artificial intelligence, Artificial intelligence software for analysis, Artificial intelligence software for healthcare, Artificial intelligence software for surveillance, Artificial intelligence software for vehicles, Artificial intelligence software for driverless cars, Artificial intelligence and machine learning software, Computer software, Computer operating software, Computer software packages, Computer telephony software, Interactive computer software, Computer programming software, Computer interface software, Computer software platforms, Computer software [programmes], Computer software programs, Computer game software, Downloadable computer software, Computer graphics software, Computer gaming software, Software (Computer -), recorded, Computer software, recorded, Recorded computer software, Computer application software, Computer software applications, Computer whiteboard software, Computer firewall software, Computer antivirus software, Educational computer software, Software for computers, Computer software for computer aided software engineering, Computer operating system software, Computer software for encryption, Computer software for education, Programs (Computer -) [downloadable software], Typeface font computer software, Computer software development tools, Computer e-commerce software, Computer software for accessing computer networks, Computer software for accessing computer networks, Computer software for education, Computer programmes, Computer games programs [software], Computer games programmes [software], Computer games entertainment software, Computer games engine software, Pre recorded computer software, Communications processing computer software, Computer software applications, downloadable, Downloadable computer software applications, Computer screen saver software, Downloadable computer security software, Downloadable computer game software, Computer software for advertising, Computer game software, downloadable, Downloadable computer utility software, Computer video game software, Recorded computer game software, Computer-aided manufacturing software, Computer software for entertainment, Computer game software, recorded, 3D computer graphics software, Software for tablet computers, Operating computer software for main frame computers, Personal computers incorporating dietary aid computer software, Video games programs [computer software], Computer software for document management, Computer software for accessing databases, Controlling software for computer printers, Computer software for time control, Computer software for database management, Computer software for business purposes, Computer software for mobile phones, Computer software for cellular phones, Computer-aided manufacturing [CAM] software, Computer application software for TV, Computer software for instrument tuning, Computer software for controlling amplifiers, Computer software for recording sound, Computer-aided engineering [CAE] software, Computer-aided design (CAD) software, Computer software to operate vehicles, Computer software for testing vulnerability in computers and computer networks, Computer software for use in computer access control, Computer software downloadable from global computer information networks, Computer software to maintain and operate computer system, Computer software for the monitoring of computer systems, Computer software supplied from the Internet, Computer software supplied on the Internet, Computer software downloaded from the internet, Computer software programs for spreadsheet management, Computer software designed to estimate costs, Computer software to automate data warehousing, Computer software programs for database management, Computer software for creating dynamic websites, Computer hardware for use in computer-assisted software engineering, Video games on disc [computer software], Computer software for use in computer network access control, Computer software for producing financial models, Computer software for analysing market information, Computer software for processing market information, Computer software relating to financial history, Computer application software for mobile phones, Computer application software for mobile telephones, Computer programmes, recorded, Cards encoded to access computer software, Recorded computer programmes, Computer game software.
downloadable from a global computer network, Computer software for wireless content delivery, Computer software for processing digital images, Global positioning system [GPS] computer software, Computer software for Global Positioning Systems, Computer software for wireless network communications, Computer software for electronic bulletin boards, Computer software to enable browsing on global computer networks, Computer chatbot software for simulating conversations, Computer software platforms, recorded or downloadable, Computer software downloadable from the internet, Computer application software for use with wearable computer devices, Computer software platforms for social networking, Computer software for tracking driver behaviour, Cartridges [software] for use with computers, Games software for use with computers, Computer software for the detection of threats to computer networks, Computer software for communication between computers over a local network, Computer software for communicating with users of handheld computers, Computer software adapted for use in the operation of computers, Computer software for scanning images and documents, Computer games programs recorded on tapes [software], Boxes adapted for storing computer software disks, Computer software for application and database integration, Computer software designed to estimate resource requirements, Computer software for communicating purposes between microcomputers, Computer software to enable searching of data, Computer software concerned with children’s education, Computer screen saver software, recorded or downloadable, Computer software for controlling self-service terminals, Computer software for processing digital music files, Computer software for Global Positioning Systems (GPS), Communication software for connecting global computer networks, Communication software for connecting computer network users, Computer software for the creation of firewalls, Computer software to enable retrieval of data, Recorded computer software for safe car driving, Interactive computer software enabling exchange of information, Computer application software featuring games and gaming, Computer software relating to the medical field, Computer software for system cleaning and optimization, Computer software for the control of lighting, Recorded computer software for safe vehicle driving, Interactive entertainment software for use with computers, Simulation software for use in digital computers, Computer software for audibly controlling a computer and the operation thereof, Personal computer application software for document control systems, Computer software for controlling remote memory, Computer software for use in migrating between computer network operating systems, Computer software for generation of typefaces and fonts, Computer software that permits games to be played, Computer games programmes downloaded via the internet [software], Computer games programs downloaded via the internet [software], Computer games programs downloaded via the internet [software], Computer software in the field of electronic publishing, Computer software for use in remote meter monitoring, Computer software to enable the searching of data, Computer software used for providing search engine services, Computer software for use in programming facsimile machines, Computer software for creating and using computer games, Computer software for a global computer network and wireless devices, Computer software for use in processing semiconductor wafers, Downloadable computer software for remote monitoring and analysis, Downloadable interactive entertainment software for playing computer games, Computer software for administration of local area networks, Computer software for the collection of positioning data, Computer software for the compilation of positioning data, Computer software for the processing of positioning data, Computer software for the transmission of positioning data, Computer software for the dissemination of positioning data, Downloadable computer software for the transmission of data, Downloadable computer software for the transmission of information, Downloadable computer software for the management of data, Downloadable computer software for the management of information, Computer software for the display of digital media, Interactive entertainment software for use with personal computers, Data carriers for computers having software recorded thereon, Computer software that assists computers in deploying parallel applications and performing parallel computations, Computer software for monitoring the use of computers and the internet by children, Personal computer application software for managing document control systems, Computer software relating to the handling of financial transactions, Computer games programmes for simulating financial securities trading [software], Software for accessing information on a global computer network, Computer software for use in medical decision support systems, Computer software for controlling and accessing server applications, Computer software for creating and editing multimedia documents, Computer software for use in creating and designing websites, Computer software for converting document images into electronic formats, Computer software to enable teleconferencing, videoconferencing and videophone services, Interactive computer software that provides navigational and travel information, Interactive computer software that provides navigational and travel information, Computer software to enable searching and retrieval of data, Computer software for accessing, browsing and searching online databases, Computer software for the remote control of security apparatus, Computer programmes for image processing, Computer software for assisting in the design of sports equipment, Computer programmes for document management, Computer programmes for data processing, Computer programmes for playing games, Computer software for accessing information directories that may be downloaded from the global computer network, Computer software for creating searchable databases of information and data, Computer software for inter-network accounting in the telecommunications field, Computer game software for use on mobile and cellular phones, Computer software for organizing and viewing digital images and photographs, Software for searching and retrieving information across a computer network, Computer software for use in providing multiple user access to a global computer information network, Computer game software for use with on-line interactive games, Computer software for the remote control of electric lighting apparatus, Computer software for use as an application programming interface (API), Additional circuit boards for networking software, Computer software to networking computer software to enhance the audio-visual capabilities of multimedia applications, Computer software to enable the transmission of photographs to mobile telephones, Computer software for controlling the operation of audio and video devices, Computer programs and software for image processing used for mobile phones, Electronic sports training simulators [computer hardware and software-based teaching apparatus], Computer software to enable the provision of information via the Internet, Computer software for the administration of on-line games and gaming, Computer software for the remote control of office machines and equipment, Computer software to enable the provision of information via communications networks, Computer e-commerce software to allow users to perform electronic business transactions via a global computer network, Computer programmes for use in telecommunications, Computer software for biometric systems for the identification and authentication of persons, Computer programmes relating to financial matters, Computer programmes stored in digital form, Computer software to enable the provision of electronic media via the Internet, Computer application software for streaming audio-visual media content via the internet, Downloadable computer software for...
designing and modelling of three dimensional printable products, Computer application software for use in implementing the Internet of Things (IoT), Computer software for the remote control of telephone sets and radiotelephony sets, Computer software to enable the provision of electronic media via communications networks, Computer programmes relating to local area networks, Computer software for use on handheld mobile digital electronic devices and other consumer electronics, Operating and user instructions stored in digital form for computers and computer software, in particular on floppy disks or CD-ROM, Computer communication software to allow customers to access bank account information and transact bank business, Computer software for mobile applications that enable interaction and interface between vehicles and mobile devices, Electronic device software drivers that allow computer hardware and electronic devices to communicate with each other, Computer programmes for interactive television and for interactive games and/or quizzes, Computer software to enhance the audio-visual capabilities of multimedia applications, namely, for the integration of text, audio, graphics, still images and moving pictures.

CI.41; Training relating to computer software, Education services relating to computer software, Training services relating to computer software, Training courses relating to computer software, Lending of books relating to computer software, Updating of interactive computer and video game software, Training services in the field of computer software development, Training relating to computer software programmes, Educational services relating to information technology, Publication of books relating to information technology, Training services relating to the use of information technology, Teaching and training in business, industry and information technology, Provision of courses of instruction in the management of information technology, Vocational skills training, Training in business skills, Vocational skills training (Provision of -), Training relating to employment skills, Training for parents in parenting skills, Consultancy relating to computer software, Consultancy relating to computer software programmes, Training services in the field of computer software, Consultancy relating to computer software and other similar consultancy services, consultancy relating to computer software and other similar consultancy services, Information technology consultancy, Information technology consulting, Information technology services, Computer software consultancy, Computer software consultancy services, Computer software advisory services, Computer software consultancy services, Computer software consultancy services, Texting of computer software, Computer software rental, Computer software engineering, Computer software engineering, Developing computer software, Computer software research, Computer software consulting, Consultancy (Computer software -), Computer software consultation, Computer and computer software rental, Rental of computers and computer software, Writing of computer software, Installation of computer software, Computer software (Installation of -), Computer software maintenance services, Maintenance of computer software, Computer software (Maintenance of -), Computer software (Design of -), Configuration of computer software, Copying of computer software, Computer software design services, Design of computer software, Rental of computer software, Software (Rental of computer -), Computer software rental services, Leasing of computer software, Development of computer software, Repair of computer software, Computer software programming services, Upgrading of computer software, Computer software (Rental of -), Software (Upgrading of computer -), Computer software (Repair of -), Computer software (Leasing of -), Development of computer software, Rental of computer software, Computer software advisory services, Computer software consultancy services, Computer software consultancy services, Testing of computer software, Computer rental and updating of computer software, Rental of computer hardware and computer software, Computer software design and development, Services for updating computer software, Services for designing computer software, Computer software installation and maintenance, Debugging computer software for others, Computer software design and updating, Computer programming and software design, Design of computer game software, Computer software design for others, Writing and updating computer software, Computer software and software consultancy services, Development of computer game software, Computer software technical support services, Computer software development for others, Developing computer software for others, Developing and updating computer software, Computer hardware and software design, Up-dating of computer software, Consultancy relating to computer software, Troubleshooting of computer software problems, Rental of computer database software, Configuring computer hardware using software, Customized design of computer software, Programming of computer game software, Design of computer database software, Development of computer database software, Rental of computer game software, Rental of software for computers, Rental of computers and software, Duplicating computer programmes, Design and development of computer software, Rental and maintenance of computer software, Maintenance of computer software, Computer software consultancy relating to computer software and other similar consultancy services, Computer software consultancy relating to computer software, Design and writing of computer software, Diagnosis of faults in computer software, Design services relating to computer software, Installation and maintenance of computer software, Development of computer software application solutions, Updating and design of computer software, Research and development of computer software, Calibration services relating to computer software, Updating and upgrading of computer software, Rental of computer hardware and software, Hosting computer software applications for others, Creating, maintaining, and updating computer software, Creating, maintaining, and modernizing computer software, Maintenance and upgrading of computer software, Maintenance and updating of computer software, Updating and
maintenance of computer software, Quality control relating to computer software, Upgrading and maintenance of computer software, Consulting services relating to computer software, Advisory services relating to computer software, Consultation services relating to computer software, Updating of computer software for others, Development and maintenance of computer software, Configuration of computer networks by software, Configuration of computer networks using software, Diagnosing computer hardware problems using software, Maintenance of computer software relating to computer security and prevention of computer risks, Updating of computer software relating to computer security and prevention of computer risks, Development of computer software for computer aided design/computer aided manufacturing [CAD/CAM], Installation, maintenance and repair of computer software, Installation, repair and maintenance of computer software, Professional advisory services, Feasibility studies, Advisory services relating to computer software, Services for the design of computer software, Services for the leasing of computer software, Design, maintenance and updating of computer software, Design, updating and maintenance of computer software, Troubleshooting of computer hardware and software problems, Maintenance of and updating of computer software, Conducting feasibility studies relating to computer software, Advisory services relating to computer software design, Services for the writing of computer software, Support and maintenance services for computer software, Installation and customisation of computer applications software, Installation, maintenance and updating of computer software, Installation, updating and maintenance of computer software, Consultancy in the field of computer software, Consultancy services in relation to computer software, Design and development of computer game software, Rental of computer software relating to travel, Design and development of computer software architecture, Development and maintenance of computer database software, Design, development and programming of computer software, Providing software on a global computer network, Design and development of computer database software, Rental of computer software, data processing equipment and computer peripheral devices, Development of computer software for use with computer-controlled switching systems, Advisory services relating to the rental of computers or computer software, Design and development of computer game software and virtual reality software, Rental of computer programmes, Duplication of computer programmes, Development of computer programmes, Installation of computer programmes, Administration of computer programmes, Maintenance of computer programmes, Design of computer machine and computer software for commercial analysis and reporting, Design, drawing and commissioned writing of computer software, Design and development of computer software for others, Research and consultancy services relating to computer software, Development services relating to computer software application solutions, Installation, setting up and maintenance of computer software, Installation, maintenance, repair and servicing of computer software, Consultancy and advice on computer software and hardware, Design, maintenance, development and updating of computer software, Design, maintenance, development and updating of computer software, Design, updating and maintenance of computer software, Design and development of computer software for controlling self-service terminals, Research, development, design and upgrading of computer software, Leasing of computer software relating to price quotes, Updating and maintenance of computer software and programs, Advice and development services relating to computer software, Advisory and information services relating to computer software, Design and development of computer software for logistics, Installation, maintenance, updating and upgrading of computer software, Research relating to the development of computer software, Providing temporary use of non downloadable computer software, Software as a service [SaaS] featuring computer software platforms for artificial intelligence, Updating of software databases, Advisory services relating to computer software used for printing, Advisory services relating to the use of computer software, installation, maintenance and repair of software for computer systems, Advisory services relating to software design, Advisory services relating to software used for graphics, Design of computer programs and software relating to aircraft, Advisory services relating to computer software used for publishing, Programming of operating software for computer networks and servers, Consultancy and information services relating to computer software design, Development of computer software for use with programmable controllers, Research in the field of computer programmes and software, Providing information in the field of computer software development, Rental of operating software for computer networks and servers, Providing information in the field of computer software design, Development of computer programmes, Providing technical advice relating to computer hardware and software, Design and development of computer software for vehicle simulation, Technical support services relating to computer software and applications, Design services relating to computer hardware and to computer programmes, Consultancy services relating to computer networks using mixed software environments, Advisory services relating to man-machine interfaces for computer software, Research relating to the development of computer programs and software, Programming of computer software for reading, transmitting and organising data, Programming of computer software for evaluation and calculation of data, Design and development of computer software for supply chain management, Development of computer software for creating electronic television program guides, Providing information about the design and development of computer software, Updating of software data bases, Technical project studies in the field of the design and development of computer software, Maintenance of computer software used for operating filling apparatus and machines, Application service provider [ASP], namely, hosting computer software applications of others, Programming of computer software for electronic language translation dictionaries and databases, Design and development of computer software for use with medical technology, Design and development of operating software for computer networks and servers, Consultancy relating to the design and development of computer software programs, Technical consultancy relating to the installation and maintenance of computer software, Technical consultancy relating to the application and use of computer software, Advisory services relating to computer and video games software design, Advisory services relating to computer programmes, Analytical services relating to computer programmes, Research services relating to computer programmes, Development services relating to computer programmes, Providing temporary use of non-downloadable computer software for tracking packages over computer networks, intranets and the internet, Providing temporary use of non-downloadable computer software for shipment processing over computer networks, intranets and the internet, Providing temporary use of non-downloadable computer software for tracking freight over computer networks, intranets and the internet, Providing information, advice and consultancy services in the field of computer software, Application service provider [ASP], namely, hosting computer software applications, Consulting services relating to computer software, Advisory services relating to computer software, Leasing of computer software for reading a data base of price quotes, Design and development of computer software for evaluation and calculation of data, Design and development of computer software for reading, transmitting and organising data, Providing temporary use of online, non-downloadable computer software for language translation, Providing information about the design and development of computer hardware and software, Providing temporary use of...
non-downloadable computer software for preparing shipping documents over computer networks, intranets and the internet, Development services in the field of computer software and advisory services relating thereto, Providing information about the design and development of computer software, systems and networks, Development of computer software for logistics, supply chain management and e-business portals, Preparation of reports relating to computer programmes, Creation of computer programmes for data processing, Services for the updating of computer programmes, Consultancy and information services relating to the design, programming and maintenance of computer software, Providing temporary use of online, non-downloadable computer software for use in broadcast monitoring applications, Providing temporary use of on-line non-downloadable operating software for computer networks and servers, Design and development of computer software for logistics, supply chain management and e-business portals, Commissioned writing of computer programs, software and code for the creation of web pages on the Internet, Development and creation of computer programmes for data processing, Development of computer programs recorded on data media (software) designed for use in construction and automated manufacturing (cad/cam), Providing temporary use of non-downloadable computer software for use in the creation and publication of on-line journals and blogs, Providing artificial intelligence computer programs on data networks, Platforms for artificial intelligence as software as a service [SaaS], Software as a service [SaaS] featuring computer software platforms for artificial intelligence.
UOXA Cam

4259186  07/08/2019

SHENZHEN LIANMENG TECHNOLOGY CO., LTD.
15th Floor, Raffles City Shenzhen Office Tower, No.2163 Nanhai Avenue, Nanshan District, Shenzhen, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Mobile application software for taking photos; Computer software to enable the transmission of photographs to mobile phones; Downloadable cloud-based software for taking, editing, sharing photos; Downloadable Mobile Applications for taking, editing, sharing photos.

Cl.41; Entertainment; photography; Photo editing; videotaping.
4260191  08/08/2019
VYTELLE, LLC
80383 N Highway 395 Hermiston OREGON 97838 United States of America
A company organized under the laws of the State of Oregon

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cl.5; Culture media; Veterinary diagnostic reagents.
Cl.31; Animal embryos; live animals.
Cl.35; Franchising; business consulting; licensing.
Cl.42; Scientific research in the field of preparation and processing of animal embryos; Genetic research services; Advice, information and consulting services relating to the aforesaid services.
Cl.44; Preparation and processing of animal embryos; Advice, information and consulting services relating to the aforesaid services.
Cherimo

4262764  12/08/2019

KAMALA NAGANAND

No. 78, 16th Cross, 1st Main Rd, AECS Layout, Sanjaynagar, Bengaluru, Karnataka 560094

Manufacturing, branding and selling of apparels and other accessories in India and abroad.

Individual

Proposed to be Used

CHENNAI

Cl.3; Perfumery, essential oils and cosmetics.

Cl.4; Illuminants; candles and wicks for lighting.

Cl.14; Precious metals and their alloys and goods in precious metals, jewellery, and precious stones.

Cl.18; Leather and imitations of leather, and goods made of these materials, animal skins, hides; trunks and travelling bags; umbrellas and parasols.

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials.

Cl.24; Textiles and textile goods, bed and table covers.

Cl.25; Clothing, footwear and headgear.

Cl.27; Carpets, rugs, mats, matting and wall hangings.

Cl.28; Games and playthings, gymnastic and sporting articles.
Essence of innocence

4262765   12/08/2019
KAMALA NAGANAND
No. 78, 16th Cross, 1st Main Rd, AECS Layout, Sanjaynagar, Bengaluru, Karnataka 560094
Manufacturing, branding and selling of apparels and other accessories in India and abroad.
Individual

Proposed to be Used

CHENNAI

Cl.3;Perfumery, essential oils and cosmetics.
Cl.4;Illuminants, candles and wicks for lighting.
Cl.14;Precious metals and their alloys and goods in precious metals, jewellery, and precious stones.
Cl.18;Leather and imitations of leather, and goods made of these materials, animal skins, hides; trunks and travelling bags; umbrellas and parasols.
Cl.20;Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials.
Cl.24;Textiles and textile goods, bed and table covers.
Cl.25;Clothing, footwear and headgear.
Cl.27;Carpets, rugs, mats and matting and wall hangings.
Cl.28;Games and playthings, gymnastic and sporting articles.
4264122  13/08/2019
ANIL K NAIR
THEERTHAM, PULIYANNOOR P O, PALA 686573
PROPRIETOR
Proposed to be Used
CHENNAI
Cl.18; LEATHER AND LEATHER PRODUCTS
Cl.21; HOUSEHOLD ITEMS AND KITCHEN UTENSILS, GLASSWARE, METALWARE, CERAMICWARE
4265280   14/08/2019
AVEX INC.
3-1-30, Minami-Aoyama, Minato-ku, Tokyo 107-8577, Japan
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9: Ear plugs for swimmers; ear plugs for divers; egg-candlers; blueprint apparatus; cash registers; coin counting or sorting machines; photo-copying machines; mathematical instruments; time and date stamping machines; time clocks [time recording devices]; punched card office machines; voting machines; postage stamp checking apparatus; protective helmets; game programs for arcade video game machines; Lorgnettes; photographic equipment; cinematographic machines and apparatus; optical machines and apparatus; measuring or testing machines and instruments; charger; power distribution or control machines and apparatus; rotary converters; phase modifiers; solar batteries; electrical cells; conductors, electric; audio speakers; telecommunication machines and apparatus; cell phones; straps for smartphones; cell phones, covers for smartphones; cell phones, cases for smartphones; smartphones, neck strap and neck piece for cell phones; earphone; headphones; personal digital assistants in the shape of a watch; smartphones; personal digital assistants; application software; cell phones, smartphones game programs; computer game programs; cell phones, smartphones programs; mouse pads; electronic machines [not including geiger counters, high frequency apparatus for welding, cyclotrons [not for medical purposes], industrial X-ray machines and apparatus [not for medical use], industrial betatrons [not for medical use], magnetic prospecting machines, magnetic object detectors, seismic exploration machines and apparatus, hydrophone machines and apparatus, echo sounders, ultrasonic flaw detectors, ultrasonic sensors, electronic door closing control systems and electron microscopes]; electron tubes; semi-conductor elements; electronic circuits, not including those recorded with computer programs; computer programs; electronic machines, apparatus and their parts; sunglasses; eyeglasses; consumer video game programs; electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays; home game software; game programs for arcade video game machines; protective helmets for sports; sports whistles; weight belts for scuba diving; air tanks for scuba diving; snorkels; regulators for scuba diving; metronomes; electronic circuits and CD-ROMs recorded with automatic performance programs for electronic musical instruments; effects units for electric or electronic musical instruments; phonograph records; recorded CD; recorded DVD; downloadable musical sound recordings; downloadable videos and images; downloadable video files and movie files; downloadable videos and images of cartoon characters; downloadable image files; recorded video discs and video tapes; exposed cinematographic films; exposed slide films; slide film
Cl.24; Woven fabrics, other than edging ribbons for Tatami mats; cloth for Tatami mat edging ribbons; knitted fabrics; felt and non-woven textile fabrics; oicloth; gummed waterproof cloth; vinyl coated cloth; rubberized cloth; filtering materials of textile; towels of textile; handkerchiefs; hand towels; muffler towels; sports towels; bath towels; woven textile goods for personal use; blankets; mosquito nets; bedsheets; futon quilts; quilt covers for Futon; futon ticks [unstuffed Futon]; pillowcases [pillow slips]; blankets; table napkins of textile; dish towels for drying; shower curtains; banners and flags, not of paper; toilet seat covers of textile; seat covers of textile; wall hangings of textile; curtains; table cloths, not of paper; draperies [thick drop curtains]; shrouds [sheets for wrapping corpses]; shrouds for dressing a corpse for funeral [Kyokatabira kimono]; red-and-white striped curtains; black-and-white striped curtains; billiard cloth [baize]; sleeping bags

Cl.25; Sweat parkas; non-Japanese style outerclothing; coats; sweaters and the like; shirts and the like; nightwear; underwear [underclothing]; swimwear [bathing suits]; swimming caps [bathing caps]; camisoles; tank tops; tee-shirts; Japanese traditional clothing; sleep masks; aprons [clothing]; collar protectors for wear; socks and stockings other than special sportswear; puttees and gaiters; fur stoles; shawls; scarves [scarfs]; Japanese style socks [Tabi]; Japanese style socks covers [Tabi covers]; gloves and mittens [clothing]; neckties; neckerchiefs; bandanas [neckerchiefs]; thermal supporters [clothing]; mufflers; ear muffs [clothing]; nightcaps; headgear for wear; clothing; garters; sock suspenders; suspenders [braces]; waistbands; belts for clothing; sandal [shoes]; shoes and boots [other than special footwear for sports]; Japanese style wooden clogs [Geta]; Japanese style sandals [Zori]; footwear [other than special footwear for sports]; masquerade costumes; clothes for sports, other than clothes for water sports; clothes for water sports; clothes for sports; special footwear for sports, other than horse-riding boots and windsurfing shoes; horse-riding boots; windsurfing shoes; special footwear for sports

Cl.41; Educational and instruction services relating to arts, crafts, sports or general knowledge; arranging, conducting and organization of seminars; organization, arranging and conducting of education, culture, entertainment (music, videos, stage productions, cabarets and game) or sporting events; a service for providing electronic publications; a service of reference libraries for literature and documentary records; book rental; art exhibitions; publication of books; production of content of education, culture, entertainment (music, videos, stage productions and cabarets) or sport; entertainment services in the field of education, culture, music, videos, films, plays, live show performances and sports; production of entertainment relating to education, culture, music, videos, films, plays, live show performances and sports; production of digital content of education, culture, entertainment (music, videos, stage productions and cabarets) or sport; arranging and planning of movies, shows, plays or musical performances; a service for providing music, images, videos, movies and text information via on-line networks; streaming music, images, videos, movies and text information via the Internet; movie theatre presentations or movie film production and distribution; presentation of live show performances; direction or presentation of plays; presentation of musical performances; providing information to the member of the fan club on the presentation of music, stage productions and cabarets; production of radio or television programs; production of videotape film in the field of education, culture, entertainment or sports [not for movies or television programs and not for advertising or publicity]; production of record masters; music video production services; directing of radio and television programs; operation of video and audio equipment for production of radio and television programs; organization, arranging and conducting of sports competitions; organization of entertainment events excluding movies, shows, plays, musical performances, sports, horse races, bicycle races, boat races and auto races; organization, arranging and conducting of entertainment events; providing audio or video studio services; providing amusement facilities; providing facilities for movies, shows, plays, music or educational training; booking of seats for shows; rental of cinematographic machines and apparatus; rental of cine-films; rental of records or sound recorded magnetic tapes; rental of image-recorded magnetic tapes; rental of film negatives; rental of reversal film
4265301 14/08/2019
ANKUR JAIN
B-601, Kesarwani Apartments, Plot 4, Sector 5, Dwarka, New Delhi 110075
Hardware and Software Solutions
Individual forming an LLP

Proposed to be Used
DELHI

Cl.9; Hardware and Software solutions in the field of scientific and engineering applications, data acquisition & generation, control, processing and measurement equipment, image and sound acquisition & processing and Machine and process automation apparatus and software, industrial computers. Electric Vehicle charging and other instruments related to EV, Solar and other renewable energy control and monitoring hardware and software etc.

Cl.41; Educational Instruments and Software, engineering education & research laboratory apparatus, services and training for educators and students on newer technologies

Cl.42; Design, development and technology related services in Industrial and Educational engineering applications, manufacturing processes. Design, development and trading of computer / embedded based hardware and software applications
LOVERGRASS

4265355   14/08/2019
SHANGHAI WOMAI EXHIBITION CENTER.
ROOM 1359, AREA B, FLOOR 1, BUILDING 1, NO. 9565, HUQINGPING ROAD, QINGPU DISTRICT, SHANGHAI, CHINA.
MANUFACTURER & SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
Cl.18: LEATHER, UNWORKED OR SEMI-WORKED; FUR; BACKPACKS; TRAVELLING BAGS; TRAVELLING TRUNKS;
LEATHER SHEETS; LEATHER BED-MAT FOR SUMMER; POCKET WALLETS; SCHOOL SATCHELS; UMBRELLAS;
WALKING STICKS.
Cl.24: CLOTH; TOWELS OF TEXTILE; QUILT COVERS; QUILTS; BED LINEN; MATTRESS COVERS; BED BLANKETS;
BED COVERS; MOSQUITO NETS; CURTAINS OF TEXTILE OR PLASTIC; NON-WOVEN TEXTILE FABRICS; SILK FABRICS;
PRINTERS’ BLANKETS OF TEXTILE; BANNERS OF TEXTILE OR PLASTIC.
Cl.25: CLOTHING; SHOES; HATS; HOSIERY; GLOVES [CLOTHING]; NECKTIES; SCARFS; SHAWLS; BELTS
[CLOTHING]; LAYETTES [CLOTHING]; CLOTHING FOR GYMNASTICS; WATERPROOF CLOTHING; THEATRICAL
COSTUMES; WEDDING DRESSES.
Cl.35: ONLINE ADVERTISING ON A COMPUTER NETWORK; DEMONSTRATION OF GOODS; ORGANIZATION OF
EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; IMPORT-EXPORT AGENCY SERVICES; SALES
PROMOTION FOR OTHERS; MARKETING; PERSONNEL MANAGEMENT CONSULTANCY; RELOCATION SERVICES FOR
BUSINESSES; SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION; BUSINESS AUDITING; RENTAL OF SALES
STANDS; RETAIL SERVICES FOR CLOTHING.
4265669   14/08/2019
RNA Intellectual Property Limited
Level 1, Palm Grove House, Wickham’s Cay 1, Road Town, Tortola British Virgin Islands.
MANUFACTURES, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

Cl.28;GAMES, TOYS AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES

Cl.35;BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; RETAIL SERVICES BY ONLINE SHOPS; ARRANGING COMMERCIAL TRANSACTIONS, FOR OTHERS, VIA ON-LINE SHOPS; COMPUTERIZED ONLINE RETAIL STORE SERVICES

Cl.41;EDUCATION AND ENTERTAINMENT SERVICES; TRAINING SERVICES; SPORTING AND CULTURAL ACTIVITIES
RAGHUVEER K RAMACHANDRA
1-1-16S1, Kallajhari, Kathyayini Nagar, Kunjibettu, Udupi 576102
Galore Therapeutics
Citizen

Proposed to be Used
CHENNAI

Cl.5; Pharmaceutical products, research and development products, novel drug candidates

Cl.44; Pharmaceutical services, research and development services, novel drug discovery and development services
4265820  15/08/2019
PADSHALA GHANSHYAMKUMAR DHIRAJLAL
B - 206, TITANIUM SQUARE, S. G. HIGHWAY, THALTEJ, AHMEDABAD - 380054, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.
Used Since :02/08/2018

AHMEDABAD
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4266192   16/08/2019

AKSHAY VITTHAL
122/241, INDRA PATH, THADI MARKET, AGARWAL FARM, MANSAROVAR
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020
Used Since: 01/01/2015

AHMEDABAD

Cl.24; FABRICS INCLUDED IN CLASS 24
Cl.25; GARMENTS INCLUDED IN CLASS 25
CLUB GLOW

4266541  16/08/2019
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.3; Cosmetics; soaps and detergents; dentifrices; perfume and flavour materials; incense; perfumes; essential oils; laundry bleach; laundry starch; seaweed gelatine for laundry use; laundry soap; dry cleaning preparations; polishing preparations; cleaning preparations; scouring solutions; furbishing preparations; shaving preparations; beauty masks; incense; nail varnish; shampoo; hair wax.

Cl.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Computer application software that gives computer users the ability to upload, exchange and share data, audios, videos, photos, messages and images; Downloadable video and live stream mobile applications.

Cl.35; Presentation of goods on communication media, for retail purposes; advertising and advertising services; publicity services; Online advertising on computer networks; Pay per click advertising; Preparing advertisements for others; Providing business information via a website; Rental of advertising space on the Internet; dissemination of advertising matter; Direct marketing advertising for others; advertising, marketing, and promotion services; promoting the goods and services of others; business management; business administration; data processing services.

Cl.38; Telecommunications; Short message services [SMS]; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video by smart phones; Transmission of information by smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Providing access to a video sharing portal; Providing on-line forums for the transmission of messages, comments and multimedia content among users; Transmission of user-generated content via the Internet; Transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; information, consultancy and advisory services relating to the aforesaid.

Cl.42; Computer programming; Computer software design; Providing search engines for the internet; Data conversion of computer programs and data, not physical conversion; Conversion of data or documents from physical to electronic media; Creating and maintaining web sites for others; Providing search engines for obtaining data on a global computer network; Electronic data storage; Software as a service (SAAS) services; Cloud computing; Hosting a website for the electronic storage of digital photographs and videos; Hosting digital content on the Internet; Hosting multimedia entertainment content; Hosting of multimedia and interactive applications; Hosting on-line web facilities for others for sharing on-line content; Web site hosting services; Information technology [IT] consulting services.
CONSUServe Bringing Convenience at Office & Home

4266855   16/08/2019
FORBES FACILITY SERVICES PRIVATE LIMITED
Rupam Building, 5th Floor, 239, P. D'Mello Road, Fort, Mumbai-400001
Body Corporate

Address for service in India/Agents address:
MALLAR LAW CONSULTING
3 SILVER CASCADE, 110AA, SENAPATI BAPAT MARG, DADAR WEST, MUMBAI-400028.

Proposed to be Used
MUMBAI
Cl.29; Cut vegetables, Pre-cut vegetables
Cl.43; Services provided by establishments whose aim is to prepare food and drink for consumption and services in hotels, resorts, industrial and office canteens, clubs, boarding houses or other establishments providing temporary accommodations and in cafes serving light meals and refreshments.
4267190  16/08/2019
KUNAL CONCHEM PRIVATE LIMITED
E-44, 2nd Floor, Panchsheel Park, New Delhi-110017
Private Limited Company
Address for service in India/Attorney address:
VAIBHAV GARG
RZ-195A, ROSHAN GARDEN, NAJAFGARH, NEW DELHI-110043
Proposed to be Used
DELHI
Cl.1; cement-waterproofing chemicals, except paints
Cl.17; chemical compositions for repairing leaks, substances for insulating buildings against moisture
Cl.37; building sealing / damp-proofing [building]
4267818 19/08/2019
CHANDRASEKHARA REDDY MALIKIREDDY
Plot No.170, Flat No.102, Srinivasa Nilayam, Ayyappa Society, Madhapur, K.V.Rangareddy - 500081, Telangana
INDIVIDUAL
Address for service in India/Attorney address:
DESHARAJU VENKATA KRISHNA PHANINDRA
H.NO.7-104/4A, PLOT NO.73, MALLIKARJUNA COLONY, ROAD NO.1, BALAJI ENCLAVE, OLD BOWENPALLY,
SECUNDERABAD - 500 011. ANDHRA PRADESH
Proposed to be Used
CHENNAI
Cl.36; Real estate affairs, real estate investment, real estate consultancy, real estate broking, real estate syndication,
real estate leasing, real estate management, real estate valuations, real estate administration, real estate services, real
estate agencies, real estate agency services relating to the purchase and sale of land and buildings
Cl.37; Construction, building, infrastructure development such as bridges, dams, canals, railways, houses, factories,
projects, multiplexes, shops, offices, roads, schools, hospitals and other infrastructure development activities, building of
underground structures
SUPERPLUM
4267888 19/08/2019
FRESHCORE PROVISIONS PVT. LTD.
trading as ;FRESHCORE PROVISIONS PVT. LTD.
ASHOKA ESTATE, 12TH FLOOR 24 BARAKHAMBA ROAD NEW DELHI 110001
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
ARJUN KANT
C-490 Defence Colony, New Delhi- 110024

Proposed to be Used
DELHI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT, GROWING OF PERENNIAL CROPS, GROWING OF NON-PERENNIAL CROP, ANIMAL PRODUCTION, MIXED FARMING, SUPPORT ACTIVITIES TO AGRICULTURE AND POST-HARVEST CROP ACTIVITIES, PROCESSING AND PRESERVATION OF FRUITS AND VEGETABLES.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, RETAIL SALE IN NON-SPECIALISED STORES, RETAIL SALE OF FOOD, BEVERAGES AND TOBACCO IN SPECIALIZED STORES.
SUPERPLUM
4267889   19/08/2019
FRESHCORE PROVISIONS PVT. LTD.
trading as ;FRESHCORE PROVISIONS PVT. LTD.
ASHOKA ESTATE, 12TH FLOOR 24 BARAKHAMBA ROAD NEW DELHI 110001
SERVICE PROVIDER
Address for service in India/Attorney address:
ARJUN KANT
C-490 Defence Colony, New Delhi- 110024

Proposed to be Used
DELHI
Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, RETAIL SALE IN NON-SPECIALISED STORES, RETAIL SALE OF FOOD, BEVERAGES AND TOBACCO IN SPECIALIZED STORES, WAREHOUSING AND SUPPORT ACTIVITIES FOR TRANSPORTATION
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, MOBILE PHONE APPLICATIONS.
Cl.44; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, GROWING OF PERENNIAL CROPS, GROWING OF NON-PERENNIAL CROP, ANIMAL-PRODUCTION, MIXED FARMING, SUPPORT ACTIVITIES TO AGRICULTURE AND POST-HARVEST CROP ACTIVITIES, PROCESSING AND PRESERVATION OF FRUITS AND VEGETABLES SUPPORT FOR FARM ACTIVITIES., HUNTING, TRAPPING AND RELATED SERVICE ACTIVITIES.
MSCI BEON

Priority claimed from 21/02/2019; Application No. : 018025658 ;European Union 4267980 19/08/2019

MSCI Inc.
7 World Trade Center, 250 Greenwich Street, 49th Floor, New York, New York 10007, United States of America
a corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.9; Downloadable computer software and computer programs for use in financial analysis, financial valuation and risk management; downloadable computer application software for computers used to analyze and manage portfolios of equity, fixed income and other financial instruments; downloadable computer software for use in performance analysis, database management and property investment management in the field of the real estate market; downloadable computer programs and software for use in providing a credit scoring system for publicly traded companies; downloadable reports featuring information related to a credit scoring system for publicly traded companies; downloadable electronic publications in the nature of articles, research papers and reports in the fields of business, finance, and environmental, social and corporate governance; electronic educational training software featuring instruction in the fields of business and corporate governance recorded on electronic computer media

Cl.16; Printed materials, namely, publications in the nature of financial indices and research reports, all in the field of financial information and financial data; research reports featuring environmental, social and corporate governance research; printed instructional materials in the fields of real estate and finance; printed educational and teaching material relating to the real estate market

Cl.35; Compilation of business information into computer databases; business research, economic forecasting and analysis for business purposes; business information in the fields of financial analysis, risk analytics, real estate, environmental, social and corporate governance, providing an online computer database featuring environmental business information, social business information and global business information; preparation of financial reports and financial reports featuring financial analysis for others

Cl.36; Financial services, namely, providing financial data, namely, providing stock/securities market information, providing financial information and financial information in the nature of financial analytics; providing financial indices information and research services relating to investment securities; financial risk management; financial risk information services, namely, compiling and consolidating financial information and key financial risk indicators for financial purposes and providing the information to investors, auditors, and insurance underwriters to allow them to make better financial risk assessments; provision of financial information and indices; providing a website featuring financial information and indices; real estate appraisals, financial research and financial valuations of personal property and real estate; providing financial information and indices; providing online computer databases in the fields of finance and financial investment featuring information in the nature of research, data, analyses, analytical tools, and reports; financial services, namely, providing financial data in the nature of financial indices

Cl.42; Application service provider, namely, hosting, maintaining, and developing software applications for others in the field of financial and investment analysis; providing online non-downloadable software for providing financial data for computation, analysis, calculation, and processing; providing online non-downloadable software platform for use in analysis, calculation, processing and management of data from computer network servers and gateways, providing investment management tools and access to financial data and analytics, and market data; providing online non-downloadable software platform enabling users to input and integrate financial data sources for financial analysis and to generate reports
LEFTSIDE
4268099   19/08/2019
MOHAMMED AMAAN
VIII/2049, MONA KAPPALANDI MUKKU, MATTANCHERRY P.O., ERNAKULAM, PIN-682002, KERALA,INDIA.
MANUFACTURER AND MERCHANTS SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
Cl.25; READYMADE GARMENTS, SHOES.
Cl.35; WHOLESALE, RETAIL, IMPORT, EXPORT, TRADING AND ONLINE SALE OF READYMADE GARMENTS, SHOES, BELTS, CAPS, JACKETS, LEATHER GOODS
4268145  19/08/2019
VIRIYAPATTANA COMPANY LIMITED
3534 Sukhumvit Road, Kwang Bangna Tai, Khet Bangna, Bangkok 10260, Thailand
A company organised and existing under the laws of Thailand

Address for service in India/Attorney address:
NEHA CHUGH
IPR INTERNATIONAL SERVICES, Block No. 8, Building No. 2, Ground Floor, Rajinder Nagar, New Delhi-110060 India

Proposed to be Used
DELHI

Cl.29; Almond milk; almond milk-based beverages; powdered soy beans for use as beverages; powdered soy beans for use as foods; soy milk; powdered soy milk; milk

Cl.32; Fruit juice; vegetable juice (beverages)
KRISHIFY
4268207  19/08/2019
FARMSTOCK TECHNOLOGIES PRIVATE LIMITED
House No- 119A,1st Floor, Kilokri, Near Maharani Bagh, West Delhi West Delhi - 110014
Domestic Company
Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
Cl.42; Scientific and technological services and research and design relating thereto.
Trade Marks Journal No: 1920, 23/09/2019 Class 99

4268235 19/08/2019
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910 USA
A limited liability company organized under the laws of the State of Delaware, United States of America.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9: DVDs all featuring subjects of general human interest; electronic learning games in the nature of electronic game software for educational purposes; electronic game programs; downloadable ring tones, graphics, ring backs, animated ringers, video ringers and animated screensavers via the internet and wireless devices; sunglasses; digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files all featuring subjects of general human interest; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable software for mobile devices; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files.

Cl.38: Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line forums for transmission of messages among computer users; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest.

Cl.41: Entertainment services, namely, multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing television programs via a global computer network; providing ongoing television programs in the field of general human interest; production of television programs; production of multimedia programs; over the top (OTT) entertainment programming in the field of general human interest; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest, via the internet, electronic communications networks, computer networks and wireless communications networks.
4268759  19/08/2019
GRUPO BIMBO S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO.1000, COL. PENA BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
A company incorporated under the laws of Mexico

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
To be associated with:
1526532, 1562203

DELHI

Cl.31; raw cocoa beans; wheat; grains (cereals); maize; nuts (fruits); fresh fruits; fresh vegetables; fresh edible fungus; pet foods; beverages for pets; additives for fodder, not for medical purposes; malt for brewing and distilling; products for animal litter; aromatic sand for pets (litter)

Cl.32; beer; whey beverages; waters (beverages); vegetable juices (beverages); fruits juices; sherbets (beverages); fruit beverages; non-alcoholic beverages; aerated water; soy milk; coke; milk tea; preparations for making beverages; syrups for beverages

Cl.33; alcoholic beverages (except beers)
Trade Marks Journal No: 1920, 23/09/2019, Class 99

4269122  20/08/2019
SANTHOSH KUMAR R
TC 20/295, Gurukripa, Oruma Residence, kalliyoor, Vellayani P.O, Trivandrum, Kerala-695522, India
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI

Cl.32; Mineral and aerated waters and other non-alcoholic beverages;
Cl.35; Business management and marketing of food and mineral and aerated waters
4269175  20/08/2019
RAVINDRA
House No.92, Balaur, Jhajjar, HARYANA-124507
PROPRIETOR

Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI
Cl.9; Solar system, Batteries, Solar Panels, Invertors, Wire, Panels and Voltages
Cl.16; Cardboard, printed matter; bookbinding material, office requisites, plastic materials for packaging, printing blocks, stationery; adhesives for stationery or household purposes
CHAROPS
4269283  20/08/2019

HUlvTz CO., LTD.
38, BURIM-RO 170 BEON-GIL, DONGAN-GU, ANYANG-SI, GYEONGGI-DO, REPUBLIC OF KOREA.
A COMPANY EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4269283

MUMBAI

Cl.7; MACHINES FOR CUTTING, GRINDING, DRILLING, EDGING, AND/OR FINISHING OPHTHALMIC LENSES; GLASS-WORKING MACHINES; MACHINES FOR PROCESSING PLASTICS; MACHINES FOR BLOCKING OPHTHALMIC LENSES; LENS EDGERS.

Cl.9; OPTICAL APPARATUS AND INSTRUMENTS EXCEPT FOR GLASSES AND PHOTOGRAPHIC APPARATUS; OPTICAL MEASUREMENT APPARATUS; MEASURING APPARATUS NOT FOR MEDICAL PURPOSES; PRECISION MEASURING APPARATUS; TARGET LOCATION APPARATUS [OPTICAL]; BAR CODE SCANNERS; REFRACTOMETERS; EYE REFRACTOMETERS; SPECTACLES (OPTICS); SPECTACLE LENSES; MICROSCOPES AND PARTS THEREOF; MICROSCOPES FOR OPERATIONS; MICROSCOPES FOR MEDICAL USE; PHOTOGRAPHIC APPARATUS AND INSTRUMENTS; LENSMETERS FOR MEASURING OPTICAL PROPERTIES OF OPHTHALMIC LENSES; TRACERS FOR MEASURING PATTERN AND SHAPE OF SPECTACLE FRAME RIMS AND OPHTHALMIC LENSES; RECORDED COMPUTER PROGRAMS; DOWNLOADABLE SOFTWARE; COMPUTER SOFTWARE FOR OPHTHALMIC PHOTOGRAPHIC APPLICATIONS.

Cl.10; MEDICAL APPARATUS AND INSTRUMENTS; EYE TESTING MACHINES AND APPARATUS; MEASURING INSTRUMENTS FOR MEDICAL PURPOSES; DIAGNOSTIC APPARATUS AND INSTRUMENTS FOR MEDICAL PURPOSES; MEDICAL APPARATUS AND INSTRUMENTS FOR OPHTHALMIC USE; DIAGNOSTIC INSTRUMENTS FOR OPHTHALMOLOGY; THERAPEUTIC INSTRUMENTS FOR OPHTHALMOLOGY; SURGICAL APPARATUS AND INSTRUMENTS FOR OPHTHALMIC SURGERY; OPHTHALMOMETERS; OPHTHALMOSCOPES; INTRAOCULAR PRESSURE MEASURING APPARATUS; OPTICAL SCANNERS FOR MEDICAL INSPECTION PURPOSES; REFRACTOMETERS FOR MEDICAL USE; TOMOGRAPHIC INSTRUMENTS FOR MEDICAL USE; OPHTHALMIC SLIT LAMPS; MEDICAL TABLES FOR EXAMINATION OR TREATMENT PURPOSES; LASERS FOR MEDICAL PURPOSES; ENDOSCOPIC APPARATUS FOR MEDICAL PURPOSES; APPARATUS FOR MEASURING AND TESTING VISUAL ACUITY FOR MEDICAL PURPOSES; CHART PROJECTION APPARATUS FOR EYE TESTS.
HUVITZ

4269284    20/08/2019
HUVITZ CO., LTD.
38, BURIM-RO 170 BEON-GIL, DONGAN-GU, ANYANG-SI, GYEONGGI-DO, REPUBLIC OF KOREA.
A COMPANY EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4269284

MUMBAI

Cl.7; MACHINES FOR CUTTING, GRINDING, DRILLING, EDGING, AND/OR FINISHING OPHTHALMIC LENSES; GLASS-WORKING MACHINES; MACHINES FOR PROCESSING PLASTICS; MACHINES FOR BLOCKING OPHTHALMIC LENSES; LENS EDGERS.

Cl.9; OPTICAL APPARATUS AND INSTRUMENTS EXCEPT FOR GLASSES AND PHOTOGRAPHIC APPARATUS; OPTICAL MEASUREMENT APPARATUS; MEASURING APPARATUS NOT FOR MEDICAL PURPOSES; PRECISION MEASURING APPARATUS; TARGET LOCATION APPARATUS [OPTICAL]; BAR CODE SCANNERS; REFRACTOMETERS; EYE REFRACTOMETERS; SPECTACLES (OPTICS); SPECTACLE LENSES; MICROSCOPES AND PARTS THEREOF; MICROSCOPES FOR OPERATIONS; MICROSCOPES FOR MEDICAL USE; PHOTOGRAPHIC APPARATUS AND INSTRUMENTS; LENS METERS FOR MEASURING OPTICAL PROPERTIES OF OPHTHALMIC LENSES; TRACERS FOR MEASURING PATTERN AND SHAPE OF SPECTACLE FRAME RIMS AND OPHTHALMIC LENSES; RECORDED COMPUTER PROGRAMS; DOWNLOADABLE SOFTWARE; COMPUTER SOFTWARE FOR OPHTHALMIC PHOTOGRAPHIC APPLICATIONS.

Cl.10; MEDICAL APPARATUS AND INSTRUMENTS; EYE TESTING MACHINES AND APPARATUS; MEASURING INSTRUMENTS FOR MEDICAL PURPOSES; DIAGNOSTIC APPARATUS AND INSTRUMENTS FOR MEDICAL PURPOSES; MEDICAL APPARATUS AND INSTRUMENTS FOR OPHTHALMIC USE; DIAGNOSTIC INSTRUMENTS FOR OPHTHALMOLOGY; THERAPEUTIC INSTRUMENTS FOR OPHTHALMOLOGY; SURGICAL APPARATUS AND INSTRUMENTS FOR OPHTHALMIC SURGERY; OPHTHALMOMETERS; OPHTHALMOSCOPES; INTRAOCULAR PRESSURE MEASURING APPARATUS; OPTICAL SCANNERS FOR MEDICAL INSPECTION PURPOSES; REFRACTOMETERS FOR MEDICAL USE; TOMOGRAPHIC INSTRUMENTS FOR MEDICAL USE; OPHTHALMIC SLIT LAMPS; MEDICAL TABLES FOR EXAMINATION OR TREATMENT PURPOSES; LASERS FOR MEDICAL PURPOSES; ENDOSCOPIC APPARATUS FOR MEDICAL PURPOSES; APPARATUS FOR MEASURING AND TESTING VISUAL ACUITY FOR MEDICAL PURPOSES; CHART PROJECTION APPARATUS FOR EYE TESTS.
Plot-Al

4269563  20/08/2019
BLUOPAL ADVISORS LLP
Level-15, Dev Corpora, Near Cadbury Junction, Eastern Express Highway, Thane West, Mumbai – 400601, Maharashtra
A Limited Liability Partnership, registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Cl.9; Downloadable software for drawing charts from raw data; downloadable software for analysis of business data; downloadable software for analysis of raw, unstructured and structured data; downloadable software for drawing charts from analyzed data.

Cl.42; Software as a service for the purpose of drawing charts from raw data; software as a service for the purpose of technical data analysis; design and development of computer software which draws charts from raw data; design and development of computer software for the purpose of technical data analysis.
4270404  21/08/2019
SATISFACTION PRODUCTS PVT. LTD.
4/1, Gram Mundla Nayta, Nemawar Road, Indore (M.P.) – 452 001
Company Incorporated under the law of India

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Used Since :19/05/2018

MUMBAI
Cl.20; Furniture and containers, not of metal, for storage or transport.
Cl.21; Household or kitchen utensils and containers; cookware and tablewear.
Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
Cl.35; Business management; business administration; office functions.
MINIONS THE RISE OF GRU

4270618  21/08/2019

UNIVERSAL CITY STUDIOS LLC

100 Universal City Plaza, Universal City, California 91608 United States of America

a Delaware limited liability company, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Prerecorded video discs and DVDs featuring motion pictures, television series or other short form entertainment programs in the nature of comedy, drama, news, reality and variety content; prerecorded optical and magneto-optical discs featuring music, motion pictures, television programs or other short form entertainment programs in the nature of comedy, drama, news, reality and variety content; prerecorded CDs featuring music and motion picture sound tracks; downloadable music, films and television series; downloadable shows featuring television and short form programs and motion pictures in the nature of comedy, drama, news, reality and variety content; interactive multi-media software for playing games; downloadable software in the nature of a mobile application for playing games and accessing entertainment content for use with computers, portable handheld digital electronic communication devices, mobile devices and wired and wireless communication devices; computer game software for wireless and electronic mobile devices, mobile phones and hand-held electronic devices; computer game discs; video game discs; eyewear, eyeglasses, sunglasses and cases therefor; decorative magnets; cinematographic machines and apparatus; wireless communication devices and systems for computer software for the transmission of audio, voice and images; downloadable animated cartoons; electronic publications, downloadable, namely, magazines and books in the field of entertainment

Cl.28; Toys, games and playthings, namely, action figures and accessories therefor, bathtub toys, kites, toy building blocks, board games, action skill games, manipulative games, target games, bubble making wands and solution sets, children's multiple activity toys, costume masks, mechanical toys, toy vehicles and accessories therefor, dolls, doll accessories, doll clothing, bean bag dolls, toy figures and accessories therefor, play figures, inflatable toys, flying discs, jigsaw puzzles, marbles, plush toys, puppets, ride-on toys, skateboards, balloons, roller skates, toy banks, water squirting toys and stuffed toys; Christmas tree ornaments; water globes; pinball machines; playing cards; hand-held unit for playing electronic games adapted for use with an external display screen or monitor; hand-held unit for playing electronic games other than those adapted for use with an external display screen or monitor, golf and sports balls, stress relief exercise balls
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910, United States of America
A limited liability company organized under the laws of the State of Delaware, United States of America.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.9; DVDs all featuring subjects of general human interest; electronic learning games in the nature of electronic game software for educational purposes; electronic game programs; downloadable ring tones, graphics, ring backs, animated ringers, video ringers and animated screensavers via the internet and wireless devices; sunglasses; digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files all featuring subjects of general human interest; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable software for mobile devices; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files

Cl.38; Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line forums for transmission of messages among computer users; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest

Cl.41; Entertainment services, namely, multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing television
programs via a global computer network; providing ongoing television programs in the field of general human interest; production of television programs; production of multimedia programs; over the top (OTT) entertainment programming in the field of general human interest; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest, via the internet, electronic communications networks, computer networks and wireless communications networks.
4272268  22/08/2019
QATAR AIRWAYS GROUP (Q.C.S.C)
Qatar Airways Tower, Airport Road, P.O Box 22550, Doha, Qatar.
a Company registered in Qatar.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.29; Foods and Meals provided on board namely, Meat, fish, poultry and game meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk Products, dairy products and Cheese.

Cl.30; Foods and Meals provided on board namely Coffee, tea, cocoa, rice, Cakes, Chocolate, Cookies And preparations made from cereals, bread, pastry and confectionery.
POTALAYA
4276601  27/08/2019
GYALPO TASHI, Trading As :Omalaya
Dal Lake, Dharamshala Cantt, Kangra - 176216, Himachal Pradesh, India
A Proprietorship Firm.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.39; Travel reservation, travel information, travel arrangement, all travel services, escorting travellers, travel consultancy.
Cl.43; Services for providing food and drink; temporary accommodation, hotel reservations, hotels, motels food sculpting, restaurants, self-service restaurants, snack-bars.
Avertle

4278060    29/08/2019
L&T TECHNOLOGY SERVICES LIMITED
L&T House, Ballard Estate, Mumbai - 400 001
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

MUMBAI

Cl.9; Software; Software as maintenance solutions; Data storage apparatus; Data processing software; Computer
hardware and software; Apparatus for recording, transmission or reproduction of data.

Cl.42; Software as a Service; Design and development of computer hardware and software; Design and development of
computer software for data processing; Design and development of computer software for reading, transmitting and
organizing data; Computer software installation and maintenance; electronic data storage; Data processing equipment;
Development, updating and maintenance of software and database systems.
RESTAB
4282660  03/09/2019
BASF SE
Carl-Bosch-Strasse 38, 67056 Ludwigshafen am Rhein, Germany (Federal Republic of)
an European company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Cl.1; Chemicals used in industry, chemicals for the use in emergency situations of unwanted polymerization, in particular for the short-term inhibition of polymerization of acrylic monomers.
Cl.6; Specialized containers of metal for storing and transporting chemicals for the use in emergency situations of unwanted polymerization, in particular for the short-term inhibition of polymerization of acrylic monomers.